

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JANUARY 2024

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF E-FILING |
|------|------------------------------------------------------------------|----------|------------------------------------------------|----------------------|-------------------|----------------------|-------------------------------------------------|-------------------|------------------------|-----------------------------|------------------|
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | 301, Extension Block, Tis Hazari Courts, Delhi | RECOVERY | CS (COMM)/1/2025 | 03-01-2025 | Punjab National Bank Vs GURSIMRAN KAUR | NITIN GARG | 9958986363 | info@knowlex.in | 24.12.2024 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-1/2025 | 03.01.2025 | SMFG INDIA CREDIT LTD. VS. NIKHIL GUPTA | KARAN CHHIBBER | 9560099232 | karanchibber422@gmail.com | 24.12.2024 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-12/25 | 07.01.2025 | AXIS BANK VS. KRISHNA PAL SINGH | ANUPAM SINGHH | 9654926809 | anupamsingh@gmail.com | 04.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | RECOVERY | CS (COMM)/21/2025 | 08-01-2025 | M/S KANSAL METAL PVT. LTD VS M/S RTC INDUSTRIES | DEVINDER PAL | 9999 758272 | ltext.adv@gmail.com | 04.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Misc. Petition | Misc. DJ-15/2025 | 09.01.2025 | ICICI BANK VS. RATAN LAL | SATISH KUMAR | 9958676776 | SATISH@KLFINDIA.COM | 10.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition | EX. COMM-19/2025 | 10.01.2025 | ANA MALHOTRA VS. GATEWAY OVERSEAS LTD. | BHARAT GUPTA | 9856040851 | Legistauxiliary@gmail.com | 09.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Misc. Petition | Misc. DJ-22/2025 | 10.01.2025 | D.D. AGGARWAL VS. CAPRISO FINANCE | MANPREET KAUR | 9873288908 | manpreetkaurmarwa@gmail.com | 09.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Misc. Petition | Misc. DJ-25/2025 | 10.01.2025 | CLIX CAPITAL SERVICES VS. STM LAB | RAVI SHANKAR GARG | 9811252038 | advocatersgarg@gmail.com | 09.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Misc. Petition | Misc. DJ-30/2025 | 14.01.2025 | ICICI BANK VS. BANSAL SAREE EMPORIUM | VIKAS CHOPRA | 9212036118 | Vikaschopraadv@gmail.com | 13.01.2025 |

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| | | | 301, Extension Block, Tis Hazari Courts, Delhi | RECOVERY | CS (COMM)/59/2025 | 15-01-2025 | ANIL KUMAR BANSAL Vs JRD INFRATECH PVT LTD | DHEERAJ JAGWANI | 997144699 | dheerajjagwani@gmail.com | 14.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-31/25 | 16.01.2025 | TATA CAPITAL VS. SOURAV CHAUDHARY | Anish Bhola | 9811452022 | ANISH_BHOLA17@YAHOO.COM | 15.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Trademark | CS (COMM)/78/2025 | 17-01-2025 | KRBL LIMITED Vs PAS AGRO FOODS | SHRAVAN KUMAR BANSAL | 6201970125 | unitedmark@unitedadunited.com | 16.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | RECOVERY | CS (COMM)/82/2025 | 18-01-2025 | GIAN CHAND JAIN Vs NORTHERN RAILWAYS | RAHUL KUMAR | 9582986102 | adv.rahulkumargmail.com | 17.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-59/2025 | 18.01.2025 | TATA CAPITAL VS. CHARENJIT SINGH | Anish Bhola | 9811452022 | ANISH_BHOLA17@YAHOO.COM | 17.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition | EX. COMM-41/2025 | 18.01.2025 | REKHA ROHTAGI VS. SURYA SANITARY TRADERS | K.K. SRIVASTAVA | 9811062684 | Kishore.srivas@gmail.com | 17.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition | EX. COMM-47/2025 | 20.01.2025 | JAI SINGH BUDANIA VS. RAM SHYAM | MUKESH KR. SHARMA | 9811461918 | Adv.mukeshkumarsharma9944@gmail.com | 18.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition | EX. COMM-54/2025 | 21.01.2025 | BINDAL SMELTING PVT. LTD. VS. ELECTRONIK POWER BATTERIES | AMIT TEWARI | 9818180025 | ATANDA.ADV@GMAIL.COM | 20.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | RECOVERY | CS (COMM)/100/2025 | 21-01-2025 | LUMAX ELECTRONICS PVT LYD Vs PADAM CHAND LODHI | SURINDER KAUL | 9313622209 | surinderkaul200@gmail.com | 120.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Misc. Petition | Misc. DJ-52/2025 | 21.01.2025 | SHELLS INDIA PVT. LTD. VS. CRESCENT DOTS N LINES PVT. LTD. | NAMIT SURI | 8595313108 | Listing@lexindis.com | 20.01.2025 |

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| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-76/2025 | 21.01.2025 | INDOSTAR CAPITAL FINANCE LTD. VS. MUKHTIYAR SHAH | | | SOURABH CHOUBEY | 9990241436 | sourabh@firstassociates.in | 20.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-85/2025 | 22.01.2025 | TATA CAPITAL LTD. VS. ANIL KR. VERMA | | | Anish Bhola | 9811452022 | ANISH_BHOLA17@YAHOO.COM | 21.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-87/2025 | 22.01.2025 | TATA CAPTAL LTD. VS. RAJESH NAHAR SINGH | | | SACHIN KATYAL | 9205063230 | te2al@Katvallassoelates.eo1n | 21.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Execution Petition | EX. COMM-64/2025 | 23.01.2025 | PUNJAB NATIONAL BANK VS. HYDROFAB TECHNOLOGY INDIA LTD. | | | SUDHIR KUMAR SINGH | 9868927179 | sksinghadvdeldhi@gmail.com | 22.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery | CS (COMM)/106/2025 | 23-01-2025 | SHRI LAXMI NARAIN Vs M/s. MAYASHEEL RETAILS INDIA PVT. LTD. | | | B. KHAN | 9312313716 | b.khan11@gmail.com | 22.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery | CS (COMM)/112/2025 | 24-01-2025 | SURENDER SEHGAL Vs RIKESH KUMAR RAM | | | VINEET KALRA | 9999274724 | vineetkalralegal@gmail.com | 23.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery | CS (COMM)/113/2025 | 24-01-2025 | GAURAV TYAGI Vs MUNICIPAL CORPORATION OF DELHI | | | SATYENDRAK UMARSINGH | 9811161525 | sksinghll6@gmail.com | 23.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery | CS (COMM)/119/2025 | 25-01-2025 | AKHILESH KUMAR RATHORE Vs DEVARAM CHAUDHARY | | | ANIL HAJELAY | 9910985431 | hajelaylawassociates@gmail.com | 24.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Possession | CS COMM-126/2025 | 27-01-2025 | MOHD KASHIF Vs DINASH KUMAR | | | IMRAN AHMED | 9350460168 | imahd2012@gmail.com | 25.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery | CS COMM-127/2025 | 27-01-2025 | ROHIT JAIN Vs MAMTA CRETA | | | MUNISH VOHRA | 9811427955 | munishlaw.vohra@gmail.com | 25.01.2025 |

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| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP(I)COMM-100/2025 | 27.01.2025 | HDFC BANK VS. KUMUD PRATAP SINGH | Anish Bhola | 9811452022 | ANISH_BHOLA17@YAHOO.COM | 25.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Recovery | CS COMM-129/2025 | 28-01-2025 | BANK OF BARODA Vs IMRAN | RAJNISH KR. BANYAL | 9810872533 | Rajnish-122@yahoo.com | 27.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP (I) COMM-121/2025 | 31.01.2025 | HDFC BANK VS. MUKEEM MUKEEM | Anish Bhola | 9811452022 | ANISH_BHOLA17@YAHOO.COM | 30.01.2025 |
| | | | 301, Extension Block, Tis Hazari Courts, Delhi | Arbitration Petition | OMP (I) COMM-122/2025 | 31.01.2025 | HDFC BANK VS. RAKSHA THAKUR | Anish Bhola | 9811452022 | ANISH_BHOLA17@YAHOO.COM | 30.01.2025 |
| 2 | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | 306 | CS (COMM)/ | 3/2025 | 03-01-2025 | ANIL CHAUDHARY Vs RAJESH JAIN | DEVENDER KUMAR SHARMA(P), | 9810108402 | NA | 24.12.2024 |
| | | | 306 | Execution (Comm)/ | 15/2025 | 08-01-2025 | CITY ASSOCIATES Vs DELHI JAL BOARD | VINAY MOHAN SHARMA(P), | 9818194170 | vinaysharma679@gmail.com | 04.01.2025 |
| | | | 306 | CS (COMM) | /31/2025 | 09-01-2025 | BISHAKHA CHAKRAVORTY Vs SHUBHABRATA CHAKRABORTY | ASHUTOSH GUPTA(P), | 9891826827 | NA | 03.01.2025 |
| | | | 306 | CS (COMM)/ | 47/2025 | 13-01-2025 | VIRENDER KUMAR Vs UNION OF INDIA | Akshu Jain(P), | 9810300955 | skjainandassociates@gmail.com | 08.01.2025 |
| | | | 306 | CS (COMM)/ | 48/2025 | 13-01-2025 | SANJEEV KUMAR Vs UNION OF INDIA | Akshu Jain(P), | 9810300955 | skjainandassociates@gmail.com | 08.01.2025 |

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| | | | 306 | Execution (Comm)/ | 21/2025 | 13-01-2025 | M/s B R Enterprises Vs M/s AAA Radiators | Sachin Vats(P), | 9899357709 | sachinadvocatevats@gmail.com | 04.12.2024 |
| | | | 306 | Execution (Comm) | /25/2025 | 14-01-2025 | UNICORN DENMART LTD Vs BUDDHA INSTITUTE OF DENTAL SCIENCE AND HOSPITAL | Gunjan Kumar(P), | 9313350568 | gk@cgk.legal | 13.01.2025 |
| | | | 306 | OMP (I) (COMM) | /35/2025 | 16-01-2025 | TATA CAPITAL LTD Vs OM PARKASH | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 10.01.2025 |
| | | | 306 | Misc DJ | /32/2025 | 16-01-2025 | EAGLE IMPEX Vs KAYCEE RUBBER AND PLASTIC CO | Amrita Sarkar(P), | 9810182555 | lex.alliance@yahoo.com | 04.01.2025 |
| | | | 306 | Execution (Comm)/ | 37/2025 | 16-01-2025 | RAKESH Vs MUNICIPAL CORPORATION OF DELHI | satyendra kumar singh(P), | 9811161525 | sksingh116@gmail.com | 14.01.2025 |
| | | | 306 | CS (COMM) | /69/2025 | 16-01-2025 | ASHOK KAPOOR Vs M/S KASRR | Bharat Prakash(P), | 9810801651 | sanjeev.bindal@rkca.net | 15.01.2025 |
| | | | 306 | OMP (I) (COMM)/ | 36/2025 | 16-01-2025 | TATA CAPITAL LTD Vs RAMESH KUMAR | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 10.01.2025 |
| | | | 306 | CS (COMM)/ | 75/2025 | 17-01-2025 | M/S SURINDRA PACKAGING PVT LTD Vs SARVAPREET SINGH | Neeraj Gupta(P), | 9811267045 | info@juslawoffices.com | 10.01.2025 |

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| | | | 306 | CS (COMM)/ | 74/2025 | 17-01-2025 | ARPIT KEYAL Vs PARVEEN AHUJA | ANKIT GUPTA(P), | 8860353372 | advocateankit1990@gmail.com | 15.01.2025 |
| | | | 306 | OMP (I) (COMM)/ | 51/2025 | 18-01-2025 | TATA CAPITAL LTD Vs MOHD SAJID ALI | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 16.01.2025 |
| | | | 306 | CS (COMM) | 780/2025 | 18-01-2025 | VIKAS GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR | satyendra kumar singh(P), | 9811161525 | sksingh116@gmail.com | 14.01.2025 |
| | | | 306 | OMP (I) (COMM)/ | 48/2025 | 18-01-2025 | TATA CAPITAL LTD Vs JOGINDER PAL | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 16.01.2025 |
| | | | 306 | OMP (I) (COMM)/ | 49/2025 | 18-01-2025 | TATA CAPITAL LTD Vs MANSHU SINGH CHAUHAN | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 16.01.2025 |
| | | | 306 | OMP (I) (COMM)/ | 50/2025 | 18-01-2025 | TATA CAPITAL LTD Vs PUSHPENDRA GURJAR | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 16.01.2025 |
| | | | 306 | CS (COMM)/ | 93/2025 | 20-01-2025 | VRS INTERNATIONAL PVT LTD Vs A3 CHARGE PVT LTD | MADHURESH CHAUDHARY(P), | 981082177 | CHAMBERSOFFGG@GMAIL.COM | 23.12.2024 |
| | | | 306 | Execution (Comm.) | 755/2025 | 21-01-2025 | LAXMI PUBLICATIONS PVT LTD Vs MAGADH UNIVERSITY | RAKESH KUMAR | 9810940055 | NA | 08.01.2025 |

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| | | | 306 | OMP (I) (COMM.)/ | 77/2025 | 21-01-2025 | TATA CAPITAL LTD Vs VARUN BISHT | P.S. RANA | 9953455007 | psrana2013.sr@gmail.com | 15.01.2025 |
| | | | 306 | Misc DJ/ | 50/2025 | 21-01-2025 | M/S CAPITAL HIND FINANCE PVT LTD Vs VIKRAM SHARMA | Manish Rohilla(P), | 9541266150 | saiandcolawfirm@gmail.com | 20.01.2025 |
| | | | 306 | CS (COMM)/ | 105/2025 | 22-01-2025 | NISHANT BANSAL Vs JASKARAN SINGH PROP OF GURU NANAK ENTERPRISES | sahib rajput(P), | 9953029394 | advankitrajputo7@gmail.com | 18.01.2025 |
| | | | 306 | Execution (Comm)/ | 58/2025 | 22-01-2025 | BINDAL SMELTING PVT LTD Vs Power And Energy Systems through its Partners | AMIT TEWARI(P), | 9818180025 | atanda.adv@gmail.com | 18.01.2025 |
| | | | 306 | CS (COMM)/ | 109/2025 | 23-01-2025 | PRATEEK JAIN Vs MOHD NASRULLA | RAM PRAKASH SONI(P), | 9958430361 | info@rpssolution.com | 21.01.2025 |
| | | | 306 | CS (COMM)/ | 115/2025 | 24-01-2025 | SWETA RAJ Vs SAURABH GOEL | Awnish Kumar(P), | 89993 1600 | awnishkumarrai@gmail.com | 22.01.2025 |
| | | | 306 | CS (COMM)/ | 116/2025 | 24-01-2025 | VIPIN GUPTA Vs MUNICIPAL CORPORATION OF DELHI | VIPIN RANA(P), | 882675545 | vaorvinsingh@gmail.com | 22.01.2025 |
| | | | 306 | CS (COMM) | 111/2025 | 24-01-2025 | M/S RANGOLI HANDLOOM PVT LTD Vs SANJEEV KUMAR JAIN | Siddhant Banga(P), | 999369931 | siddhantbanga04@gmail.com | 18.01.2025 |

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| | | | 306 | CS (COMM) | 118/2025 | 25-01-2025 | SACHIN JAIN Vs M/S SOPAN INTERNATIONAL | Aditya Jain(P), | 8383953944 | jain.adityaraj@yahoo.com | 24.01.2025 |
| | | | 306 | CS (COMM)/ | 122/2025 | 25-01-2025 | STATE BANK OF INDIA Vs NEHA AGGARWAL | ADAITA KUMAR ROUT(P), | 9999132159 | akroutadvocate@gmail.com | 23.01.2025 |
| | | | 306 | Execution (Comm)/ | 69/2025 | 25-01-2025 | NITIN GARG Vs RUCHIKA WALIA | RANJIT KUMAR(P), | 9310937484 | advocateranjitkumar@yahoo.com | 22.01.2025 |
| | | | 306 | CS (COMM)/ | 121/2025 | 25-01-2025 | GOLDEN HOSIERY MANUFACTURING COMPANY PVT LTD Vs KAMAL KANT BHALLA | M Tarique Siddiqui(P), | 9811202991 | tarique379@gmail.com | 22.01.2025 |
| | | | 306 | CS (COMM)/ | 120/2025 | 25-01-2025 | ESPAL AND COMPANY Vs KAMAL KANT BHALLA | M Tarique Siddiqui(P), | 9811202991 | tarique379@gmail.com | 22.01.2025 |
| | | | 306 | OMP (I) (COMM)/ | 108/2025 | 27-01-2025 | HDFC BANK LTD Vs RIJWAN MISRUDDIN | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 24.01.2025 |
| | | | 306 | Execution (Comm)/ | 71/2025 | 27-01-2025 | Santoshi Gold Pvt Ltd Vs SAGAR AGGARWAL | deepak chopra(P), | 9811104015 | akchopra_adv@yahoo.com | 15.01.2025 |
| | | | 306 | CS (COMM)/ | 134/2025 | 29-01-2025 | ROLLING ELEMENTS PVT LTD Vs GILL AGRICULTURAL IMPLEMENTS PVT LTD | Anil Kumar(P), | 9313579493 | adv.anilsingh88@gmail.com | 26.01.2025 |

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| | | | 306 | OMP (I) (COMM)/ | 129/2025 | 31-01-2025 | HDFC BANK LTD Vs JAKHRU SAFI MOHD | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 29.01.2025 |
| | | | 306 | OMP (I) (COMM)/ | 130/2025 | 31-01-2025 | HDFC BANK LTD Vs SAMARTH KUMAR GUPTA | ANISH BHOLA(P), | 9811452022 | Anish_bhola@yahoo.com | 29.01.2025 |
| | | | 306 | CS (COMM)/ | 143/2025 | 31-01-2025 | M/s CAPITAL METALS Vs DHARAMPAL GUPTA SOLE PROPRIETOR OF M/S SEEMA INDUSTRIES | DILIP SINGH(P), | 9810111052 | office.dilipsingh@gmail.com | 29.01.2025 |

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| 3 | MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03 | CENTRAL | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 15/25 | 07.01.2025 | SURAJ SURI VS MRS. SHIKHA KHANNA | | | AKSHAY SUNJJA | 9810106388 | AKSHAYSUNEJA12@GMAIL.COM | 03.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 20/25 | 08.01.2025 | J&K BANK LTD. VS MD SUHAIL KHAN | | | OAYIB QURESH | 8800543987 | SOAYIB@GMAIL.COM | 06.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 38/25 | 10.01.2025 | UCO BANK VS ISRAR KHAN | | | SH KUMAR SHA | 9968067667 | ADV.YOGESHSHARMA121@GMAIL.COM | 08.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 40/25 | 10.01.2025 | ANILA MITTAL PROP. M/S SZED CONTROL SYSTEM VS M/S JODARPUR AGRO PRODUCTS LTD | | | NIPUN GUPTA | 9899990070 | LEGAL.NKPARTNERS@GMAIL.COM | 07.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 50/2025 | 14.01.2025 | ARCHIT GPUTA SOKE PROP. SHREE KRISHNA ENTEP VS MS. SARITA RAND PROP M/S AROMA SPICE INDURTRIAL | | | ATIN AGGARWA | 9953283177 | J.KA.LEGAL@GMAIL.COM | 17.12.2024 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 66/25 | 16.01.2025 | M/S SUPER INDIA SHOE MATERIAL P.LTD. VS SH. RAM SORUP | | | MEENA CHAUDHARY SHARMA | 9811047445 | MCSADVOCATE@GMAIL.COM | 20.12.2024 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 89/25 | 20.01.2025 | M/S RAJ LAXMI METALS P. LTD. VS BHARM PAL | | | BINOD KR. AGGARWAL | 9810287596 | BKA.ADVOCATE@GMAIL.COM | 17.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 107/25 | 23.01.2025 | M/S SILVERTONES SPECIALITYH TEDTILE P.LTD. VS M/S SUDHA SALES & ORS. | | | MANDEEP SING | 8802193698 | NOT PROVIDED | 18.01.2025 |
| | | | n Block, Tis Hazari | Suit for Recovery | CS COMM 108/2025 | 23.01.2005 | PUNJAB NATIONAL BANK VS GALAXY INDUSTRIES | | | K BANDYOPADI | 9818307300 | SYAK.LAW@GMAIL.COM | 19.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 124/2025 | 27.01.2025 | BANK OF BARODA VS ANUP SAMADDER | | | ND BALLABH PA | 9718618928 | GOVIND19FEB@GMAIL.COM | 24.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 125/2025 | 27.01.2025 | MD KASHIF VS VINOD KUMAR JAIN | | | MARAN AHMAI | 9350460168 | IMAHD2012@GMAIL.COM | 24.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 130/25 | 28.01.2025 | LALIT KUMAR TATAR VS GILL AGRICULTURAL IMPLEMENTS PVT LTD. | | | LIL KUMAR SING | 9313579493 | ADV.ANILSINGH88@GMAIL.COM | 26.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I)COMM 05/2025 | 03.01.2025 | AXIS BANK LTD. VS MANOJ KUMAR | | | ANUPAM SINGH | 9654926809 | ANUPAMSINGH@GMAIL.COM | 23.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------------------------------|-----------|---------------------|----------------------|------------------------------|--------------------|----|----------------|------------------------|----------------------------|----------------|
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 34 | OMP COMM 01/2025 | | ASI ENTERPRISES & ORS | UGRO CAPITAT LTD. | | ASH PAL SINGH | 986838026 | | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 24/2025 | 14.01.2025 | TATA CAPITAL LTD. | VS RAMESH KUMAR | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 10.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 25/2025 | 14.01.2025 | TATA CAPITAL LTD. | VS RAMESH KUMAR | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 10.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 43/2025 | 18.01.2025 | TATA CAPITAL LTD. | VS RAMAN KHERA | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 16.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 44/2025 | 18.01.2025 | TATA CAPITAL LTD. | VS MALTI RAM YADAV | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 16.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 45/2025 | 18.01.2025 | TATA CAPITAL LTD. | VS KEWAL KISHA | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 16.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 46/2025 | 18.01.2025 | TATA CAPITAL LTD. | VS ISHAN REHEJA | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 16.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 47/2025 | 18.01.2025 | TATA CAPITAL LTD. | VS ISH KARIR | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 16.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 70/2025 | 20.01.2025 | MAHINDRA FINANCE VS | MUKESH SIKREWAL | | MAYANK MAHAJAN | 9873347330 | MAYANKMAHJAN05@YAHOO.COM | 18.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 75/2025 | 21.01.2025 | M/S INDOSTAR CAPITAL FIN LTD | VS RAJENDRA SINGH | | RABH CHOUDEH | 9990241436 | SOURABH@FIRSTASSOCIATES.IN | 19.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 79/2025 | 22.01.2025 | TATA CAPITAL LTD. | VS SURESH SINGH | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 17.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 80/2025 | 22.01.2025 | TATA CAPITAL LTD. | VS ANKIT SHUKLA | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 17.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I) COMM 81/2025 | 22.01.2025 | TATA CAPITAL LTD. | VS ANKUR JAISWAL | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 17.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------------------------------|-------------------|---------------------|----------------------|----------------------------------------------|-----------------|----|------------------|------------------------|--------------------------------|----------------|
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I)COMM 99/2025 | 27.01.2025 | HDFC BANK LTD. VS VAIBHAV CHAUHAN | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | 24.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I)COMM 112/2025 | 29.01.2025 | SHRI RAM TRANSPORT FIN LTD. VS RAJ KUMAR | | | HEFALI KISHOR | 7742705005 | SHEFALIKISHORE93@GMAIL.COM | 27.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM 138/2025 | 30.01.2025 | LAXMI NARAYAN VS MCD | | | HENDER KR. SINGH | 9811161525 | SKSINGH116@GMAIL.COM | 28.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I)COMM 117/2025 | 31.01.2025 | HDFC BANK LTD. VS GAURAV SONI | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I)COMM 118/2025 | 31.01.2025 | HDFC BANK LTD. VS MD AMIR | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | U/S 9 | OMP(I)COMM 119/2025 | 31.01.2025 | HDFC BANK LTD. VS NIJAMUDDIN | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | | MIS DJ 29/25 | 14.01.2025 | M/S BASHESHAR LAL AMIT KUMAR VS SH RAJ KUMAR | | | JATIN AGGARWAL | 9953283177 | JKA.LEGAL@GMAIL.COM | 12.12.2024 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION | 14/2025 | 07.01.2025 | RAJ KR. SHARMA VS CHOLAMANDLAM SANJAY KR | | | SANJAY KURAR | 9810839110 | SANJAYTHAKUR786@GMAIL.COM | 04.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION | 23/2025 | 14.01.2025 | UMESH TYAGI VS MCD | | | AKHIL RANA | 7838798382 | AKHILRANA@GMAIL.COM | 12.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION | 24/2025 | 14.01.2025 | NURUDDIN VS PAWAN KR. GUPTA | | | MD. TARIQ | 9756615934 | TMOHD.5407@GMAIL.COM | 09.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION | 29/2025 | 14.01.2025 | UMESH TYAGI VS MCD | | | AKHIL RANA | 7838798382 | AKHILRANA@GMAIL.COM | 12.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION | 53/2025 | 21.01.2025 | SUNDARAM FIN.VS MADAN MOHAN | | | NITIN MEHTA | 880221824 | NITINMEHTAASSOCITAS@GMAIL.COM | 20.01.2025 |
| | | | 303, Extension Block, Tis Hazari Courts, Delhi | EXECUTION | 57/2025 | 22.01.2025 | KANCHAN FASHION PVT VS ABHA | | | SUBHASH CHANDRA | 9810459344 | SUBHASHCHANDRAADV.31@GMAIL.COM | 20.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|------------------------------------------------------------|----------|------------|-----------------|--------------------|----------------------|-------------------------------------------------|--------------------|------------------------|--------------------------------|----------------|
| | | | 305 | EXECUTION | 65/2025 | 24.01.2025 | GS LOGISTICS PVT. LTD. VS FRANCISAN | KAMLESH SURESH PD. | NOT PROVIDED | NOT PROVIDED | 23.01.2025 |
| | | | 305 | EXECUTION | 66/2025 | 24.01.2025 | GS LOGISTICS PVT. LTD. VS FRANCISAN | KAMLESH SURESH PD. | | | 23.01.2025 |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | 304 | EXECUTION | EX (COMM)9/2025 | 07.01.2025 | ASHOK KUMAR AND SONS V/S VIPIN ARYA | ANKIT GUPTA | 9999568813 | ANKIT09@YAHOO.COM | 04.01.2025 |
| | | | 304 | RECOVERY | CS (COMM)18/2025 | 08.01.2025 | S.CHAND AND CO LTD V/S KBT BOOK INDIA | RAJESH | 9810195013 | KUMARRAJESHADV@YAHOO.COM | 23.12.2024 |
| | | | 304 | RECOVERY | CS (COMM)06/2025 | 04.01.2025 | SHIVA ENTERPRISES V/S KRAFT KRAFT INTERNATIONAL | Rajesh Lathigara | 7982993693 | rajeshlathigara1068@gmail.com | 03.01.2025 |
| | | | 304 | MISCELLENOUS | MISC DJ/8/2025 | 08.01.2025 | KOHLI BROTHERS VS INTEC INDIA LTD | RAJIV GUPTA | 9811284735 | JAWNRAJIV@GMAIL.COM | 21.12.2024 |
| | | | 304 | ARBITRATION | OMP I 18/2025 | 09.01.2025 | TATA CAPITAL LTD V/S DEEWAN SINGH | ANISH BHOLA | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 21.12.2024 |
| | | | 304 | MISC. EXECUTION | M.EX/1/2025 | 13.01.2025 | PRACHI INDIA PVT LTD V/S ANKIT | D.R. JAIN | 9871059347 | DJAIN5857@GMAIL.COM | 09.01.2025 |
| | | | 304 | ARBITRATION | OMP I COMM/30/2025 | 15.01.2025 | TATA CAPITAL LTD V/S RAMESH KUMAR | ANISH BHOLA | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 10.01.2025 |
| | | | 304 | ARBITRATION | OMP I COMM/29/2025 | 15.01.2025 | TATA CAPITAL LTD V/S RAMESH KUMAR 9370 | ANISH BHOLA | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 10.01.2025 |
| | | | 304 | RECOVERY | CS (COMM)64/2025 | 16.01.2025 | CANARA BANK V/S SABINA AND ANR | ANUJ AGGARWAL | 9999490798 | ADVOCATEANUJAGGARWAL@YAHOO.COM | 13.01.2025 |
| | | | 304 | RECOVERY | CS (COMM)64/2025 | 16.01.2025 | WELLVERSED HEALTH PVT LTD V/S ASHOK KUMAR | KUNAL KHANNA | 9999757185 | IP.KUNALKHANNA@GMAIL.COM | 13.01.2025 |
| | | | 304 | RECOVERY | CS (COMM)-90/2024 | 20.01.2025 | M/S MEENAKSHI TRADERS VS.AGRITECH ENTERPRISES | SH. MANOJ GA | 9267935344 | NA | 11.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------------|------------------------|------------|------------------------------------------------------|------------------------|----------------------|------------------------------------|-----------------------|------------------------|--------------------------------|----------------|
| | | | 304 | U/S 9 ARBITRATION | OMP (I) (COMM)-71/2025 | 20.01.2025 | TATA CAPITAL LTD. VS. SARAFAT ALI | SH.ANISH BHO | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 16.01.2025 |
| | | | 304 | U/S 9 ARBITRATION | OMP (I) (COMM)-71/2025 | 20.01.2025 | TATA CAPITAL LTD. VS. HAPPY KUMAR | SH.ANISH BHO | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 16.01.2025 |
| | | | 304 | RECOVERY | CS (COMM)102/2025 | 22.01.2025 | UNION BANK OF INDIA V/S NAGE | ALOK KUMAR | 9911000126 | ALOK.ADV2001@GMAIL.COM | 16.01.2025 |
| | | | 304 | EXECUTION | EX COMM70/2025 | 27.01.2025 | PARAG INTERNATIONAL V/S OPE | MRIDUL | 9873401065 | MRIDU2000.BANSA L@GMAIL.COM | 16.01.2025 |
| | | | 304 | ARBITRATION | OMP I COMM/110/2025 | 28.01.2025 | HDFC BANK LTD V/S SANDEEP RAS | SH.ANISH BHO | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 27.01.2025 |
| | | | 304 | ARBITRATION | OMP I COMM/109/2025 | 28.01.2025 | HDFC BANK LTD V/S JONU GANG | SH.ANISH BHO | 9811452022 | ANISH_BHOLA17@GMAIL.COM | 27.01.2025 |
| | | | 304 | MISCELLENOUS | MISC DJ/70/2025 | 28.01.2025 | R.S TRADING COMPANY V/S ADIT | RAUNAK | 9717959373 | NA | 25.01.2025 |
| | | | 304 | EXECUTION | EX (COMM)77/2025 | 29.01.2025 | J.P. TEXTILES V/S HANDFAB ALE | PRATEEK | 9211180301 | PRATEEKGANDOTR A14@GMAIL.COM | 25.01.2025 |
| | | | 304 | RECOVERY | CS (COMM)-140/2025 | 31.01.2025 | KRISHAN MURARI TRIPATHI VS. N | SH. DEEPAK KU | 8178674311 | deepaksrivastav2508@gmail.com | 27.01.2025 |
| | | | 5 | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | 305 | ARBITRATION | OMP (I) (COMM)/9/2025 | 03-01-2025 | ANO FABRICS PVT LTD Vs S T TEX | Asha Sharma(P) |
| 305 | ARBITRATION | OMPI (I) (COMM)-8/2025 | | | | 03.01.2025 | AXIS BANK LTD. VS. AMIT GOEL | L. ANUPAM SINC | 9654926809 | anunamisirnh(m_gmail.com | 25.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|-------------------------|----------------------|------------------------------------|------------------|------------------------|-----------------------------|----------------|
| | | | 305 | RECOVERY | CS (COMM)/5/2025 | 03-01-2025 | AMIT KHANNA Vs Amit Bajaj | Vikas Bhatia(P), | 9811379676 | vksbht6@gmail.com | 24.12.2024 |
| | | | 305 | EXECUTION | Execution (Comm)/7/2025 | 04-01-2025 | Y CHAIN PVT LTD Vs M/S SUMER | SHRUTI(P), | 931565670 | legalcomfort@rediffmail.com | 14.12.2024 |
| | | | 305 | RECOVERY | CS (COMM)/33/2025 | 08-01-2025 | S HDFC ERGO GENERAL INSURAN | Sunil Kumar(P), | 810294088 | advanshul04@gmail.com | 03.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/88/2025 | 09-01-2025 | iversal Aluminium House Vs Ms Ste | akshay Gupta(P) | 9013490134 | guptakshay@outlook.com | 15.12.2024 |
| | | | 305 | RECOVERY | CS (COMM)/184/2025 | 09-01-2025 | HARASHTRA Vs WHITE MEAT AN | N KUMAR SINC | 9540649131, | advocatesuman82@gmail.com | 08.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-------------|--------------------------|----------------------|------------------------------------|-----------------|------------------------|-------------------------------|----------------|
| | | | 305 | RECOVERY | CS (COMM)/36/2025 | 09-01-2025 | van Gupta Vs SUNIL KAMAL KAPO | MOHAN SHAR | 9818194170 | vinaysharma679@gmail.com | 07.01.2025 |
| | | | 305 | EXECUTION | Execution (Comm)/22/2025 | 10-01-2025 | AB NATIONAL BANK Vs SAPNA MIN | NITIN GARG(P) | 9958986363 | info@knowlex.in | 28.12.2024 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)/40/2025 | 14-01-2025 | ATA CAPITAL LTD Vs OM PARKAS | NISH BHOLA(P | 9811452022 | Anish_bhola17@yahoo.com | 13.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/71/2025 | 14-01-2025 | AND COMPANY Vs Ranbir Kumar | ubhashish Roy(I | 9811202991 | tarique379@gmail.com | 10.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/58/2025 | 14-01-2025 | ARA BANK Vs VIJENDER KUMAR | NUJ AGARWAL(I | 9999490798 | advocateanujagarwal@yahoo.com | 09.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-------------|------------------------|----------------------|------------------------------------|----------------|------------------------|-------------------------|----------------|
| | | | 305 | ARBITRATION | OMP (I) (COMM)/41/2025 | 14-01-2025 | PITAL LTD Vs SOURAV CHOUDHAN | NISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 13.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/72/2025 | 16-01-2025 | D Vs FARHANA BEGAM TRADING | JNAL KHANNA(C) | 9999757185 | nalkhanna@gmail.com | 13.01.2025 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)/73/2025 | 16-01-2025 | ATA CAPITAL LTD Vs OM PARKAS | NISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 15.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/73/2025 | 16-01-2025 | DIAMOND PVT LTD Vs AMIT BHO | RITESH(P), | 9999495500 | monsahk@yahoo.com | 13.01.2025 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)/65/2025 | 18-01-2025 | A CAPITAL LTD Vs VINEET AGARV | NISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 17.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|-------------------|----------------------|---------------------------------------|----------------|------------------------|-------------------------|----------------|
| | | | 305 | RECOVERY | CS (COMM)/87/2025 | 18-01-2025 | Prprises Vs sinwoo park india private | Karan Jain(P), | 9810367549 | advocatekj@gmail.com | 03.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/97/2025 | 20-01-2025 | L PVT LTD Vs M/S PRASANNABIC | CAS DEEP JAIN(| 9588100261 | LAWVIKAS99@GMAIL.COM | 25.12.2024 |
| | | | 305 | RECOVERY | CS (COMM)/96/2025 | 20-01-2025 | R METALS PVT LTD Vs JMV LPS L | KUMAR AGRAV | 9810287596 | bka.advocatc@gmail.com | 17.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/95/2025 | 20-01-2025 | DADLINES PVT LTD Vs AISHWARY | SHIL KUMAR(| 8527130065 | adv.sushil777@gmail.com | 17.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/94/2025 | 20-01-2025 | ENAKSHI TRADERS Vs M K TRAD | MANOJ GARG(P) | 9267935344 | NA | 16.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-------------|-------------------------|----------------------|------------------------------------|-----------------|------------------------|---------------------------|----------------|
| | | | 305 | RECOVERY | CS (COMM)/131/2025 | 21-01-2025 | HURIYA Vs CHHATERPAL SINGH | J. S.K. SRIVATS | 8800486986 | sksrivastava069@gmail.com | 21.11.2024 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)/115/2025 | 24-01-2025 | TA CAPITAL LTD Vs SAMEER YAD | NISH BHOLA(P | 9811452022 | Anish_bhola17@yahoo.com | 23.01.2025 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)/116/2025 | 24-01-2025 | TA CAPITAL LTD Vs SHALINI GUP | NISH BHOLA(P | 9811452022 | Anish_bhola17@yahoo.com | 23.01.2025 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)/135/2025 | 24-01-2025 | CAPITAL LTD Vs YOGENDRA SHA | NISH BHOLA(P | 9811452022 | Anish_bhola17@yahoo.com | 23.01.2025 |
| | | | 305 | RECOVERY | CS (COMM)/141/2025 | 27-01-2025 | ARA BANK Vs M/S AL-AMEEN FAB | Harshit Gupta(P | 741744218 | ingupta466@gmail.com | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-------------------|--------------------------|----------------------|-------------------------------------|--------------|------------------------|------------------------------|----------------|
| | | | 305 | EXECUTION | Execution (Comm)/70/2025 | 27-01-2025 | INTERNATIONAL Vs OPERA GLOBAL | RIDUL BANSAL | 9873401065 | mirdul20000.bansal@gmail.com | 23.01.2025 |
| | | | 305 | MISC. APPLICATION | MISC. DJ73/2025 | 28.01.2025 | SALES CORPORATION VS. PANKJ | MADHAV KUM | 9560366379 | admadvhvkumar@gmail.com | 16.12.2024 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)-114/2025 | 29.01.2025 | AM TRANSPORT VS. SHAAN MOHA | SHRUIT GUP | 7742705005 | shelalishor93@gmail.com | 27.01.2025 |
| | | | 305 | EXECUTION | Execution (Comm)/78/2025 | 30-01-2025 | TRIAL CORPORATION Vs MS SHAI | ALU KUMARI | 9996397065 | aatibhalla249@gmail.com | 28.01.2025 |
| | | | 305 | EXECUTION | Execution (Comm)/79/2025 | 30-01-2025 | n dass Vs oriental insurance compar | PREM GARG(P) | 8860844670 | premgarg.legal@yahoo.com | 28.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF E-FILING |
|------|-------|----------|------------|-------------|-------------------------|----------------------|------------------------------------|----------------|------------------------|-----------------------------|------------------|
| | | | 305 | ARBITRATION | OMP (I) (COMM)/137/2025 | 31-01-2025 | TATA CAPITAL LTD Vs AJAY AJAY | NISH BHOLA(P | 9811452022 | Anish_ bhola17@yahoo.com | 30.01.2025 |
| | | | 305 | ARBITRATION | OMP (I) (COMM)/136/2025 | 31-01-2025 | C BANK LTD Vs RAJESHWAR MANN | NISH BHOLA(P | 9811452022 | Anish_ bhola17@yahoo.com | 30.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------------------------------------------------------------|----------|------------|------------------|-------------|----------------------|-----------------------------------|-----------------|----|----------------|------------------------|-----------------------------|----------------|
| 6 | SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL | 410 | Misc DJ | 16/2025 | 09-01-2025 | ICICI Bank Vs | SAVITA VERMA | | SATISH KUMAR | 9811191050 | satish@kfindia.com | 18.12.2024 |
| | | | 410 | Execution (Comm) | 36/2025 | 16-01-2025 | Inland World Logistics Pvt Ltd Vs | Prakash Shekhaw | | | 9811165702 | N/A | 09.01.2025 |
| | | | 410 | Misc DJ | 26/2025 | 07-01-2025 | PUMA SE Vs | RAMESH SAINI | | RACHI GUPTA(P | 9911703098 | prachi.gupta@pamsle gal.com | 07.01..2025 |
| | | | 410 | CS (COMM) | 63/2025 | 15-01-2025 | CANARA BANK Vs | VIKRAM AND A | | Arun Yadav(P), | 9910431437 | ArunYadav803@gma il.com | 07.01..2025 |
| | | | 410 | Execution (Comm) | 49/2025 | 20-01-2025 | UMESH TYGAI Vs | MCD | | Akhil Rana(P), | 7838798382 | Adv.akhilrana@gmail .com | 10.01.2025 |
| | | | 410 | OMP (I) (COMM) | 42/2025 | 17-01-2025 | TATA CAPITAL LTD Vs | OM PARKA | | NISH BHOLA(P | 9811452022 | Anish_bhola17@yaho o.com | 10.01.2025 |
| | | | 410 | OMP (I) (COMM) | 74/2025 | 20-01-2025 | TATA CAPITAL LTD Vs | DEEPAK SI | | NISH BHOLA(P | 9811452022 | Anish_bhola17@yaho o.com | 16.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|----------------|-------------|----------------------|------------------------------------------------------------|--------------------|------------------------|------------------------------|----------------|
| | | | 410 | CS (COMM) | 128/2025 | 28-01-2025 | M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO LTD | Daljeet Singh(P) | 9810252429 | daljeetsinghadv@gmail.com | 21.01.2025 |
| | | | 410 | OMP (I) (COMM) | 90/2025 | 23-01-2025 | TATA CAPITAL LTD Vs AMIT KUMAR | NISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 17.01.2025 |
| | | | 410 | OMP (I) (COMM) | 89/2025 | 23-01-2025 | TATA CAPITAL LTD Vs AMARDEEN | NISH BHOLA(P) | 9811452022 | Anish_bhola17@yahoo.com | 17.01.2025 |
| | | | 410 | CS (COMM) | 2/2025 | 03-01-2025 | AMIT KHANNA VS. SANDEEP KUMAR | H. VIKAS BHATT | 9811379676 | vksbht6@gmail.com | 24.12.2024 |
| | | | 410 | CS (COMM) | 7/2025 | 04-01-2025 | M/S. ORANGE EDUCATION PVT. LTD. VS. LUCA BERTON | AVEEN KR. TRIPATHI | 9810419936 | naveentripathi3012@gmail.com | 28.12.2024 |
| | | | 410 | CS (COMM) | 8/2025 | 04-01-2025 | RAJEEV MEHRA AND ANR. VS. TARUN GUPTA AND ANR. | TISH PRAKASH | 9310411779 | info@centurylawfirm.in | 27.12.2024 |
| | | | 410 | CS (COMM) | 14/2025 | 07-01-2025 | AMIT KUMAR VS. VS AND V COMMUNICATION PVT. LTD. | I. ROHIT MAHTA | 8445310310 | mahiya310@gmail.com | 23.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|----------------------------------------|----------------------|------------------------|------------------|--------------------|----------------------|--------------------------------------------------------|---------------|------------------------|---------------------------|----------------|
| | | | 410 | CS (COMM) | 35/2025 | 10-01-2025 | S.K. EDUCATIONS PVT. LTD. VS. CHINTELS SCHOOL AND ANR. | ROHIT VASHIS | 9810189223 | rohit1996vshist@gmail.com | 11.12.2024 |
| | | | 410 | OMP (I) (COMM) | 120/2025 | 31-01-2025 | TATA CAPITAL LIMITED Vs GEET | NISH BHOLA(P | 9811452022 | Anish_bhola17@yahoo.com | 22.01.2025 |
| | | | 410 | CS (COMM) | 142/2025 | 31-01-2025 | ASMA BEGUM Vs MOHD SHAHID | AISAL ZAFAR(P | 9990656363, 9810319145 | skylegaldelhi@gmail.com | 27.01.2025 |
| | | | 410 | OMP (I) (COMM) | 10/2025 | 04-01-2025 | AXIS BANK LTD. VS. RAMKRISHNA | ANUPAM SING | 9654926809 | anupamjsingh@gmail.com | 25.12.2024 |
| | | | 410 | Execution (Comm) | 4/2025 | 03-01-2025 | DUGAR MARKETING VS. SANDEE | RAJIV MEHRA | 9811164491 | rajivmehraadv@yahoo.com | 23.12.2024 |
| | | | 410 | OMP (I) (COMM) | 28/2025 | 14-01-2025 | TATA CAPITAL LIMITED Vs OM PH | ANISH BHOL | 9811452022 | Anish_bhola17@yahoo.com | 10.01.2025 |
| 7 | SH. KUMAR DISTRICT COMMERCIAL COURT-07 | MUKESH GUPTA, JUDGE, | CENTRAL COURT ROOM 302 | CIVIL SUIT | OMP(I)COMM 11/2025 | 07.01.2025 | AXIS BANK LTD. VS MANOJ KUMAR | ANUPAM SING | 9654926809 | anupamjsingh@gmail.com | 26.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | COURT 302 | CIVIL SUIT | CS(COMM) 12/2025 | 07.01.2025 | RISHI RAJ VS ZEE MUSIC CO. | RAJESH BHATI | 9811331125 | rbbhatia_advocate@yahoo.co.in | 23.12.2024 |
| | | | COURT 302 | CIVIL SUIT | CS(COMM) 13/2025 | 07.01.2025 | VIJAY KUMAR ADVANI VS RAJ KUMAR | NIRANJAN KAUR | 9999337791 | SHIVLAWHOUSE@GMAIL.COM | 24.12.2024 |
| | | | COURT 302 | CIVIL SUIT | OMP(I) COMM 17/2025 | 09.01.2025 | TATA CAPITAL LTD. VS VIJAY PAL SINGH | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 07.01.2025 |
| | | | COURT 302 | CIVIL SUIT | CS(COMM) 29/2025 | 09.01.2025 | HEMANT SETHI VS SIDDHARTH | HARPREET SINGH | 9718291184 | NA | 13.12.2024 |
| | | | COURT 302 | CIVIL SUIT | CS(COMM) 41/2025 | 10.01.2025 | KANWAR RAJ SINGH VS JANTHA SUPER BAZAR | HEMANT GUPTA | 9891265248 | HEMANT.LEGAL@GMAIL.COM | 09.01.2025 |
| | | | COURT 302 | CIVIL SUIT | OMP(I) COMM 37/2025 | 16.01.2025 | TATA CAPITAL LTD. VS RAMESH KUMAR | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 15.01.2025 |
| | | | COURT 302 | CIVIL SUIT | CS(COMM) 79/2025 | 17.01.2025 | SHREE GOKULAM CHIT AND FINANCE COMPANY PVT. LTD. VS REKHA DOGRA | RAKESH GARG | 9990333933 | ECOLAWCHAMBERS@GMAIL.COM | 14.01.2025 |
| | | | COURT 302 | CIVIL SUIT | CS(COMM) 83/2025 | 18.01.2025 | KUNAL MITTAL VS FARUKH SEKH | SAMEER SIDHAR | 9444446565 | NA | 17.01.2025 |
| | | | COURT 302 | CIVIL SUIT | OMP(I) COMM 66/2025 | 20.01.2025 | TATA CAPITAL LTD. VS GURSAHIB SINGH | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 17.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING | |
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| | | | COURT 302 | ROOM | CIVIL SUIT | OMP(I) COMM 67/2025 | 20.01.2025 | TATA CAPITAL LTD. VS KEVAL KISHAN | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 17.01.2025 |
| | | | COURT 302 | ROOM | CIVIL SUIT | OMP(I) COMM 68/2025 | 20.01.2025 | TATA CAPITAL LTD. VS MAHENDRA ATMARAM GAIKWAD | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 17.01.2025 |
| | | | COURT 302 | ROOM | CIVIL SUIT | OMP(I) COMM 69/2025 | 20.01.2025 | TATA CAPITAL LTD. VS SEEMA YADAV | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 17.01.2025 |
| | | | COURT 302 | ROOM | CIVIL SUIT | CS(COMM) 99/2025 | 21.01.2025 | THE JAMMU AND KASHMIR BANK LTD. VS LOVNEASH DUGGAL | UZMA ASHRAF | 9953459952 | rauzlegal@gmail.com | 16.01.2025 |
| | | | COURT 302 | ROOM | CIVIL SUIT | CS(COMM) 110/2025 | 24.01.2025 | GALIB VS RAJIV CHOPRA | CHIRAG ARORA | 9716884477 | chirag71@gmail.com | 10.01.2025 |
| | | | COURT 302 | ROOM | CIVIL SUIT | OMP(I) COMM 98/2025 | 25.01.2025 | TATA CAPITAL LTD. VS KULDIP SINGH | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 22.01.2025 |
| | | | COURT 302 | ROOM | CIVIL SUIT | OMP(I) COMM 104/2025 | 27.01.2025 | HDFC BANK LTD. VS SUNRRISE HITECH INDIA PVT. LTD. | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 25.01.2025 |
| | | | COURT 302 | ROOM | CIVIL SUIT | CS(COMM) 123/2025 | 27.01.2025 | SAJJAN KUMAR VS DEEPAK KAKKAR | DHARAM RAJ C | 9312650754 | dharamrajohlan@gmail.com | 23.01.2025 |
| | | | | | | CS(COMM) 139/2025 | 30-01-2025 | M/S MARUTI OVERSEAS VS SHREE RANI SATI TRADING CO. | BIMAL KUMAR | 9205420591 | bimal_advocate01@yahoo.com | 29.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|----------------------------------------------------------|----------|------------|---------------------------|-------------------------|----------------------|-------------------------------------------|------------------|------------------------|----------------------------|----------------|
| 8 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 308 | EXECUTION | Execution (Comm)/8/2025 | 04-01-2025 | M/S HARYANA CLOTH HOUSE Vs Siddhant Banga | (999369931, | siddhantabanga04@gmail | 31-12-2024 | |
| | | | 308 | RECOVERY | CS (COMM)/27/2025 | 08-01-2025 | Shishpal Vs Municipal Corporation | (satyendra kumar | 9811161525, | sksinghl6@gmail.com | 04.01.2025 |
| | | | 308 | RECOVERY | CS (COMM)/49/2025 | 14-01-2025 | RAKESH KUMAR MITTAL KARTA | (Nipun Gupta(P), | 8130189121 | nkpartners@gmail.com | 13-12-2024 |
| | | | 308 | U/S 34 OF ARBITRATION ACT | OMP (COMM)/2/2025 | 10-01-2025 | pan india corporation ltd Vs Harban | CHANDMU | 9810209981 | legal.shebang@gmail.com | 10-12-2024 |
| | | | 308 | RECOVERY | CS (COMM)/85/2025 | 18-01-2025 | SREE GOKULAM CHIT AND FINAN | rakesh garg(P), | 9990 333 933 | ecolawchambers@gmail.com/ | 08-01-2025 |
| | | | 308 | U/S 9 OF ARBITRATION ACT | OMP (I) (COMM)/23/2025 | 13-01-2025 | PNB HOUSING FINANCE LTD Vs IN | Neeraj Mandal(P) | 9899165086 | NEERAJMANDAL06@GMAIL.COM | 08-01-2025 |
| | | | 308 | U/S 9 OF ARBITRATION ACT | OMP (I) (COMM)/27/2025 | 14-01-2025 | TATA CAPITAL LTD Vs OM PARKA | ANISH BHOLA | (9811452022 | Anish bhola1761Jvahoo.com | 10-01-2025 |
| | | | 308 | U/S 9 OF ARBITRATION ACT | OMP (I) (COMM)/26/2025 | 14-01-2025 | TATA CAPITAL LTD Vs OM PARKA | ANISH BHOLA | (9811452022 | Anish bhola1761Jvahoo.com | 13-01-2025 |
| | | | 308 | RECOVERY | CS (COMM)/51/2025 | 14-01-2025 | KARIM HOTELS PVT LTD Vs KARIM | Manoj malik(P), | 8076293778 | service@diwanadvocates.com | 11-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|--------------------------|--------------------------|----------------------|--------------------------------------|-----------------|----|------------------|------------------------|---------------------------------|----------------|
| | | | 308 | RECOVERY | CS (COMM)/86/2025 | 18-01-2025 | SREE GOKULAM CHIT AND FINANCIAL | | | Rakesh garg(P), | 9990333933 | ecolawchambers@gmail.com/ | 10-01-2025 |
| | | | 308 | EXECUTION | Execution (Comm)/35/2025 | 15-01-2025 | UMESH TYAGI Vs MUNICIPAL CORPORATION | | | Akhil Rana(P), | 7838798382 | Adv.akhilrana@gmail.com | 13-01-2025 |
| | | | 308 | RECOVERY | CS (COMM)/81/2025 | 18-01-2025 | CANARA BANK Vs SMT MADHUKAR | | | Arun Yadav(P), | 99104 31437 | ArunYadavSo3@gmail.com | 16-01-2025 |
| | | | 308 | U/S 9 OF ARBITRATION ACT | OMP (I) (COMM)/58/2025 | 18-01-2025 | TATA CAPITAL LTD Vs GURPREET SINGH | | | ANISH BHOLA(P), | 9811452022 | Anish bhola1761Jvahoo.com | 17-01-2025 |
| | | | 308 | U/S 9 OF ARBITRATION ACT | OMP (I) (COMM)/56/2025 | 18-01-2025 | TATA CAPITAL LTD Vs JWALA SINGH | | | ANISH BHOLA(P), | 9811452022 | Anish bhola1761Jvahoo.com | 17-01-2025 |
| | | | 308 | MISC. APPLICATION | Misc DJ/44/2025 | 20-01-2025 | M/S MIR ENTERPRISES Vs ALTAIR | | | Shivam Bajaj(P), | 9999660747 | officeofadvocatebajaj@gmail.com | 18-01-2025 |
| | | | 308 | EXECUTION | Execution (Comm)/62/2025 | 22-01-2025 | SUSHIL KUMAR SAHU Vs M/S M/S | | | Sunil Kumar(P), | 909811117412 | mohantradingcompany<a'vahoo.com | 20-01-2025 |
| | | | 308 | U/S 9 OF ARBITRATION ACT | OMP (I) (COMM)/84/2025 | 22-01-2025 | TATA CAPITAL LTD Vs BHARAT CHANDRA | | | ANISH BHOLA(P), | 9811452022 | Anish bhola1761Jvahoo.com | 21-01-2025 |
| | | | 308 | U/S 9 OF ARBITRATION ACT | OMP (I) (COMM)/83/2025 | 22-01-2025 | TATA CAPITAL LTD Vs SHIVASEVA | | | ANISH BHOLA(P), | 9811452022 | Anish bhola1761Jvahoo.com | 21-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 308 | RECOVERY | CS (COMM)/9/2025 | 04-01-2025 | M/s Sidh Ayurveda Vs M/s Infochem | Akshat Sharma | 97678379427 | akshat(@achambersofajeshsharma.com | 23-12-2024 |
| | | | 308 | RECOVERY | CS (COMM)/16/2025 | 07-01-2025 | M/s S Chand and Co Ltd Vs Shri Rai | RAJESH KUMAR | 9810195013 | n/a | 23-12-2024 |
| | | | 308 | RECOVERY | CS (COMM)/45/2025 | 13-01-2025 | MOHD AZAM HANAFI Vs GENIUS | Rahul Kumar(P) | 9990670215 | rishikrgmail | 23-12-2024 |
| | | | 308 | EXECUTION | Execution (Comm)/18/2025 | 08-01-2025 | M/S ANKUR PIPES PRIVATE LIMITED | ADITYA GIRI(P) | 9899835322 | ankurpipes@gmail.com | 06-01-2025 |
| | | | 308 | EXECUTION | Execution (Comm)/34/2025 | 15-01-2025 | INLAND WORLD LOGISTICS PVT LTD | Jai Prakash Shek | 9811165702 | N/A | 13-01-2025 |
| | | | 308 | EXECUTION | Execution (Comm)/60/2025 | 22-01-2025 | KANCHAN FASHION PVT LTD Vs | Subhash Chandr | 9810459344 | Chandraadv31@gmail.com | 19-01-2025 |
| | | | 308 | EXECUTION | Execution (Comm)/1/2025 | 03-01-2025 | AMBA BI WHEELERS PRIVATE LIM | Saranga Awana | 9811072845, | wlawlegal(a)gmail.com | 16-12-2024 |
| | | | 308 | EXECUTION | Execution (Comm)/6/2025 | 03-01-2025 | PUNJAB AND SIND BANK Vs SURJ | Prabhakar Awast | 9818893545 | prabhakarawasthi697@gmail | 21-12-2024 |
| | | | 308 | EXECUTION | Execution (Comm)/11/2025 | 07-01-2025 | Navrang Oham Vs Jasmine Suits An | Aditya Puri(P), | 9999183303 | adityapuri77@gmail.com | 21-12-2024 |

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| 9 | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM) | OMP (I) (COMM)/3/2025 | 03-01-2025 | uti Vs KRISHAN KUMAR SURI | Anupam Singh(P | 9654926809 | anupamjsingh@gmail.com | 24.12.2024 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM) | OMP (I) (COMM)/2/2025 | 03-01-2025 | AXIS BANK LTD Vs BABLU | Anupam Singh(P | 9654926809 | anupamjsingh@gmail.com | 24.12.2024 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM) | OMP (I) (COMM)/4/2025 | 03-01-2025 | AXIS BANK LTD Vs KRITI DEVI | Anupam Singh(P | 9654926809 | anupamjsingh@gmail.com | 24.12.2024 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM)/ | CS (COMM)/26/2025 | 08-01-2025 | MAMAN CHAND Vs Municipal Corporation of Delhi | satyendra kumar | 9811161525 | sksinghll6@gmail.com | 07.01.2025 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM)/ | CS (COMM)/32/2025 | 09-01-2025 | Levi Strauss Co Vs Umesh Yadav | Shravan Bansal(C | 6201970125 | unitedmark@unitedandunited.com | 08.01.2025 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM)/ | CS (COMM)/39/2025 | 10-01-2025 | VIRENDER KUMAR Vs UNION OF INDIA THROUGH ITS CHIEF ENGINEER (NDZ 3) CPWD | Akshu Jain(P), | 011-40073805; Mob: 09810300955 | skjainandassociates@gmail.com | 09.01.2025 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | OMP (I) (COMM) | OMP (I) (COMM)/22/2025 | 13-01-2025 | PNB HOUSING FINANCE LTD Vs ABHISHEK THAPA | Neeraj Mandal(P | 9899165086 | NEERAJMANDAL06@GMAIL.COM | 10.01.2025 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | EXECUTION (COMM.) | Execution (Comm)/32/2025 | 13-01-2025 | M/s Sundaram Finance Ltd Vs MOHD HASHNAN and Anr | NITIN MEHTA(C | 8802218291 | advocate.mehtaassociates09@gmail.com | 10.01.2025 |
| | | | 309 THIRD FLOOR EXTENTION BLOCK | CS (COMM)/ | CS (COMM)/57/2025 | 14-01-2025 | Fitwell Hosiery Corporation Vs Ranbir Kumar Singhla | Shubhashish Roy | 9811202991 | tarique379@gmail.com | 13.01.2025 |

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| | | | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM.) | Execution (Comm)/33/2025 | 15-01-2025 | Texmaco Rail and Engineering Ltd Vs Swastik Infrastructures | SANDEEP ARYA | 9716105055 | vikramnluj@gmail.com | 14.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/38/2025 | 16-01-2025 | TATA CAPITAL LTD Vs OM PARKASH 3134 | ANISH BHOLA | 9811452022 | Anish_bhola@gmail.com | 15.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/39/2025 | 16-01-2025 | TATA CAPITAL LTD Vs OM PARKASH 6233 | ANISH BHOLA | 9811452022 | Anish_bhola@gmail.com | 15.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/64/2025 | 18-01-2025 | TATA CAPITAL LTD Vs DILIP AWASTHI | ANISH BHOLA | 9811452022 | Anish_bhola@gmail.com | 17.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM.) | Execution (Comm)/45/2025 | 18-01-2025 | M/S AB BUILDERS THROUGH ITS Proprietor ATUL BANSAL Vs Municipal Corporation of Delhi Through Its Commissioner | Robin Bhardwaj | 9560905884 | robinbhardwaj529@gmail.com | 17.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/63/2025 | 18-01-2025 | TATA CAPITAL LTD Vs MANOJ GUPTA | ANISH BHOLA | 9811452022 | Anish_bhola@gmail.com | 17.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM)/ | CS (COMM)/92/2025 | 20-01-2025 | BAL KISHAN Vs MR DHANESH MITTAL | YOGENDRA KUMAR | 9953614443 | NA | 18.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM)/ | CS (COMM)/101/2025 | 21-01-2025 | RAJIV GOEL Vs M/S NEW NATURAL PRODUCT | VASHU GUPTA | 9999761210 | NA | 20.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM)/ | CS (COMM)/103/2025 | 22-01-2025 | KARIGARI DESIGNS PVT LTD Vs NEELAM NIRANJAN BHOIR | MUKESH KUMAR | 9718053860 | NA | 21.01.2025 |

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|------|-------|----------|---------------------------|----------------------|-------------------------|----------------------|-----------------------------------------------------------------------|-----------------|----|------------------|------------------------|------------------------------|----------------|
| | | | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM)/ | CS (COMM)/104/2025 | 22-01-2025 | NISHANT BANSAL Vs SUKHMANI ENTERPRISES | | | sahib rajput(P), | 7503496158 | ADV ANURAGRAJPUT07@Gmail.Com | 21.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/78/2025 | 22-01-2025 | TATA CAPITAL LTD Vs AMIT RAJ | | | ANISH BHOLA(| 9811452022 | Anish_bhola@gmail.com | 21.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/95/2025 | 23-01-2025 | TATA CAPITAL LTD Vs SHEKHAR SINGH | | | ANISH BHOLA(| 9811452022 | Anish_bhola@gmail.com | 22.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM)/ | CS (COMM)/114/2025 | 24-01-2025 | DEV TRAXIM PRIVATE LIMITED Vs NEW MODEL IMPEX PRIVATE LIMITED AND ORS | | | Anil Dagar(P), | 9897000770 | advabdullahtanveer@gmail.com | 23.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM)/ | CS (COMM)/117/2025 | 25-01-2025 | Vansh Khurana Vs G7 Wellness SPAS | | | S.K.TIWARI & C | 9811479499 | NA | 24.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/101/2025 | 27-01-2025 | HDFC Bank LTD Vs ISHAAN ARORA | | | ANISH BHOLA(| 9811452022 | Anish_bhola@gmail.com | 25.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD CS (COMM)/ | CS (COMM)/132/2025 | 28-01-2025 | INFINITY INDUSTRIES PVT LTD Vs PRADEEP GUPTA | | | Varun Dhingra(P) | 9899547705 | varun_dhingra@ymail.com | 27.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/113/2025 | 29-01-2025 | ADITYA BIRLA FINANCE LTD Vs SINGLA GARMENTS | | | ajay uppal(P), | 9466044060 | NEERAJ@GMAIL.COM | 28.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/126/2025 | 31-01-2025 | HDFC Bank LTD Vs ANKIT BANSAL | | | ANISH BHOLA(| 9811452022 | Anish_bhola@gmail.com | 30.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|---------------------------------------------------|----------|---------------------------|-------------------------|---------------------------|----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|----------------|------------------------|----------------------------------|----------------|
| | | | 309 FLOOR EXTENTION BLOCK | THIRD OMP (I) (COMM) | OMP (I) (COMM)/125/2025 | 31-01-2025 | HDFC Bank Vs MANISH KUMAR | ANISH BHOLA | 9811452022 | Anish_bhola@gmail.com | 30.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM.) | Execution (Comm.)/15/2025 | 15-01-2025 | CITY ASSOCIATES / DELHI JAL BOARD | VINAY MOHAN | 9818194170/72890 | vinaymohan_legal@yahoo.in | 07.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM.) | Execution (Comm.)/19/2025 | 10-01-2025 | Ana Malhotra / Gateway Overseas Through its Proprietor I Partners I Promoters I Owners | BHARAT GUPTA | 4564085 | legistauxiliaryfegmail.com | 09.01.2025 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM.) | Execution (Comm.)/4/2025 | 03-01-2025 | DUGAR MARKETING PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SALES MANAGER SH NISHANT BAID / ROOTS COOLING SYSTEM PVT LTD THROUGH ITS DIRECTORS | RAJIV MEHRA | 9811164491 | rajivmehraadv@yahoo.com | 24.12.2024 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM.) | Execution (Comm.)/5/2025 | 03-01-2025 | CBS PUBLISHERS AND DISTRIBUTORS PVT LTD / MR HASMUKH VORA | YOGENDRA GA | 9810668042 | yogendergautam.legal@gmail.com | 30.12.2024 |
| | | | 309 FLOOR EXTENTION BLOCK | THIRD EXECUTION (COMM.) | Execution (Comm.)/67/2025 | 24-01-2025 | VEENA DESIGNER VS VIPIN SARE | HARDIK AGGAR | 7859984398 | advocatehardikaggarwal@gmail.com | 21.01.2025 |
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | 307 | Civil | OMP (I) (COMM.)/7/2025 | 03-01-2025 | AXIS BANK LTD. Vs ASHOK KUMAR | Anupam Singh | 9654926809 | anupamjsingh@gmail.com | 25-12-2025 |
| | | | 307 | Civil | OMP (I) (COMM)/6/2025 | 03-01-2025 | AXIS BANK LTD Vs BANTY KUMAR | Anupam Singh | 9654926809 | anupamjsingh@gmail.com | 23-12-2025 |
| | | | 307 | Civil | CS (COMM)/4/2025 | 03-01-2025 | M/s Kunal Enterprises Vs M/s Kraft | JESH LATHIGA | 9810909184 | advsg1201@gmail.com | 24-12-2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|---------------------------|----------------------|-------------------------------------------------------------------------------------------|-----------------|----|-----------------|------------------------|-------------------------------|----------------|
| | | | 307 | Civil | CS (COMM)/10/2025 | 04-01-2025 | SPONTANEOUS COMMUNICATION PVT LTD Vs VAISHNO COMMUNICATION AND ANR | | | Varun Khera | 991126323 | varunkhera97@gmail.com | 25-12-2024 |
| | | | 307 | Civil | CS (COMM)/11/2025 | 04-01-2025 | M/s QUEEN DISTILLERS AND BOTTLERS PVT LTD Vs Sh RAMDIYA | | | VISHAL KUMAR | 8586047570 | pritesh2092@gmail.com | 30-12-2024 |
| | | | 307 | Civil | Execution (Comm.)/16/2025 | 08-01-2025 | SHIV PAL VERMA Prop of M/s Raj Trading Co. Vs KARINA Prop of M/s Om KRS Interiors | | | hok Kumar Shar | 9811544534 | N.A. | 04-01-2025 |
| | | | 307 | Civil | Execution (Comm.)/17/2025 | 08-01-2025 | AMAR KUMAR Prop of M/s Sai Fruit Co. Vs BHAGWAN DAS Prop of M/s. Bhagwan Das and Co (BXN) | | | PRAKASH PACH | 9350190384 | N.A. | 23-12-2024 |
| | | | 307 | Civil | OMP (I) (COMM)/19/2025 | 09-01-2025 | TATA CAPITAL LTD Vs ADITI ENT | | | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 02-01-2025 |
| | | | 307 | Civil | OMP (I) (COMM)/21/2025 | 09-01-2025 | TATA CAPITAL LTD Vs M/s MK CC | | | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 02-01-2025 |
| | | | 307 | Civil | CS (COMM)/30/2025 | 09-01-2025 | BANK OF MAHARASHTRA Vs M/s DHAROR PHARMACEUTICALS | | | LAN KUMAR SIN | 9540649131 | advocatesuman82@gmail.com | 07-01-2025 |
| | | | 307 | Civil | CS (COMM)/37/2025 | 10-01-2025 | UCO BANK Vs Riddhi Mittal | | | gesh Kumar Shar | 9968067667 | adv.yogeshsharma121@gmail.com | 08-01-2025 |
| | | | 307 | Civil | Execution (Comm.)/31/2025 | 14-01-2025 | M/s Bansal Trading Company Vs M/s Adhunic Packagers Pvt. Ltd. | | | Jatin Aggarwal | 9953283177 | jka.legal@gmail.com | 12-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|---------------------------|----------------------|-------------------------------------------------------------------------------------|-----------------|------------------|----------|------------------------|-------------------------------|----------------|
| | | | 307 | Civil | CS (COMM)/60/2025 | 15-01-2025 | HASMUKH PURANI PROP OF M/s GUJRATI KIRANA CO Vs JATIN MALIK PROP OF M/s JORSS FOODS | | Hemant Choudhary | | 9891384449 | choudhary.hemant@hotmail.com | 09-01-2025 |
| | | | 307 | Civil | CS (COMM)/67/2025 | 16-01-2025 | M/s Ram Niwas Goel Vs Municipal | | nash Kumar Tri | | 9871441764 | aktrivedilawoffices@gmail.com | 13-01-2025 |
| | | | 307 | Civil | CS (COMM)/70/2025 | 16-01-2025 | Vikas Goel Vs Municipal Corporation | | yendra kumar si | | 9811161525 | ksinghl6@gmail.com | 14-01-2025 |
| | | | 307 | Civil | CS (COMM)/76/2025 | 17-01-2025 | Canara Bank Vs MANISH MEHRA | | ANUJ AGARWAL | | 9999490798 | advocateanujagarwal@yahoo.com | 14-01-2025 |
| | | | 307 | Civil | OMP (I) (COMM)/55/2025 | 18-01-2025 | TATA CAPITAL LTD Vs DEEPAK C | | ANISH BHOLA | | 9811452022 | anish_bhola17@yahoo.com | 16-01-2025 |
| | | | 307 | Civil | OMP (I) (COMM)/54/2025 | 18-01-2025 | TATA CAPITAL LTD Vs PRITAM SI | | ANISH BHOLA | | 9811452022 | anish_bhola17@yahoo.com | 16-01-2025 |
| | | | 307 | Civil | OMP (I) (COMM)/52/2025 | 18-01-2025 | TATA CAPITAL LTD Vs PARDEEP | | ANISH BHOLA | | 9811452022 | anish_bhola17@yahoo.com | 16-01-2025 |
| | | | 307 | Civil | CS (COMM)/91/2025 | 20-01-2025 | VRS INTERNATIONALS PVT LTD | | VURESH CHAUD | | 9810821771 | chambersoffgg@gmail.com | 23-12-2024 |
| | | | 307 | Civil | Execution (Comm.)/50/2025 | 20-01-2025 | SANDEEP GARG Prop COMMERCIAL HOUSE / MANOJ JAIN Prop INTERNATIONAL BOOK CENTRE | | Sushil Kumar Ra | | 9868422289 | raisushil0915@gmail.com | 17-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|------------------------|----------------------|------------------------------------|-------------|------------------------|-------------------------|----------------|
| | | | 307 | Civil | OMP (I) (COMM)/92/2025 | 23-01-2025 | TATA CAPITAL LTD Vs ARUN SHA | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 17-01-2025 |
| | | | 307 | Civil | OMP (I) (COMM)/91/2025 | 23-01-2025 | TATA CAPITAL LTD Vs ARJUN KU | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 17-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------------------------------------------------------|----------|----------------|---------------|-------------------------|----------------------|---------------------------------------------------------------------------------|----------------|------------------------|------------------------------|----------------|
| 11 | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM.)/20/2025 | 09-01-2025 | SMFG INDIA CREDIT CO. LTD Vs HARJEET SINGH | Soayib Qureshi | 8800543987 | soayib@gmail.com | 03-01-2025 |
| | | | COURT ROOM 310 | EX (COMM.) | EX (COMM.)/20/2025 | 10-01-2025 | HITESH KHURANA VS. KANWAR ENTERPRISES | Rajesh Banati | 9810294894 | | 04-01-2025 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/54/2025 | 14-01-2025 | OMEGA SILICONE INDIA Vs M/s TEX SHADOW PRIVATE LIMITED | Anurag Nasiar | 9999683501 | advanuragnasiar@gmail.com | 08-01-2025 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/55/2025 | 14-01-2025 | M/s J K TYRE AND INDUSTRIES LTD. Vs SHALAKHA MEENA | Nakul Jain | 9810150166 | nakulljainadvocate@gmail.com | 10-01-2025 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/52/2025 | 14-01-2025 | RAJIV RATHI Vs RAMAN VIJ AND ANR | Sandeep Vishnu | 9818038564 | sandeepvishnu2008@gmail.com | 12-01-2025 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/68/2025 | 16-01-2025 | SATPAL CHAUDHARY PROP OF M/S VI TECH WINDOWS Vs M/S AFIRM CONSTRUCTIONS PVT LTD | R P S Sirohi | 9210103441 | | 10-01-2025 |
| | | | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM.)/32/2025 | 16-01-2025 | TATA CAPITAL LTD Vs RAMESH KUMAR | Anish Bhola | 9811452022 | Anish_bhola17@yahoo.com | 10-01-2025 |
| | | | COURT ROOM 310 | MISC DJ | Misc DJ/33/2025 | 16-01-2025 | RAMAN KUMAR ARORA VS SUNJYOTI PVT LTD | Aakarsh Sharma | 8368573952 | hka.delhi@gmail.com | 14-01-2025 |
| | | | COURT ROOM 310 | EX (COMM.) | EX (COMM.)/40/2025 | 17-01-2025 | ALLWAYS LOGISTICS INDIA PVT LTD VS ALLIED SPIRITS PVT LTD | Manoj Tewari | 9811479499 | legalfair.133@gmail.com | 04-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|--------------------------------------------|------------------|----------------|---------------|---------------------------|----------------------|------------------------------------------------------|-----------------|------------------------|----------------------------------|----------------|
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/77/2025 | 17-01-2025 | SAVITA JAIN Vs RAVINDER JAIN | Yash Mittal | 9582551234 | | 08-01-2025 |
| | | | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM.)/53/2025 | 18-01-2025 | TATA CAPITAL LTD Vs MRINTYUN | Anish Bhola | 9811452022 | Anish_bhola17@yahoo.com | 16-01-2025 |
| | | | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM.)/57/2025 | 18-01-2025 | TATA CAPITAL LTD Vs JEETENDRA | Anish Bhola | 9811452022 | Anish_bhola17@yahoo.com | 16-01-2025 |
| | | | COURT ROOM 310 | CS (COMM) | CS (COMM)/98/2025 | 21-01-2025 | M/S SAKARNI PLASTER (INDIA PV | deep Kr. Aggarw | 9312769327 | vertical.legal@gmail.com | 17-01-2025 |
| | | | COURT ROOM 310 | EX (COMM.) | EX (COMM.)/57/2025 | 22-01-2025 | KANCHAN FASHION PVT LTD VS ASHA HARSHA VARDHAN VERMA | Subhash Chandra | 9810459344 | chandraadv31@gmail.com | 19-01-2025 |
| | | | COURT ROOM 310 | OMP (I)(COMM) | OMP (I) (COMM.)/94/2025 | 23-01-2025 | TATA CAPITAL LTD Vs NARINDER | Anish Bhola | 9811452022 | Anish_bhola17@yahoo.com | 17-01-2025 |
| | | | COURT ROOM 310 | EX (COMM.) | EX (COMM.)/67/2025 | 24-01-2025 | VEENA DESIGNER VS VIPIN SAREES | Hardik Agarwak | 7859984398 | advocatehardikaggarwal@gmail.com | 15-01-2025 |
| | | | COURT ROOM 310 | EX (COMM.) | Execution (Comm.)/74/2025 | 27-01-2025 | M/S CBS PUBLISHERS AND DISTR | ogender Gautan | 9810668042 | yogendragautam.legal@gmail.com | 24-01-2025 |
| 12 | SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT | CENTRAL DISTRICT | 401 | CS COMM | 17/2025 | 07.01.2025 | SUNIL CHAUDHARY V/S AMAN NABRIJ SHANKER | BRIJ SHANKER | 7217602698 | ADVBRIJSHANKAR@GMAIL.COM | 04.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------|-------------|----------------------|----------------------------------------------------------------------------|---------------|------------------------|---------------------------------|----------------|
| | | | 401 | CS COMM | 22/2025 | 08.01.2025 | M/S MITTAL ENGINEERING WELD SAFE P LTD V/S SAXENA MARINE TECH P VLTD & ORS | SHUBHAM RAJ | 9015569297 | KANISHKA RAJORA2014@GMAIL.COM | 22.12.2024 |
| | | | 401 | CS COMM | 28/2025 | 08.01.2025 | SHAHZAD V/S INDIAN COUNCIL FOR CULTURAL RELATIONS & ORS | MOHAMMAD D | 9350221670 | CONSULTDAANISH@GMAIL.COM | 05.12.2024 |
| | | | 401 | CS COMM | 19/2025 | 08.01.2025 | M/S S.K. EDUCATIONS PVT LTD V/S KHILTA BACHPLAN & ORS | 2025-01-01 | 9810189223 | ROHIT1996VASHIST@GMAIL.COM | 11.12.2024 |
| | | | 401 | OMP I COMM | 13/2025 | 08.01.2025 | MAHINDRA FINANCE V/S SURENIM | MAYANK MAHA | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 04.01.2025 |
| | | | 401 | OMP I COMM | 14/2025 | 08.01.2025 | TATA CAPITAL LTD V/S ADITI ENT | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 02.01.2025 |
| | | | 401 | EX COMM | 28/2025 | 14.01.2025 | BANK OF BARODA V/S JAI PECHORI | | | | 19.12.2024 |
| | | | 401 | CS COMM | 53/2025 | 14.01.2025 | M/S GR INTERNATAIONAL V/S M/ | RAHUL GUPTA | 9711953429 | RAHULGUPTA@GMAIL.COM | 10.01.2025 |
| | | | 401 | EX COMM | 26/2025 | 14.01.2025 | SANJAY KUMAR JAIN V/S SURESH | HASHISH UPADI | 9811215282 | UPADHAYAYLAWC HAMBERS@GMAIL.COM | 04.01.2025 |
| | | | 401 | EX COMM | 41/2025 | 18.01.2025 | REKHA ROHTAGI V/S SURYA SANITARY TRADERS | K.K. SRIVASTA | 9811062684 | KISORE.SRIVAS@GMAIL.COM | 16.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------|-------------|----------------------|-----------------------------------------------------------------------------|----------------|------------------------|---------------------------|----------------|
| | | | 401 | OMP I COMM | 61/2025 | 18.01.2025 | TATA CAPITAL LTD V/S MANJIRI | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 16.01.2025 |
| | | | 401 | OMP I COMM | 62/2025 | 18.01.2025 | TATA CAPITAL LTD V/S DILIP SINGH | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 16.01.2025 |
| | | | 401 | EX COMM | 48/2025 | 20.01.2025 | ROHIT MATHUR V/S BISHA DEVEY | YUVRAJ SETH | 8826893759 | | 120.01.2025 |
| | | | 401 | EX COMM | 54/2025 | 21.01.2025 | M/S BINDAL SMELTING PVT LTD V/S M/S ELECTRONK POWER BATTERIES | AMIT TEWARI | 9818180025 | ATANDA.ADV@GMAIL.COM | 11.01.2025 |
| | | | 401 | MISC DJ | 31/2025 | 15.01.2025 | M/S ICICI BANK LTD V/S ASHA SINGH | HEMANT KUMAR | 9968028202 | LAWSTUDENTIC1@GMAIL.COM | 13.01.2025 |
| | | | 401 | OMP I COMM | 82/2025 | 22.01.2025 | TATA CAPITAL LTD V/S ANURAG SINGH | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 17.01.2025 |
| | | | 401 | OMP I COMM | 93/2025 | 23.01.2025 | TATA CAPITAL LTD V/S ANUBHAV SINGH | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHOO.COM | 17.01.2025 |
| | | | 401 | OMP I COMM | 97/2025 | 23.01.2025 | TATA CAPITAL LTD V/S HIMANSHU SINGH | SACHIN KATYAL | 1126211488 | LEGAL@KATYALASOCIATES.COM | 13.01.2025 |
| | | | 401 | EX COMM | 68/2025 | 24.01.2025 | ORIENT LINKS PVT LTD V/S RUPAM JHAN PROPRIETOR OF ANAMICA COPY MANUFACURING | MAHESH SHARMA | 9810493325 | ADVMCCHARMA2010@GMAIL.COM | 22.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|--------------------------------------------------|----------|----------------|------------|-------------------|----------------------|--------------------------------------------------------------------|-----------------|----|----------------------|------------------------|-------------------------------|----------------|
| | | | 401 | OMP I COMM | 102/2025 | 27.01.2025 | HDFC BANK LTD V/S SUNIL SEHRAWAT | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | 24.01.2025 |
| | | | 401 | OMP I COMM | 103/2025 | 27.01.2025 | HDFC BANK LTD V/S RISHI PAL SINGH | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | 24.01.2025 |
| | | | 401 | EX COMM | 72//2025 | 27.01.2025 | ANIL JAIN V/S JITENDER KUMAR & ORS | | | PRAMOD KUMAR SINGHAL | 9810778007 | PRAMODSINGHAL@GMAIL.COM | 22.01.2025 |
| | | | 401 | CS COMM | 136/2025 | 29.01.2025 | YASHPAL KHURANA V/S M/S NARULA & SONS | | | JAGRITI JAIN | 8527506427 | LAWFIRM@UNSOLVEDLEGAL.COM | 23.01.2025 |
| | | | 401 | CS COMM | 137/2025 | 29.01.2025 | AAKASH EDUCATIONAL SERVICE LTD V/S AKASH INSTITUTE OF INFORMATION | | | MANISH SINGHAL | 9811529112 | ADV.MANISHSINGHAL@GMAIL.COM | 21.01.2025 |
| | | | 401 | OMP I COMM | 127/2025 | 31.01.2025 | HDFC BANK LTD V/S RACHIT SHARMA | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | 29.01.2025 |
| | | | 401 | OMP I COMM | 128/2025 | 31.01.2025 | HDFC BANK LTD V/S SUSHIL AGARWAL | | | ANISH BHOLA | 9811452022 | ANISHBHOLA17@YAHO.COM | 29.01.2025 |
| | | | 401 | EX COMM | 76/2025 | 28.01.2025 | TRAFICSOL ELECTROMECHANICAL PVT LTD V/S PSAR COMMUNICATION PVT LTD | | | AMIT GARG | 9350018343 | ADVAMITGARG10502019@GMAIL.COM | |
| 13 | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | COURT ROOM 402 | CIVIL SUIT | CS (COMM) 24/2025 | 08.01.2025 | MAMAN CHAND BANSAL VS. MCD | | | SATYENDRA KU | 9811161525 | SKSINGHL16@GMAIL.COM | 07.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------|------------------------|----------------------|-----------------------------------------------------------|---------------|------------------------|------------------------------------|----------------|
| | | | COURT 402 | CIVIL SUIT | OMP (I) (COMM)/16/2025 | 08.01.2025 | TATA CAPITAL LTD Vs LAKSHYA STONE CRUSHER | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 07.01.2025 |
| | | | COURT 402 | CIVIL SUIT | OMP (I) (COMM)/15/2025 | 08.01.2025 | TATA CAPITAL LTD Vs LAKSHYA STONE CRUSHER | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 07.01.2025 |
| | | | COURT 402 | CIVIL SUIT | CS (COMM) 23/2025 | 08.01.2025 | KUNAL MITTAL VS.SHAMIM ISLAM | SAMEER SIDHA | 9999918302, | Sameer.sidhar@metropolitanlegal.in | 07.01.2025 |
| | | | COURT 402 | CIVIL SUIT | CS (COMM) 25/2025 | 08.01.2025 | MOHD AZAM KHAN VS. ZULFIQAR AHMED | LAKSHAY KUM | 7982545649 | NA | 07.01.2025 |
| | | | COURT 402 | CIVIL SUIT | CS (COMM) 34/2025 | 09.01.2025 | SHREE GOKULAM CHIT AND FINANCE VS. SRA GLOBAL PRIVATE LTD | RAKESH KUMA | 9990333933 | ECOLAWCHAMBERS@GMAIL.COM | 08.01.2025 |
| | | | COURT 402 | CIVIL SUIT | CS (COMM) 44/2025 | 10.01.2025 | SANJEEV KUMAR VS. UOI &ORS | AKSHU JAIN | 9810300955 | SKJAINANDASSOCIATES2GMAIL.COM | 09.01.2025 |
| | | | COURT 402 | CIVIL SUIT | CS (COMM) 43/2025 | 10.01.2025 | BANK OF MAHARASHTRA VS. AFNAN ENTERPRISES | SUMAN KUMAR | 9540649131 | ADVOCATESUMAN82@GMAIL.COM | 09.01.2025 |
| | | | COURT 402 | CIVIL SUIT | CS (COMM) 42/2025 | 10.01.2025 | SUNIL YADAV VS SHRI SAI SIMRAN REAL ESTATE | SUNNY SACHD | 9990090890 | SUNNYDEVA1002GMAIL.COM | 09.01.2025 |
| | | | COURT 402 | CIVIL SUIT | EX.(COMM) 30/2025 | 14.01.2025 | HEMA PADAM VS. SOHAIL MIRZA | SHIVAM SHARMA | 9654545855 | LEGAL@SHIVAMSHARMA.IN | 13.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------------|------------------------|----------------------|-------------------------------------------------------------|----------------|------------------------|-------------------------------|----------------|
| | | | COURT 402 | ROOM CIVIL SUIT | CS (COMM) 56/2025 | 14.01.2025 | ASHIND INDUSTRIES PVT. LLTD. VS UPASANA JANDIAL | ANMOL CHADHA | 9953040048 | CHADHA.ANMOLADV@GMAIL.COM | 04.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | EX.(COMM) 34/2025 | 15.01.2025 | INLAND WORLD LOGISTICS PVT. LTD VS. MULTISTO MARKETING LTD. | J.P SHEKHAWAT | 9811165702 | JPSHEKHAWAT.INR@EDIFFMAIL.COM | 14.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | CS (COMM) 62/2025 | 15.01.2025 | RAM NIWAS GOEL VS MCD | A.K. TRIVEDI | 9871441754 | aktrivedilawoffices@gmail.com | 14.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | CS (COMM) 61/2025 | 15.01.2025 | M/S JAGDISH & SONS INDIA LLP VS.M/S FASHION SHOPPEE | SANTOSH KUMAR | 9899025078 | SKJHAASSOCIATES@GMAIL.COM | 14.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP (I) (COMM)/34/2025 | 16.01.2025 | TATA CAPITAL LTD VS OM PRAKASH 6230 | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 15.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP (I) (COMM)33/2025 | 16.01.2025 | TATA CAPITAL LTD VS OM PRAKASH 3418 | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 15.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | MISC DJ-37/2025 | 17.01.2025 | PARMOD KUMAR NARULA VS. SADBHAV ENGINEERING LTD | M. K MALHOTRA | 9810353436 | NA | 13.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | EX.(COMM) 43/2025 | 18.01.2025 | NITIN ANEJA VS. RAJ KUMARI | R.K. ALAGH | 9911444100 | alaghs409@gmail.com | 15.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | EX.(COMM) 44/2025 | 18.01.2025 | CANARA BANK ERSTWHILE SYNDICATE BANK Vs KAILASH CHAND | AMIT GUPTA | NA | NA | 16.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING | |
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| | | | COURT 402 | ROOM | CIVIL SUIT | OMP(I) COMM 60/2025 | 18.01.2025 | TATA CAPITAL LTD. VS RAMESH RAMESH | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | |
| | | | COURT 402 | ROOM | CIVIL SUIT | CS (COMM) 84/2025 | 18.01.2025 | JAGMINDER SINGH VS. CHAMAL LAL@dCHIMAE | DEV KUMAR BH | 7838809822 | RAJEEVKRBHOLA@GMAIL.COM | 16.01.2025 |
| | | | COURT 402 | ROOM | CIVIL SUIT | EX.(COMM) 51/2025 | 20.01.2025 | MUKESH KUMAR KASHYAP VS. M/S OBEROI ELECTRIC COMPANY | RANJAN DOSHI | 7011312145 | RANJAN.DOSHI@GMAIL.COM | 18.01.2025 |
| | | | COURT 402 | ROOM | CIVIL SUIT | OMP (I) (COMM)/88/2025 | 22.01.2025 | TATA CAPITAL LTD Vs JASVINDER SINGH | SAHCHIN KATY | 011-26211488 | anish_bhola17@yahoo.com | 13.01.2025 |
| | | | COURT 402 | ROOM | CIVIL SUIT | OMP (I) (COMM)86/2025 | 22.01.2025 | TATA CAPITAL LTD Vs AMIT KUMAR DEDHA | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 21.01.2025 |
| | | | COURT 402 | ROOM | CIVIL SUIT | OMP (I) (COMM)96/2025 | 23.01.2025 | TATA CAPITAL LTD Vs SUMER CHAND | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 22.01.2025 |
| | | | COURT 402 | ROOM | CIVIL SUIT | MISC DJ-58/2025 | 24.01.2025 | ANKIT SHARDA PROPRIETOR OF M/S CHIRANJEEVI ELECTRICAL VS. M/SETA ENGINEERING PVT. LTD. | RAKESH KUMA | 9711771000 | RAKESH.ADVOCATE18@GMAIL.COM | 23.01.2025 |
| | | | COURT 402 | ROOM | CIVIL SUIT | EX. (COMM) 68/2025 | 24.01.2025 | ORIENT LINKS PVT. LTD. VS RUPAM JHA | MAHESH SHAR | NA | NA | 23.01.2025 |
| | | | COURT 402 | ROOM | CIVIL SUIT | OMP (I) (COMM)/105/2025 | 27.01.2025 | HDFC BANK LTD. VS AARTI AARTI | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------------|--------------------------|----------------------|-------------------------------------------------------|-------------|------------------------|------------------------------|----------------|
| | | | COURT 402 | ROOM CIVIL SUIT | OMP (I) (COMM)/106/2025 | 27.01.2025 | HDFC BANK LTD. VS HAKAM RASHID | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 25.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP (I) (COMM)/ 107/2025 | 27.01.2025 | HDFC BANK LTD. VS PAWAN KUMAR | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 25.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP(COMM) 3/2025 | 27.01.2025 | AMBAR SINHA VS M/S IDFC FIRST BANK LTD. | M ABHIJNAN | NA | delhi@lexpraxis | 24.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | EX. (COMM) 73/2025 | 27.01.2025 | PUNJAB NATIONAL BANK VS MASTER TRADERS | MOHAMMAD D | NA | NA | 25.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | CS(COMM) 133/2025 | 28.01.2025 | NARENDER KUMAR JAIN VS PANKAJ KUMAR SONI | SUBHAM AGGA | 9999877470 | subhamagarwal11308@gmail.com | 27.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP (I) (COMM)/111/2025 | 28.01.2025 | TATA CAPITAL LTD. VS FASTHRUST CONSTRUCTION PVT. LTD. | ANISH BHOLA | 9811452022 | anish_bhola17@yahoo.com | 27.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP (I) (COMM)/131/2025 | 31.01.2025 | HDFC BANK LTD VS. VINEET DHULL | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 30.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP(I) COMM 132/2025 | 31.01.2025 | HDFC BANK LTD. VS SUMIT MATHEW XAXA | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 30.01.2025 |
| | | | COURT 402 | ROOM CIVIL SUIT | OMP (I) (COMM)/133/2025 | 31.01.2025 | HDFC BANK LTD VS. NOMAN MEHMOOD | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 30.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------------------------------------------------------|----------|----------------|---------------|-------------------------|----------------------|---------------------------------------------------------------------------------------------|-----------------|----|--------------------------|------------------------|-------------------------------|----------------|
| | | | COURT ROOM 402 | CIVIL SUIT | OMP (I) (COMM)/134/2025 | 31.01.2025 | HDFC BANK LTD VS. SARDAR SINGH | | | ANISH BHOLA | 9811452022 | Anish_bhola17@yahoo.com | 30.01.2025 |
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | 201 Extn Block | CS | CS (COMM)/10/2025 | 03-01-2025 | M/s Sarens Heavy Lift India Private Ltd Vs M/S Jagdamba Cranes Private Limited | | | Shitanshu(P), | 9958050214 | Kansal.rajan@gmail.com | 23-12-2024 |
| | | | | CS | CS (COMM)/9/2025 | 03-01-2025 | UCO BANK Vs ARUN SACHDEVA PROP OF SUBHASH FOOTWEAR AND GARMENTS AND ANR | | | Kamlesh Kumar Tiwari(P), | 9310019131 | ad.kamleshtiwari@gmail.com | 23-12-2024 |
| | | | | CS | CS (COMM)/16/2025 | 07-01-2025 | HARIOM AGGARWAL PROPRIETOR OF HARIOM STEEL TRADERS Vs M/S CHANDRALEKHA | | | Mamta sarna(P), | 9650941688 | sumitsama@ginail.com | 03-01-2025 |
| | | | | OMP | OMP (I) (COMM)/4/2025 | 08-01-2025 | YES BANK LTD Vs AMISHA SINGH | | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 06-01-2025 |
| | | | | OMP | OMP (I) (COMM)/5/2025 | 08-01-2025 | YES BANK LTD Vs MUSTAK ALI | | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 06-01-2025 |
| | | | | CS | CS (COMM)/29/2025 | 10-01-2025 | M/S ARCHNA TRADING COMPANY THR ITS SOLE PROPRIETOR MS ARCHANA PANDEY // Vs Om Engineering | | | Nagendra Singh(P), | 9999339334 | advsupremecourt7267@gmail.com | 08-01-2025 |
| | | | | CS | CS (COMM)/30/2025 | 13-01-2025 | SARAOGI SUPER SALES PVT LTD Vs RAJEEV KUMAR JAISWAL PROP JAISWAL TRADERS | | | VARUN BEDI(P), | 8285672608 | advocatevrunbedi@gmail.com | 03-01-2025 |
| | | | | Counter Claim | Counter Claim/1/2025 | 15-01-2025 | MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communications Through its AR | | | Praveen Kumar(P), | 9625100702 | KPRAVEN.LAW@GMAIL.COM | 14-01-2025 |
| | | | | OMP | OMP (I) (COMM)/15/2025 | 15-01-2025 | YES BANK LTD Vs TEJAS BABAR | | | TURAB ALI KAZMI(P), | 9953036426 | TEAMS@SKPLAW.IN | 08-01-2025 |
| | | | | CS | CS (COMM)/40/2025 | 16-01-2025 | STATE BANK OF INIDA Vs SANJAY | | | MANOJ PANDEY(P), | 9654371856 | advpandeymanoj@gmail.com | 16-01-2025 |
| | | | | CS | CS (COMM)/39/2025 | 16-01-2025 | STATE BANK OF INIDA Vs BALA | | | MANOJ PANDEY(P), | 9654371856 | advpandeymanoj@gmail.com | 15-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | Misc DJ | Misc DJ/53/2025 | 17-01-2025 | PANKAJ KUMAR SINGH PROP RAJ TRADING CO Vs BALKESH PROP M/S VINIT TRADERS | Ganga Prasad Pant(P), | 9811726827 | not mentioned | 15-01-2025 |
| | | | | CS | CS (COMM)/46/2025 | 18-01-2025 | M/S BEST TECH PIPES LLP Vs M/S ROYALGOLF LINK CITY PROJECTS PVT LTD | Shailender Negi(P), | 9999029218 | shailnegi1984@gmail.com | 16-01-2025 |
| | | | | Misc DJ | Misc DJ/65/2025 | 21-01-2025 | RAM KUMAR YADAV -- Vs SDM OUTER DISTRICT | chitranjan mann(P), | | | 19-01-2025 |
| | | | | CS | CS (COMM)/50/2025 | 22-01-2025 | SATBIR PUNIA PROPRIETOR LUXMI MOTORS Vs M/S OLAFLEET TECHNOLOGIES PVT LTD | Sukhmeet Singh Lamba(P), | 9582028538 | skukhmitlamba@gmail.com | 20-01-2025 |
| | | | | CS | CS (COMM)/52/2025 | 23-01-2025 | Bank of Baroda Vs KAMALDEEPA KAUR | Deepa Gupta(P), | 9312292558 | advocate.deepa.gupta@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/32/2025 | 24-01-2025 | YES BANK LTD Vs EXPRESS CARGO SERVICE | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/33/2025 | 24-01-2025 | YES BANK LTD Vs EXPRESS CARGO SERVICE | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/34/2025 | 24-01-2025 | YES BANK LTD Vs JAI MAATRANSPORT SERVICE | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/35/2025 | 24-01-2025 | YES BANK LTD Vs RAJ KUMAR KHURANA | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/36/2025 | 24-01-2025 | YES BANK LTD Vs RAJ KUMAR KHURANA | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/37/2025 | 24-01-2025 | YES BANK LTD Vs SHRI KHALIFAINFRA DEVELOPERS | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/38/2025 | 24-01-2025 | YES BANK LTD Vs K N BUILDING MATERIAL SUPPLIER | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 22-01-2025 |
| | | | | OMP | OMP (I) (COMM)/78/2025 | 27-01-2025 | YES BANK LTD Vs ABHISHEK ARORA | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |

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| | | | | OMP | OMP (I) (COMM)/79/2025 | 27-01-2025 | YES BANK LTD | Vs ROHAN BRJ MOHAN | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |
| | | | | OMP | OMP (I) (COMM)/80/2025 | 27-01-2025 | YES BANK LTD | Vs JOYA JANGRA | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |
| | | | | OMP | OMP (I) (COMM)/81/2025 | 27-01-2025 | YES BANK LTD | Vs ASVENDRA SINGH RAJPOOT | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |
| | | | | OMP | OMP (I) (COMM)/82/2025 | 27-01-2025 | YES BANK LTD | Vs BADAN SINGH | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |
| | | | | OMP | OMP (I) (COMM)/83/2025 | 27-01-2025 | YES BANK LTD | Vs MAYANK SHARMA | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |
| | | | | OMP | OMP (I) (COMM)/84/2025 | 27-01-2025 | YES BANK LTD | Vs RAVINDER DES RAJ | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |
| | | | | OMP | OMP (I) (COMM)/85/2025 | 27-01-2025 | YES BANK LTD | Vs GEETA PANDEY | | KARTIK KUMAR(P), | 9811015339 | katyalsachin2008@gmail.com | 14-01-2025 |
| | | | | CS | CS (COMM)/78/2025 | 29-01-2025 | STATE BANK OF INDIA | Vs RAMESH | | Ashok Kumar(P), | 9811896060 | kumarashokadvocate@gmail.com | 27-01-2025 |
| | | | | CS | CS (COMM)/86/2025 | 31-01-2025 | MUNNA LAL YADAV PROPRIETOR | M/S MARK ENGINEERING SYSTEM Vs Dolphin Aqua Cure Pvt Ltd | | ANANT KUMAR HAJELAY(P), | 9810134489 | HAJELAYLAWASSOCIATES@GMAIL.COM | 30-01-2025 |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | WEST | 209 Extn Block | CS COMM | 1/2025 | 03.01.2025 | RIDHIMA ADVANI VS. SANYA | | | ASHUTOSH SENGER | 9899071998 | ashutosh@sengerchambers.com | 03.01.2025 |
| | | | | CS COMM | 2/2025 | 03.01.2025 | SERVEK FABRICATORS VS. SHAMPOORJI PALLONJI | | | SACHIN LOHIA | 9999353434 | lohiassociates@gmail.com | 03.01.2025 |
| | | | | OMP(I)/COMM | 2/2025 | 03.01.2025 | AXIS BANK VS. GAURAV CHANDELA | | | SUNITA SINGH | 9871040589 | indolexlaw@gmail.com | 03.01.2025 |
| | | | | CS COMM | 14/2025 | 07.01.2025 | M/S EPPION LIFESCIENCES PVT LTD VS. M/S PHARMER | | | PARAS AGGARWAL | 9810600656 | parasaggarwaladv@gmail.com | 03.01.2025 |

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| | | | | CS COMM | 17/2025 | 08.01.2025 | STPI INFRA PROJECTS LLP VS. AMBHIKA | ASHISH UPADHYAY | 9811215280 | upadhyaylawchambers@gmail.com | 08.01.2025 |
| | | | | CS COMM | 18/2025 | 08.01.2025 | STPI INFRA PROJECTS LLP VS. SAKSHI GANDHI | ASHISH UPADHYAY | 9811215280 | upadhyaylawchambers@gmail.com | 08.01.2025 |
| | | | | CS COMM | 22/2025 | 10.01.2025 | M/S ASP ENTERPRISES VS. M/S KESHAV ENTERPRISES | YOGESH GOEL | 9810930909 | yogesh.g.goel@gmail.com | 10.01.2025 |
| | | | | CS COMM | 23/2025 | 10.01.2025 | ASUJA ESERV PVT LTD VS. ICICI BANK LTD | SHRIRAM TIWARY | 8860658903 | srt3007@gmail.com | 10.01.2025 |
| | | | | MISC DJ. COMM | 30/2025 | 13.01.2025 | SITA RAM AND CO. VS. M/S BANSAL INTERIO | DEEPAK VOHRA | 9810538000 | advodeepak@gmail.com | 13.01.2025 |
| | | | | CS COMM | 32/2025 | 14.01.2025 | M/S ART OF WOOD PRESENTATIVE VS. SAKIR SAIFI | BHARAT BHUSHAN | 9910423763 | advbharatbhushan325@gmail.com | 14.01.2025 |
| | | | | CS COMM | 33/2025 | 14.01.2025 | SATYA NARIAN GUPTA VS. PUNEET VERMA | ARVIND GUPTA | 9811317311 | advocatearvindgupta@gmail.com | 14.01.2025 |
| | | | | OMP(I)/COMM | 12/2025 | 14.01.2025 | YES BANK VS. RACHNA MAAN SINGH | S&K PARTERNS | 9953036426 | teams@skplaw.in | 14.01.2025 |
| | | | | OMP(I)/COMM | 26/2025 | 24.01.2025 | SHRI RAM FINANCE LTD VS. RAHISUDDIN | SUNNY ARORA | 9910574027 | albuslawfirms@gmail.com | 24.01.2025 |
| | | | | OMP(I)/COMM | 49/2025 | 27.01.2025 | YES BANK VS. NIKHIL SHARMA | SACHIN KATYAL | 26211488 | legal@katyalassociates.com | 27.01.2025 |
| | | | | OMP(I)/COMM | 50/2025 | 27.01.2025 | YES BANK VS. UPENDER KUMAR LATYAN | SACHIN KATYAL | 26211488 | legal@katyalassociates.com | 27.01.2025 |
| | | | | OMP(I)/COMM | 51/2025 | 27.01.2025 | YES BANK VS. MANISH KUMAR | SACHIN KATYAL | 26211488 | legal@katyalassociates.com | 27.01.2025 |
| | | | | OMP(I)/COMM | 52/2025 | 27.01.2025 | YES BANK VS. MOHD. ZUHAIB | SACHIN KATYAL | 26211488 | legal@katyalassociates.com | 27.01.2025 |

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| | | | | OMP(I)/COMM | 53/2025 | 27.01.2025 | YES BANK VS. DHANVEER JAIPAL SINGH | | | SACHIN KATYAL | 26211488 | legal@katyalassociates.com | 27.01.2025 |
| | | | | OMP(I)/COMM | 87/2025 | 28.01.2025 | YES BANK VS. SHOBHA | | | SACHIN KATYAL | 26211488 | legal@katyalassociates.com | 28.01.2025 |
| | | | | CS COMM | 66/2025 | 28.01.2025 | SAVOIR FAIRE MANUFACTURING CO VS. BANITA SWAIN | | | SUNIL DUTT | 9312832910 | contact@sddlaw.in | 28.01.2025 |
| | | | | CS COMM | 67/2025 | 28.01.2025 | PUNJAB NATIONAL BANK VS. CHANCHALA DEVI | | | AVDESH KR. SHAKYA | 9810362626 | Aakshakya@gmail.com | 28.01.2025 |
| | | | | CS COMM | 7/2025 | 28.01.2025 | VINOD KUMAR BANGA VS. | | | AMAJIT SINGH | 9811041494 | radheyshyamadv@gmail.com | 28.01.2025 |
| | | | | MISC DJ. COMM | 94/2025 | 28.01.2025 | M/S ALUTECH INDUSTRIES VS. RIYASAT | | | ADITYA LAROYIA | 9873539952 | adityalaroyia@gmail.com | 28.01.2025 |
| | | | | CS COMM | 68/2025 | 28.01.2025 | CANARA BANK VS. SAFRAJ AHMAD | | | AMIT GUPTA | 9810224621 | amitgupta366@gmail.com | 28.01.2025 |
| | | | | CS COMM | 74/2025 | 29.01.2025 | BANK OF BARODA VS. RISHABH PURI | | | HUNNY SHARMA | 9650501903 | advhunnnysharma28@gmail.com | 29.01.2025 |
| | | | | CS COMM | 75/2025 | 29.01.2025 | PLATINEX DB BATHWARE INDIA VS. PRATEEK GUPTA | | | STUTI WASON | 9811227766 | wasonandwason@gmail.com | 29.01.2025 |
| | | | | CS COMM | 79/2025 | 30.01.2025 | YASHPAL VS. ANUJ LAMBA | | | ADITYA KAUSHIK | 9318470789 | | 30.01.2025 |
| | | | | CS COMM | 80/2025 | 30.01.2025 | CHARAN PAADUKA INDUSTRIES VS. MUBARAK PASHA | | | PREM GARG | 8860844670 | premgarg.legal@yahoo.com | 30.01.2025 |
| | | | | CS COMM | 81/2025 | 30.01.2025 | THE SOUTH INDIA BANK VS. PARVINDER SINGH | | | S K GARG | 9810314404 | skgargandcompany@gmail.com | 30.01.2025 |
| | | | | CS COMM | 82/2025 | 30.01.2025 | AJAY SINGHAL HUF VS. SITA RAM AND CO | | | ASHOK KUMAR | 9312908832 | ayequity@gmail.com | 30.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING | |
|------|-----------------------------------------------------------|----------|----------------|-----------|--------------------------|----------------------|--------------------------------------------------------------------------------------------------------------------|----|-----------------------|------------------------------------|------------------------------|----------------|------------|
| | | | | CS COMM | 84/2025 | 31.01.2025 | AGNI DEVICES PVT LTD VS. SOMYA PYROTEK | | M.K. MIGLANI | 811081980 | mail@wrbindia.com | 31.01.2025 | |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST | 203 Extn Block | | CS (COMM)/19/2025 | 08-01-2025 | RAINBOW TEXTILES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD | | Sobhik Tanwar(P), | Not Mentioned | | 04-01-2025 | |
| | | | | | Misc DJ/14/2025 | 08-01-2025 | CANARA BANK Vs JYOTI BATRA | | ANIL SHARMA(P), | | | | 04-01-2025 |
| | | | | | Execution (Comm)/13/2025 | 10-01-2025 | M/S SALEK CHAND JAIN AND SONS Vs Mr Anshul Khanna | | Not applicable(P), | 8383953944 | jain.adityaraj@gmail.com | | 09-01-2025 |
| | | | | | CS (COMM)/25/2025 | 10-01-2025 | SAKSHI JAIN THROUGH SPA SHRI VINOD KUMAR JAIN Vs NITISH JAIN | | Shiven Banga(P), | 8700767450 | adheerajassociate@gmail.com | | 09-01-2025 |
| | | | | | OMP (I) (COMM)/13/2025 | 14-01-2025 | Yes Bank Ltd Vs SANT BABA DEVIDAS LOGISTIC | | ADV. LALIT PANDEY(P), | Not Mentioned | Not Mentioned | | 13-01-2025 |
| | | | | | CS (COMM)/34/2025 | 14-01-2025 | TRIP INDIA PVT LTD Vs SABAL PRODUCTION | | Bharat Prakash(P), | 9953434896 | Not Mentioned | | 13-01-2025 |
| | | | | | OMP (I) (COMM)/16/2025 | 17-01-2025 | YES BANK LIMITED Vs ANIL KUMAR | | TURAB ALI KAZMI(P), | Not Mentioned | Not Mentioned | | 16-01-2025 |
| | | | | | Execution (Comm)/27/2025 | 20-01-2025 | SANJAY JAIN Vs KDR FORGINGS PVT LTD | | SURINDER JAIN(P), | 9312414473 | Not Mentioned | | 18-01-2025 |
| | | | | | Execution (Comm)/28/2025 | 21-01-2025 | ANKIT GUPTA Vs ENGLISH PREMIUM | | AMAR KUMAR(P), | 7820000383, 8000000383, 7820000300 | gauravdelhiS@yahoo.com | | 20-01-2025 |
| | | | | | CS (COMM)/53/2025 | 23-01-2025 | Shri Naveen Gulati Proprietor of M/s Balaji Sales Corporation Vs Shri Puneet Gupta Proprietor of M/s D AND D Metal | | ROHIT SEHGAL(P), | 9911040316 | gauravgauradvocate@gmail.com | | 22-01-2025 |
| | | | | | OMP (I) (COMM)/31/2025 | 24-01-2025 | YES BANK LTD Vs EXPRESS CARGO SERVICE | | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | | 23-01-2025 |
| | | | | | OMP (I) (COMM)/30/2025 | 24-01-2025 | YES BANK LTD Vs VIKASH TYAGI | | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | | 23-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|--------------------------|----------------------|-------------------------------------------------|------------------------------------------------|---------------------|------------------------|-----------------------------|----------------|
| | | | | | OMP (I) (COMM)/29/2025 | 24-01-2025 | YES BANK LTD | Vs DEEPAK CHAUDHARY | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | 23-01-2025 |
| | | | | | CS (COMM)/60/2025 | 24-01-2025 | The Nainital Bank Limited | Vs Ayush Collection | Manoj Gupta(P), | Not Mentioned | Not Mentioned | 23-01-2025 |
| | | | | | OMP (I) (COMM)/48/2025 | 25-01-2025 | Shriram Finance Ltd | Vs GAYYUR | Manoj Kumar(P), | 9811133644 | manojkadv@gamil.com | 24-01-2025 |
| | | | | | Execution (Comm)/34/2025 | 25-01-2025 | ABS INDIA PRIVATE LIMITED | Vs ABC INFOSYSTEMS PRIVATE LIMITED | PRAKHAR DIXIT(P), | 97181 22188 | consultancy@synclegal.co.in | 24-01-2025 |
| | | | | | CS (COMM)/62/2025 | 25-01-2025 | Woodver Coatiing Pvt Ltd | Vs FURNISHAMORE SERVICES LLP | Taksh Suri(P), | | | 24-01-2025 |
| | | | | | OMP (I) (COMM)/64/2025 | 27-01-2025 | YES BANK LTD | Vs GAURAV GAURAV | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | 25-01-2025 |
| | | | | | OMP (I) (COMM)/63/2025 | 27-01-2025 | YES BANK LTD | Vs MIHILAL AHIRWAR | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | 25-01-2025 |
| | | | | | OMP (I) (COMM)/62/2025 | 27-01-2025 | YES BANK LTD | Vs KAMAL KANT KHANNA | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | 25-01-2025 |
| | | | | | OMP (I) (COMM)/61/2025 | 27-01-2025 | YES BANK LTD | Vs CHAND TITU AHMED | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | 25-01-2025 |
| | | | | | OMP (I) (COMM)/60/2025 | 27-01-2025 | YES BANK LTD | Vs BABITA SINGH | KARTIK KUMAR(P), | Not Mentioned | Not Mentioned | 25-01-2025 |
| | | | | | CS (COMM)/65/2025 | 28-01-2025 | PUNJAB NATIONAL BANK | Vs BABITA MAHAWAR | Varun Gupta(P), | 9999802509 | ravinderadv@vahoo.com | 27-01-2025 |
| | | | | | CS (COMM)/64/2025 | 28-01-2025 | M/S ARCO PLAST | Vs M/S PAWAN ENTERPRISES | SURENDER SHARMA(P), | 9891297097 | anokhijindgi@gmail.com | 27-01-2025 |
| | | | | | CS (COMM)/77/2025 | 29-01-2025 | SRI BALAJI PACKERS THROUGH ITS AR SH SUMIT JAIN | Vs STANDARD AUTO ENGINEERS PVT LTD THROUGH ITS | NARENDER SINGH(P), | 9953702037 | narendersagwan@yahoo.com | 28-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|--------------------------------------|----------------------|----------------|-----------------|-------------------------|----------------------|--------------------------------------------------------------------------|-----------------------|------------------------|-----------------------------------|----------------|
| | | | | | CS (COMM)/8/2025 | 03-01-2025 | DHINGRA OPTICS Vs MAYASHEEL RETAIL INDIA LIMITED | DEPUTY LAL(P), | 8447777040 | advvikassharmal978@gmail.com | 26-12-2024 |
| | | | | | CS (COMM)/7/2025 | 03-01-2025 | ANANDI DEVI Vs NYSAA RETAIL VENTURE PVT LTD | SHALU KARDAM(P), | 9811041494 | radheshyamadv@gmail.com | 27-12-2025 |
| | | | | | OMP (I) (COMM)/1/2025 | 03-01-2025 | AXIS BANK LIMITED Vs HARISH KUMAR | Sunita Singh(P), | 87 1040589 | INDOLEXLAW@GMAIL.COM | 28-12-2024 |
| | | | | | Execution (Comm)/3/2025 | 03-01-2025 | UNION BANK OF INDIA Vs M/S IND FOOTWEAR | CHITRA MALHOTRA(P), | Not Mentioned | Not Mentioned | 31-12-2024 |
| | | | | | OMP (I) (COMM)/14/2025 | 14-01-2025 | Yes Bank Ltd Vs MDB BUILDCON | ADV. LALIT PANDEY(P), | 8130383143 | Not Mentioned | 13-01-2025 |
| | | | | | CS (COMM)/36/2024 | 15-01-2024 | Campus Activewear Limited Vs Gopal Bhatia Proprietor Of M/s Shoes Galaxy | Ankit Parashar(P), | 8802310640 | Not Mentioned | 14-01-2025 |
| 17 | SH. JINDAL, JUDGE (COMMERCIAL COURT) | SANJAY WEST DISTRICT | 202 Extn Block | ARB. A. (COMM.) | ARB. A. (COMM.)/1/2025 | 03-01-2025 | MODI IMPORTS Vs AMBIT FINVEST PRIVATE LIMITED | SANJAY VERMA | 9810155090 | sanjayvermaadv@yahoo.com | 03-01-2025 |
| | | | | CS (COMM) | CS (COMM)/3/2025 | 03-01-2025 | DEEPAK BANSAL V/S | HEMANT PATHAK | 7011482414 | advpathak83@gmail.com | 26-12-2024 |
| | | | | OMP (I) COMM | OMP (I) (COMM.)/3/2025 | 08-01-2025 | YES BANK V/S PARMOD HARI PRAKASH | SACHIN KATYAL | 9811015339 | katyalsachin2008gmail.com | 07-12-2025 |
| | | | | ARB. A. (COMM.) | ARB. A. (COMM.)/2/2025 | 10-01-2025 | PANKAJ VOHRA Vs ANJU VOHRA AND ORS | ASHOK MITTAL | 9811485695 | lawverakmsmail.com | 09-01-2025 |
| | | | | CS (COMM) | CS (COMM)/24/2025 | 10-01-2025 | M/S SUNRISE ENTERPRISES Vs THE EXECUTIVE ENGINEER DELHI JAL BOARD | HARSH CHACHRA | 991045141 | adv.harshchachra@gmail.com | 09-01-2025 |
| | | | | CS (COMM) | CS (COMM)/26/2025 | 10-01-2025 | M/S SUNRISE ENTERPRISES Vs MR AJAY KUMAR | HARSH CHACHRA | 991045141 | adv.harshchachra@gmail.com | 09-01-2025 |
| | | | | CS (COMM) | CS (COMM)/27/2025 | 10-01-2025 | PARVEEN KUMAR GARG V/S NEENA MAHAJAN | SAMEER SIDHAR | 9444446565 | sameer.sidhar@metroplitanlegal.in | 09-12-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|----------------|-------------------------|----------------------|-----------------------------------------------------------------|----------------|------------------------|------------------------------|----------------|
| | | | | CS (COMM) | CS (COMM)/28/2025 | 10-01-2025 | SCHENKAR INDIA PVT LTD V/S SIVANDANA COMMERCIAL COMPANY PVT LTD | MEHUL PARTI | 9582599551 | HARSHITA.MALIK@CHANDHIOK.COM | 09-01-2025 |
| | | | | CS (COMM) | CS (COMM)/31/2025 | 14-01-2025 | PUNJAB NATIONAL BANK V/S SK ENTERPRISES | VED PRAKASH | 9711900673 | advocateprakashved@gmail.com | 13.01.2025 |
| | | | | CS (COMM) | CS (COMM)/42/2025 | 17-01-2025 | APJ Steel Impex Pvt Ltd Vs RAHUL KUMAR JAISWAL | P.S SINGAL | 9871117817 | singalps@gmail.com | 16-01-2025 |
| | | | | CS (COMM) | CS (COMM)/48/2025 | 20-01-2025 | VIRESH TYAGI V/S M/S E.L TEK | MANOJ KHATRI | 9212010299 | advocatem.khatri@gmail.com | 19-12-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/27/2025 | 24-01-2025 | YES BANK V/S BIBARAN BASAK | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 23-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/28/2025 | 24-01-2025 | YES BANK LTD Vs ROMY DHARAM PAL SINGH | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 23-01-2025 |
| | | | | CS (COMM) | CS (COMM)/56/2025 | 24-01-2025 | STATE BANK OF INDIA V/S MR ANIL | ASHOK KUMAR | 9811896060 | kumarashokadvocate@gmail.com | 23-01-2025 |
| | | | | CS (COMM) | CS (COMM)/57/2025 | 24-01-2025 | STATE BANK OF INDIA V/S SANJAY KUMAR | ASHOK KUMAR | 9811896060 | kumarashokadvocate@gmail.com | 23-01-2025 |
| | | | | CS (COMM) | CS (COMM)/58/2025 | 24-01-2025 | STATE BANK OF INDIA V/S KARUNAKARAN | ASHOK KUMAR | 9811896060 | kumarashokadvocate@gmail.com | 23-01-2025 |
| | | | | CS (COMM) | CS (COMM)/59/2025 | 24-01-2025 | JITENDER SINGH DHAWAN V/S STATE BANK OF INDIA | VIJAY K SEHGAL | 9873403435 | vijayadav558@gmail.com | 23-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/40/2025 | 25-01-2025 | YES BANK LTD Vs YUSUF SAIFI | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/65/2025 | 27-01-2025 | YES BANK V/S PARMJEET SINGH MATTA | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/66/2025 | 27-01-2025 | YES BANK V/S LAXMI NARAYAN | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/67/2025 | 27-01-2025 | YES BANK V/S ARUN KUMAR SINGH | | | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/68/2025 | 27-01-2025 | YES BANK V/S ASVENDRA SINGH RAJ[POOT | | | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/69/2025 | 27-01-2025 | YES BANK V/S DHEERAJ KUMAR | | | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/70/2025 | 27-01-2025 | YES BANK V/S YAMINI SOLANKI | | | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |
| | | | | OMP (I) (COMM) | OMP (I) (COMM.)/71/2025 | 27-01-2025 | YES BANBK V/S ALOK REJA | | | SACHIN KATYAL | 1126211488 | legal@katyalassociates.com | 25-01-2025 |
| | | | | OMP (I) (COMM) | OMP (COMM.)/1/2025 | 30-01-2025 | PROGRESSIVE SALES PVT LTD V/S NORTH END FOODS MARKETING PVT LTD | | | AKHIL SACHAR | 9891105069 | SACHAR.AKHIL@GMAIL.COM | 29-01-2025 |
| | | | | CS (COMM) | CS (COMM)/83/2025 | 31-01-2025 | MEDISAN INSAAT SAGLIK SISTERMLERI LTD STI" V/S MED FRESHE PVT LTD | | | MOHD ALAM | 9810206170 | advalam1@gmail.com | 29-01-2025 |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | 210 Extn Block | CS (COMM)/4/2025 | CS (COMM)/4/2025 | 03-01-2025 | BANK OF MAHARASHTRA Vs EASTERN POLYMER | | | SHAILESH KUMAR | 9891285888 | ADVSHAILESHKUMAR@GMAIL.COM | 03-01-2025 |
| | | | | Execution (Comm.)/5/2025 | Execution (Comm.)/5/2025 | 03-01-2025 | UNION BANK OF INDIA Vs M/S S.K. TRADERS | | | | | | 03-01-2025 |
| | | | | CS (COMM)/5/2025 | CS (COMM)/5/2025 | 03-01-2025 | ANANDI DEVI Vs MAYASHEEL RETAIL INDIA LTD | | | Radhey Shayam | 9811041494 | radheyshyamadv@gmail.com | 03-01-2025 |
| | | | | CS (COMM)/6/2025 | CS (COMM)/6/2025 | 03-01-2025 | Rajeev Sharma Vs M/S Rakhi Fashion | | | Shalu Sharma | 9899365677 | robinadv96@gmail.com | 03-01-2025 |
| | | | | CS (COMM)/11/2025 | CS (COMM)/11/2025 | 04-01-2025 | SHRIRAM PISTONS AND RINGS LIMITED Vs SUNEEL KUMAR | | | Ravi Chauhan | 9871694660 | mail@ravichauhan.com | 04-01-2025 |
| | | | | CS (COMM)/12/2025 | CS (COMM)/12/2025 | 04-01-2025 | State Bank Of India Vs KIRAN PAL | | | S. Sood | 9811786067 | msssoodadvocate@gmail.com | 04-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | Misc DJ/15/2025 | Misc DJ/15/2025 | 08-01-2025 | Canara bank Vs Isha enterprises | SANDEEP TYAGI | 9999886249 | sk.tyagi@ymail.com | 08-01-2025 |
| | | | | CS (COMM)/21/2025 | CS (COMM)/21/2025 | 09-01-2025 | HEM KANT JHA Vs RAMAPEER STONE INDUSTRIES | KARAN BHAMBRI | 8882684194 | ADV.KARANBHAMBRI@GMAIL.COM | 09-01-2025 |
| | | | | Execution (Comm.)/12/2025 | Execution (Comm.)/12/2025 | 10-01-2025 | M/s Supreme Industries Ltd Vs M/s MeckMark Engineers Ltd | | | | 10-01-2025 |
| | | | | OMP (I) (COMM.)/6/2025 | OMP (I) (COMM.)/6/2025 | 14-01-2025 | Yes Bank Ltd Vs RAJU RAMDEEN | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 14-01-2025 |
| | | | | OMP (I) (COMM.)/7/2025 | OMP (I) (COMM.)/7/2025 | 14-01-2025 | Yes Bank Ltd Vs KULDEEP GAJRAJ | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 14-01-2025 |
| | | | | OMP (I) (COMM.)/8/2025 | OMP (I) (COMM.)/8/2025 | 14-01-2025 | Yes Bank Ltd Vs EXPORT KING PRIVATE LIMITED | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 14-01-2025 |
| | | | | OMP (I) (COMM.)/9/2025 | OMP (I) (COMM.)/9/2025 | 14-01-2025 | Yes Bank Ltd Vs EASY EXPRESS | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 14-01-2025 |
| | | | | OMP (I) (COMM.)/10/2025 | OMP (I) (COMM.)/10/2025 | 14-01-2025 | YES BANK LIMITED Vs CHITWAN SHARMA | S & K Partners | 9953036426 | teams@skplaw.in | 14-01-2025 |
| | | | | Execution (Comm.)/15/2025 | Execution (Comm.)/15/2025 | 14-01-2025 | Deutsche Cars Pvt, Ltd Vs Shivani | Ashok Chhabra | 9810008481 | ashokchhabra4@gmail.com | 14-01-2025 |
| | | | | CS (COMM)/35/2025 | CS (COMM)/35/2025 | 15-01-2025 | DHRAMPAL TOMAR Vs MCN SOLUTIONS PVT LTD | Sahil Aeron | 9910007125 | indiaaeron@gmail.com | 15-01-2025 |
| | | | | CS (COMM)/36/2025 | CS (COMM)/36/2025 | 16-01-2025 | STATE BANK OF INIDA Vs DEVANAND | Manoj Kumar Pandey | 9654371856 | advpandeymanoj@gmail.com | 16-01-2025 |
| | | | | CS (COMM)/37/2025 | CS (COMM)/37/2025 | 16-01-2025 | Uco Bank Vs Abhay Jain | ARUN DUGGAL | 9811024490 | ARUNDUGGAL@YAHOO.COM | 16-01-2025 |
| | | | | OMP (I) (COMM.)/18/2025 | OMP (I) (COMM.)/18/2025 | 17-01-2025 | YES BANK LIMITED Vs RAMA DAVAR | S & K Partners | 9953036426 | teams@skplaw.in | 17-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|---------------------------|---------------------------|----------------------|------------------------------------------------------------------------------|------------------------------------|----|--------------------|------------------------|------------------------------|----------------|
| | | | | CS (COMM)/41/2025 | CS (COMM)/41/2025 | 17-01-2025 | Chaudhary Timber Industries Private Limited | Vs MEENA DEVI | | JASPREET SINGH | 9899641617 | jaspreet.law@gmail.com | 17-01-2025 |
| | | | | CS (COMM)/44/2025 | CS (COMM)/44/2025 | 17-01-2025 | RAI AND CO Vs MITESH HARILAL KARIA AND OTHER | | | ASHUTOSH JAIN | 8920569785 | ASHUTQSHJA1N095@GMAIL.COM | 17-01-2025 |
| | | | | Counter Claim/4/2025 | Counter Claim/4/2025 | 18-01-2025 | Wear well indla pvt lta | Vs Kohinoor ribbon factory pvt ltd | | Viren Bansal | 9433433333 | virenbansal1@gmail.com | 18-01-2025 |
| | | | | Execution (Comm.)/24/2025 | Execution (Comm.)/24/2025 | 18-01-2025 | MURTAZA ALI Vs Punjab Gaskets Industries | | | Mayank Ahuja | 9999003982 | Not Provided | 18-01-2025 |
| | | | | CS (COMM)/47/2025 | CS (COMM)/47/2025 | 20-01-2025 | SAHIL PLASTIC THROUGH ITS PROPRIETOR MR SANJAY AGGARWAL Vs VENUS CONFERENCES | | | Abhay Pratap Singh | 8527334575 | abhay@gnslegal.in | 20-01-2025 |
| | | | | OMP (I) (COMM.)/21/2025 | OMP (I) (COMM.)/21/2025 | 24-01-2025 | ORIX AUTO INFRASTRUCTRE SERVICE LTD Vs EMILY R PUDAITE | | | Abid Ahmed | 9213142242 | abidabmadadvocate@gmail.com | 24-01-2025 |
| | | | | OMP (I) (COMM.)/22/2025 | OMP (I) (COMM.)/22/2025 | 24-01-2025 | YES BANK LTD Vs WASEEM | | | SACHIN KATYAL | 011-26211488 | legal@Katvalassociates.com | 24-01-2025 |
| | | | | OMP (I) (COMM.)/23/2025 | OMP (I) (COMM.)/23/2025 | 24-01-2025 | YES BANK LTD Vs EXPRESS CARGO SERVICE | | | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 24-01-2025 |
| | | | | OMP (I) (COMM.)/24/2025 | OMP (I) (COMM.)/24/2025 | 24-01-2025 | YES BANK LTD Vs ASGAR KHAN | | | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 24-01-2025 |
| | | | | OMP (I) (COMM.)/25/2025 | OMP (I) (COMM.)/25/2025 | 24-01-2025 | YES BANK LTD Vs POONAM RAVINDRA | | | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 24-01-2025 |
| | | | | CS (COMM)/54/2025 | CS (COMM)/54/2025 | 24-01-2025 | AGGARWAL IRON AND STEEL INDUSTRIES Vs ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED | | | Ankit Gupta | 9953030485 | ankitgupta@gravistallegal.in | 24-01-2025 |
| | | | | CS (COMM)/55/2025 | CS (COMM)/55/2025 | 24-01-2025 | Canara Bank Vs Ram Kumar Proprietor of Ram Trading | | | SUMIT VIRMANI | 9873245548 | VIRMANILAWCO@GMAIL.COM | 24-01-2025 |
| | | | | OMP (I) (COMM.)/39/2025 | OMP (I) (COMM.)/39/2025 | 25-01-2025 | YES BANK LTD Vs SHIVA COLOURS SHED STEEL WORKS | | | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 25-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|---------------------------|---------------------------|----------------------|--------------------------------------------------------------|-----------------|------------------------|------------------------------------|----------------|
| | | | | OMP (I) (COMM.)/54/2025 | OMP (I) (COMM.)/54/2025 | 27-01-2025 | YES BANK LTD Vs AJAY KUMAR | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 27-01-2025 |
| | | | | OMP (I) (COMM.)/55/2025 | OMP (I) (COMM.)/55/2025 | 27-01-2025 | YES BANK LTD Vs AJAY CHAUDHARY | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 27-01-2025 |
| | | | | OMP (I) (COMM.)/56/2025 | OMP (I) (COMM.)/56/2025 | 27-01-2025 | YES BANK LTD Vs SUBODH GUPTA | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 27-01-2025 |
| | | | | OMP (I) (COMM.)/57/2025 | OMP (I) (COMM.)/57/2025 | 27-01-2025 | YES BANK LTD Vs KAPIL KUMAR | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 27-01-2025 |
| | | | | OMP (I) (COMM.)/58/2025 | OMP (I) (COMM.)/58/2025 | 27-01-2025 | YES BANK LTD Vs ALLA ABDUL UDDIN | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 27-01-2025 |
| | | | | OMP (I) (COMM.)/59/2025 | OMP (I) (COMM.)/59/2025 | 27-01-2025 | YES BANK LTD Vs MUNNA RAWAT | SACHIN KATYAL | 011-26211488 | Katvalsachin2008@gmail.com | 27-01-2025 |
| | | | | CS (COMM)/63/2025 | CS (COMM)/63/2025 | 27-01-2025 | Woodver Coating Private Limited Vs Roobin Pokarna | RAKESH MALHOTRA | 8447151507 | chambersoftritentlegallp@gmail.com | 27-01-2025 |
| | | | | CS (COMM)/73/2025 | CS (COMM)/73/2025 | 28-01-2025 | SH INDERJEET SINGH Vs SMT KAUSHALYA DEVI AND ORS | Praveen Suri | 9810928188 | praveensuri73@gmail.com | 28-01-2025 |
| | | | | CS (COMM)/76/2025 | CS (COMM)/76/2025 | 29-01-2025 | State Bank Of India Vs BHARAT | ASHOK KUMAR | 9811896060 | KUMARASHOKADVOCATE@GMAIL.COM | 29-01-2025 |
| | | | | CS (COMM)/85/2025 | CS (COMM)/85/2025 | 31-01-2025 | OM LOGISTICS LIMITED Vs ALAMODE TECHNOLOGIES PRIVATE LIMITED | Arun Aggarwal | 9810163624 | ADVOCATEARUN23@GMAIL.COM | 31-01-2025 |
| | | | | Execution (Comm.)/20/2025 | Execution (Comm.)/20/2025 | 15-01-2025 | Shri Prakash Pritwani Vs Jag Rattan Daan Singh and Co | Ashu Ralhan | 9582628330 | arlegal266@gmail.com | 15-01-2025 |
| | | | | Execution (Comm.)/10/2025 | Execution (Comm.)/10/2025 | 09-01-2025 | HARIOM AGGARWAL Vs YADAV CONSTRUCTION | SUMIT SARNA | 9650941688 | sumitsarna@gmail.com | 09-01-2025 |
| | | | | Execution (Comm.)/19/2025 | Execution (Comm.)/19/2025 | 14-01-2025 | MS ART OF WOOD PRESENTATIVES Vs SH SAKIR SAIFI | Bharat Bhushan | 9910403763 | advbharatbhushan328@gmail.com | 14-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|--------------------------------------------------------------|----------|----------------|---------------------------|---------------------------|----------------------|---------------------------------------------------------------------------|-----------------------|------------------------|-------------------------------|----------------|
| | | | | Execution (Comm.)/11/2025 | Execution (Comm.)/11/2025 | 10-01-2025 | OM LOGISTICS LTD Vs EQUI PLUS INDIA EXPORTS PRIVATE LIMITED | Arun Aggarwal | 9810163624 | ADVOCATEARUN23@GMAIL.COM | 10-01-2025 |
| | | | | Execution (Comm.)/30/2025 | Execution (Comm.)/30/2025 | 21-01-2025 | Ms Patel Jiva Sales Pvt Ltd Vs Ms Salig Ram Timbers | Ankit Khurana | 9968068994 | Not Provided | 21-01-2025 |
| | | | | Execution (Comm.)/9/2025 | Execution (Comm.)/9/2025 | 08-01-2025 | AQUALITE INDUSTRIES PVT LTD Vs shobha rani | ARCHIT SINGHAL | 9599043045 | legal@sigmalegal.in | 08-01-2025 |
| | | | | OMP (I) (COMM.)/86/2025 | OMP (I) (COMM.)/86/2025 | 28-01-2025 | YES BANK LIMITED Vs PRADEEP KUMAR SINGH | S & K Partners | 9953036426 | teams@skplaw.in | 28-01-2025 |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | 403 Extn Block | Execution (Comm.)/7/2025 | Execution (Comm.)/7/2025 | 04-01-2025 | SHREE SHYAM TRADERS Vs AMOCON | | | | |
| | | | | Misc DJ/10/2025 | Misc DJ/10/2025 | 04-01-2025 | PARKNonwoven Pvt Ltd Vs Mag Filters and Equipment Private Limited AND Ors | Ashu Pathak | | | |
| | | | | CS (COMM)/13/2025 | CS (COMM)/13/2025 | 04-01-2025 | PAYSPRINT PRIVATE LIMITED Vs INDRAJEET YADAV | Vivek Sharma | 9871129399 | viveksharma.advo1@gmail.com | 02-01-2025 |
| | | | | CS (COMM)/15/2025 | CS (COMM)/15/2025 | 07-01-2025 | BANK OF BARODA Vs DIGITOOLS | Suman Kumar Choudhary | 8368031251 | advocateskchoudhary@gmail.com | 03-01-2025 |
| | | | | CS (COMM)/20/2025 | CS (COMM)/20/2025 | 08-01-2025 | weblink in Pvt Ltd Vs Infinity Group | Chanchal Sharma | 8700767450 | adheerajassociate@gmail.com | 03-01-2025 |
| | | | | OMP (I) (COMM.)/11/2025 | OMP (I) (COMM.)/11/2025 | 14-01-2025 | YES BANK LIMITED Vs SUMIT KUMAR | Sumit Kumar | 9953036426 | teams@skplaw.in | 13-01-2025 |
| | | | | CS (COMM)/38/2025 | CS (COMM)/38/2025 | 16-01-2025 | STATE BANK OF INIDA Vs vinod kumar | Manoj Pandey | 9654371824 | adpandeymanoj@gmail.com | 15-01-2025 |
| | | | | OMP (I) (COMM.)/17/2025 | OMP (I) (COMM.)/17/2025 | 17-01-2025 | YES BANK LIMITED Vs DEEPU SINGH | Turab Ali Kazmi | 9953036426 | turab@skplaw.in | 15-01-2025 |
| | | | | OMP (I) (COMM.)/19/2025 | OMP (I) (COMM.)/19/2025 | 18-01-2025 | JFC LEASING P LTD Vs SHAMA PARVEEN | Anuj Kumar | 9810133410 | bhagatsinghis@yahoo.com | 15-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|---------------------------|---------------------------|----------------------|----------------------------------------------------------------------------------|------------------------|----|--------------|--------------------------------|-------------------|-------------------|
| | | | | Execution (Comm.)/23/2025 | Execution (Comm.)/23/2025 | 18-01-2025 | Ms Psa Polymers Pvt Ltd Vs M/S GLOBUS ECOTRONICS PVT LTD | | | | | | |
| | | | | OMP (I) (COMM.)/20/2025 | OMP (I) (COMM.)/20/2025 | 21-01-2025 | ORIX AUTO INFRASTRUCTURE SERVICE LIMITED Vs RITESH PRABHAKAR MENON | Ritesh Prabhakar Menon | | 9213142242 | abidahmadadvocate@gmail.com | | 20-01-2025 |
| | | | | CS (COMM)/51/2025 | CS (COMM)/51/2025 | 23-01-2025 | Bank of Baroda Vs Baljeet Kaur Chopra | Deepa Gupta | | 9811522440 | advocate.deepa.gupta@gmail.com | | 22-01-2025 |
| | | | | Execution (Comm.)/35/2025 | Execution (Comm.)/35/2025 | 25-01-2025 | MS FIRE HUT COMMERCIAL EQUIPMENT PVT LTD Vs MS KALTECH BUILDING CONTROLS PVT LTD | | | | | | |
| | | | | OMP (I) (COMM.)/41/2025 | OMP (I) (COMM.)/41/2025 | 25-01-2025 | YES BANK LTD Vs NIYAZ NISAR | Kirtik Kumar | | 011-26211488 | legal@katyalassociates.com | | 22-01-2025 |
| | | | | OMP (I) (COMM.)/42/2025 | OMP (I) (COMM.)/42/2025 | 25-01-2025 | Shriram Finance Ltd Vs MUKESH KUMAR | Manoj Kumar | | 9811133644 | | | 23-01-2025 |
| | | | | OMP (I) (COMM.)/43/2025 | OMP (I) (COMM.)/43/2025 | 25-01-2025 | Shriram Finance Ltd Vs MOHSIN | Manoj Kumar | | 9811133644 | | | 23-01-2025 |
| | | | | OMP (I) (COMM.)/44/2025 | OMP (I) (COMM.)/44/2025 | 25-01-2025 | YES BANK LTD Vs YADRAM | Kartik Kumar | | 011-26211488 | legal@katyalassociates.com | | 22-01-2025 |
| | | | | OMP (I) (COMM.)/45/2025 | OMP (I) (COMM.)/45/2025 | 25-01-2025 | YES BANK LTD Vs SHAMA | Kartik Kumar | | 011-26211488 | legal@katyalassociates.com | | 22-01-2025 |
| | | | | OMP (I) (COMM.)/46/2025 | OMP (I) (COMM.)/46/2025 | 25-01-2025 | YES BANK LTD Vs SUKHDEV SINGH | Kartik Kumar | | 011-26211488 | legal@katyalassociates.com | | 22-01-2025 |
| | | | | CS (COMM)/61/2025 | CS (COMM)/61/2025 | 25-01-2025 | ali sales corporation Vs Ashian Garments | Anoop Singh | | 8585985095 | lawconsultant786@gmail.com | | 24-01-2025 |
| | | | | OMP (I) (COMM.)/72/2025 | OMP (I) (COMM.)/72/2025 | 27-01-2025 | YES BANK LTD Vs KULDEEP RAJPAL | Kartik Kumar | | 011-26211488 | legal@katyalassociates.com | | 22-01-2025 |
| | | | | OMP (I) (COMM.)/73/2025 | OMP (I) (COMM.)/73/2025 | 27-01-2025 | YES BANK LTD Vs PRIYA ARORA | Kartik Kumar | | 011-26211488 | legal@katyalassociates.com | | 22-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|--------------------------------------------------------|--------------------|------------|--------------------------------------|--------------------------------------|----------------------|-------------------------------------------------------------------------------|--------------------------------------|----|-------------------------------|------------------------|-----------------------------|----------------|
| | | | | OMP (I) (COMM.)/74/2025 | OMP (I) (COMM.)/74/2025 | 27-01-2025 | YES BANK LTD | Vs AKANT DAGAR | | Kartik Kumar | 011-26211488 | legal@kalyalassociates.com | 22-01-2025 |
| | | | | OMP (I) (COMM.)/75/2025 | OMP (I) (COMM.)/75/2025 | 27-01-2025 | YES BANK LTD | Vs DHEERAJ KUMAR | | Kartik Kumar | 011-26211488 | legal@kalyalassociates.com | 22-01-2025 |
| | | | | OMP (I) (COMM.)/76/2025 | OMP (I) (COMM.)/76/2025 | 27-01-2025 | YES BANK LTD | Vs ASHISH KUMAR | | Kartik Kumar | 011-26211488 | legal@kalyalassociates.com | 22-01-2025 |
| | | | | OMP (I) (COMM.)/77/2025 | OMP (I) (COMM.)/77/2025 | 27-01-2025 | YES BANK LTD | Vs MOHIT MAJUMDAR | | Kartik Kumar | 011-26211488 | legal@kalyalassociates.com | 22-01-2025 |
| | | | | CS (COMM)/69/2025 | CS (COMM)/69/2025 | 28-01-2025 | Gangotri Electronics Pvt Ltd | Vs Orion Industries | | Kartik Bhagat | 8126399943 | advocatebhagat24@gmail.com | 26-01-2025 |
| | | | | CS (COMM)/70/2025 | CS (COMM)/70/2025 | 28-01-2025 | Gangotri Electronics Pvt Ltd | Vs Evana Electricals Private Limited | | Kartik Bhagat | 8126399943 | advocatebhagat24@gmail.com | 26-01-2025 |
| | | | | CS (COMM)/71/2025 | CS (COMM)/71/2025 | 28-01-2025 | ARCO PLAST | Vs UNIQUE ART AND ORS | | Surender Sharma | 9891297097 | anokhijindgi@gmail.com | 24-01-2025 |
| | | | | CS (COMM)/72/2025 | CS (COMM)/72/2025 | 28-01-2025 | GSI Enterprises Private Limited | Vs Hari Electricals | | Bhaskar Vali | 9910358225 | office@vali.co.in | 28-01-2025 |
| | | | | OMP (I) (COMM.)/88/2025 | OMP (I) (COMM.)/88/2025 | 28-01-2025 | YES BANK LTD | Vs VIKRANT RAM MEHAR | | Kartik Kumar | 011-26211488 | legal@kalyalassociates.com | 28-01-2025 |
| | | | | OMP (I) (COMM.)/89/2025 | OMP (I) (COMM.)/89/2025 | 28-01-2025 | YES BANK LTD | Vs NAVEEN KUMAR | | Kartik Kumar | 011-26211488 | legal@kalyalassociates.com | 22-01-2025 |
| | | | | Ex.COMM - Award by Arb. Comm./1/2025 | Ex.COMM - Award by Arb. Comm./1/2025 | 31-01-2025 | Doha Bank | Vs Prashant Sethi | | Praveen Suri | 9810928188 | praveensuri73@gmail.com | 27-01-2025 |
| 20 | SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI DISTRICT | 1 | CS(COMM) | 2/2025 | 03.01.2025 | B S THAKUR SOLE PROP OF DYNATECH VS. CENTRAL PUBLIC WORKS DEPARTMENT AND ORS. | | | SANJEEV KUMAR AND DALIP SINGH | 9811387338 | NOT AVAILABLE | 20.12.2024 |
| | | | 1 | CS(COMM) | 3/2025 | 03.01.2025 | ANSHUL SHARMA VS. HANDICRAFT DEVELOPMENT CORPORATION OF KERALA | | | VAIBHAV SINHA | 9810472854 | sinhavaibhav@rediffmail.com | 17.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 1 | OMP(COMM) | 1/2025 | 03.01.2025 | M/S EASYLINK SOFTECH PVT. LTD. VS. MANISH KUMAR | MANSI KUKREJA | 9811446272 | ADV MANSI KUKREJA@GMAIL.COM | 20.12.2024 |
| | | | 1 | MISC. DJ | 2/2005 | 04.01.2025 | M/S ANAND GLASS WORKS THROUGH ITS PROPRIETOR SH. SURESH KUMAR GUPTA VS. M/S SAILKOT SHOP | SURENDRA SINGH | 9868276033 | SURENDER2507@GMAIL.COM | 23.12.2024 |
| | | | 1 | CS(COMM) | 9/2025 | 04.01.2025 | ZYDUS WELLNESS PRODUCTS LTD. VS. NAGARAJU RAJU | GURUSWAMI NATRAJ | 9811808373 | litigation@Gnataraj.com | 03.01.2025 |
| | | | 1 | CS(COMM) | 10/2025 | 04.01.2025 | ZYDUS WELLNESS PRODUCTS LTD. VS. SUMITRA AGARWAL AND ORS. | GURUSWAMI NATRAJ | 9811808373 | litigation@Gnataraj.com | 28.12.2024 |
| | | | 1 | OMP(I)COMM | 1/2025 | 04.01.2025 | GEPS PROJECTS VS. INDIABULLS ESTATE LTD. | PSP LEGAL | 9818671166 | INFO@DSNLEGAL.COM | 03.01.2025 |
| | | | 1 | CS(COMM) | 13/2025 | 07.01.2025 | M/S SPECTRON ENGINEERS PVT. LTD. VS. OIL AND NATURAL GAAS CORPORATION | NISHANT KUMAR AND GAURAV KUMAR | 8447749492 | ASHVIKLEGAL@GMAIL.COM | 07.01.2025 |
| | | | 1 | OMP(COMM) | 2/2025 | 08.01.2025 | NAVIN KUMAR GUPTA VS. UNION OF INDIA | ABHISHEK PANDEY | 8447701038 | CHAMBERSOFRCP@GMAIL.COM | 21.12.2024 |
| | | | 1 | CS(COMM) | 15/2025 | 08.01.2025 | STATE BANK OF INDIA VS. DHARMENDRA KUMAR SHARMA | RANI BHARDWAJ | 9643680913, 8010410831 | RBHARDWAJASSOCIATE@GMAIL.COM | 24.12.2024 |
| | | | 1 | CS(COMM) | 14/2025 | 08.01.2025 | DEV BHUMI COLD CHAIN PVT. LTD. VS. GREEN FRESH AGRO PROIDUCTS | RIYA SINGH AND ANKIT DANG, | 9958838583, 9971634469 | ADVANKITDANG@GMAIL.COM | 20.12.2024 |
| | | | 1 | EX(COMM) | 5/2025 | 08.01.2025 | M/S SS CHAUHAN & SONS VS. UNION OF INDIA | KUNWAR CHANDRESH | 9311577904 | KUNWAR.CHANDRESH@GMAIL.COM | 21.12.2024 |
| | | | 1 | CS(COMM) | 17/2025 | 09.01.2025 | SHIVAM ENGINEERS & FABRICATORS VS. AASHIRWAD INDSUTRIEWS | SUNIL KUMAR BHARDWAJ | 9311603927 | BHARDWAJSUNIL26@YAHOO.CO.IN | 27.12.2024 |
| | | | 1 | CS(COMM) | 20/2025 | 10.01.2025 | SHRI RAHUL SHARMA VS. M/S JEET TRADERS AND ORS. | AFROZ AHMED | 9899972202 | ADVOCATE.AFROZ73@gmail.com | 24.12.2024 |
| | | | 1 | CS(COMM) | 21/2025 | 10.01.2025 | BAZEL INTERNATIONAL LIMITED VS. TAV AERONAUTICS CONSULTANCY PVT. LTD. | PriamvadaSuroli a | 9654828744 | priamvadasurolia@gmail.com | 03.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------|-------------|----------------------|---------------------------------------------------------------------------------|----------------------------------|------------------------|-----------------------------------------|----------------|
| | | | 1 | CS(COMM) | 23/2025 | 10.01.2025 | BAZEL INTERNRATIONAL LIMITED VS. TARUN MATHUR | PriamvadaSuroli a | 9654828744 | priamvadasurolia@gmail.com | 03.01.2025 |
| | | | 1 | CS(COMM) | 24/2025 | 10.01.2025 | DURGESH MERCHANTS LTD. VS. TARUN MATHUR | PriamvadaSuroli a | 9654828744 | priamvadasurolia@gmail.com | 03.01.2025 |
| | | | 1 | OMP(COMM) | 3/2025 | 10.01.2025 | UNION OF INDIA VS. M/S DAWAR RUBBER INDUSTRIES | ASHISH KUMAR SHARMA | 9313471929 | ASHISHSHARMA379@GMAIL.COM | 28.12.2024 |
| | | | 1 | EX(COMM) | 9/2025 | 10.01.2025 | M/S FRIENDS PAPER VS. RAJAT BHATIA AND ANR. | VIVEK KUMAR SINGH | 9810182555 | exalliance.vivek@gmail.com | 28.12.2024 |
| | | | 1 | OMP(I)COMM | 6/2025 | 13.1.2025 | AXIS BANK LTD. VS. ANURADHA SINGH | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 04.01.2025 |
| | | | 1 | OMP(I)COMM | 5/2025 | 13.01.2025 | AXIS BANK LTD. VS. KOMAL TIWARI | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 04.01.2025 |
| | | | 1 | OMP(I)COMM | 4/2025 | 13.01.2025 | AXIS BANK LTD. VS. ATUL KUMAR | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 04.01.2025 |
| | | | 1 | OMP(COMM) | 4/2025 | 13.01.2025 | INDIAN RAILWAY CATERING AND TOURISM CORPORATION VS. M/S DEEPAK & CO. | ASHIM SHRIDHAR NIYATI PATWARDHAN | 9971547353 | CHAMBERASHIMS HRIDHAR@GMAIL.COM | 07.01.2025 |
| | | | 1 | CS(COMM) | 27/2025 | 13.01.2025 | SUPRABHA MITRA VS. ANUJ GUPTA | ARCHIT SINGHAL | 9599043045 | LEGAL@SIGMALEGAL.IN | 27.12.2024 |
| | | | 1 | OMP(COMM) | 5/2025 | 14.01.2025 | M/S RAGHAV ENGINEERS VS. DELHI TOURISM & TRANSPORTATION DEVELOPMENT CORPORATION | SIDDHARTH MULLICK | 9953903010 | SIDDHARTHMULLICK19@GMAIL.COM | 26.12.2024 |
| | | | 1 | EX(COMM) | 11/2025 | 14.01.2024 | VIDYA BHUSHAN BHALLA VS. DIVYARTH LEASING AND FINANCE PVT. LTD. & ORS | C. P. PURI | 9810011769 | NOT AVAILABLE | 08.01.2025 |
| | | | 1 | EX(COMM) | 14/2025 | 15.01.2025 | GSI LOGISTICS PVT LTD. VS. ANHA EXPORTS | LOPM & ASSOCIATES | 7827453470 | CONTACT@LOPM.IN, DOCS.LOPM@GMAIL.COM | 09.01.2025 |
| | | | 1 | CS(COMM) | 34/25 | 16.01.2025 | UDAANSURE PRIVATE LIMITED VS. SAPNA GOYAL | LEX LAAMA ADVOCATES | 9311405040 | ADV_VIREN@LEXLAAMA.COM | 13.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------|-------------|----------------------|-------------------------------------------------------------------------------------------|---------------------------------|------------------------|---------------------------------------|----------------|
| | | | 1 | OMP(COMM) | 6/2025 | 16.01.2025 | NATIONAL AGRICULTURE CO OPERATIVE MARKETING FEDERATION OF INDIA LTD. VS. UTTAM FRUITS AND | DSN LEGAL | 9310707170 | INFO@DSNLEGAL.COM | 13.01.2025 |
| | | | 1 | CS(COMM) | 33/2025 | 16.01.2025 | JAILAXMI ENTERPRISE PVT. LTED. VS. CB ELECTRICS INDIA PVT. LTD. | SHUBHAM JAIN & HIMANSHU DHAWAN, | 9999309222, 8750021607 | CONTACT@UTKRISHTHALAW.COM | 27.12.2024 |
| | | | 1 | CS(COMM) | 36/2025 | 17.01.2025 | STATE BANK OF INDIA VS. MR. RANJAN PRAKASH | SUNIL SEHRAWAT | 9999330725 | DELHILAWYERS76@YAHOO.CO.IN | 04.01.2025 |
| | | | 1 | CS(COMM) | 37/2025 | 17.01.2025 | PUNJAB NATIONAL BANK VS. RAHUL GUPTA PROP OF M/S ER4NIKA TRADERS | INDRA NARAYAN | 9311824970 | ASSOCIATENARAYAN29@GMAIL.COM | 09.12.2024 |
| | | | 1 | CS(COMM) | 41/2025 | 18.01.2025 | RAMBABU KUMAR VERSUS M/S LARSEN AND TOUBRO LTD. | RAJEEV SHRIVASTAVA & ASSOCIATES | 9911792701 | RAJEEVADV.SHRIVASTAVA@GMAIL.COM | 13.01.2025 |
| | | | 1 | CS(COMM) | 40/2025 | 18.01.2025 | DEUTSCHE BANK AG VS. M/SBOTHANI MEDICALS PVT. LTD. | SURI & COMPANY | 9971357074 | LITIGATION@SURICO.IN | 14.01.2025 |
| | | | 1 | OMP(COMM) | 9/2025 | 20.01.2025 | M/S PUREARTH INFRASTRUCTURE LTD. VS. M/S OVERVIEW CONSULTANTS | AMAN GUPTA | 9999245866 | AMAN.LAW@GMAIL.COM | 27.12.2024 |
| | | | 1 | OMP(COMM) | 8/2025 | 20.01.2025 | M/S PNEUMATIC ENGINEERS PVT. LTD. VS. UNION OF INDIA | MANISH KUMAR | 9911750282, 9540697749 | MIKE82ADV@GMAIL.COM | 15.01.2025 |
| | | | 1 | CS(COMM) | 43/2025 | 21.01.2025 | M/S RSPL LTD. VS. ABBAS ALI PROPRIETOR OF STANDANR TRADERS | UNITED AND UNITED | 26936783, 26843455 | UNITEDMARK@UNITEDANDUNITED.COM | 18.01.2025 |
| | | | 1 | OMP(COMM) | 11/2025 | 22.01.2025 | DHARAMVIR VS. DDA | G L VERMA | 9891600120 | GIVERMA53@YAHOO.COM | 20.01.2025 |
| | | | 1 | OMP(I)COMM | 13/2025 | 22.01.2025 | AXIS BANK LTD. VS. SURESH CHANDRA PANDEY | LALIT PANDEY | 8130383143 | LALITPANDEYADV@GMAIL.COM | 04.01.2025 |
| | | | 1 | OMP(COMM) | 10/2025 | 22.01.2025 | DEALMONEY COMMODITIES PVT. LTD. VS. ABHISHEK SETHI | SAURAV BHASIN | 9899331166 | SAURAVBHASIN10@GMAIL.COM | 16.01.2025 |
| | | | 1 | CS(COMM) | 50/2025 | 24.01.2025 | M/S OM SAI CONSULTANCY SERVICES VS. M/S SHAPOORJI PALLONJJI & OCOMPANY | NISHANT NIGAM, AMAN ABBI | 9811038966, 7506722118 | NISHANT@NGLAW.IN, ASSOCIATE4@NGLAW.IN | 16.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|-------------|----------------------|-------------------------------------------------------------------------------|--------------------------|------------------------|------------------------------|----------------|
| | | | 1 | EX(COMM) | 17/20258 | 24.01.2025 | DIGIROVERS SOLUTIONS VS. LIVEPOOLS PVT. LTD. | MAYANK ARORA | 9971220936 | CONTACT@ADVOCATEMAYANK.IN | 13.01.2025 |
| | | | 1 | CS(COMM) | 49/2025 | 24.01.2025 | DEUTSCHE BANK AG VS. MR. CHANDRA SHEKHAR GUPTA | SURI & COMPANY | 9971357074 | LITIGATION@SURICO.IN | 18.01.2025 |
| | | | 1 | OMP(COMM) | 12/2025 | 27.01.2025 | UPPAL ENGINEERING CO PVT. LTD. VS. JAG PARVESH SUR | RITESH KHATRI | 9899891989 | RK@PETITJURIS.IN | 20.01.2025 |
| | | | 1 | M-EX | 3/25 | 27.01.2025 | GURMEET SINGH HUF VS. VARDHMAN INFRADEVELOPERS PVT. LTD. | KAMAL MEHTA & ASSOCIATES | 9810475 | 9810475712, 9899172529 | 21.01.2025 |
| | | | 1 | CS(COMM) | 54/2025 | 27.01.2025 | STATE BANK OF INDIA VS. KEDAR PRASAD | SHIV KUMAR TYAGI | 9811059032 | SHIVKTYAGI1@GMAIL.COM | 21.01.2025 |
| | | | 1 | MISC. DJ | 180/2025 | 28.01.2025 | INTERGLOBE TECHNOLOGY QUOTIENT PVT. LTD. VS. ANTILOGL VACATIONS PVT. LTD. | ADV. AMIT TYAGI | 9910082777 | INFO@AADHYALEGAL.COM | 22.01.2025 |
| | | | 1 | CS(COMM) | 58/2025 | 28.01.2025 | EMERGE GLASS PVT. LTD. VS. WILD BERRIES PVT. LTD. | VINEER JAIN | 9716141409 | NOTAVAILABLE | 26.12.2024 |
| | | | 1 | OMP(COMM) | 13/2025 | 28.01.2025 | RAGHAV ENGINEERS VS. DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION | SIDDHARTH MULLICK | 9953903010 | siddharthmullick19@gmail.com | 20.01.2025 |
| | | | 1 | OMP(COMM) | 14/2025 | 28.01.2025 | BHARAT SANCHAR NIGAM LTD. VS. BANSAL BROTHER | ISHITA KATYAN | 9810049061 | ISHTAKADYAN.ADV@GMAIL.COM | 20.01.2025 |
| | | | 1 | CS(COMM) | 61/2025 | 29.01.2025 | STATE BANK OF INDIA VS. SAGAR GAJANAN BIHADE | VARUN CHANDIOK | 9818365119 | OFFICE.CHANDIOK@GMAIL.COM | 24.01.2025 |
| | | | 1 | CS(COMM) | 62/2025 | 29.01.2025 | HERO CFINCORP PVT. LTD. VS. ASHOK KUMAR | PRAMOD KUMAR SINGH | 9718209970 | AASTHA@THELEGIST.COM | 22.01.2025 |
| | | | 1 | CS(COMM) | 63/2025 | 29.01.2025 | HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR | PRAMOD KUMAR SINGH | 9718209970 | AASTHA@THELEGIST.COM | 22.01.2025 |
| | | | 1 | OMP(COMM) | 16/2025 | 30.01.2025 | PARVEEN GOYAL VS. DCM SHRIRAM | RG LAWZ | 9810910312, 8448370312 | OFFICEOFRGLAWZ@GMAIL.COM | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 1 | OMP(COMM) | 15/2025 | 30.01.2025 | M/S THERMOKING VS. M/S PARAS CABLE INDUSTRIES | | | SH. SM HASHMI | 8595718371 | SARJEETMAHMOODHASHMI@GMAIL.COM | 27.01.2025 |
| | | | 1 | EX(COMM) | 19/2025 | 30.01.2025 | TV TODAY NETWORK LIMITED VS. NEXUS AUDIENCE NETWORK PVT. LTD. | | | SHAHRUKH EJAZ | 7838390214 | SHAHRUKHEJAZ@HOTMAIL.COM | 24.01.2025 |
| | | | 1 | CS(COMM) | 67/2025 | 30.01.2025 | BCC DEVELOPERS VS. UNION OF INDIA | | | RAHUL MALHOTRA | 9899218215 | RAHULSSMALHOTRA@GMAIL.COM | 25.01.2025 |
| | | | 1 | MISC. DJ | 213/2025 | 31.01.2025 | STATE BANK OF INDIA VS. DURGA NAND THAKUR AND ANR. | | | ANSHUMAN SRIVASTAV | 9990042642 | SRLANSHU83@GMAIL.COM | 27.01.2025 |
| | | | 1 | OMP(COMM) | 17/2025 | 31.01.2025 | M/S JAGDAMBA SALES CORPORATION VS. STATE | | | RAMESH KUMAR | 9312279182, 9958801096 | GOEL.RK467@GMAIL.COM | 20.01.2025 |
| | | | 1 | EX(COMM) | 23/2025 | 31.01.2025 | SHREE BALAJI COLOUR PRINTER THROUGH ITS PROP SANJAY SHARMA VS. RISHABH SAKLECHA | | | DEEPAK | 9711573242 | deepakjangralawotlicies@gmail.com | 22.01.2025 |
| 21 | SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | VIDYA NEW DELHI DISTRICT | 25 | CS (COMM)/12/2025 | CS (COMM)/12/2025 | 07-01-2025 | Hindustan Media Ventures Ltd Vs M/s Bfit Group o Institutions and Baba Farid Institute of technology | | | Madhur Dhingra(P), | 9999467283 | RA KESH (ti)AMSASSOCIATES.CO. IN | 23-12-2024 |
| | | | 25 | CS (COMM)/19/2025 | CS (COMM)/19/2025 | 10-01-2025 | STATE BANK OF INDIA Vs BHARTI MALHOTRA PROPRIETOR M/S RR FOODS | | | Shiv Tyagi(P), | 9811059032 | shivktyagi1@gmail.com | 04-01-2025 |
| | | | 25 | CS (COMM)/25/2025 | CS (COMM)/25/2025 | 13-01-2025 | State Bank Of India Vs NISHA KUMARI PROP OF M/S VIDYA CHHAYA ENTERPRISES | | | ASHISH BATRA(P), | 9891223874 | ashishbatra85@gmail.com | 04-01-2025 |
| | | | 25 | CS (COMM)/30/2025 | CS (COMM)/30/2025 | 15-01-2025 | M/s ACME PRINT O PAC PVT LTD Vs PUKHRAJ PACKAGING SOLUTIONS | | | NITIN GOEL(P), | 9958617492 | advnitin@hotmail.com | 27-12-2024 |
| | | | 25 | CS (COMM)/42/2025 | CS (COMM)/42/2025 | 21-01-2025 | STATE BANK OF INDIA Vs MOHINDER SINGH | | | ADAITA KUMAR ROUT(P), | 9999132159 | akroutadvocate@gmail.com | 15-01-2025 |
| | | | 25 | CS (COMM)/45/2025 | CS (COMM)/45/2025 | 22-01-2025 | PUNJAB NATIONAL BANK Vs NEETU SINGH | | | SABHYA JAIN(P), | 9717610124 | SABHYAJAINO8@GMAIL.COM | 14-01-2025 |
| | | | 25 | CS (COMM)/46/2025 | CS (COMM)/46/2025 | 22-01-2025 | CANARA BANK Vs SHUBHAM LAKHERA | | | KRISHAN KUMAR(P), | 9910577700 | krishenkumar@gmail.com | 01-02-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|--------------------------|--------------------------|----------------------|-----------------------------------------------------------------------------------------|-----------------|----|-----------------------|------------------------|------------------------------|----------------|
| | | | 25 | CS (COMM)/51/2025 | CS (COMM)/51/2025 | 27-01-2025 | Krishan Lal Thukral Vs Harsh Thukral | | | Sudhir Balyan(P), | 9899060069 | balyanassociation@gmail.com | 21-01-2025 |
| | | | 25 | CS (COMM)/5/2025 | CS (COMM)/5/2025 | 04-01-2025 | TATA TELESERVICES LTD Vs Perfect Internet Private Limited | | | Sonu Vivek(P), | 9873437010 | info@mindlegal.in | 20-12-2024 |
| | | | 25 | CS (COMM)/52/2025 | CS (COMM)/52/2025 | 27-01-2025 | STATE BANK OF INDIA Vs LAKSHMI PRASANNA RM | | | ADAITA KUMAR ROUT(P), | 9999132159 | akroutadvocate@gmail.com | 20-01-2025 |
| | | | 25 | CS (COMM)/53/2025 | CS (COMM)/53/2025 | 27-01-2025 | STATE BANK OF INDIA Vs KRISHNA KUMAR SINGH | | | Shiv Tyagi(P), | 9811059032 | shivktyagi1@gmail.com | 21-01-2025 |
| | | | 25 | CS (COMM)/57/2025 | CS (COMM)/57/2025 | 28-01-2025 | Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs GREEN SPACE INFRAHEIGHTS | | | JAGRITI JAIN(P), | 9811096551 | info@shreevardhmanagrouQ.com | 03-02-2025 |
| | | | 25 | CS (COMM)/59/2025 | CS (COMM)/59/2025 | 29-01-2025 | Rahul Trading Vs Ougi Trading Private Limited | | | Kuldeep Singh(P), | 7290938799 | NOT PROVIDED | 22-01-2025 |
| | | | 25 | CS (COMM)/60/2025 | CS (COMM)/60/2025 | 29-01-2025 | Hindustan Media Ventures Limited Vs Sunil Kumar | | | Akash Kaushik(P), | 9811805474 | gaurandcompany@yahoo.com | 10-01-2025 |
| | | | 25 | CS (COMM)/66/2025 | CS (COMM)/66/2025 | 30-01-2025 | PUNJAB NATIONAL BANK Vs ZEENAT DIGITAL | | | Ankit Agrawal(P), | 9540411965 | saurabhgadv@gmail.com | 23-01-2025 |
| | | | 25 | CS (COMM)/69/2025 | CS (COMM)/69/2025 | 31-01-2025 | ROCHADS MEDIA PVT LTD Vs ITD TECHNOLOGIE AND MARKETING PVT LTD | | | shubham kumar(P), | 9958758752 | adv.shubham7@gmail.com | 23-01-2025 |
| | | | 25 | Execution (Comm)/13/2025 | Execution (Comm)/13/2025 | 15-01-2025 | GOLD CORP GLOBAL LOGISTICS P LTD Vs Bajaj Allianz General Insurance Co Ltd | | | NAVNEET GOYAL(P), | 9811224831 | navneetgoyal.adv@gmail.com | 24-12-2024 |
| | | | 25 | Execution (Comm)/16/2025 | Execution (Comm)/16/2025 | 17-01-2025 | MS R C FREIGHT FORWARDERS PVT LTD Vs M S JETSET CLEARING and FORWARDING SERVICES | | | Ankit Mehta(P), | 9650552762 | notifyhimangi@outlook.com | 27-12-2024 |
| | | | 25 | Execution (Comm)/18/2025 | Execution (Comm)/18/2025 | 29-01-2025 | UGRO CAPITAL LIMITED Vs GUPTA NORTH EAST WHOLESALE SHOP | | | deepak mittal(P), | 9821252126 | dmlawchambers.jmdgmail.com | 22-01-2025 |
| | | | 25 | Execution (Comm)/22/2025 | Execution (Comm)/22/2025 | 31-01-2025 | S K AGARWAL AND CO Vs Super Disco Ispat Pvt Ltd | | | Rajiv Bakshi(P), | 9891695725 | rajivebakshi@gmail.com | 25-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 25 | Execution (Comm)/3/2025 | Execution (Comm)/3/2025 | 07-01-2025 | MS SUSHILA Vs The Chief Commercial officer Delhi International Airport Pvt Ltd | Natwar Rai(P), | 9818906064 | natwarrai@gmail.com | 27-01-2025 |
| | | | 25 | Execution (Comm)/4/2025 | Execution (Comm)/4/2025 | 07-01-2025 | PETROPOL INDIA LIMITED Vs TDI INFRACORP INDIA LIMITED | Jyoti Sharma(P), | 9990008499 | VIKASSHARMALAW OFFICES@GMAIL.COM | 23-12-2024 |
| | | | 25 | Execution (Comm)/8/2025 | Execution (Comm)/8/2025 | 10-01-2025 | M/S ANAND AND CO Vs UNION OF INDIA | POONAM PRASAD(P), | 9311577904 | Kunwar.chandresh@gmail.com | 27-12-2024 |
| | | | 25 | Misc DJ/119/2025 | Misc DJ/119/2025 | 18-01-2025 | M/S MARTBAAN THROUGH ITS PARTNERS/OWNERS Vs M/S PARIS FOODS AND CHEMICAL | STUTI WASON(P), | 9891227766 | info.lexjmd@gmail.com | 13-01-2025 |
| | | | 25 | OMP (I) (COMM)/15/2025 | OMP (I) (COMM)/15/2025 | 30-01-2025 | M/s Clix Capital Services Pvt Ltd Vs Suresh Kumar Bhati | Ravi Shankar Garg(P), | 9718182038 | assocaitesrsgarg I 3@gmail.com | 24-01-2025 |
| | | | 25 | OMP (I) (COMM)/16/2025 | OMP (I) (COMM)/16/2025 | 31-01-2025 | HERO FINCORP LTD Vs BINDESH KUMAR SHARMA | MAYANK MAHAJAN(P), | 9873347330 | Mayanak mahajan05@yahoo.com | 29-01-2025 |
| | | | 25 | OMP (I) (COMM)/7/2025 | OMP (I) (COMM)/7/2025 | 15-01-2025 | HERO FINCORP LTD Vs COSMOS FACILITY SERVICES PVT LTD | MAYANK MAHAJAN(P), | 9873347330 | Mayanak mahajan05@yahoo.com | 15-01-2025 |
| | | | 25 | OMP (I) (COMM)/9/2025 | OMP (I) (COMM)/9/2025 | 20-01-2025 | JAGAT SHARMA Vs UNION OF INDIA | Saurav Singh Yadav(P), | 8954377855 | sauravyadavri@gmail.com | 20-01-2025 |
| | | | 25 | CS (COMM)/4/2025 | CS (COMM)/4/2025 | 04-01-2025 | STATE BANK OF INDIA Vs RIMPLE RANO PROPRIETOR M/S RIMPLES CLOTHING PAPER | Shiv Tyagi(P), | 9811059032 | shivktyagi1@gmail.com | 21-12-2024 |
| | | | 25 | CS (COMM)/48/2025 | CS (COMM)/48/2025 | 24-01-2025 | Avinash Rastogi Prop of Proxima Medicare Vs MS Sradya Life Care Pvt Ltd | ANANYA BHATTACHARYA(P), | 9811758559 | akncoy@gmail.com | 18-01-2025 |
| | | | 25 | CS (COMM)/8/2025 | CS (COMM)/8/2025 | 04-01-2025 | M/s Spectron Engineers Private Limited Vs OIL AND NATURAL GAS CORPORATION LIMITED | NISHANT KUMAR(P), | 9899920215 | ashviklegal@gmail.com | 04-01-2025 |
| | | | 25 | Execution (Comm)/1/2025 | Execution (Comm)/1/2025 | 04-01-2025 | SONA RAM VOHRA Vs THE SOUTH INDIAN BANK LTD | Anil Panwar(P), | 9818266633 | panwarassociates@gmail.com | 26-12-2024 |
| | | | 25 | Execution (Comm)/21/2025 | Execution (Comm)/21/2025 | 31-01-2025 | Prehari Protection Systems Pvt Ltd Vs DME/ CHG Northern Railway | Aayushman Aeron(P), | 9868280166 | sshooda65@gmail.com | 27-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 25 | Misc DJ/50/2025 | Misc DJ/50/2025 | 10-01-2025 | LEAGUE RUNNERS ADVISORY Vs EUCLID INFOTECH LTD | Abhijeet Swaroop(P), | not given | not given | 04-01-2025 |
| | | | 25 | OMP (COMM)/7/2025 | OMP (COMM)/7/2025 | 18-01-2025 | Niravkumar Thakorlal Shah Vs Tata Capital Housing Finance Ltd | Preet Singh Oberoi(P), | 999987440 | office@cpsolaw.com | 30-01-2025 |
| | | | 25 | OMP (I) (COMM)/10/2025 | OMP (I) (COMM)/10/2025 | 22-01-2025 | AXIS BANK LTD Vs ANIL SHIVHARE | ADV. LALIT PANDEY(P), | 9999682667 | lalitpandeyadv@gmail.com | 04-01-2025 |
| | | | 25 | OMP (I) (COMM)/11/2025 | OMP (I) (COMM)/11/2025 | 22-01-2025 | AXIS BANK LTD Vs MOHD MUSTAQEEM | ADV. LALIT PANDEY(P), | 9999682667 | lalitpandeyadv@gmail.com | 04-01-2025 |
| | | | 25 | OMP (I) (COMM)/12/2025 | OMP (I) (COMM)/12/2025 | 22-01-2025 | AXIS BANK LTD Vs UMESH YADAV | ADV. LALIT PANDEY(P), | 9999682667 | lalitpandeyadv@gmail.com | 04-01-2025 |
| | | | 25 | OMP (I) (COMM)/2/2025 | OMP (I) (COMM)/2/2025 | 13-01-2025 | AXIS BANK LTD Vs JATIN SAHANI | ADV. LALIT PANDEY(P), | 9999682667 | lalitpandeyadv@gmail.com | 04-01-2025 |
| | | | 25 | OMP (I) (COMM)/3/2025 | OMP (I) (COMM)/3/2025 | 13-01-2025 | AXIS BANK LTD Vs MOHAMMAD NADEEM MIRZA | ADV. LALIT PANDEY(P), | 9999682667 | lalitpandeyadv@gmail.com | 04-01-2025 |
| | | | 25 | OMP (I) (COMM)/8/2025 | OMP (I) (COMM)/8/2025 | 15-01-2025 | M/s Clix Capital Services Pvt Ltd Vs Suresh Kumar Bhati | Ravi Shankar Garg(P), | 9718182038 | adssociatesrsgarg@gmail.com | 09-01-2025 |
| | | | 25 | Execution (Comm)/2/2025 | Execution (Comm)/2/2025 | 07-01-2025 | VIKAS VERMA VS. DSIIDC LTD. | AKSHU JAIN | 9810300955 | skjainandassociates@gmail.co | 23-12-2024 |
| | | | 25 | Execution (Comm)/7/2025 | Execution (Comm)/7/2025 | 09.01.2025 | BNP PARIBAS SA VS. VARAHA INFRA LTD. | PAWAN SILMANA | 999111858 | mohit@duaassociates.com | 24-12-2024 |
| 22 | MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03 | NEW DELHI DISTRICT | 24 | SUIT FOR TRADEMARKS | CS (COMM)/1/2025 | 03-01-2025 | SWASTIK PIPE VS GRM MET MASH PROJECTS PVT LTD | SANJAY JAIN(P), | 9810032754 | jainsanjay2@yahoo.com | 22-11-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/6/2025 | 04-01-2025 | CENTRAL PARK ESTATES PVT LTD VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY | ANIRUDH BHATIA(P), | Not available | not available | 18-12-2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/7/2025 | 04-01-2025 | STATE BANK OF INDIA VS JABIR AHMAD PROPRIETOR M/S FIT CHOICE ENTERPRISES | SHIV TYAGI(P), | Not available | not available | 19-12-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/16/2025 | 08-01-2025 | CANARA BANK VS V N PHARMA | SOUMITRA CHATTERJEE(P), | 9999242523 | lexcorplawoffices@gmail.com | 21-12-2024 |
| | | | 24 | EXECUTION PETITION | Execution (Comm)/6/2025 | 08-01-2025 | RAJ KUMAR GUPTA VS. PUNEET BHATHIA | KANIKA BAWEJA | 9911463148 | kanikab.legal@gmail.com | 14-11-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/18/2025 | 09-01-2025 | CVM MUSIC PVT LTD VS M/S VIANET MEDIA PVT LTD AND ANR | N MAHABIR(P), | 9811694997 | ne.mahabir@gmail.com | 23-12-2024 |
| | | | 24 | APPLICATION U/S 151 CPC | Misc DJ/52/2025 | 10-01-2025 | LEAGUE RUNNERS ADVISORY VS E PROCUREMENT TECHNOLOGIES LTD ANR | ABHIJEET SWAROOP(P), | 9711666059 | abhijeet.swaroop@theguuild.co.in | 20-12-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/22/2025 | 10-01-2025 | DEV BHUMI COLD CHAIN PRIVATE LIMITED VS YADGAR FRUIT COMPANY | ANKIT DANG(P), | 9958838583 | advankitdang@gmail.com | 23-12-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/28/2025 | 13-01-2025 | UNION BANK OF INDIA VS AAYAN ENTERPRISES | ROTHAS KUMAR JAJORIA(P), | Not available | not available | 03-01-2025 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/26/2025 | 13-01-2025 | PRIYA DARSHANI VS STATE BANK OF INDIA | AMIT GUPTA(P), | 9899474884 | amitg.advocate@gmail.com | 31-12-2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|---------------------|--------------------------|----------------------|-----------------------------------------------------------------------------------------|------------------------------|------------------------|---------------------------|----------------|
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/29/2025 | 13-01-2025 | STATE BANK OF INDIA VS SUNITA PROP OF M/S GOPAL KRISHNA DEPARTMENTAL STORE | ASHISH BATRA(P), | 9891223874 | ashishbatra85@gmail.com | 02-01-2025 |
| | | | 24 | EXECUTION PETITION | Execution (Comm)/10/2025 | 13-01-2025 | HT MEDIA VS. OXIRICH REALTORS PVT. LTD. | KAPIL KHER | 9891072729 | anilkher@gmail.com | 30-12-2024 |
| | | | 24 | EXECUTION PETITION | Execution (Comm)/12/2025 | 14-01-2025 | DR VINOD JAISWAL AND ANR VS SUPERTECH REALTORS PVT LTD AND ANR | PRABHAT SINGH RANA(P), | 9716780160 | psrana1997@gmail.com | 31-12-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/32/2025 | 15-01-2025 | AGRIM AVIATION PRIVATE LIMITED VS HELI AIRPARTS AND SERVICES PRIVATE LIMITED | RUCHIR BATRA(P), | 9811278762 | adv.ruchirbatra@gmail.com | 08-01-2025 |
| | | | 24 | EXECUTION PETITION | Execution (Comm)/15/2025 | 15-01-2025 | PAWAN SECURITY SERVICES VS TAURUS HOTEL AND CONVENTIONS | DHIRAJ KUMAR(P), | 9810522380 | not available | 08-01-2025 |
| | | | 24 | SUIT FOR TRADEMARKS | CS (COMM)/31/2025 | 15-01-2025 | PREETI BHUTANI AND ANR VS GOYAL PUBLISHERS AND DISTRIBUTORS PVT LTD AND OTHERS | SWAPNIL GAUR(P), | 9971339121 | legal@rlegal.co.in | 14-01-2025 |
| | | | 24 | CONTEMPT PETITION | Contempt Petition/1/2025 | 15-01-2025 | MODERN MOLD PLAST PVT LTD VS MOHAMMAD SAMEER | SHRAVAN BANSAL | 9810017859 | skbansalipr@gmail.com | 22-11-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/35/2025 | 16-01-2025 | PRAGYAN METALS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED | SANJAY KUMAR(P), | 9312219064 | skumaradv212@gmail.com | 10-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|--------------------------------------------------------|------------------------|----------------------|-----------------------------------------------------------|--------------------------|------------------------|--------------------------|----------------|
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/39/2025 | 17-01-2025 | STATE BANK OF INDIA VS PARMAR DINESH KUMAR | SUNIL SEHRAWAT(P), | 9212190624 | delhilawyers76@gmail.com | 31-12-2024 |
| | | | 24 | APPLICATION U/S 151 CPC | Misc DJ/115/2025 | 17-01-2025 | DENTEDGE HEALTHCARE PVT LTD VS V C JAIN | VISHAL CHAUDHARY | 9811402715 | not available | 04-01-2025 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/38/2025 | 17-01-2025 | STATE BANK OF INDIA VS NEERAJ SHARMA | SUNIL SEHRAWAT(P), | 9212190624 | delhilawyers76@gmail.com | 04-01-2025 |
| | | | 24 | COUNTER CLAIM | Counter Claim/1/2025 | 20-01-2025 | SINGAPORE AIRLINES LIMITED VS GAURAV CHIBBER | KULDIP RAI CHAWLA(P), | 9811105226 | not available | 31-12-2024 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/44/2025 | 21-01-2025 | FAITH MERCANTILE PVT LTD VS M/S MAYA MACHINERY PVT LTD | AYUSHI CHUGH(P), | 9953767798 | ayushic41@gmail.com | 14-01-2025 |
| | | | 24 | EXECUTION PETITION | M-Ex/2/2025 | 21-01-2025 | PS COMMODITIES VS MANJIT RAI AHUJA | KUSHAGRA BANSAL(P), | 9999448797 | not available | 12-12-2024 |
| | | | 24 | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT | OMP (I) (COMM)/14/2025 | 22-01-2025 | AXIS BANK LTD VS SUDHIR PANDEY | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 28-12-2024 |
| | | | 24 | APPLICATION U/S 151 CPC | Misc DJ/135/2025 | 22-01-2025 | GAIL INDIA LIMITED VS SHIV KUMAR DHOREY | KUSHAGRA BANSAL(P), | 9999448797 | not available | 13-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|---------------------|--------------------------|----------------------|--------------------------------------------------------------------------|-----------------------|------------------------|---------------------------|----------------|
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/47/2025 | 22-01-2025 | BATRA PAPERS VS AG PACKAGING | ASHUTOSH BHARGAVA(P), | 9873388834 | ashu28bhardwaj@gmail.com | 16-01-2025 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/56/2025 | 27-01-2025 | ATUL JAIN VS NAND LAL GOYAL | VIKRANT MITTAL(P), | 9868860486 | vikrant473@gmail.com | 16-01-2025 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/55/2025 | 27-01-2025 | VALVOLIE CUMMINS PRIVATE LIMITED VS GKR INFRACON (INDIA) PRIVATE LIMITED | AKSHAY SHARMA(P), | 9971293007 | solicitorakshay@gmail.com | 18-01-2025 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/64/2025 | 29-01-2025 | MOGLI LABS INDIA PVT LTD VS J MERCHANDISE | HARSH VARDHAN(P), | 9250730788 | uniquecounsels@gmail.com | 17-01-2025 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/65/2025 | 29-01-2025 | STATE BANK OF INDIA VS LATE SHYAM MOHAN SATYAM | VARUN CHANDIOK(P), | 9818365119 | not available | 24-01-2025 |
| | | | 24 | EXECUTION PETITION | Execution (Comm)/20/2025 | 30-01-2025 | M/S ENKAY ENTERPRISES VS UNION OF INDIA | ISHAN SACHDEVA(P), | Not available | not available | 22-01-2025 |
| | | | 24 | SUIT FOR TRADEMARKS | CS (COMM)/68/2025 | 30-01-2025 | RSPL LTD VS VISHAL SOAP INDUSTRIES | SHRAVAN BANSAL(P), | 9810017859 | skbansalipr@gmail.com | 28-01-2025 |
| | | | 24 | EXECUTION PETITION | Execution (Comm)/24/2025 | 31-01-2025 | SARAN MOTORS PRIVATE LIMITED VS D P TOUR AND TRAVELS | LOKESH BHOLA(P), | 9999410660 | not available | 24-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|---------------------------------------------------|----------|-----------------------|---------------------------------------------|--------------------------|----------------------|----------------------------------------------|----------------------|------------------------|---------------------------------|----------------|
| | | | 24 | EXECUTION PETITION | Execution (Comm)/25/2025 | 31-01-2025 | TULI P TECHNO ENGINEERS VS R D VARMA AND CO | APRAJITA SUD(P), | 9654448216 | not available | 25-01-2025 |
| | | | 24 | SUIT FOR RECOVERY | CS (COMM)/70/2025 | 31-01-2025 | MANJU MEHTA VS KYREEN BRAND HOLDINGS LTD | PUNEET SAINI(P), | 9654222460 | not available | 27-01-2025 |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/95/2025 | 09/01/2025 | IFFCO KISAN FINANCE LTD Vs PRADEEP SADHU RAM | Tusharr Mawkin(P), | 9266434364 | advocatesagaraggawall@gmail.com | 08.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/94/2025 | 09/01/2025 | KOTAK MAHINDRA PRIME LTD Vs DIPU KUMAR JHA | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 08.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/91/2025 | 09/01/2025 | IFFCO KISAN FINANCE LTD Vs LALU LAL | Tusharr Mawkin(P), | 9266434364 | advocatesagaraggawall@gmail.com | 08.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/93/2025 | 09/01/2025 | IFFCO KISAN FINANCE LTD Vs DINESH PABU RAM | Tusharr Mawkin(P), | 9266434364 | advocatesagaraggawall@gmail.com | 08.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/90/2025 | 09/01/2025 | IFFCO KISAN FINANCE LTD Vs NARAYANLAL MEENA | Tusharr Mawkin(P), | 9266434364 | advocatesagaraggawall@gmail.com | 08.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/92/2025 | 09/01/2025 | IFFCO KISAN FINANCE LTD Vs PUNA KATHAT | Kanika Baweja(P), | 9266434364 | advocatesagaraggawall@gmail.com | 08.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/171/2025 | 10/01/2025 | AXIS BANK LIMITED Vs ALKA D | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/170/2025 | 10/01/2025 | AXIS BANK LIMITED Vs JIWANSH KATHURIA | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/169/2025 | 10/01/2025 | AXIS BANK LIMITED Vs MENKA | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/168/2025 | 10/01/2025 | AXIS BANK LIMITED Vs MOHIT KUMAR | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 09.01.2025 |

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| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/167/2025 | 10/01/2025 | AXIS BANK LIMITED Vs RAJ SINGH | | | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/166/2025 | 10/01/2025 | AXIS BANK LIMITED Vs GIRISH LUTHRA | | | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/165/2025 | 10/01/2025 | KOTAK MAHINDRA PRIME LTD Vs SUNIL KUMAR DHANKAR | | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/164/2025 | 10/01/2025 | KOTAK MAHINDRA PRIME LTD Vs SHIVAM SINGH | | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/12/2025 | 10/01/2025 | GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs MADHU CHORADIA PROPRIETOR AND TRADING AS SRI MAHAVEER | | | Shravan Bansal(P), | 9910888645 | unitedmark@unitedandunited.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/163/2025 | 10/01/2025 | AXIS BANK LTD Vs BOBI PAL | | | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/11/2025 | 10/01/2025 | Prasun Kumar Jha(proprietor of M/s shiv shakti enterprises) Vs Dharamraj Contracts(I) Pvt Ltd | | | Amit Sharma(P), | 9958299393 | diligentlawyers@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/162/2025 | 10/01/2025 | AXIS BANK LTD Vs KAPIL KUMAR | | | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/10/2025 | 10/01/2025 | Rubicon Inspection Systems Pvt Ltd Vs Paras Railtech Pvt Ltd | | | ANKUR GARG(P), | 9971420555 | official@maplegal.in | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/151/2025 | 10/01/2025 | AXIS BANK LTD Vs VED PRAKASH YADAV | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/149/2025 | 10/01/2025 | AXIS BANK LTD Vs VINAY DWIVEDI | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/159/2025 | 10/01/2025 | AXIS BANK LTD Vs SURENDRA MEGHVANSHI | | | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@sreslegal.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/161/2025 | 10/01/2025 | AXIS BANK LTD Vs MOHAMMED SALAM | | | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@sreslegal.com | 09.01.2025 |

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| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/160/2025 | 10/01/2025 | AXIS BANK LTD Vs SURAJA BAI WO RAMSWROOP | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/153/2025 | 10/01/2025 | AXIS BANK LTD Vs PRAKASH SO KANA RAM | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/152/2025 | 10/01/2025 | AXIS BANK LTD Vs PURKHA RAM | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/150/2025 | 10/01/2025 | AXIS BANK LTD Vs RAJKUMAR CHAUDHARY | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/148/2025 | 10/01/2025 | AXIS BANK LTD Vs SALIM MOHAMMAD | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/154/2025 | 10/01/2025 | HDFC BANK LTD Vs LALIT SOLANKI | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/155/2025 | 10/01/2025 | HDFC BANK LTD Vs BABITA YADAV | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/158/2025 | 10/01/2025 | HDFC BANK LTD Vs JUGALAL KUDE | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/156/2025 | 10/01/2025 | HDFC BANK LTD Vs SIDRA KHAN | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/157/2025 | 10/01/2025 | HDFC BANK LTD Vs NARENDRA SINGH | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslg.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/133/2025 | 10/01/2025 | Yes Bank Ltd Vs RAJINDER PRASHAD | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/135/2025 | 10/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs SUTANU BHUSAN SWAIN | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 09.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/131/2025 | 10/01/2025 | AXIS BANK LTD Vs ARSHAD JAVED | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |

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| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/320/2025 | 13/01/2025 | Axis Bank Ltd Vs YUSUF 8125 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/319/2025 | 13/01/2025 | Axis Bank Ltd Vs AKANKSHA TYAGI 7567 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/220/2025 | 13/01/2025 | AXIS BANK LTD Vs DAYAM KHAN | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/318/2025 | 13/01/2025 | Axis Bank Ltd Vs PRONOY MANDAL7871 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/317/2025 | 13/01/2025 | AXIS BANK LTD Vs BHANWAR LAL SO MANGI LAL | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srscleg al.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/218/2025 | 13/01/2025 | AXISBANK LTD Vs JOGINDER SINGH | DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/316/2025 | 13/01/2025 | Axis Bank Ltd Vs GULBAHAR 1640 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/308/2025 | 13/01/2025 | Axis Bank Ltd Vs DEEPAK KUMAR 0329 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/315/2025 | 13/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1846 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/305/2025 | 13/01/2025 | Axis Bank Ltd Vs TEETU SINGH 8219 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/303/2025 | 13/01/2025 | Axis Bank Ltd Vs RAJEEV KUMAR 3464 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/306/2025 | 13/01/2025 | Axis Bank Ltd Vs MOHD SWALEY 0177 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/313/2025 | 13/01/2025 | Axis Bank Ltd Vs RAM LAKHAN5827 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |

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| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/302/2025 | 13/01/2025 | Axis Bank Ltd | Vs SANJAY KUMAR 5051 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/314/2025 | 13/01/2025 | Axis Bank Ltd | Vs MO FARUKH 7499 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/307/2025 | 13/01/2025 | Axis Bank Ltd | Vs VIJAY PRASAD 9213 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/312/2025 | 13/01/2025 | Axis Bank Ltd | Vs FOZIYA FOZIYA 6660 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/311/2025 | 13/01/2025 | Axis Bank Ltd | Vs SACHIN YADAV 2203 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/310/2025 | 13/01/2025 | Axis Bank Ltd | Vs PUSHPA RANI 0314 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/309/2025 | 13/01/2025 | Axis Bank Ltd | Vs APURVA TYAGI 2012 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/301/2025 | 13/01/2025 | Axis Bank Ltd | Vs ATUL KUMAR 4833 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/304/2025 | 13/01/2025 | Axis Bank Ltd | Vs SONAM 7382 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/300/2025 | 13/01/2025 | Axis Bank Ltd | Vs ASHOK VISHWAKARMA 2081 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/216/2025 | 13/01/2025 | AXIS BANK LTD | Vs ABIDA BANO | Sunita Singh(P), | | 9871040589 | indolexlaw@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/298/2025 | 13/01/2025 | AXIS BANK LTD | Vs SUKHVEER SINGH | ADV. LALIT PANDEY(P), | | 8130383143 | lalitpandey@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/297/2025 | 13/01/2025 | AXIS BANK LTD | Vs KUNTI DEVI PAL | ADV. LALIT PANDEY(P), | | 8130383143 | lalitpandey@gmail.com | 10.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|---------------------------------------------|-------------------------|----------------------|-----------------------------------------------------|----------------------------------------------|----|-----------------------|------------------------|--------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/295/2025 | 13/01/2025 | KOTAK MAHINDRA BANK | Vs JAVED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/296/2025 | 13/01/2025 | KOTAK MAHINDRA BANK | Vs RAKESH SHAHI 700 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/292/2025 | 13/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1229 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/294/2025 | 13/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/293/2025 | 13/01/2025 | Axis Bank Ltd | Vs VIVEK KUMAR SHUKLA 7206 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/287/2025 | 13/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd | Vs Sunder Singh | | Ravi Shankar Garg(P), | 9811252038 | advocatersgarg@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/285/2025 | 13/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 812 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/286/2025 | 13/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1846 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/341/2025 | 14/01/2025 | KOTAK MAHINDRA PRIME LTD | Vs NARINDER KUMAR | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/340/2025 | 14/01/2025 | KOTAK MAHINDRA PRIME LIMITED | Vs GABRIELLA RYNJAH | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/337/2025 | 14/01/2025 | KOTAK MAHINDRA PRIME LIMITED | Vs RAM KARAN YADAV | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/339/2025 | 14/01/2025 | KOTAK MAHINDRA BANK | Vs RINKI PASWAN | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/338/2025 | 14/01/2025 | KOTAK MAHINDRA BANK | Vs ROHIT SACHAN | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |

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| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/336/2025 | 14/01/2025 | KOTAK MAHINDRA BANK | Vs SUNIL KUMAR | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/332/2025 | 14/01/2025 | KOTAK MAHINDRA BANK | Vs MOHD DANISH | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/334/2025 | 14/01/2025 | KOTAK MAHINDRA BANK | Vs PUSHPENDRA KUMAR | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/335/2025 | 14/01/2025 | KOTAK MAHINDRA BANK | Vs SHYAM BIHARI 340 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/333/2025 | 14/01/2025 | KOTAK MAHINDRA BANK | Vs VISHAL YADAV | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/17/2025 | 14/01/2025 | LOreal India Private Limited | Vs Ashok Kumar | | Shravan Bansal(P), | 9990605966 | rishi@unitedandunited.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/331/2025 | 14/01/2025 | Axis Bank Ltd | Vs AMOL SINGH YADAV 5035 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/328/2025 | 14/01/2025 | AXIS BANK LTD | Vs KAMLESH KUMAR GUPTA | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/327/2025 | 14/01/2025 | AXIS BANK LTD | Vs MD SUPHIYAN | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/329/2025 | 14/01/2025 | AXIS BANK LTD | Vs SANA KHAN | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/330/2025 | 14/01/2025 | AXIS BANK LTD | Vs ANEET KUMAR | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/323/2025 | 14/01/2025 | YES BANK LIMITED | Vs RAMCHANDER BHARDWAJ | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/325/2025 | 14/01/2025 | SMFG INDIA HOME FINANCE CO LTD | Vs JUGNU SHEKHAR SINHA | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 13.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|----------------------------------------------|-------------------------|----------------------|-------------------------------------------------------------------|------------------------|------------------------|------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/326/2025 | 14/01/2025 | YES BANK LTD Vs PRADEEP MANOJ KUMAR | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srsleg al.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/324/2025 | 14/01/2025 | YES BANK LTD Vs PRINCE TRANSPORT WORKS | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srsleg al.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/322/2025 | 14/01/2025 | YES BANK LTD Vs HINDUSTAN LOGISTIC INDIA o3 | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srsleg al.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/321/2025 | 14/01/2025 | YES BANK LTD Vs LAL SINGH | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srsleg al.com | 13.01.2025 |
| | | | 12, New Court Block-I | U/s 34 of the Arbitration & Conciliation Act | OMP (COMM)/1/2025 | 15/01/2025 | Shree Shyam Enterprises Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY | SANJAY BANSAL(P), | 9810959432 | mail2sanjaybansal@y ahoo.com | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/480/2025 | 15/01/2025 | Axis Bank Ltd Vs HARMANA RAM | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co. in | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/482/2025 | 15/01/2025 | Axis Bank Ltd Vs BHARATRAJ MEENA | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co. in | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/478/2025 | 15/01/2025 | Axis Bank Ltd Vs MANJEET KOUR | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co. in | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/477/2025 | 15/01/2025 | Axis Bank Ltd Vs BHAWANI SINGH | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co. in | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/479/2025 | 15/01/2025 | Axis Bank Ltd Vs HEMRAJ MEENA | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co. in | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/472/2025 | 15/01/2025 | Axis Bank Ltd Vs RUBI 1024 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05 @yahoo.com | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/473/2025 | 15/01/2025 | Axis Bank Ltd Vs SACHIN KUMAR 8272 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05 @yahoo.com | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/471/2025 | 15/01/2025 | Axis Bank Ltd Vs MOHD ARIF 8774 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05 @yahoo.com | 14.01.2025 |

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|------|-------|----------|-----------------------|---------------------------------------------|-------------------------|----------------------|--------------------------------------------------------------------------------|-----------------|----|----------------------|------------------------|---------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/475/2025 | 15/01/2025 | Axis Bank Ltd Vs FAIZ ALAM | 5942 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/474/2025 | 15/01/2025 | Axis Bank Ltd Vs ALI MOHD | 3481 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/469/2025 | 15/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | 155 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 14.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/533/2025 | 16/01/2025 | Kotak Mahindra Prime Ltd Vs DEEPAK DUA | 1195 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 15.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/527/2025 | 16/01/2025 | Kotak Mahindra Prime Ltd Vs SUNIL KUMAR | 4878 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 15.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/528/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE | 090 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/531/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | 1788 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/530/2025 | 16/01/2025 | yes bank limited Vs kamini gupta | | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 15.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/532/2025 | 16/01/2025 | YES BANK LIMITED Vs DEVINDER SINGH | | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 15.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/529/2025 | 16/01/2025 | YES BANK LIMITED Vs SONAM BHATI | | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 15.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/26/2025 | 16/01/2025 | M/s Tirth Agro Technology Private Limited Vs M/s Saifi Agricultural Impliments | | | SUDARSHAN BANSAL(P), | 9810132015 | legal@unitedworld.com | 15.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/569/2025 | 17/01/2025 | CNH Industrial Capital India Pvt Ltd Vs Avtar Singh | | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 16.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/567/2025 | 17/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs Vinod Sharma | | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 16.01.2025 |

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|------|-------|----------|-----------------------|---------------------------------------------|--------------------------|----------------------|----------------------------------------------------------------------|------------------------|------------------------|--------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/566/2025 | 17/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1769 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 16.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/565/2025 | 17/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 102 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 16.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/30/2025 | 17/01/2025 | SAHOTA INTERNATIONAL Vs Preenja Apparels Inc | Neha Warriar(P), | 9560962997 | nehawarrier@gmail.com | 16.01.2025 |
| | | | 12, New Court Block-I | Execution Petition | Execution (Comm)/14/2025 | 17/01/2025 | M/S Roots Cooling System Pvt Ltd Vs M/S Bharat Heavy Electricals Ltd | Amit Prabhat Nagar(P), | 9289000013 | apnagaradvocate@gmail.com | 16.01.2025 |
| | | | 12, New Court Block-I | Execution Petition | Execution (Comm)/13/2025 | 17/01/2025 | PUNJAB NATIONAL BANK Vs ARUN KUMAR SINGH | Indra Narain(P), | 9311824970 | associatenarayan29@gmail.com | 16.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/561/2025 | 17/01/2025 | ELECTRONICA FINANCE LIMITED Vs SHRI CHARBHUJA MINERALS | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 16.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/589/2025 | 18/01/2025 | SMFG INDIA CREDIT CO LTD Vs MANOJ KUMAR | Karan Chhibber(P), | Not Provided | Not Provided | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/586/2025 | 18/01/2025 | Axis Bank Ltd Vs GULFAN 5449 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/584/2025 | 18/01/2025 | Axis Bank Ltd Vs ASHA DOUNDIYAL 9884 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/583/2025 | 18/01/2025 | Axis Bank Ltd Vs RENU GARG 0842 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/593/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs BHUSHAN T KSHIRSAGAR | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/590/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs PEDHADIYA JAY RANCHHODBHAI | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/591/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs EKTA YOGESH DABHADE | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 17.01.2025 |

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| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/592/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD | Vs HARSHAD ARUN MANE | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/581/2025 | 18/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd | Vs Hemant Construction | | Ravi Shankar Garg(P), | 9911883595 | associatesrsgarg1@gmail.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/585/2025 | 18/01/2025 | AXIS BANK LTD | Vs LAHARU LAL BHIL | | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslegal.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/582/2025 | 18/01/2025 | Axis Bank Ltd | Vs RAJVEER 7205 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/578/2025 | 18/01/2025 | AXIS BANK LTD | Vs KAILASH CHAND SHARMA | | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslegal.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/579/2025 | 18/01/2025 | Axis Bank Ltd | Vs SRI OM 9325 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 17.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/669/2025 | 21/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 20.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/670/2025 | 21/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 720 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 20.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/671/2025 | 21/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740 | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 20.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/668/2025 | 21/01/2025 | KOTAK MAHINDRA BANK | Vs KRISHAN KUMAR | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 20.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/40/2025 | 21/01/2025 | AARK PHARMACEUTICALS | Vs HEDWELL PHARMA | | Prashant Bhargava(P), | 9991119392 | passandassociates@gmail.com | 20.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/667/2025 | 21/01/2025 | yes bank ltd | Vs HARGULAL BATRA | | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 20.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/666/2025 | 21/01/2025 | YES BANK LTD | Vs MANOJ MISHRA | | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@srslegal.com | 20.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|----------------------------------------------|-------------------------|----------------------|--------------------------------------------------------------------|-----------------------|------------------------|----------------------------|----------------|
| | | | 12, New Court Block-I | U/s 34 of the Arbitration & Conciliation Act | OMP (COMM)/5/2025 | 21/01/2025 | UMASHANKAR PATEL Vs CNH INDUSTRIAL CAPITAL (INDIA) PRIVATE LIMTIED | CHUNA MANI PATEL(P), | 7683041412 | patelcm15@gmail.com | 20.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/726/2025 | 22/01/2025 | axis bank Vs amit mehta | Shobha Gupta(P), | 9811192158 | srsshobhagupta@gmail.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/727/2025 | 22/01/2025 | Axis Bank Ltd Vs EXPRESS SERVICES 0235 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/725/2025 | 22/01/2025 | Axis Bank Ltd Vs PRASHWAR AZAD 8954 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/729/2025 | 22/01/2025 | Axis Bank Ltd Vs PANINI TIWARI 6317 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/724/2025 | 22/01/2025 | Axis Bank Ltd Vs AAMIN KHAN 1489 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/728/2025 | 22/01/2025 | Axis Bank Ltd Vs BABA HARIDASS CARRIER 8837 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/730/2025 | 22/01/2025 | Axis Bank Ltd Vs CHOUDHARY BROTHERS 7872 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/722/2025 | 22/01/2025 | Yes Bank Ltd Vs NISHITH JAIN | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/723/2025 | 22/01/2025 | Yes Bank Ltd Vs RIZWAN QAMBER ZAIDI | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/719/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs TRIDEV | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/721/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 754 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/720/2025 | 22/01/2025 | Axis Bank Ltd Vs SARA TRADING COMPANY 5305 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|---------------------------------------------|-------------------------|----------------------|-------------------------------------------------------------------------|-----------------------|------------------------|--------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/717/2025 | 22/01/2025 | Axis Bank Ltd Vs SARA TRADING COMPANY 2626 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/718/2025 | 22/01/2025 | Axis Bank Ltd Vs RAJRANI K 3059 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/713/2025 | 22/01/2025 | Axis Bank Ltd Vs BALJIT SINGH 9250 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/714/2025 | 22/01/2025 | Axis Bank Ltd Vs VR TRANS 8430 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 21.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/45/2025 | 23/01/2025 | Leayan Global Private Limited Vs Sharma Importers | ANIL KUMAR SAHU(P), | 9810134793 | allipcare@gmail.com | 22.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/772/2025 | 23/01/2025 | AXIS BANK Vs PRAMOD | Anupam Singh(P), | 9654926809 | anupamjsingh@gamil.com | 22.01.2025 |
| | | | 12, New Court Block-I | Civil Case | CS (COMM)/44/2025 | 23/01/2025 | SYSTEMAIR INDIA PVT LTD Vs FABLAB ENGINEERING INDIA PVT LTD | Sunil Sharma(P), | 9711747642 | sunillegal103@gmail.com | 22.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/827/2025 | 24/01/2025 | Axis Bank Ltd Vs ANKUSH NAWAL | Anupam Singh(P), | 9654926809 | anupamjsingh@gamil.com | 23.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/826/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1735 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 23.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/823/2025 | 24/01/2025 | M/s Cholamandalam Investment And Finance Company Ltd Vs Ramanand Sharma | Ravi Shankar Garg(P), | 9911883595 | associatesrsgarg1@gamil.com | 23.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/824/2025 | 24/01/2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs IRSHAD ALAM | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 23.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/925/2025 | 27/01/2025 | AXIS BANK LTD Vs MAVA RAM | SANJEEV PATHAK(P), | 8285002845 | manjul.sood@sreslegal.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/924/2025 | 27/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|---------------------------------------------|-------------------------|----------------------|------------------------------------------------------------------|-----------------|----|------------------------|------------------------|---------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/923/2025 | 27/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003 | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/922/2025 | 27/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BHUPENDAR SINGH | | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/921/2025 | 27/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075 | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/884/2025 | 25/01/2025 | INDIA SHELTER FINANCE CORPORATION LTD Vs SOHANBHAI KOUSHAL | | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/920/2025 | 27/01/2025 | Axis Bank Ltd Vs HIRA RAM | | | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co.in | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/919/2025 | 27/01/2025 | Axis Bank Ltd Vs NARAYAN LAL AHIR | | | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co.in | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/918/2025 | 27/01/2025 | YES BANK LIMITED Vs KAJAL KUMARI | | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/917/2025 | 27/01/2025 | AXIS BANK LTD Vs YASHODA KUMARI | | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/912/2025 | 27/01/2025 | AXIS BANK LTD Vs RAKESH KUMAR | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/913/2025 | 27/01/2025 | AXIS BANK LTD Vs RAJESH KUMAR | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/916/2025 | 27/01/2025 | AXIS BANK LTD Vs BABLOO | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/915/2025 | 27/01/2025 | AXIS BANK LTD Vs BHAKAR RAM | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/914/2025 | 27/01/2025 | AXIS BANK LTD Vs HEM KUMAR | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|---------------------------------------------|--------------------------|----------------------|---------------------------------------------------------------------|------------------------|------------------------|---------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/988/2025 | 28/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs SAHIDMAHMAD ABDULRASHID KURESHI | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/987/2025 | 28/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs GUPTA NISIT | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/986/2025 | 28/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs MANDA ANIL KAMBALE | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/981/2025 | 28/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/982/2025 | 28/01/2025 | KOTAK MAHINDRA BANK Vs TRIDEV | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/983/2025 | 28/01/2025 | KOTAK MAHINDRA BANK Vs THANWAR SINGH | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/980/2025 | 28/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/985/2025 | 28/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1003/2025 | 29/01/2025 | AXIS BANK LTD Vs AMIT | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 28.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1002/2025 | 29/01/2025 | Axis Bank Ltd Vs HUKAM CHAND | ASHISH KUMAR GUPTA(P), | 9999183119 | anuj@agcpartners.co.in | 28.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/999/2025 | 29/01/2025 | YES BANK LIMITED Vs SURENDER SURENDER | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 28.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1000/2025 | 29/01/2025 | YES BANK LIMITED Vs VANSHIKA ROAD LINES 141 | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 28.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1001/2025 | 29/01/2025 | YES BANK LIMITED Vs VIKAS GUPTA | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 28.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|---------------------------------------------|--------------------------|----------------------|-----------------------------------------------------|-----------------------|------------------------|--------------------------------|----------------|
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/998/2025 | 29/01/2025 | YES BANK LIMITED Vs VANSHIKA ROAD LINES 163 | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocate@gmail.com | 28.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/996/2025 | 29/01/2025 | Yes Bank Ltd Vs SONU SHARMA | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 28.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/997/2025 | 29/01/2025 | Yes Bank Ltd Vs ARUN KUMAR | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandey@gmail.com | 28.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1039/2025 | 30/01/2025 | KOTAK MAHINDRA BANK Vs PRADEEP 6685 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1038/2025 | 30/01/2025 | Axis Bank Ltd Vs DALJEET SINGH 6065 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1037/2025 | 30/01/2025 | AXIS BANK LTD Vs KUSUM SINGH KANCHAN | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 29.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1085/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 30.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1084/2025 | 31/01/2025 | Axis Bank Ltd Vs RANJEET1915 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 30.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1083/2025 | 31/01/2025 | Axis Bank Ltd Vs NANHE NAWAB FARUQUI 3384 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 30.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1081/2025 | 31/01/2025 | FUSION FINANCE LIMITED Vs GUJARAT SNACKS COMPANY | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 30.01.2025 |
| | | | 12, New Court Block-I | U/s 9 of the Arbitration & Conciliation Act | OMP (I) (COMM)/1082/2025 | 31/01/2025 | Axis Bank Ltd Vs NABEEL AHMAD SIDDIQUI 1554 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 30.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-----------------------------------------------------------------|----------|----------------------|------------|-------------------------|----------------------|----------------------------------------------|-----------------------------------------------------|----|---------------------|------------------------|--------------------------------|----------------|
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 6, New Court Block-I | Commercial | OMP (I) (COMM)/89/2025 | 03/01/2025 | AXIS BANK LTD | Vs YASH KHANNA | | DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/88/2025 | 03/01/2025 | AXIS BANK LTD | Vs ROHIT | | DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/87/2025 | 03/01/2025 | AXIS BANK LTD | Vs PANKAJ TYAGI | | DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/99/2025 | 09/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED | Vs RAKESH SUBE SINGH | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/98/2025 | 09/01/2025 | KOTAK MAHINDRA PRIME LIMITED | Vs SUMAN CHANDAN | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 19.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/103/2025 | 09/01/2025 | Axis Bank | Vs Arshi | | Anupam Singh(P), | 9654926809 | ANUPAMJSINGH@GMAIL.COM | 26.12.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/6/2025 | 09/01/2025 | IKSULA SERVICES PRIVATE LIMITED | Vs COSPACES OPTech PRIVATE LIMITED | | ASHKRIT TIWARI(P), | 7708748786 | ashkrit464@gmail.com | 21.12.2024 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/8/2025 | 09/01/2025 | RAJIT KAICKER SR CITIZEN | Vs WMC TRADING PVT LTD | | Ashok Kumar(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/100/2025 | 09/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED | Vs ALOK RATHORE | | RAJESH JANGRA(P), | 9654926809 | ANUPAMJSINGH@GMAIL.COM | 21.12.2024 |
| | | | 6, New Court Block-I | Commercial | Execution (Comm)/6/2025 | 09/01/2025 | UNION BANK OF INDIA | Vs DEVENDER SHARMA PROP OF M/S GOVINDAM ENTERPRISES | | ADITYA PARASHAR(P), | 9654926809 | ANUPAMJSINGH@GMAIL.COM | 24.12.2024 |
| | | | 6, New Court Block-I | Commercial | Execution (Comm)/4/2025 | 09/01/2025 | SHIV TRANSPORT | Vs CENTRAL WAREHOUSE CORPORATION | | IKRANT SHARMA | 9810069880 | IKRANTSHARMA738@GMAIL.COM | 26.12.2024 |
| | | | 6, New Court Block-I | Commercial | Execution (Comm)/5/2025 | 09/01/2025 | Entero Healthcare Solution Limited | Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES | | Rohit Kumar(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 20.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/101/2025 | 09/01/2025 | Axis Bank | Vs Bhajan Lal | | Anupam Singh(P), | 9654926809 | ANUPAMJSINGH@GMAIL.COM | 26.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|-------------------------|----------------------------------------------|----|--------------------|------------------------|---------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/102/2025 | 09/01/2025 | Axis Bank Ltd | Vs Usha Kumari | | Anupam Singh(P), | 9654926809 | ANUPAMJSINGH@GMAIL.COM | 24.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/107/2025 | 09/01/2025 | Axis Bank Ltd | Vs HIRESH DEVI SINGH 8515 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 20.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/106/2025 | 09/01/2025 | Axis Bank Ltd | Vs JEETU SINGH 9125 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 20.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/129/2025 | 10/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018 | | parv mahajan(P), | 9643646534 | PARV.MAHAJAN007@GMAIL.COM | 26.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/136/2025 | 10/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8986 | | parv mahajan(P), | 9643646534 | PARV.MAHAJAN007@GMAIL.COM | 26.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/124/2025 | 10/01/2025 | AXIS BANK LTD | Vs CHAMPA LAL | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/147/2025 | 10/01/2025 | IFFCO KISAN FINANCE LTD | Vs RAGHUVVEER SINGH | | Kanika Baweja(P), | 92664343 | advocatesagaraggarwal@gmail.com | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/146/2025 | 10/01/2025 | IFFCO KISAN FINANCE LTD | Vs NIJAMUDIN MEMU KHAN | | Tusharr Mawkin(P), | 92664343 | advocatesagaraggarwal@gmail.com | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/142/2025 | 10/01/2025 | IFFCO KISAN FINANCE LTD | Vs VIKAS DILBAG | | Tusharr Mawkin(P), | 92664343 | advocatesagaraggarwal@gmail.com | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/139/2025 | 10/01/2025 | IFFCO KISAN FINANCE LTD | Vs KESHAV LAL KATARAR | | Tusharr Mawkin(P), | 92664343 | advocatesagaraggarwal@gmail.com | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/128/2025 | 10/01/2025 | KOTAK MAHINDRA BANK | Vs NIPUN TEMPO SERVICE 7702 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/127/2025 | 10/01/2025 | KOTAK MAHINDRA BANK | Vs SURENDER KUMAR 6361 | | MAYANK MAHAJAN(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 26.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/119/2025 | 10/01/2025 | AXIS BANK LTD | Vs RAMKUNWAR GURJAR | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 26.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|------------------------------------------|--------------------|------------------------|---------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/122/2025 | 10/01/2025 | AXIS BANK LTD Vs HABIV SO MAJID | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 26.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/261/2025 | 13/01/2025 | AXIS BANK LTD Vs RAJENDRA KUMAR YADAV | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 26.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/260/2025 | 13/01/2025 | AXIS BANK LTD Vs DINESH SO BHEYA RAM | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 03.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/259/2025 | 13/01/2025 | AXIS BANK LTD Vs DALU RAM | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 03.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/258/2025 | 13/01/2025 | AXIS BANK LTD Vs ISHAK MOHMMAD | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/263/2025 | 13/01/2025 | AXIS BANK LTD Vs SHAMIM BEGAM | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/264/2025 | 13/01/2025 | AXIS BANK LTD Vs GAYYUR HASAN | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/257/2025 | 13/01/2025 | AXIS BANK LTD Vs KANWAR GIRI | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/266/2025 | 13/01/2025 | AXIS BANK LTD Vs AMANA | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/265/2025 | 13/01/2025 | AXIS BANK LTD Vs GAURAV CHANDELA | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/262/2025 | 13/01/2025 | AXIS BANK LTD Vs ARJUN SHRI RAM YADAV | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/447/2025 | 15/01/2025 | YES BANK LTD Vs PRADEEP MANOJ KUMAR 67 | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/446/2025 | 15/01/2025 | YES BANK LTD Vs HINDUSTAN LOGISTIC INDIA | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 13.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|--------------------------------|---------------------------------------------|----|----------------------|------------------------|---------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/448/2025 | 15/01/2025 | YES BANK LTD | Vs YOGINDER SINGH 24 | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/449/2025 | 15/01/2025 | YES BANK LTD | Vs YOGINDER SINGH | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/450/2025 | 15/01/2025 | YES BANK LTD | Vs ASHOK SHUKLA | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/31/2025 | 16/01/2025 | Patanjali Ayurved Ltd and Anr | Vs Rup Nagar Foods Products Pvt Ltd and Ors | | SUDARSHAN BANSAL(P), | 9810132015 | LEGAL@UNITEDWORLD.CO.IN | 15.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/648/2025 | 20/01/2025 | AXIS BANK LTD | Vs AAGU SO JADARA | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/644/2025 | 20/01/2025 | HDFC BANK LTD | Vs AMIT YADAV | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/645/2025 | 20/01/2025 | AXIS BANK LTD | Vs GOPAL YADAV | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/646/2025 | 20/01/2025 | AXIS BANK LTD | Vs DURGA RAM | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/647/2025 | 20/01/2025 | AXIS BANK LTD | Vs BHARAT SINGH | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/649/2025 | 20/01/2025 | AXIS BANK LTD | Vs MANGILAL SO SHIV NATH RAM | | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/650/2025 | 20/01/2025 | SMFG INDIA HOME FINANCE CO LTD | Vs JAVED AKHTAR | | AMIT KUMAR SINHA(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/651/2025 | 20/01/2025 | KOTAK MAHINDRA PRIME LTD | Vs SATENDRA PRATAP SINGH | | AMIT KUMAR SINHA(P), | 9717028815 | LITIGATION@SRCS LEGAL.COM | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/652/2025 | 20/01/2025 | KOTAK MAHINDRA PRIME LTD | Vs DEEPAK YADAV | | AMIT KUMAR SINHA(P), | 9990659331 | KMPSPARTNER@GMAIL.COM | 08.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|---------------------------------------------|--------------------|------------------------|---------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/653/2025 | 20/01/2025 | IFFCO KISAN FINANCE LTD Vs RAJBIR DEVIRAM | Sagar Aggarwal | 9266434364 | ADVOCATESAGARAggarwal@gmail.com | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/654/2025 | 20/01/2025 | IFFCO KISAN FINANCE LIMITED Vs DEEPAK KHARB | Sagar Aggarwal | 9266434364 | ADVOCATESAGARAggarwal@gmail.com | 08.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/643/2025 | 20/01/2025 | HDFC BANK LTD Vs MD ADIL | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/686/2025 | 21/01/2025 | AXIS BANK LTD Vs AJAY KUMAR | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/687/2025 | 21/01/2025 | AXIS BANK LTD Vs SANGEETA SINGH YADAV | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/688/2025 | 21/01/2025 | AXIS BANK LTD Vs HARISH KUMAR MANDHYAN | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/689/2025 | 21/01/2025 | AXIS BANK LTD Vs BHARAT LAL YADAV | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/691/2025 | 21/01/2025 | AXIS BANK LTD Vs SUNEEL KUMAR CHAUDHARY | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/690/2025 | 21/01/2025 | AXIS BANK LTD Vs KULDEEP TRIPATHI | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/692/2025 | 21/01/2025 | AXIS BANK LTD Vs KARAN SINGH CHOUDHARY | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/677/2025 | 21/01/2025 | AXIS BANK LTD Vs HARPAL MEENA | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/678/2025 | 21/01/2025 | YES BANK LTD Vs K K TRANSPORT SERVICE | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/680/2025 | 21/01/2025 | AXIS BANK LTD Vs SABIR ALI | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 17.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|---------------------------------------|--------------------|------------------------|--------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/682/2025 | 21/01/2025 | AXIS BANK LTD Vs ANOP SINGH | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/683/2025 | 21/01/2025 | AXIS BANK LTD Vs MUBARIK ALI | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/760/2025 | 22/01/2025 | YES BANK LTD Vs RANJIT RAM | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/769/2025 | 22/01/2025 | AXIS BANK LIMITED Vs HAMENT KUMAR | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/767/2025 | 22/01/2025 | AXIS BANK LIMITED Vs NEHA ENTERPRISES | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/768/2025 | 22/01/2025 | AXIS BANK LIMITED Vs MANEESH KUMAR | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/762/2025 | 22/01/2025 | AXIS BANK LIMITED Vs MOHD SHAFI KHAN | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/763/2025 | 22/01/2025 | AXIS BANK LIMITED Vs TUSHAR KR NAGAR | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/765/2025 | 22/01/2025 | AXIS BANK LIMITED Vs PARDEEP SINGH | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/766/2025 | 22/01/2025 | AXIS BANK LIMITED Vs MANOJ KUMAR | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/770/2025 | 22/01/2025 | AXIS BANK LIMITED Vs ATUL KUMAR GUPTA | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/771/2025 | 22/01/2025 | AXIS BANK LIMITED Vs AJAY | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/764/2025 | 22/01/2025 | AXIS BANK LIMITED Vs SHOBHA VERMA | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|--------------------------------------------------------|----------------------|------------------------|----------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/756/2025 | 22/01/2025 | YES BANK LTD Vs AMBA LUXURY MATTRESSES PRIVATE LIMITED | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 20.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/757/2025 | 22/01/2025 | YES BANK LTD Vs DEEPAK DEEPAK | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 20.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/758/2025 | 22/01/2025 | YES BANK LTD Vs DEEPAK KUMAR GUPTA | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 20.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/759/2025 | 22/01/2025 | KOTAK MAHINDRA PRIME LTD Vs RAJESH M | AMIT KUMAR SINHA(P), | 9990659331 | KMPSPARTNER@GMAIL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/761/2025 | 22/01/2025 | AXIS BANK LIMITED Vs VIVEK KUMAR PANDEY | Rahul Chauhan(P), | 9971891788 | INFO@AULEGAL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/795/2025 | 23/01/2025 | AXIS BANK LTD Vs INDER DEEP SINGH | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/796/2025 | 23/01/2025 | AXIS BANK LTD Vs MONU DEVI | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 27.12.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/806/2025 | 23/01/2025 | Axis Bank Ltd Vs RAMJEET SINGH 4685 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/800/2025 | 23/01/2025 | Axis Bank Ltd Vs MUSAB KHAN 8368 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/798/2025 | 23/01/2025 | Axis Bank Ltd Vs SAHUN 0654 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/799/2025 | 23/01/2025 | Axis Bank Ltd Vs MOHAMMAD FAIJ FAROOK 6379 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/797/2025 | 23/01/2025 | Axis Bank Ltd Vs OMVEER SINGH 7746 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/802/2025 | 23/01/2025 | Axis Bank Ltd Vs ANAND KUMAR | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 10.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|-------------------------------------------------------------------------------------|-----------------|----|-----------------------|------------------------|------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/801/2025 | 23/01/2025 | Axis Bank Ltd Vs VAKALAT ALI CHAUHAN 8814 | | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MHAHAJA No5@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/803/2025 | 23/01/2025 | Axis Bank Ltd Vs DHIRENDRA PRATAP SINGH 9928 | | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MHAHAJA No5@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/804/2025 | 23/01/2025 | Axis Bank Ltd Vs TEG BAHADUR SINGH 8631 | | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MHAHAJA No5@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/805/2025 | 23/01/2025 | Axis Bank Ltd Vs USHA YADAV 0026 | | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MHAHAJA No5@YAHOO.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/830/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infradevelopers | | | Ravi Shankar Garg(P), | 981 1252038 | advocaters garg@gmail.com | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/829/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Shahin Khatun | | | Ravi Shankar Garg(P), | 981 1252038 | advocaters garg@gmail.com | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/835/2025 | 24/01/2025 | AXIS BANK LTD Vs AMIT KUMAR SRIVASTAVA | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/833/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Kasim A | | | Ravi Shankar Garg(P), | 981 1252038 | advocaters garg@gmail.com | 16.12.2024. |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/836/2025 | 24/01/2025 | AXIS BANK LTD Vs AMIT SINGH | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/832/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Zakir Husain | | | Ravi Shankar Garg(P), | 981 1252038 | advocaters garg@gmail.com | 16.12.2024. |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/834/2025 | 24/01/2025 | AXIS BANK LTD Vs AMIT KANT SAXENA | | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/831/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Aadesh Kumar | | | Ravi Shankar Garg(P), | 981 1252038 | advocaters garg@gmail.com | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/906/2025 | 25/01/2025 | AXIS BANK LTD Vs ABURAFE USMANI | | | ADV. LALIT PANDEY(P), | 813038143 | LALITPANDEYADV@GMAIL.COM | 09.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|-------------------------------------------------------------------|-----------------------|------------------------|--------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/902/2025 | 25/01/2025 | AXIS BANK LTD Vs MOHAMMAD UMAR | ADV. LALIT PANDEY(P), | 813038143 | LALITPANDEYADV@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/900/2025 | 25/01/2025 | AXIS BANK LTD Vs DHARMENDER | Dharam Dev(P), | 9810072439 | DLADEVLAWASSOCIATES@GMAIL.COM | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/896/2025 | 25/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs Brij Mohan | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 16.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/898/2025 | 25/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs Rajvinder Singh | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 16.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/899/2025 | 25/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs Abdul Gani | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 16.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/905/2025 | 25/01/2025 | AXIS BANK LTD Vs RASHID KHAN | ADV. LALIT PANDEY(P), | 813038143 | LALITPANDEYADV@GMAIL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/904/2025 | 25/01/2025 | Yes Bank Ltd Vs PRAMOD SINGH | ADV. LALIT PANDEY(P), | 813038143 | LALITPANDEYADV@GMAIL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/903/2025 | 25/01/2025 | Yes Bank Ltd Vs SURENDER SINGH | ADV. LALIT PANDEY(P), | 813038143 | LALITPANDEYADV@GMAIL.COM | 09.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/891/2025 | 25/01/2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs DIWAKAR AUTO WORK | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 23.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/901/2025 | 25/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs NEHAL NAGESH NAIK | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/892/2025 | 25/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs BHARVAD AVICHAL HARJIBHAI | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/893/2025 | 25/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs BHADDIYADRA SANKEETBHAI | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/894/2025 | 25/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs JAYESH DESAI | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|--------------------------|----------------------|-----------------------------------------------------------------------------|----|-------------------|------------------------|---------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/895/2025 | 25/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs NAMDEO BAPURAO VAIDYA | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/897/2025 | 25/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs Dheeraj Mashi | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/954/2025 | 27/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs HEMANT KUMAR | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/953/2025 | 27/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs GOHIL MAHIPAT BHEEKHAJEE | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | Execution (Comm)/19/2025 | 27/01/2025 | Varun Gupta Vs THE EXECUTIVE ENGINEER | | surinder goel(P), | 9810100554 | S.GOEL6@YAHOO.COM | 20.12.2024 |
| | | | 6, New Court Block-I | Commercial | Execution (Comm)/20/2025 | 27/01/2025 | M/S CHRYSALIS CREATION Vs RENU GUPTA | | Asutosh Lohia(P), | 981020000 | alohiaadv@gmail.com | 11.01.2025 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/54/2025 | 27/01/2025 | State Bank of India Vs Pandu H U | | Suchita Dixit(P), | 889693288 | agnihotrisuchita@gmail.com | 18.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/951/2025 | 27/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs CHIRAG RASIKLAL PARMAR | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/952/2025 | 27/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs SHAH GAS SERVICES | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/958/2025 | 27/01/2025 | YES BANK LIMITED Vs Nitin Yadav | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 08.08.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/957/2025 | 27/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SATENDRA VED PRAKASH | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 24.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/956/2025 | 27/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs HP COURIER AND LOGISTIC PRIVATE LIMITED | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 23.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/955/2025 | 27/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs ANIL ANIL KUMAR | | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 13.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|-------------------------|----------------------|---------------------------------------------------|--------------------|------------------------|---------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/960/2025 | 27/01/2025 | Axis Bank Ltd Vs AKRAM 0543 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 14.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/950/2025 | 27/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs KULDEEP R | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADV OCATE@GMAIL.COM | 15.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/949/2025 | 27/01/2025 | AXIS BANK LTD Vs PRDIP KUMAR | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/959/2025 | 27/01/2025 | AXIS BANK LTD Vs SHIVSAHAY | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 13.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/976/2025 | 28/01/2025 | Axis Bank Ltd Vs MONA GIRDHAR 8955 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/967/2025 | 28/01/2025 | Axis Bank Ltd Vs NEENA BHARGAVA 0167 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/968/2025 | 28/01/2025 | Axis Bank Ltd Vs KAMAL SINGH 0272 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/969/2025 | 28/01/2025 | Axis Bank Ltd Vs DEEPAK SHARMA 6611 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/970/2025 | 28/01/2025 | Axis Bank Ltd Vs URMILA 2205 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/971/2025 | 28/01/2025 | Axis Bank Ltd Vs SUNIL AWANA 7266 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/972/2025 | 28/01/2025 | Axis Bank Ltd Vs SAVITA 2592 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/973/2025 | 28/01/2025 | Axis Bank Ltd Vs SONIYA ADHIKARI 1471 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/974/2025 | 28/01/2025 | Axis Bank Ltd Vs JAHID 5149 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|--------------------------|----------------------|--------------------------|-----------------------------|----|--------------------|------------------------|----------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/975/2025 | 28/01/2025 | Axis Bank Ltd | Vs HARDEEP 7890 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 17.01.2025 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/55/2025 | 28/01/2025 | MS SAHARA TRADERS | Vs MS SHEELA GEHLOT PVT LTD | | SHAHID AHMAD(P), | 9910536696 | SHAHIDAHMEDAD VOCATE@GMAIL.COM | 22.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/966/2025 | 28/01/2025 | yes bank ltd | Vs JITENDERPALSINGH | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocate s@gmail.com | 08.11.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/977/2025 | 28/01/2025 | axis bank | Vs priyanka sharma | | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 20.01.2025 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/57/2025 | 29/01/2025 | Punjab National Bank | Vs Raj Kumar | | Mukesh Pushpam(P), | 9811252038 | ADVOCATERSGARG@GMAIL.COM | |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1021/2025 | 29/01/2025 | Axis Bank Ltd | Vs KHATRI ROADLINES 8029 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1018/2025 | 29/01/2025 | Axis Bank Ltd | Vs GURPREET SINGH2032 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1019/2025 | 29/01/2025 | Kotak Mahindra Prime Ltd | Vs RAVINDER KUMAR 8934 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1020/2025 | 29/01/2025 | Kotak Mahindra Prime Ltd | Vs LALTA LALTA PRASAD 7038 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1027/2025 | 29/01/2025 | Axis Bank Ltd | Vs KHATRI ROADLINES 6660 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1026/2025 | 29/01/2025 | Axis Bank Ltd | Vs DILBAG SINGH 6945 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1022/2025 | 29/01/2025 | Axis Bank Ltd | Vs KHATRI ROADLINES 8048 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1017/2025 | 29/01/2025 | KOTAK MAHINDRA BANK | Vs NITIN 7926 | | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|----------------------|------------|--------------------------|----------------------|------------------------------------------------------------------|--------------------|------------------------|-----------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1031/2025 | 29/01/2025 | Axis Bank Ltd Vs SEVAK YADAV 3305 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1030/2025 | 29/01/2025 | Axis Bank Ltd Vs BABA HARIDASS CARRIER 8820 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1029/2025 | 29/01/2025 | Axis Bank Ltd Vs VIKRAM 9235 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1028/2025 | 29/01/2025 | Axis Bank Ltd Vs DHL RELOCATION PACKERS AND MOVERS 2237 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1025/2025 | 29/01/2025 | Axis Bank Ltd Vs SHAILENDRA SINGH 9050 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1024/2025 | 29/01/2025 | Axis Bank Ltd Vs ANKESH THAKUR 9397 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1023/2025 | 29/01/2025 | Axis Bank Ltd Vs DILIP KUMAR DEEP 1356 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJA No5@YAHOO.COM | 21.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1044/2025 | 30/01/2025 | KOTAK MAHINDRA BANK Vs RAVI PRATAP YADAV | parv mahajan(P), | 9643646534 | PARV.MAHAJAN007@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1048/2025 | 30/01/2025 | KOTAK MAHINDRA BANK Vs TAJ MOHAMMAD | parv mahajan(P), | 9643646534 | PARV.MAHAJAN007@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1046/2025 | 30/01/2025 | KOTAK MAHINDRA BANK Vs SHIV KUMAR VERMA | parv mahajan(P), | 9643646534 | PARV.MAHAJAN007@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1062/2025 | 30/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022 | parv mahajan(P), | 9643646534 | PARV.MAHAJAN007@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1061/2025 | 30/01/2025 | KOTAK MAHINDRA BANK Vs RAMDATT | parv mahajan(P), | 9643646534 | PARV.MAHAJAN007@GMAIL.COM | 10.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1056/2025 | 30/01/2025 | AXIS BANK LTD Vs DEV MANI MISHRA | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-----------|--------------|-----------------------|------------|--------------------------|----------------------|--------------------------------------|----------------------------------------------|--------------------|------------------------|--------------------------------|----------------|
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1055/2025 | 30/01/2025 | AXIS BANK LTD | Vs PUSHPINDER SINGH | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1054/2025 | 30/01/2025 | AXIS BANK LTD | Vs RAM DEVA RAM | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1043/2025 | 30/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9080 | parv mahajan(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 15.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1052/2025 | 30/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs Mahesh Surajbhan | RAJESH JANGRA(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 15.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1049/2025 | 30/01/2025 | KOTAK MAHINDRA BANK | Vs SATISH KUMAR | parv mahajan(P), | 9958726491 | DELHI.JANGRAADVOCATE@GMAIL.COM | 27.12.2024 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1091/2025 | 31/01/2025 | AXIS BANK LTD | Vs AAKASH GAUTAM | SANJEEV PATHAK(P), | 9717028815 | LITIGATION@SRCSLEGAL.COM | 30.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1089/2025 | 31/01/2025 | Axis Bank Ltd | Vs RAJ KUMAR 6568 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 29.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1090/2025 | 31/01/2025 | Axis Bank Ltd | Vs SUMAN DEVI 0611 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 29.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1087/2025 | 31/01/2025 | KOTAK MAHINDRA BANK | Vs BHAWNA GARG 4536 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 29.01.2025 |
| | | | 6, New Court Block-I | Commercial | CS (COMM)/59/2025 | 31/01/2025 | RAJENDRA GUPTA | Vs NAZIA NASIR | Sunil Sharma(P), | 9711747642 | sunillegal103@gmail.com | 24.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1088/2025 | 31/01/2025 | Axis Bank Ltd | Vs RADHARAMAN TRIPATHI 2515 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 29.01.2025 |
| | | | 6, New Court Block-I | Commercial | OMP (I) (COMM)/1086/2025 | 31/01/2025 | Axis Bank Ltd | Vs ROSHAN PANDEY 7100 | MAYANK MAHAJAN(P), | 9873347330 | MAYANK_MAHAJAN05@YAHOO.COM | 29.01.2025 |
| 25 | SH. YADAV | SANDEEPSOUTH | 17, New Court Block-I | Commercial | OMP (I) (COMM)/52/2025 | 03/01/2025 | KOTAK MAHINDRA BANK | Vs SABIR KHAN 9427 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 24-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|------------------------|----------------------|--------------------------------------------------------------------|-----------------|----|-------------------|------------------------|---------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/51/2025 | 03/01/2025 | KOTAK MAHINDRA BANK Vs SATYAM TRANSPORT AND EQUIPMENT 6082 | | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 24-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/50/2025 | 03/01/2025 | KOTAK MAHINDRA BANK Vs NAVEEN 0078 | | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 24-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/53/2025 | 03/01/2025 | AXIS BANK LTD Vs YASHPAL DALAL | | | DHEERAJ(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 25-12-24 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/3/2025 | 03/01/2025 | Outlook Publishing India Private Limited Vs Digitech Media and Ors | | | Setu Niket(P) | 9873109672 | mail@curarelegal.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/81/2025 | 04/01/2025 | KOTAK MAHINDRA BANK Vs RADHE SHYAM 867 | | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/76/2025 | 04/01/2025 | AXIS BANK LTD Vs SANTRA DEVI | | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/67/2025 | 04/01/2025 | KOTAK MAHINDRA BANK Vs RADHE SHYAM 536 | | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/73/2025 | 04/01/2025 | AXIS BANK LTD Vs VIMLA WO BABU LAL | | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/79/2025 | 04/01/2025 | YES BANK LTD Vs OM PRAKASH | | | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/80/2025 | 04/01/2025 | YES BANK LTD Vs AJAY KUMAR | | | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/62/2025 | 04/01/2025 | AXIS BANK LTD Vs SHAHARUK KHAN | | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/64/2025 | 04/01/2025 | AXIS BANK LTD Vs RAMESHWAR PRASAD MEENA | | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/70/2025 | 04/01/2025 | AXIS BANK LTD Vs JHABAR MAL | | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 26-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|-------------------------|-------------------------------------------------|----|---------------------|------------------------|------------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/78/2025 | 04/01/2025 | IDFC FIRST BANK LTD | Vs KELASH DAN | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/85/2025 | 07/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4102 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 25-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/86/2025 | 07/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 735 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 25-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/83/2025 | 07/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 25-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/84/2025 | 07/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 25-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/82/2025 | 07/01/2025 | AXIS BANK LTD | Vs VIRENDER SINGH | | Anupam Singh(P) | 9654926809 | anupamjsingh@gmail.com | 25-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/105/2025 | 09/01/2025 | IFFCO KISAN FINANCE LTD | Vs PANNA LAL | | Tusharr Mawkin(P) | 9266434364 | advocatesagaraggawall@gmail.com | 30-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/104/2025 | 09/01/2025 | IFFCO KISAN FINANCE LTD | Vs GANGA RAM BAWARI | | Kanika Baweja(P) | 9266434364 | advocatesagaraggawall@gmail.com | 31-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/182/2025 | 10/01/2025 | AXIS BANK LIMITED | Vs DILSHAD ANSARI | | Rahul Chauhan(P) | 9971891788 | info@aualegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/184/2025 | 10/01/2025 | AXIS BANK LIMITED | Vs NITU MISHRA | | Rahul Chauhan(P) | 9971891788 | info@aualegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/183/2025 | 10/01/2025 | AXIS BANK LIMITED | Vs SHIVA JHAKARA | | Rahul Chauhan(P) | 9971891788 | info@aualegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/181/2025 | 10/01/2025 | AXIS BANK LIMITED | Vs VIKAS | | Rahul Chauhan(P) | 9971891788 | info@aualegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/13/2025 | 10/01/2025 | State Bank of India | Vs Kanta Devi | | SHALINI UPADHYAY(P) | 9899408618 | ShaliniUpadhyay.Advocate@gmail.com | 7-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|----------------------------------------------------|-----------------------|------------------------|---------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/175/2025 | 10/01/2025 | Axis Bank Ltd Vs DEVENDRA RATHI 2767 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/180/2025 | 10/01/2025 | AXIS BANK LTD Vs SUNIL KUMAR | Sunita Singh(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/173/2025 | 10/01/2025 | IFFCO KISAN FINANCE LTD Vs MANU SIWACH | Tusharr Mawkin(P) | 9266434364 | advocatesagaraggawall@gmail.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/172/2025 | 10/01/2025 | IFFCO KISAN FINANCE LTD Vs PARVINDER RANDHIR SINGH | Tusharr Mawkin(P) | 9266434364 | advocatesagaraggawall@gmail.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/174/2025 | 10/01/2025 | IFFCO KISAN FINANCE LTD Vs RAJESH KUMAR | Tusharr Mawkin(P) | 9266434364 | advocatesagaraggawall@gmail.com | 26-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/207/2025 | 13/01/2025 | KOTAK MAHINDRA PRIME LTD Vs RUPAL MAURYA | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 4-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/208/2025 | 13/01/2025 | KOTAK MAHINDRA PRIME LTD Vs SADIK KHAN | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 4-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/206/2025 | 13/01/2025 | Axis Bank Ltd Vs LADURAM JAT | ASHISH KUMAR GUPTA(P) | 9990659331 | kmpspartner@gmail.com | 4-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/197/2025 | 13/01/2025 | AXIS BANK LTD Vs DEVILAL SO NEMICHAND | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srslegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/202/2025 | 13/01/2025 | AXIS BANK LTD Vs PUNAM DAS | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srslegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/198/2025 | 13/01/2025 | AXIS BANK LTD Vs RAKESH VAISHANAV | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srslegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/199/2025 | 13/01/2025 | AXIS BANK LTD Vs ABDUL HAJI | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srslegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/201/2025 | 13/01/2025 | HDFC BANK LTD Vs SHABANA KHAN | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srslegal.com | 6-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|--------------------------------------|--------------------------------|----|-------------------|------------------------|----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/200/2025 | 13/01/2025 | HDFC BANK LTD | Vs SARITA DEVI | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/205/2025 | 13/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs VENKATESWARLU CH | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/203/2025 | 13/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs MASTER | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/204/2025 | 13/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs BIJAYA KUMAR NAYAK | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/274/2025 | 13/01/2025 | Axis Bank Ltd | Vs AISHWARYA VERMA 9312 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/270/2025 | 13/01/2025 | Axis Bank Ltd | Vs KAMRAN 2446 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/269/2025 | 13/01/2025 | Axis Bank Ltd | Vs PAWAN 7159 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/271/2025 | 13/01/2025 | Axis Bank Ltd | Vs SHEKHAR BHARAT BHUSHAN 9515 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/272/2025 | 13/01/2025 | Axis Bank Ltd | Vs MAMTA MAHANTA 4990 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/275/2025 | 13/01/2025 | Axis Bank Ltd | Vs RAJESH KUMAR GUPTA 2576 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/277/2025 | 13/01/2025 | Axis Bank Ltd | Vs DEVENDRA KUMAR 5841 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/276/2025 | 13/01/2025 | Axis Bank Ltd | Vs NAVEEN SRIVASTAVA 5537 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/273/2025 | 13/01/2025 | Axis Bank Ltd | Vs VAKEEL 7028 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|-----------------|----------------------------|----|-------------------|------------------------|----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/268/2025 | 13/01/2025 | Axis Bank Ltd | Vs RAVI KUMAR 4556 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/267/2025 | 13/01/2025 | Axis Bank Ltd | Vs VINOD KUMAR PANDEY 2270 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/278/2025 | 13/01/2025 | AXIS BANK | Vs MOHD AQIB | | Anupam Singh(P) | 9654926809 | anupamjsingh@gmail.com | 4-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/386/2025 | 14/01/2025 | AXIS BANK LTD | Vs ABARAR AHAMAD | | LALIT PANDEY(P) | 8130383143 | lalitpandeyadv@gmail.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/388/2025 | 14/01/2025 | AXIS BANK LTD | Vs MEHJABI | | LALIT PANDEY(P) | 8130383143 | lalitpandeyadv@gmail.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/387/2025 | 14/01/2025 | AXIS BANK LTD | Vs SATISH KUMAR SINGH | | LALIT PANDEY(P) | 8130383143 | lalitpandeyadv@gmail.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/392/2025 | 14/01/2025 | AXIS BANK LTD | Vs ABDUL RAHMAN | | Sunita Singh(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 2-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/394/2025 | 14/01/2025 | AXIS BANK LTD | Vs HIMANSHU SINGH CHAUHAN | | Sunita Singh(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 2-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/393/2025 | 14/01/2025 | AXIS BANK LTD | Vs NAMRATA SINGH | | Sunita Singh(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 2-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/391/2025 | 14/01/2025 | AXIS BANK LTD | Vs RIYAZ AHMAD | | Sunita Singh(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 2-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/390/2025 | 14/01/2025 | AXIS BANK LTD | Vs REKHA RAJPUROHIT | | Sunita Singh(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 19-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/389/2025 | 14/01/2025 | AXIS BANK LTD | Vs KUSHI RAM | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 27-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/385/2025 | 14/01/2025 | AXIS BANK LTD | Vs RANU KUMAR GAUTAM | | DHEERAJ(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 28-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|------------------------------------------------------------------|-----------------|------------------------|---------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/384/2025 | 14/01/2025 | AXIS BANK LTD Vs ABDUL HANIF | LALIT PANDEY(P) | 8130383143 | lalitpandeyadv@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/383/2025 | 14/01/2025 | AXIS BANK LTD Vs DINKAR CHAUHAN | LALIT PANDEY(P) | 8130383143 | lalitpandeyadv@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/381/2025 | 14/01/2025 | AXIS BANK LTD Vs AVDHESH KUMAR SINGH | LALIT PANDEY(P) | 8130383143 | lalitpandeyadv@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/382/2025 | 14/01/2025 | AXIS BANK LTD Vs NEHA SARAF | LALIT PANDEY(P) | 8130383143 | lalitpandeyadv@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/380/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs ASHWIN SINGH | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/378/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs RAKESH SHAHI 622 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/379/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs KUMAR SOURABH SINGH | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/376/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs SAFVAN BEG | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/377/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs SANJAY KUMAR SINGH | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/375/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/373/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/368/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1754 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/370/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1720 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING | E- |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|-------------------------------------------------------------------------------------|-----------------|----|----------------------|------------------------|----------------------------|----------------|----|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/367/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | 3748 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/371/2025 | 14/01/2025 | KOTAK MAHINDRA BANK Vs VIVEK MISHRA | | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 | |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/21/2025 | 15/01/2025 | Emu Lines Private Limited Vs HISARIA IMPEX PRIVATE LIMITED | | | Uday Kumar(P) | 9810868162, 8882303942 | advudaykumar@gmail.com | 3-1-25 | |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/20/2025 | 15/01/2025 | Emu Lines Private Limited Vs R S INFRAPROJECTS PVT LTD | | | Uday Kumar(P) | 9810868162, 8882303942 | advudaykumar@gmail.com | 3-1-25 | |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/19/2025 | 15/01/2025 | Emu Lines Private Limited Vs TRAVENTURE INTERNATIONAL PRIVATE LIMITED | | | Uday Kumar(P) | 9810868162, 8882303942 | advudaykumar@gmail.com | 4-1-25 | |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/22/2025 | 15/01/2025 | Emu Lines Private Limited Vs GSP LOGISTICS PRIVATE LIMITED | | | Uday Kumar(P) | 9810868162, 8882303942 | advudaykumar@gmail.com | 4-1-25 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/436/2025 | 15/01/2025 | AXIS BANK LTD Vs MAHENDER SINGH | | | DHEERAJ(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 28-12-24 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/437/2025 | 15/01/2025 | Axis Bank Ltd Vs JAY KUMAR | 8348 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/435/2025 | 15/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs SUDHIR SANTOSH MARATHE | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 4-1-25 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/433/2025 | 15/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infradevelopers | | | Ravi Shankar Garg(P) | 9811252038 | advocatersgarg@gmail.com | 8-1-25 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/434/2025 | 15/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Ankit D | | | Ravi Shankar Garg(P) | 9811252038 | advocatersgarg@gmail.com | 8-1-25 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/431/2025 | 15/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs NITIN PURI | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 7-1-25 | |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/430/2025 | 15/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs KALYAN KAR | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 7-1-25 | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|-------------------------------------------------|-------------------|------------------------|----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/432/2025 | 15/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs ASHRAF ALI | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/427/2025 | 15/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs KALEEM SO TALIB | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/428/2025 | 15/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs SOMVIR SINGH | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/443/2025 | 15/01/2025 | Axis Bank Ltd Vs SUFIYAN 2570 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/441/2025 | 15/01/2025 | Axis Bank Ltd Vs AKASH SINGH 2229 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/444/2025 | 15/01/2025 | Axis Bank Ltd Vs SANJAY TRIPATHI 7400 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/438/2025 | 15/01/2025 | Axis Bank Ltd Vs SAURABH YADUVANSHI 7663 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/440/2025 | 15/01/2025 | Axis Bank Ltd Vs RAJU SINGH 8329 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/454/2025 | 15/01/2025 | Axis Bank Ltd Vs GAYANWATI DEVI 7275 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/439/2025 | 15/01/2025 | Axis Bank Ltd Vs AMIT KUMAR 3308 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/442/2025 | 15/01/2025 | Axis Bank Ltd Vs SUDHAKAR SINGH 0399 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/429/2025 | 15/01/2025 | AXIS BANK LTD Vs PRABHJOT SINGH | Sunita Singh(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/422/2025 | 15/01/2025 | YES BANK LTD Vs HARI CHOUDHARY | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 11-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|---------------------------------------------------|---------------------|------------------------|----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/445/2025 | 15/01/2025 | SMFG INDIA HOME FINANCE CO LTD Vs BALJINDER SINGH | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/423/2025 | 15/01/2025 | YES BANK LTD Vs SANJEEV KUMAR BODY BUILDER | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/426/2025 | 15/01/2025 | YES BANK LTD Vs UMA SHANKAR | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/455/2025 | 15/01/2025 | Axis Bank Ltd Vs RAJESH KUMAR 4161 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/453/2025 | 15/01/2025 | Axis Bank Ltd Vs DHARMENDER KUMAR0891 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/452/2025 | 15/01/2025 | Axis Bank Ltd Vs HASNAIN ALI 9310 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/451/2025 | 15/01/2025 | Axis Bank Ltd Vs JAGROOP SINGH 3481 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/494/2025 | 15/01/2025 | AXIS BANK LTD Vs MOHAMMAD ASAD | DHEERAJ(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/493/2025 | 15/01/2025 | AXIS BANK LTD Vs PRAVEEN JADAUN | DHEERAJ(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/495/2025 | 15/01/2025 | AXIS BANK LTD Vs SONU | DHEERAJ(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/492/2025 | 15/01/2025 | AXIS BANK LTD Vs DIVYANSHU MISHRA | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/491/2025 | 15/01/2025 | AXIS BANK LTD Vs SADHU SHARAN TRIPATHI | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 6-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/490/2025 | 15/01/2025 | AXIS BANK LTD Vs DIAROX INDIA PVT LTD | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 13-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|------------------------------------------------------------------|-------------------|------------------------|---------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/510/2025 | 16/01/2025 | IARC Vs ROHIT SHARMA | ASHIM BHATT(P) | 9599624216 | ashim.bhatt17@gmail.com | 4-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/25/2025 | 16/01/2025 | CANARA BANK Vs SACHIN KUMAR PROP R KAMLA MEDICOS | Sanjeev Chopra(P) | 9711142200 | chopra6791@gmail.com | 31-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/505/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8990 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/511/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4078 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/512/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8986 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 3-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/514/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs UTTAM LAL BHARTIYA | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/515/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs RAJAN YADAV | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/518/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs SHYAM BIHARI 101 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/520/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs VIRENDER | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 7-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/525/2025 | 16/01/2025 | YES BANK LIMITED Vs ATUL KUMAR GUPTA | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/526/2025 | 16/01/2025 | YES BANK LIMITED Vs MOHAMMAD NAFIS ALAM | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/524/2025 | 16/01/2025 | YES BANK LIMITED Vs AMIT NAGAR | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/523/2025 | 16/01/2025 | YES BANK LIMITED Vs TRIBHUWAN SINGH 904 | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 11-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|-------------------------------------------------------|---------------------------------------------------------|----|---------------------------|------------------------|------------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/522/2025 | 16/01/2025 | YES BANK LIMITED | Vs TRIBHUWAN 928 | | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (COMM)/2/2025 | 16/01/2025 | National Cooperative Consumer Federation of India Ltd | Vs Prem Shankar Sole Prop of Chetna Electricals Pvt Ltd | | Vinod Fulara(P) | 7840815890 | anjulegalconcepts@gmail.com | 13-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/504/2025 | 16/01/2025 | Kotak Mahindra Prime Ltd | Vs RAMRAJ 1086 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 14-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/503/2025 | 16/01/2025 | Kotak Mahindra Prime Ltd | Vs PINTU 2090 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 14-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/509/2025 | 16/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs Dalbir Singh | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 14-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/508/2025 | 16/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs Madan Lal | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 14-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/24/2025 | 16/01/2025 | Ms Unique timber and plywood | Vs DSI interior Pvt Ltd | | ROHIT YADAV(P) | 8802834958 | counselanil@gmail.com | 24-12-24 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/555/2025 | 17/01/2025 | KOTAK MAHINDRA BANK | Vs HARUN KHAN | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/554/2025 | 17/01/2025 | KOTAK MAHINDRA BANK | Vs SANTOSH KUMAR | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/28/2025 | 17/01/2025 | MEGHA ELECTRICALS | Vs NAVELI COLLECTIONS PRIVATE LIMITED | | SUNIL KUMAR CHATURVEDI(P) | 8742914100 | advocate.sunilchaturvedi@gmail.com | 11-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/553/2025 | 17/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 13-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/552/2025 | 17/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 13-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/550/2025 | 17/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 13-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|------------------------------------------------------------------|-----------------|----|---------------------|------------------------|----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | CS (COMM)/27/2025 | 17/01/2025 | Ravindra Singh Lodha Vs Enviro Way Bio Science Private Limited | | | AMIT DAYAL(P) | 9810164421 | mail@amitdayal.attorney | 14-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/548/2025 | 17/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1716 | | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 15-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/547/2025 | 17/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs Vinod Kumar | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 14-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/546/2025 | 17/01/2025 | Cnh Industrial Capital India Pvt Ltd Vs Gurvail Singh | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 14-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/544/2025 | 17/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 720 | | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 15-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/541/2025 | 17/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148 | | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 15-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/543/2025 | 17/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831 | | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 15-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/540/2025 | 17/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs DINESH RAMAN PATEL | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/576/2025 | 18/01/2025 | Axis Bank Ltd Vs SUMAN 2117 | | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/575/2025 | 18/01/2025 | Axis Bank Ltd Vs HARSH UPADHYAY 8923 | | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/574/2025 | 18/01/2025 | ELECTRONICA FINANCE LIMITED Vs V TECH | | | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/577/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs YUVRAJ VILAS PATIL | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/573/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs MADHUSUDHANAN KRISHNARU | | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 16-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|------------------------------------------------------------------|----------------------|------------------------|-----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/572/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs CHODVADIYA SANJAY C | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/571/2025 | 18/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs NITIN BALASAHEB BALWADKAR | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/570/2025 | 18/01/2025 | Axis Bank Ltd Vs ASLAM 2360 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/672/2025 | 21/01/2025 | KOTAK MAHINDRA PRIME LTD Vs WASIM WAKIL | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 4-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/673/2025 | 21/01/2025 | KOTAK MAHINDRA PRIME LTD Vs VIPANDER SINGH | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 4-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/42/2025 | 22/01/2025 | Punjab National Bank Vs Ram Kumar | Mukesh Pushpam(P) | 8285926521 | pushpammukesh@gmail.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/732/2025 | 22/01/2025 | AXIS BANK LTD Vs RAJU RAM | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srslegal.com | 16-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/743/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/742/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 3748 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/741/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9080 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 19-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/43/2025 | 22/01/2025 | AARK PHARMACEUTICALS Vs LOUIS AND CLARK PHARMACEUTICAL | Prashant Bhargava(P) | 9991119392 | passandassociates@gmail.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/733/2025 | 22/01/2025 | Axis Bank Ltd Vs MOHD FAKRUDEEN 6215 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/735/2025 | 22/01/2025 | Axis Bank Ltd Vs GURBHEJ SINGH 7330 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 18-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|--------------------------------------------------------|-------------------|------------------------|-----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/736/2025 | 22/01/2025 | Axis Bank Ltd Vs JASVIR SINGH 2225 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/737/2025 | 22/01/2025 | Axis Bank Ltd Vs MALKEET SINGH 7661 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/740/2025 | 22/01/2025 | Axis Bank Ltd Vs KHURSHID 7236 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/738/2025 | 22/01/2025 | Axis Bank Ltd Vs NAIM AHAMAD 4200 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/739/2025 | 22/01/2025 | Axis Bank Ltd Vs SURENDRA SINGH 3318 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/731/2025 | 22/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs KIRAN BALU KHEDKAR | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/734/2025 | 22/01/2025 | Axis Bank Ltd Vs ARISH KHAN 7012 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/46/2025 | 23/01/2025 | State Bank of India Vs Yatendra Singh | Suchita Dixit(P) | 8896932838 | agnihotrisuchitra@gmail.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/781/2025 | 23/01/2025 | YES BANK LTD Vs MANOJ KUMAR | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/782/2025 | 23/01/2025 | YES BANK LTD Vs VEER SINGH | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/788/2025 | 23/01/2025 | YES BANK LTD Vs BHARAT SINGH | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 18-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/789/2025 | 23/01/2025 | Axis Bank Ltd Vs SPARSH LOGISTICS 5493 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/790/2025 | 23/01/2025 | Axis Bank Ltd Vs KHATRI ROADLINES 6680 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 20-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|-------------------------|----------------------|------------------------------------------------------------------|-------------------|------------------------|----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/791/2025 | 23/01/2025 | Axis Bank Ltd Vs DHAKA CONSTRUCTION COMPANY 1839 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/792/2025 | 23/01/2025 | Axis Bank Ltd Vs KURBAN 3642 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/793/2025 | 23/01/2025 | Axis Bank Ltd Vs KHATRI ROADLINES 7894 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/794/2025 | 23/01/2025 | Axis Bank Ltd Vs HARENDRA B 8849 | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/815/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/818/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 090 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/816/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VIKASH | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 20-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/817/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/814/2025 | 24/01/2025 | AXIS BANK Vs JAY PRAKASH | Anupam Singh(P) | 9654926809 | anupamjsingh@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/813/2025 | 24/01/2025 | AXIS BANK LTD Vs NAVSHER | Anupam Singh(P) | 9654926809 | anupamjsingh@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/820/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 22-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/822/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 22-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/819/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 22-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|--------------------------|----------------------|------------------------------------------------------------------------|------------------------|------------------------|--------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/821/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 22-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/828/2025 | 24/01/2025 | M/s Cholamandalam Investment And Finance Company Ltd Vs Davender A | Ravi Shankar Garg(P) | 9911883595 | associatesrsgarg1@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/52/2025 | 25/01/2025 | RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR | Ashok Kumar(P) | 9717728017 | deepaklegal1985@gmail.com | 1-1-25 |
| | | | 17, New Court Block-I | Commercial | Execution (Comm)/16/2025 | 25/01/2025 | SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI | Vikas Sharma(P) | 9810566116 | advocatevikassharma1@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/867/2025 | 25/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GAURAV NARINDER KUMAR | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/868/2025 | 25/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAVAN NARESHBHAI DAVRA | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/865/2025 | 25/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/866/2025 | 25/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1754 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/861/2025 | 25/01/2025 | Axis Bank Ltd Vs CHOTU MEENA | ASHISH KUMAR GUPTA(P) | 9999183119, 9811517810 | ashish@agcpartners.co.in | 24-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/862/2025 | 25/01/2025 | Axis Bank Ltd Vs SURAJ UDYOG | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 24-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/864/2025 | 25/01/2025 | Axis Bank Ltd Vs MANOJ BISHNOI | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 24-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/863/2025 | 25/01/2025 | Axis Bank Ltd Vs TEJA RAM | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 24-1-25 |
| | | | 17, New Court Block-I | Commercial | Execution (Comm)/18/2025 | 27/01/2025 | GURUSHARAN CHITS PVT LTD Vs Chandan Kumar Mishra | H.K Tolani | 8377002210 | hk@yahoo.co.in | 22-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|--------------------------|----------------------|------------------------------------------------------------------|---------------------|------------------------|---------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/945/2025 | 27/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/939/2025 | 27/01/2025 | Kotak Mahindra Prime Ltd Vs MUKESH KUMAR | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/944/2025 | 27/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1735 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/940/2025 | 27/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 23-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/943/2025 | 27/01/2025 | YES BANK LIMITED Vs AMIT SINGH BISHT | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 24-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/942/2025 | 27/01/2025 | YES BANK LIMITED Vs KULDEEP SINGH | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 24-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1004/2025 | 29/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs TULSHI BHIMRAO MARSALE | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1005/2025 | 29/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs BIHOLA BHIKHAJI MAGANJI | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1006/2025 | 29/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs AFREEN KHALIL AHMAD QURESHI | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1007/2025 | 29/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs KRISHANA MALKU PURKE | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1008/2025 | 29/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs GANESH KANIFNATH SUKRE | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 21-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1016/2025 | 29/01/2025 | KOTAK MAHINDRA BANK Vs SUNIL KUMAR | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 27-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1013/2025 | 29/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788 | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 27-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-----------------------|------------|---------------------------|----------------------|---------------------|--------------------------------------------------|----|-------------------|------------------------|-------------------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1015/2025 | 29/01/2025 | KOTAK MAHINDRA BANK | Vs SHARDA | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 27-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1014/2025 | 29/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 27-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1012/2025 | 29/01/2025 | AXIS BANK LTD | Vs MAHTAB ALI | | DHEERAJ(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 27-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1011/2025 | 29/01/2025 | AXIS BANK LTD | Vs ANAS QURESHI | | DHEERAJ(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1009/2025 | 29/01/2025 | YES BANK LIMITED | Vs VANSHIKA ROAD LINES 162 | | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 28-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1010/2025 | 29/01/2025 | YES BANK LIMITED | Vs SABI KHAN | | ANANJAY SINGH(P) | 7030378800 | asaplegalandadvocates@gmail.com | 28-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (COMM.)/1058/2025 (1) | 30/01/2025 | KOTAK MAHINDRA BANK | Vs ARSHAD 3877 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (COMM.)/1059/2025 (1) | 30/01/2025 | KOTAK MAHINDRA BANK | Vs SADPURA GRAM VIKAS AVM EDUCATION SOCIETY 2169 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 28-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (COMM.)/1060/2025 (1) | 30/01/2025 | AXIS BANK LTD | Vs GULISTAN ANJUM | | DHEERAJ(P) | 9871040589, 8920586266 | indolexlaw@gmail.com | 25-1-25 |
| | | | 17, New Court Block-I | Commercial | CS (COMM)/60/2025 | 31/01/2025 | CANARA BANK | Vs Dr Satyaveer Singh | | KRISHAN KUMAR(P) | 9910577700 | krishankumarandassociates@gmail.com | 28-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1111/2025 | 31/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 748 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 29-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1108/2025 | 31/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 29-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1107/2025 | 31/01/2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716 | | Parv Mahajan(P) | 9643646534 | parv.mahajan007@gmail.com | 29-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|--------------------------------------------|----------|------------------------|------------|--------------------------|----------------------|----------------------------------------------|---------------------------------------------|----|---------------------|------------------------|----------------------------|----------------|
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1106/2025 | 31/01/2025 | AXIS BANK LTD | Vs ASHU CHOUDHARY | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 29-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1109/2025 | 31/01/2025 | AXIS BANK LTD | Vs ASHWANI SARIYA | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 29-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1110/2025 | 31/01/2025 | AXIS BANK LTD | Vs LOKESH RAJPUT | | SANJEEV PATHAK(P) | 9717028845 | Litigaton@srcslegal.com | 29-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1104/2025 | 31/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED | Vs SAVAN NARESHBHAI DAVRA | | RAJESH JANGRA(P) | 9958726491 | jangraadvocate@gmail.com | 29-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1105/2025 | 31/01/2025 | FUSION FINANCE LIMITED | Vs ANAND AGENCY | | AMIT KUMAR SINHA(P) | 9990659331 | kmpspartner@gmail.com | 29-1-25 |
| | | | 17, New Court Block-I | Commercial | OMP (I) (COMM)/1103/2025 | 31/01/2025 | Axis Bank Ltd | Vs MOHMMAD AHMAD 2001 | | MAYANK MAHAJAN(P) | 9873347330 | mayank_mahajan05@yahoo.com | 29-1-25 |
| 26 | SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT. | SOUTH | 29, New Court Block-II | Commercial | CS (COMM)/2/2025 | 03-01-2025 | UNION BANK OF INDIA | Vs MANISH TANWAR PROP OF VISHWAKARMA MOTORS | | JITENDRA GARG | 9810197621 | jitendragargadv@gmail.com | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/41/2025 | 03-01-2025 | KOTAK MAHINDRA BANK | Vs CHAUHAN GOODS CARRIERS | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/42/2025 | 03-01-2025 | KOTAK MAHINDRA BANK | Vs PRADEEP | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/43/2025 | 03-01-2025 | KOTAK MAHINDRA BANK | Vs NEERAJ KUMAR | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/44/2025 | 03-01-2025 | KOTAK MAHINDRA BANK | Vs PANKAJ SINGH | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/45/2025 | 03-01-2025 | AXIS BANK LTD | Vs KANHAIYA LAL GURJAR | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/46/2025 | 03-01-2025 | AXIS BANK LTD | Vs ABHARAD SO IDAL | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 26.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|--------------------------------|-----------------------------------------|----|--------------------|------------------------|---------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/47/2025 | 03-01-2025 | AXIS BANK LTD | Vs PRAHLAD RAM | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/48/2025 | 03-01-2025 | AXIS BANK LTD | Vs KAPIL KASANA | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/49/2025 | 03-01-2025 | AXIS BANK LTD | Vs GAURAV PRAKASH DUBEY | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | Execution (Comm)/3/2025 | 04-01-2025 | EQUITAS SMALL FINANCE BANK LTD | Vs RAM CHANDRA | | RISHABH RAJ JAIN | 9958737266 | rishab@rrjassociate.com | 23.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/65/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/66/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/68/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/69/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/71/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/72/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/74/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/75/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/77/2025 | 04-01-2025 | AXIS BANK LTD | Vs INDRESH KOHLI | | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 23.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-------------------------------------------------|-----------------------------------------|----|-----------------------------|------------------------|----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/54/2025 | 04-01-2025 | AXIS BANK LTD | Vs PRAMOD KUMAR | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/55/2025 | 04-01-2025 | AXIS BANK LTD | Vs BABLU JHA | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/56/2025 | 04-01-2025 | AXIS BANK LTD | Vs AJEET YADAV | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/57/2025 | 04-01-2025 | AXIS BANK LTD | Vs RAVI SHARMA | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/58/2025 | 04-01-2025 | AXIS BANK LTD | Vs RAVINDRA KUMAR | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/59/2025 | 04-01-2025 | AXIS BANK LTD | Vs ANJU DEVI | | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/60/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/61/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/63/2025 | 04-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25.12.2024 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/4/2025 | 04-01-2025 | orchidex line private limited | Vs HARRISON INDUSTRIES | | SUDHIR CHAND SRIVASTAVA(P), | 9818400261, 9312249796 | SUMITKUMARLAWYER@GMAIL.COM | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/5/2025 | 04-01-2025 | MANJEET SINGH BAL AND ORS | Vs MUKESH RANI AND ORS | | BRIJENDER SINGH(P), | 9810120719 | NOT PROVIDED | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | Execution (Comm)/2/2025 | 04-01-2025 | Anurag jain Prop Innovative India Illuminations | Vs Uniled Technologies FZC | | ADITYA JAIN | 9682690231 | NOT PROVIDED | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/116/2025 | 09-01-2025 | AXIS BANK LTD | Vs ROSHAN LAL | | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 24.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-------------------------------------------|-----------------------|------------------------|---------------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/112/2025 | 09-01-2025 | KOTAK MAHINDRA PRIME LTD Vs TARUN VAERMA | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/113/2025 | 09-01-2025 | Kotak Mahindra Prime Ltd Vs ALI SHER | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/114/2025 | 09-01-2025 | YES BANK LTD Vs SHUBHAM SINGH | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/115/2025 | 09-01-2025 | AXIS BANK LTD Vs KAPIL SIKRI | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 24.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/117/2025 | 09-01-2025 | IFFCO KISAN FINANCE LTD Vs BALVIR PRATHVI | SAGAR AGGARWAL | 9266434364 | advocatesagaraggawal@gmail.com | 26.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/187/2025 | 10-01-2025 | AXIS BANK LIMITED Vs SWEETY BANSAL | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/118/2025 | 10-01-2025 | AXIS BANK LTD Vs BRIJESH SRIVASTAVA | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/120/2025 | 10-01-2025 | Yes Bank Ltd Vs TALIB UMAR | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 07.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/121/2025 | 10-01-2025 | AXIS BANK LTD Vs ANSHUMAN SINGH | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/123/2025 | 10-01-2025 | AXIS BANK LTD Vs SHESH NATH SINGH | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/125/2025 | 10-01-2025 | AXIS BANK LTD Vs PRAKHAR RAI | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/126/2025 | 10-01-2025 | AXIS BANK LTD Vs VIBANSHU MISHRA | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/130/2025 | 10-01-2025 | AXIS BANK LTD Vs IAMAL AHMAD | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |

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|------|-------|----------|------------------------|------------|-------------------------|----------------------|------------------------------------------------------------------------------|-----------------------|------------------------|--------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/132/2025 | 10-01-2025 | HDFC BANK LTD Vs VEERVATI THAKUR DASS | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 06.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/134/2025 | 10-01-2025 | AXIS BANK LTD Vs BHIKHA RAM MEGHWAL | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/137/2025 | 10-01-2025 | KOTAK MAHINDRA PRIME LIMITED Vs APARNA CHAUDHARY | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/138/2025 | 10-01-2025 | AXIS BANK LTD Vs RATAN LAL SO CHHOGA LAL | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/140/2025 | 10-01-2025 | AXIS BANK LTD Vs BUDHA RAM | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/141/2025 | 10-01-2025 | AXIS BANK LTD Vs VED PRAKASH RAJPUT | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/143/2025 | 10-01-2025 | AXIS BANK LTD Vs AZEEM ALISHAN | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/144/2025 | 10-01-2025 | AXIS BANK LTD Vs DUSHYANT KUMAR UPMANYU | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/145/2025 | 10-01-2025 | KOTAK MAHINDRA PRIME LTD Vs KULDIP SINGH | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/186/2025 | 10-01-2025 | AXIS BANK LTD Vs SUNIL KUMAR | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/15/2025 | 10-01-2025 | M/S JAIN IRRIGATION SYSTEMS LIMITED Vs M/S JAIN PIPES AND SPRINKLERS PVT LTD | SUDARSHAN BANSAL(P), | 9810132015 | legal@unitedworld.com.in | 06.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/188/2025 | 10-01-2025 | AXIS BANK LIMITED Vs SHANKAR KUMAR | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/189/2025 | 10-01-2025 | AXIS BANK LTD Vs MUKESH CHAUHAN | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 27.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-----------------|---------------------------|----|----------------------|------------------------|-----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/230/2025 | 13-01-2025 | AXIS BANK LTD | Vs SNEHLATA DEVI | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/231/2025 | 13-01-2025 | AXIS BANK LTD | Vs MAMTA SHARMA | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/232/2025 | 13-01-2025 | AXIS BANK LTD | Vs ADHIKARI BALAKRISHNA | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/233/2025 | 13-01-2025 | AXIS BANK LTD | Vs RANI DEVI | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/234/2025 | 13-01-2025 | AXIS BANK LTD | Vs JAI SINGH | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/235/2025 | 13-01-2025 | AXIS BANK LTD | Vs PRAHALAD | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/236/2025 | 13-01-2025 | AXIS BANK LTD | Vs DHANRAJ SO RANG LAL | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 27.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/237/2025 | 13-01-2025 | AXIS BANK LTD | Vs NARENDER KUMAR SAXENA | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/238/2025 | 13-01-2025 | AXIS BANK LTD | Vs MINAKSHI | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/240/2025 | 13-01-2025 | AXIS BANK LTD | Vs ANJU SURYAVANSHI | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/239/2025 | 13-01-2025 | AXIS BANK LTD | Vs YOGESH KUMAR GUPTA | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/241/2025 | 13-01-2025 | AXIS BANK LTD | Vs AKASH GUPTA | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | Execution (Comm)/8/2025 | 13-01-2025 | SANJAY Vs | M/S AM WEB SHOP INDIA LTD | | BHAVESH KUMAR SHARMA | 9810034712 | gabslawassociates@gmail.com | 03.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|--------------------------------------------------------------------|-----------------|----|-----------------------------|------------------------|----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | Execution (Comm)/9/2025 | 13-01-2025 | PUNJAB AND SIND BANK Vs SANJAY KUMAR MEHTA | | | Gurbachan Singh Dhingra(P), | 9818332680 | gsdhingra123@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/242/2025 | 13-01-2025 | AXIS BANK LTD Vs SHALINI | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/209/2025 | 13-01-2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Pawan Kumar | | | Ravi Shankar Garg(P), | 9811252038 | advocatersgarg@gmail.com | 08.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/210/2025 | 13-01-2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs SULTAN MUSA PATIL | | | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 06.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/211/2025 | 13-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/212/2025 | 13-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/213/2025 | 13-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/214/2025 | 13-01-2025 | KOTAK MAHINDRA BANK Vs MAHENDRA SINGH | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/215/2025 | 13-01-2025 | AXIS BANK Vs DURGESH KUMAR SHUKLA | | | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/217/2025 | 13-01-2025 | AXIS BANK LTD Vs SURENDRA BAHADUR SINGH | | | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/219/2025 | 13-01-2025 | KOTAK MAHINDRA BANK Vs MANOJ | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/221/2025 | 13-01-2025 | KOTAK MAHINDRA BANK Vs KUSUM | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 03.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/222/2025 | 13-01-2025 | Axis Bank Vs Anwar Husain | | | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|--------------------------------|-------------------------------------|----|------------------------|------------------------|---------------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/223/2025 | 13-01-2025 | AXIS BANK LTD | Vs ADITYA SHARMA | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 02.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/224/2025 | 13-01-2025 | Axis Bank | Vs Raushan Begum | | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/225/2025 | 13-01-2025 | AXIS BANK | Vs Ajay Sharma | | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/226/2025 | 13-01-2025 | AXIS BANK | Vs RAJENDER KUMAR | | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/227/2025 | 13-01-2025 | AXIS BANK LTD | Vs GOVIND RAM MEENA | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 31.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/228/2025 | 13-01-2025 | AXIS BANK LTD | Vs SHANKAR LAL | | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/229/2025 | 13-01-2025 | AXIS BANK LTD | Vs AVISHKAR CHHETRI | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/409/2025 | 14-01-2025 | KOTAK MAHINDRA BANK | Vs JAGDISH | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 07.01.2025 |
| | | | 29, New Court Block-II | Commercial | Execution (Comm)/12/2025 | 14-01-2025 | Rattan Singh Builders Pvt Ltd | Vs M/s Suraj Industrial and Pumps | | Geeta Vohra(P), | 9811336308, 8851539983 | advocategeetavohra@gmail.com | 13.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/342/2025 | 14-01-2025 | YES BANK LIMITED | Vs VANSHIKA ROAD LINE INDIA PVT LTD | | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/343/2025 | 14-01-2025 | YES BANK LTD | Vs KANHAIYA TRANSPORT SERVICE | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/344/2025 | 14-01-2025 | SMFG INDIA HOME FINANCE CO LTD | Vs VISHWANATH PRASAD | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/345/2025 | 14-01-2025 | SMFG INDIA HOME FINANCE CO LTD | Vs SARVAN SRIVASTAV | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 11.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-----------------------------------------------------------|-----------------|----|------------------------|------------------------|---------------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/346/2025 | 14-01-2025 | YES BANK LIMITED Vs VANSHIKA ROAD LINES INDIA PVT LTD 150 | | | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/395/2025 | 14-01-2025 | YES BANK LTD Vs RAJAN TOMAR | | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/396/2025 | 14-01-2025 | YES BANK LTD Vs K K TRANSPORT SERVICE | | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/397/2025 | 14-01-2025 | YES BANK LTD Vs Surrender | | | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/398/2025 | 14-01-2025 | KOTAK MAHINDRA PRIME LTD Vs GIRDHARI SINGH | | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/399/2025 | 14-01-2025 | YES BANK LTD Vs MUKESH MAHA SINGH | | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/400/2025 | 14-01-2025 | Axis Bank Ltd Vs ROHIT GUPTA | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 06.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/401/2025 | 14-01-2025 | Axis Bank Ltd Vs SUKHCHAIN SINGH | | | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/402/2025 | 14-01-2025 | AXIS BANK LTD Vs VIJAY KUMAR YADAV | | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 06.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/403/2025 | 14-01-2025 | Axis Bank Ltd Vs RAJ KUMAR SINGH | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 06.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/404/2025 | 14-01-2025 | KOTAK MAHINDRA PRIME LIMITED Vs SHWETA SHWETA | | | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 07.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/405/2025 | 14-01-2025 | AXIS BANK LTD Vs SUNIL KUMAR GUPTA | | | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 07.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/408/2025 | 14-01-2025 | KOTAK MAHINDRA BANK Vs MAHESH YADAV | | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|------------------------------------------------------------------|------------------------|------------------------|----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/410/2025 | 14-01-2025 | KOTAK MAHINDRA BANK Vs SUMIT YADAV | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 07.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/412/2025 | 14-01-2025 | KOTAK MAHINDRA PRIME LIMITED Vs DEWANG CHAUHAN | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/413/2025 | 14-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8990 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 04.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/419/2025 | 15-01-2025 | AXIS BANK LTD Vs PARVEEN KUMAR MISHRA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/420/2025 | 15-01-2025 | AXIS BANK LTD Vs AJAY KUMAR GARG | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/421/2025 | 15-01-2025 | AXIS BANK LTD Vs SUBHASH | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 13.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/415/2025 | 15-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 769 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/416/2025 | 15-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 990 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/417/2025 | 15-01-2025 | AXIS BANK LTD Vs vikas | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 13.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/418/2025 | 15-01-2025 | AXIS BANK LTD Vs RUKHSANA BEGUM | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 11.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/501/2025 | 16-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/502/2025 | 16-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/498/2025 | 16-01-2025 | KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 14.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-------------------------------------------------------------------|--------------------|------------------------|-----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/499/2025 | 16-01-2025 | KOTAK MAHINDRA BANK Vs KRISHAN KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 14.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/500/2025 | 16-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (COMM)/4/2025 | 17-01-2025 | SHREE SHYAM ENTERPRISES Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY | SANJAY BANSAL(P), | 9810959432 | mail2sanjaybansal@yahoo.com | 14.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/618/2025 | 18-01-2025 | AXIS BANK LTD Vs VIJAY PAL S/O BABU LAL | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/619/2025 | 18-01-2025 | Axis Bank Ltd Vs VINOD KUAMR | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/620/2025 | 18-01-2025 | AXIS BANK LTD Vs KALU KHA | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/621/2025 | 18-01-2025 | Axis Bank Ltd Vs VIVEK KUMAR | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/622/2025 | 18-01-2025 | Axis Bank Ltd Vs MOHD SHAHID | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/629/2025 | 18-01-2025 | Axis Bank Ltd Vs VIMAL KUMAR | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/630/2025 | 18-01-2025 | Axis Bank Ltd Vs BHAVESH DEV SANGER | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/631/2025 | 18-01-2025 | Axis Bank Ltd Vs ANIL SHARMA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/632/2025 | 18-01-2025 | Axis Bank Ltd Vs KIRAN BISWAS | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/633/2025 | 18-01-2025 | Axis Bank Ltd Vs ABHISHEK SAXENA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|----------------------------------|-----------------------------------------|----|--------------------|------------------------|----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/634/2025 | 18-01-2025 | Axis Bank Ltd | Vs AABID KHAN | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/635/2025 | 18-01-2025 | AXIS BANK LTD | Vs BASTI RAM YADAV | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/636/2025 | 18-01-2025 | Axis Bank Ltd | Vs RAHUL | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/637/2025 | 18-01-2025 | Axis Bank Ltd | Vs RAHUL | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/638/2025 | 18-01-2025 | Axis Bank Ltd | Vs RANJEET SINGH | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/639/2025 | 18-01-2025 | Axis Bank Ltd | Vs SHAHRUKH KHAN | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/32/2025 | 18-01-2025 | M/S ZEROX TECHNOLOGIES | Vs M/S ARTIFACTS OF INDIA | | RAHUL AHLWAT | 9810221179 | advrahul@outlook.com | 17.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/641/2025 | 18-01-2025 | Axis Bank Ltd | Vs RISHIPAL SINGH | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/640/2025 | 18-01-2025 | Axis Bank Ltd | Vs PRASHWAR AZAD | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/642/2025 | 18-01-2025 | TOYOTA FINANCE SERVICE INDIA LTD | Vs HITESH RAMESH DESARDA | | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/603/2025 | 18-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/604/2025 | 18-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/605/2025 | 18-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|------------------------------------------------------------------------|--------------------|------------------------|----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/606/2025 | 18-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/607/2025 | 18-01-2025 | KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/608/2025 | 18-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 15.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/609/2025 | 18-01-2025 | Cnh Industrial Capital India Pvt Ltd Vs NIKESH BHIM SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 14.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/610/2025 | 18-01-2025 | Cnh Industrial Capital India Pvt Ltd Vs DINESH HUKUM SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 14.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/611/2025 | 18-01-2025 | Cnh Industrial Capital India Pvt Ltd Vs SUGNI RAM KUMAR | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 14.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/616/2025 | 18-01-2025 | Axis Bank Ltd Vs KARAN SHARMA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/617/2025 | 18-01-2025 | Axis Bank Ltd Vs SATISH YADAV | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 16.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/38/2025 | 21-01-2025 | STATE BANK OF INDIA Vs RAJ KUMAR | Suchita Dixit(P), | 8896932838 | agnihorisuchita@gmail.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/39/2025 | 21-01-2025 | STATE BANK OF INDIA Vs REVAN BAPURAO KAMBLE ALIAS KAMBLE REVAN BAPURAO | Suchita Dixit(P), | 8896932838 | agnihorisuchita@gmail.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/664/2025 | 21-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/665/2025 | 21-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 19.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/663/2025 | 21-01-2025 | KOTAK MAHINDRA PRIME LIMITED Vs NEK CHAND PURANDRE | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 20.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|----------------------------------------------------------|-----------------------|---------------------------|-----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | CS (COMM)/36/2025 | 21-01-2025 | AARK PHARMACEUTICALS Vs CYGNUS MEDICARE PVT LTD | Prashant Bhargava(P), | 9991119392, 9991116006 | PASSANDASSOCIATES@GMAIL.COM | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/37/2025 | 21-01-2025 | AARK PHARMACEUTICALS Vs INDIANA PHARMA | Prashant Bhargava(P), | 9991119392, 9991116006 | PASSANDASSOCIATES@GMAIL.COM | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/662/2025 | 21-01-2025 | YES BANK LTD Vs RAMA DAVAR | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/661/2025 | 21-01-2025 | YES BANK LTD Vs ANSHU AWASTHI | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/660/2025 | 21-01-2025 | YES BANK LTD Vs DEEPAK KUMAR PALAI | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/659/2025 | 21-01-2025 | YES BANK LTD Vs KUMAR ABHISHEK CHOUDHARY | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/657/2025 | 21-01-2025 | AXIS BANK LTD Vs EXPRESS SERVICES | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/658/2025 | 21-01-2025 | AXIS BANK LTD Vs MEHNAJ | Shobha Gupta(P), | 9811192158 | srshobhagupta@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/705/2025 | 22-01-2025 | Axis Bank Ltd Vs GURPAL SINGH | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/708/2025 | 22-01-2025 | Axis Bank Ltd Vs NAVEEN VERMA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/706/2025 | 22-01-2025 | KOTAK MAHINDRA BANK Vs SHARDA | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/707/2025 | 22-01-2025 | Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0014 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/703/2025 | 22-01-2025 | Axis Bank Ltd Vs A K ENTERPRISES | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 18.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|----------------------------------|----------------------------------------------|-----------------------|------------------------|----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/704/2025 | 22-01-2025 | Axis Bank Ltd | Vs KHATRI ROADLINES | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 18.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/701/2025 | 22-01-2025 | Yes Bank Ltd | Vs AJAY KUMAR JAISWAL | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/700/2025 | 22-01-2025 | Yes Bank Ltd | Vs LALITA KUMARI | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/702/2025 | 22-01-2025 | TOYOTA FINANCE SERVICE INDIA LTD | Vs KHAN NAJMA FARHAT FAROOQ KHAN | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/699/2025 | 22-01-2025 | KOTAK MAHINDRA BANK | Vs SANDEEP KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/698/2025 | 22-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 21.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/697/2025 | 22-01-2025 | KOTAK MAHINDRA BANK | Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 21.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/696/2025 | 22-01-2025 | TOYOTA FINANCE SERVICE INDIA LTD | Vs RAJBAPU MUTTAYA DURGE | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/694/2025 | 22-01-2025 | TOYOTA FINANCE SERVICE INDIA LTD | Vs NAWALE ENTERPRISES | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/695/2025 | 22-01-2025 | TOYOTA FINANCE SERVICE INDIA LTD | Vs SONAWANE TOURS AND TRAVELS | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/693/2025 | 22-01-2025 | Axis Bank Ltd | Vs MUKHTAR ALI | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 20.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/47/2025 | 23-01-2025 | MAX HEALTHCARE INSTITUTE LIMITED | Vs KK ROY HEALTHCARE PRIVATE LIMITED | RAUNAQ KAMATH | 9999947699 | office@ira.law | 22.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/783/2025 | 23-01-2025 | AXIS BANK LTD | Vs HARI OM SHARMA | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 21.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|------------------------------------------------------------------------|-----------------------|------------------------|---------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/784/2025 | 23-01-2025 | AXIS BANK LTD Vs RAJENDRA PRASAD KUKRETI | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 21.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/785/2025 | 23-01-2025 | AXIS BANK LTD Vs MOHD ARIF | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 21.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/786/2025 | 23-01-2025 | AXIS BANK LTD Vs IRA MADHULIKA GUPTA | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 21.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/787/2025 | 23-01-2025 | AXIS BANK LTD Vs SUSMA DEVI | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 21.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/807/2025 | 24-01-2025 | M/s Cholamandalam Investment And Finance Company Ltd Vs Davender S | Ravi Shankar Garg(P), | 9811252038 | advocatersgarg@gmail.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/808/2025 | 24-01-2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs GLOBAL AUTO SYSTEM | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/809/2025 | 24-01-2025 | KOTAK MAHINDRA BANK Vs SHARDA | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/810/2025 | 24-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 22.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/811/2025 | 24-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 22.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/812/2025 | 24-01-2025 | KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 22.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/875/2025 | 25-01-2025 | YES BANK LTD Vs JAVED KHAN | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/876/2025 | 25-01-2025 | YES BANK LTD Vs ANURADHA NIRMAL PANDEY | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/877/2025 | 25-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 23.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|----------------------------------------------|-----------------------------------------------------|----|------------------------|------------------------|-------------------------------------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/878/2025 | 25-01-2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED | Vs FATHIMA SANU P | | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/879/2025 | 25-01-2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED | Vs MUKESH SINGH | | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/880/2025 | 25-01-2025 | AXIS BANK LTD | Vs NARAYAN LAL GURJAR | | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/881/2025 | 25-01-2025 | AXIS BANK LTD | Vs KISHOR SO SHANKAR LAL | | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/882/2025 | 25-01-2025 | AXIS BANK LTD | Vs MANAK RAM | | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/883/2025 | 25-01-2025 | AXIS BANK LTD | Vs HAKARU SO HURAJI | | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/49/2025 | 25-01-2025 | IVVI HOSPITALITY PVT LTD AND ANR | Vs M/S CHOPHOUSE HOSPITALITY PVT LTD | | ASHISH NEGI(P), | 9910610273 | deitylawchambers@gmail.com, advocatesushila@gmail.com | 24.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/51/2025 | 25-01-2025 | LOREAL SA | Vs NITESH GOYAL | | Shravan Bansal(P), | 9650682928 | rishi@unitedandunited.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | CS (COMM)/53/2025 | 25-01-2025 | M/S KAMDHENU LIMITED | Vs M/S YASHODA NANDAN ISPAT PRIVATE LIMITED AND ANR | | SUDARSHAN KUMAR BANSAL | 9810132015 | legal@unitedworld.co.in | 24.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/859/2025 | 25-01-2025 | YES BANK LTD | Vs HARDIK | | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 24.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/860/2025 | 25-01-2025 | AXIS BANK LTD | Vs RAJENDER KUMAR | | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 24.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/869/2025 | 25-01-2025 | AXIS BANK LTD | Vs SHRAWAN SINGH | | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 24.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/870/2025 | 25-01-2025 | AXIS BANK LTD | Vs MANJU DEVI | | ASHISH KUMAR GUPTA(P), | 9999183119, 9811517810 | ashish@agcpartners.co.in | 24.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|-------------------------------------------------------------------------------------|-------------------|------------------------|---------------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/871/2025 | 25-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/872/2025 | 25-01-2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KALAIYARASAN KANDEEBAN K | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/873/2025 | 25-01-2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AKRAM MOHAMMAD ASLAM | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/874/2025 | 25-01-2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs SIGNATURE INTERNATIONAL CORPORATION | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 23.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/907/2025 | 27-01-2025 | AXIS BANK LTD Vs VINAY MISHRA | SUNITA SIINGH | 9871040589, 8920586266 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/964/2025 | 28-01-2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs SHAREEK SHAKIL PARVEZ | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 21.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/961/2025 | 28-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/962/2025 | 28-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/963/2025 | 28-01-2025 | KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 27.01.2025 |
| | | | 29, New Court Block-II | Commercial | Execution (Comm)/21/2025 | 29-01-2025 | PUNJAB NATIONAL BANK Vs MUNESH | RAJAT GAUR | 9968814243, 9810559216 | NOT PROVIDED | 27.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/995/2025 | 29-01-2025 | AXIS BANK LIMITED Vs SHYAMVEER SINGH | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 27.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/991/2025 | 29-01-2025 | YES BANK LTD Vs RATTAN LAL GROVER | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 28.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/992/2025 | 29-01-2025 | YES BANK LTD Vs SATISH KUMAR | ANANJAY SINGH(P), | 70303 78800 | ASAPLEGALANDADVOCATES@GMAIL.COM | 28.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|-----------------------------------------------------------------------------------------------------|------------------------|------------------------|-----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/993/2025 | 29-01-2025 | YES BANK LTD Vs ARUN KUMAR SWAIN | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 09.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/990/2025 | 29-01-2025 | YES BANK LTD Vs MOHAN JHA | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 19.12.2024 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/994/2025 | 29-01-2025 | KOTAK MAHINDRA BANK Vs BHAWNA GARG | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 27.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/989/2025 | 29-01-2025 | YES BANK LTD Vs VAISHNAVI KULDEEP KUMAR SHARMA | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 19.12.2024 |
| | | | 29, New Court Block-II | Commercial | Execution (Comm)/22/2025 | 30-01-2025 | M/s LOGI TRANSINDIA THROUGH ITS AR SHAMBHU NATH SINGH Vs M/s CONVERCIS INDIA THROUGH ITS PROPRIETOR | Shambhu nath kumar(P), | 9811656902 | shambhunathsingh6@gmail.com | 28.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1036/2025 | 30-01-2025 | KOTAK MAHINDRA BANK Vs CHAUHAN GOODS CARRIERS | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1035/2025 | 30-01-2025 | Axis Bank Ltd Vs NIRMAL SHARMA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1033/2025 | 30-01-2025 | Axis Bank Ltd Vs SHANI SRIVASTAVA | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1034/2025 | 30-01-2025 | Axis Bank Ltd Vs JAHANGEER KHAN | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 28.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1032/2025 | 30-01-2025 | AXIS BANK LTD Vs MANISH CHOUDHARY | Sunita Singh(P), | 9871040589, 8920586266 | indolexlaw@gmail.com | 25.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1073/2025 | 31-01-2025 | KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1072/2025 | 31-01-2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1068/2025 | 31-01-2025 | Axis Bank Ltd Vs ANIL KUMAR DUBEY | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-----------------------------------------------------------|----------|------------------------|------------|--------------------------|----------------------|------------------------------------------------------------------|----------------------|------------------------|----------------------------|----------------|
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1067/2025 | 31-01-2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gamil.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1069/2025 | 31-01-2025 | Axis Bank Ltd Vs RAMHIT R CHAUDHARY | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1064/2025 | 31-01-2025 | Axis Bank Ltd Vs HARVANSH | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1070/2025 | 31-01-2025 | AXIS BANK LTD Vs LOVELY | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1065/2025 | 31-01-2025 | Axis Bank Ltd Vs SHAMA PARAVEEN | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1063/2025 | 31-01-2025 | Axis Bank Ltd Vs DHANRAJ YADAV | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1066/2025 | 31-01-2025 | Axis Bank Ltd Vs RAMESH KUMAR | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 29.01.2025 |
| | | | 29, New Court Block-II | Commercial | OMP (I) (COMM)/1071/2025 | 31-01-2025 | AXIS BANK LTD Vs ANKIT KUMAR | SANJEEV PATHAK(P), | 9717028845 | litigation@srcslegal.com | 29.01.2025 |
| 27 | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 40, New Court Block-II | Commercial | OMP (I) (COMM)/191/2025 | 10/01/2025 | AXIS BANK LTD Vs JITENDER KUMAR | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/194/2025 | 10/01/2025 | AXIS BANK LTD Vs SAMEER | Rahul Chauhan(P), | 9971891788 | info@aualegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/185/2025 | 10/01/2025 | KOTAK MAHINDRA PRIME LTD Vs MUKESH KUMAR | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 4-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|----------------------------------------|------------------------|------------------------|--------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/489/2025 | 15/01/2025 | AXIS BANK LTD Vs KISHOR SO SHANKAR LAL | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/486/2025 | 15/01/2025 | AXIS BANK LTD Vs NARAYAN LAL GURJAR | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/176/2025 | 10/01/2025 | Axis Bank Ltd Vs DHARMENDRA | ASHISH KUMAR GUPTA(P), | 9999183119 | ashish@agcpartners.co.in | 4-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/484/2025 | 15/01/2025 | AXIS BANK LTD Vs MAVA RAM | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 21-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/483/2025 | 15/01/2025 | AXIS BANK LTD Vs GOPI SO KESAR | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 21-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/538/2025 | 17/01/2025 | AXIS BANK LTD Vs PRABHJOT SINGH | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 2-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/557/2025 | 17/01/2025 | AXIS BANK LTD Vs RAKESH KUMAR | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 09-01-2025 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/485/2025 | 15/01/2025 | AXIS BANK LTD Vs HAKARU SO HURAJI | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/465/2025 | 15/01/2025 | AXIS BANK LTD Vs SHYAM MANOHAR VERMA | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 2-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|------------------------------------|-----------------------|------------------------|--------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/406/2025 | 14/01/2025 | Yes Bank Ltd Vs PRINCE TANWAR | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 7-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/539/2025 | 17/01/2025 | AXIS BANK LTD Vs BABLOO | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/369/2025 | 14/01/2025 | AXIS BANK LTD Vs DEV MANI MISHRA | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 2-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/372/2025 | 14/01/2025 | AXIS BANK LTD Vs DEEPAK RATHOUR | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 2-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/365/2025 | 14/01/2025 | AXIS BANK LTD Vs RAJU RAM | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/364/2025 | 14/01/2025 | AXIS BANK LTD Vs LAHARU LAL BHIL | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/366/2025 | 14/01/2025 | AXIS BANK LTD Vs KALU KHA | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/351/2025 | 14/01/2025 | AXIS BANK LTD Vs DURGA RAM | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/466/2025 | 15/01/2025 | AXIS BANK LTD Vs PRINSH SHARMA | DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 28-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|--------------------------------------|------------------|------------------------|--------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/545/2025 | 17/01/2025 | AXIS BANK LTD Vs RAM DEVA RAM | DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 28-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/946/2025 | 27/01/2025 | AXIS BANK LTD Vs ZAYED AKHTAR ANSARI | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 30-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/279/2025 | 13/01/2025 | Axis Bank Vs Surender Singh | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/280/2025 | 13/01/2025 | Axis Bank Vs Ashok Kumar | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/283/2025 | 13/01/2025 | Axis Bank Vs Satish Anand | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/284/2025 | 13/01/2025 | Axis Bank Vs Ravi Kanti | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/281/2025 | 13/01/2025 | Axis Bank Vs Samsudeen | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/282/2025 | 13/01/2025 | Axis Bank Vs Avantika Jain | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 31-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/407/2025 | 14/01/2025 | AXIS BANK LTD Vs BHAKAR RAM | ADV DHEERAJ(P), | 8130383143 | lalitpandeyadv@gmail.com | 3-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|---------------------------------------------------------------------|-----------------------|------------------------|--------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/411/2025 | 14/01/2025 | AXIS BANK LTD Vs NOORUL HAQ | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 3-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/414/2025 | 14/01/2025 | AXIS BANK LTD Vs ANEESH AHMAD | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 3-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/517/2025 | 16/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs HARAWANE MAHESH DATTATRAY | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 6-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/519/2025 | 16/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs SIRAJUDDIN KAMALUDDIN CHAUDHARY | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 6-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/516/2025 | 16/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs CHETAN KUMAR | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 7-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/559/2025 | 17/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs MANISH SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 6-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/558/2025 | 17/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs RAKESH KUMAR SINGH | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/560/2025 | 17/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs VIJAY SO SUNIL KUMAR | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/461/2025 | 15/01/2025 | Axis Bank Vs ASHOK KUMAR MISHRA | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 4-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|--------------------------------|----------------------------|----|----------------------|------------------------|---------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/556/2025 | 17/01/2025 | AXIS BANK LTD | Vs PRAVESH VERMA | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/551/2025 | 17/01/2025 | AXIS BANK LTD | Vs RAJESH KUMAR | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/542/2025 | 17/01/2025 | AXIS BANK LTD | Vs VINAY MISHRA | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/549/2025 | 17/01/2025 | AXIS BANK LTD | Vs SANDEEP KUMAR VERMA | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/537/2025 | 17/01/2025 | AXIS BANK LTD | Vs LAKHMI CHAND MEENA | | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 11-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1095/2025 | 31/01/2025 | YES BANK LIMITED | Vs RAJESH SHARMA | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/468/2025 | 15/01/2025 | SMFG INDIA HOME FINANCE CO LTD | Vs SANJESH KUMAR | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartnr@gmail.com | 11-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/467/2025 | 15/01/2025 | SMFG INDIA HOME FINANCE CO LTD | Vs SUNDAR LAL | | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartnr@gmail.com | 11-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/506/2025 | 16/01/2025 | Kotak Mahindra Prime Ltd | Vs LALTA LALTA PRASAD 7038 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan@yahoo.com | 14-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-----------------------------------------------------------|-----------------------|------------------------|----------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/507/2025 | 16/01/2025 | Kotak Mahindra Prime Ltd Vs RAVINDER KUMAR 8934 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 14-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/656/2025 | 21/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs RESHMA SURESH PANCHAL | RAJESH JANGRA(P), | 9958726491 | jangraadvocate@gmail.com | 17-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/674/2025 | 21/01/2025 | KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/837/2025 | 24/01/2025 | YES BANK LTD Vs SANDEEP GHOSHAL | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/838/2025 | 24/01/2025 | YES BANK LTD Vs BABITA YADAV | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/773/2025 | 23/01/2025 | Yes Bank Ltd Vs HARIKESH KUMAR | ADV. LALIT PANDEY(P), | 8130383143 | lalitpandeyadv@gmail.com | 21-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/780/2025 | 23/01/2025 | AXIS BANK LTD Vs RAJESH KUMAR | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 22-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/779/2025 | 23/01/2025 | Axis Bank Ltd Vs OM SINGH | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 22-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/778/2025 | 23/01/2025 | AXIS BANK Vs SATGURU PRASAD YADAV | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 22-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|-----------------------------------------------------------------------------------------|-------------------------|------------------------|--------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/856/2025 | 24/01/2025 | KOTAK MAHINDRA PRIME LTD Vs RAHUL | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 22-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1050/2025 | 30/01/2025 | AXIS BANK LTD Vs SAMRIDH EMPIRE PRIVATE LIMITED | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 22-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1057/2025 | 30/01/2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs VIRENDER TRACTOR PARTS AND ANR | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 25-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/947/2025 | 27/01/2025 | AXIS BANK LTD Vs DEEPAK RATHOUR | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/948/2025 | 27/01/2025 | AXIS BANK LTD Vs SANDEEP KUMAR VERMA | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 25-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/978/2025 | 28/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs SISANGIYA NIRAV VASANTBHAI | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 27-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/979/2025 | 28/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs PINTUBHAI R GOHIL | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 27-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/984/2025 | 28/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs HARSHAD SURESH PAWAR | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 27-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1053/2025 | 30/01/2025 | AXIS BANK LTD Vs KAVITA JAIN | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 30-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|------------------------------------------------------------------|--------------------|------------------------|--------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1051/2025 | 30/01/2025 | AXIS BANK LTD Vs FIROZ | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 30-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1047/2025 | 30/01/2025 | AXIS BANK LTD Vs DALJEET KAUR | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 30-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1045/2025 | 30/01/2025 | AXIS BANK LTD Vs IKRAM ATTARI | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 30-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1093/2025 | 31/01/2025 | AXIS BANK LTD Vs DILASHAD | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 30-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1076/2025 | 31/01/2025 | Axis Bank Ltd Vs SHUKLA AVENDRAKUMAR 0200 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 30-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/353/2025 | 14/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs DINESH CHANDRA | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 5-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/97/2025 | 09/01/2025 | AXIS BANK LTD Vs NASEEM KHAN | Anupam Singh(P), | 9654926809 | anupamjsingh@gmail.com | 23-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/108/2025 | 09/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4078 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25-12-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/109/2025 | 09/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25-12-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|------------------------------------------------------------------|--------------------|------------------------|---------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/110/2025 | 09/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 25-12-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/111/2025 | 09/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831 | parv mahajan(P), | 9643646534 | parv.mahajano07@gmail.com | 25-12-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/462/2025 | 15/01/2025 | AXIS BANK LTD Vs YASHODA KUMARI | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/464/2025 | 15/01/2025 | AXIS BANK LTD Vs HEM KUMAR | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/374/2025 | 14/01/2025 | AXIS BANK LTD Vs SAMRIDH EMPIRE PRIVATE LIMITED | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/360/2025 | 14/01/2025 | AXIS BANK LTD Vs SABIR ALI | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/362/2025 | 14/01/2025 | AXIS BANK LTD Vs KAILASH CHAND SHARMA | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/359/2025 | 14/01/2025 | AXIS BANK LTD Vs RAMRAY GURJAR | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/356/2025 | 14/01/2025 | AXIS BANK LTD Vs GOPAL YADAV | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|--------------------------------------------------------------------------------|----------------------------|------------------------|----------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/361/2025 | 14/01/2025 | AXIS BANK LTD Vs BASTI RAM YADAV | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/358/2025 | 14/01/2025 | AXIS BANK LTD Vs VIJAY PAL SO BABU LAL | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/363/2025 | 14/01/2025 | AXIS BANK LTD Vs BHARAT SINGH | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/357/2025 | 14/01/2025 | AXIS BANK LTD Vs JETHA RAM SOLANKI | SANJEEV PATHAK(P), | 9717028845 | litigation@srslegal.com | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/29/2025 | 17/01/2025 | MANSI AGGARWAL Vs THEKA COFFEE PRIVATE LIMITED | SUNIL KUMAR CHATURVEDI(P), | 87429141000 | not given | 4-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/7/2025 | 09/01/2025 | RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR | Ashok Kumar(P), | 9717728017 | deepaklegal1985@gmail.com | 4-1-25 |
| | | | 40, New Court Block-II | Commercial | Execution (Comm)/10/2025 | 13/01/2025 | MIM TRADING AND CONSTRUCTION COMPANY THROUGH ITS PARTNER IRSHAD Vs MUKEEM KHAN | Ashish Upadhayay(P), | 9811215280 | not given | 8-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/457/2025 | 15/01/2025 | IFFCO KISAN FINANCE LTD Vs SHARAWAN RAM | Tusharr Mawkin(P), | 9266434364 | advocatessagaraggarwal@gmail.com | 8-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/459/2025 | 15/01/2025 | IFFCO KISAN FINANCE LTD Vs GANPAT LAL VEASNAV | Tusharr Mawkin(P), | 9266434364 | advocatessagaraggarwal@gmail.com | 8-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|----------------------------------------------------------------------------------|--------------------|------------------------|----------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/460/2025 | 15/01/2025 | IFFCO KISAN FINANCE LTD Vs DHARMA RAM DEWASI | Kanika Baweja(P), | 9266434364 | advocatessagaraggarwal@gmail.com | 8-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/190/2025 | 10/01/2025 | AXIS BANK LTD Vs AJEET SINGH | Rahul Chauhan(P), | 9810072439 | dladewlawassociates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/192/2025 | 10/01/2025 | AXIS BANK LTD Vs POONAM | Rahul Chauhan(P), | 9810072439 | dladewlawassociates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/193/2025 | 10/01/2025 | AXIS BANK LTD Vs PRAVEEN | Rahul Chauhan(P), | 9810072439 | dladewlawassociates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/195/2025 | 10/01/2025 | AXIS BANK LTD Vs SHASHI BESOYA | Rahul Chauhan(P), | 9810072439 | dladewlawassociates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/196/2025 | 10/01/2025 | AXIS BANK LTD Vs UMA BAKSHI | Rahul Chauhan(P), | 9810072439 | dladewlawassociates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/16/2025 | 10/01/2025 | M/S LOREAL S A Vs MER NALIN KANTIBHAI | Shravan Bansal(P), | 1126843455 | unitedmark@unitedandunited.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/14/2025 | 10/01/2025 | HIGH STREET ESSENTIALS P LTD Vs Zanesar Akhtar Sole Proprietor of Factory Outlet | OM PUNIA(P), | 9958003977 | omsinghpunia@rediffmail.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/177/2025 | 10/01/2025 | Axis Bank Ltd Vs MUSTKEEM 2352 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan@yahoo.com | 9-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|------------------------------|------------------------|----|--------------------|------------------------|--------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/178/2025 | 10/01/2025 | Axis Bank Ltd | Vs SABIR 6013 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/179/2025 | 10/01/2025 | Axis Bank Ltd | Vs MAYANK AGGARWAL8436 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1079/2025 | 31/01/2025 | AXIS BANK LTD | Vs SANGEETA TIWARI | | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/487/2025 | 15/01/2025 | HDFC BANK LTD | Vs SAHIL MAHANDIRATTA | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1078/2025 | 31/01/2025 | HDFC BANK LTD | Vs ASHOK KUMAR | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/488/2025 | 15/01/2025 | HDFC BANK LTD | Vs A S STEEL | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/352/2025 | 14/01/2025 | KOTAK MAHINDRA PRIME LIMITED | Vs MD MASOOD ALAM | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/254/2025 | 13/01/2025 | Axis Bank Ltd | Vs AMITA DUBEY 1811 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/255/2025 | 13/01/2025 | Axis Bank Ltd | Vs MUBINA H 1799 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-------------------------------------------|--------------------|------------------------|----------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/253/2025 | 13/01/2025 | Axis Bank Ltd Vs VINOD KUMAR ANAND 7448 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/252/2025 | 13/01/2025 | Axis Bank Ltd Vs MOHIT NAGAR 8485 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/248/2025 | 13/01/2025 | Axis Bank Ltd Vs MAMTA MAURYA 6142 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/250/2025 | 13/01/2025 | Axis Bank Ltd Vs AJAY KUMAR SETHI 2040 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/246/2025 | 13/01/2025 | Axis Bank Ltd Vs SWARNIM RAJ KANDARI 4839 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/249/2025 | 13/01/2025 | Axis Bank Ltd Vs RAO JAHID PUNDIR 6935 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/251/2025 | 13/01/2025 | Axis Bank Ltd Vs GURMEET SINGH 6854 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/256/2025 | 13/01/2025 | Axis Bank Ltd Vs PRAMOD KUMAR 8159 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/245/2025 | 13/01/2025 | Axis Bank Ltd Vs CHAHAT SHARMA 9226 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|------------------------------------------------------------------|--------------------|------------------------|----------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/247/2025 | 13/01/2025 | Axis Bank Ltd Vs PRADIP KUMAR 9859 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1080/2025 | 31/01/2025 | AXIS BANK LTD Vs SARFRAJ | ADV DHEERAJ(P), | 9871040589 | indolexlaw@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/244/2025 | 13/01/2025 | Axis Bank Ltd Vs ASHWANI YADAV 0176 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1096/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs ANIL KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1097/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs LALLAN SINGH | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1098/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4155 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1099/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1100/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1101/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|------------------------------------------------------------------------------------|-----------------------|------------------------|----------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1102/2025 | 31/01/2025 | KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1769 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/243/2025 | 13/01/2025 | Axis Bank Ltd Vs N N DUBEY 6030 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/854/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Om Namberdar Udayveer Singh | Ravi Shankar Garg(P), | 9811252038 | advocatessagaraggarwal@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/855/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Avneesh Tyagi | Ravi Shankar Garg(P), | 9811252038 | advocatessagaraggarwal@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/513/2025 | 16/01/2025 | KOTAK MAHINDRA BANK Vs ANUPAM SINGH | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/349/2025 | 14/01/2025 | Axis Bank Ltd Vs MANISH KUMAR YADAV 6828 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/347/2025 | 14/01/2025 | Axis Bank Ltd Vs NISHCHAL UPADHYAY 3198 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/350/2025 | 14/01/2025 | Axis Bank Ltd Vs MANISH PAL 3483 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/348/2025 | 14/01/2025 | Axis Bank Ltd Vs DHANANJAY SINGH YADAV 2548 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-----------------------------------------------------------------------------------|------------------------|------------------------|------------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/481/2025 | 15/01/2025 | YES BANK LTD Vs BAJRANG BAHADUR SINGH | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/476/2025 | 15/01/2025 | YES BANK LTD Vs VARUN RAM SINGH | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | CS DJ/28/2025 | 14/01/2025 | RAJIT KAICKER (SR CITIZEN) AND ANR Vs DR MANISH KUMAR AND ANR | Ashok Kumar(P), | 8742914100 | advocatessunilchaturvedi@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/18/2025 | 14/01/2025 | M/S HILL VIEW HOTEL AND RESTAURANT AND ANR Vs M/S SAGAR RATNA RESTAURANTS PVT LTD | Shubham Agarwal(P), | 8010408484 | adv.shubham2163@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/496/2025 | 15/01/2025 | Axis Bank Ltd Vs KURABAN KHA | ASHISH KUMAR GUPTA(P), | 9999183119 | ashish@agcpartners.co.in | 14-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/497/2025 | 15/01/2025 | Axis Bank Ltd Vs VISHRAM KUMAR MEENA | ASHISH KUMAR GUPTA(P), | 9999183119 | ashish@agcpartners.co.in | 14-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/425/2025 | 15/01/2025 | Axis Bank Ltd Vs MOHIT SHARMA 2092 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/424/2025 | 15/01/2025 | Axis Bank Ltd Vs MOHD TAUQEER 0644 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/521/2025 | 16/01/2025 | Intec Capital Ltd Vs FRONTLINE RETAIL INDIA PVT LTD THROUGH ITS DIRECTOR | POOJA CHAUDHARY(P), | 9871169411 | legal.poojachaudhary@gmail.com | 14-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|--------------------------------------|------------------------|----|--------------------|------------------------|---------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/600/2025 | 18/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs Tarandeep Singh | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 16-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/599/2025 | 18/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs Raman Preet Singh | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 16-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/601/2025 | 18/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs Krishan Kumar | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 16-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/602/2025 | 18/01/2025 | Cnh Industrial Capital India Pvt Ltd | Vs Rahul Jai Deep | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 16-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (COMM)/3/2025 | 17/01/2025 | M/S FIITJEE LTD | Vs AMIT SAHA | | Mohit Gupta(P), | 7030328800 | asaplegalandadvocates@gmail.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/48/2025 | 23/01/2025 | MS SAHARA TRADERS | Vs AMBIENCE PVT LTD | | SHAHID AHMAD(P), | 9910536696 | shahidahmadadvocates@gmail.com | 16-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/596/2025 | 18/01/2025 | Axis Bank Ltd | Vs SABIR KHAN 8098 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/595/2025 | 18/01/2025 | Axis Bank Ltd | Vs RAJENDRA KUMAR 7763 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/597/2025 | 18/01/2025 | Axis Bank Ltd | Vs KAWALJIT KUMAR 8004 | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan@yahoo.com | 9-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|----------------------------------------------------------------------------------|-----------------|----|-----------------------|------------------------|--------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/655/2025 | 21/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs HANSPAL TOURS AND TRAVELS | | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 17-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/598/2025 | 18/01/2025 | Axis Bank Ltd Vs NARESH 1613 | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/594/2025 | 18/01/2025 | Axis Bank Ltd Vs RAHUL BHATI 0960 | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/33/2025 | 20/01/2025 | New Roots Hair Clinic Pvt Ltd Vs New Roots Hair Transplant Clinic | | | Varnika Bajaj(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/34/2025 | 20/01/2025 | For Inspiration and Recognition of Science and Technology Vs Vinay Vishnu Kunwar | | | Prakriti Sharma(P), | 7428295231 | j.abhey@aussherdul.com | 18-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/889/2025 | 25/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs AMIT KUMAR | | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/890/2025 | 25/01/2025 | KOTAK MAHINDRA PRIME LIMITED Vs MAHINDER PAL SINGH | | | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/41/2025 | 21/01/2025 | AARK PHARMACEUTICALS Vs SANJIBAN MEDICAL STORES | | | Prashant Bhargava(P), | 9991119392 | passandassociates@gmail.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/839/2025 | 24/01/2025 | YES BANK LTD Vs RADHESHYAM CHELAK | | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|--------------------------------------------------------------|--------------------|------------------------|--------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/744/2025 | 22/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs RAMESH UDHAVDAS LULLA | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/775/2025 | 23/01/2025 | Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0765 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/777/2025 | 23/01/2025 | Axis Bank Ltd Vs ROHIT 2807 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/776/2025 | 23/01/2025 | Axis Bank Ltd Vs VIRESH 2192 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/774/2025 | 23/01/2025 | Axis Bank Ltd Vs DHAKA CONSTRUCTION COMPANY 6735 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/745/2025 | 22/01/2025 | TOYOTA FINANCE SERVICE INDIA LTD Vs AFSANA TOURS AND TRAVELS | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 20-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/709/2025 | 22/01/2025 | Axis Bank Ltd Vs JAIVEER 1765 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/710/2025 | 22/01/2025 | Axis Bank Ltd Vs ASHOK 4850 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/711/2025 | 22/01/2025 | Axis Bank Ltd Vs KHATRI ROADLINES 6711 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-----------------------------------------------------------------------------------------------|-----------------------|------------------------|----------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/712/2025 | 22/01/2025 | Axis Bank Ltd Vs CHOUDHARY BROTHERS 7750 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | Misc DJ/17/2025 | 25/01/2025 | IDBI Bank LTD Vs Anuj Kumar prop of shri balaji trading co | Kunal Kumar(P), | 9811191050 | satish@klfindia.com | 23-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/50/2025 | 25/01/2025 | MAX HEALTHCARE INSTITUTE LIMITED Vs RURAL INSTITUTE OF HEALTH AND PARAMEDICAL SCIENCE SOCIETY | Kruttika Lakshmi(P), | 9999947699 | office@ira.law | 23-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/857/2025 | 24/01/2025 | M/s Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infra Developers | Ravi Shankar Garg(P), | 9811252038 | advocatessagaraggarwal@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/858/2025 | 25/01/2025 | MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs MANGLA SEEDS PRIVATE LIMITED | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/908/2025 | 27/01/2025 | IARC Vs MUNNA YADAV | ASHIM BHATT(P), | 9599624216 | ashim.bhatt17@gmail.com | 24-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/888/2025 | 25/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DASARI SARITHA | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/885/2025 | 25/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHIVAPPA MAHADEVAPPA JALIHAL | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/887/2025 | 25/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DHARMJEET SINGH GILL | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 10-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|----------------------------------------------------------------------------|-------------------------|------------------------|--------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/886/2025 | 25/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARTIK AHUJA | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/965/2025 | 28/01/2025 | INDIA SHELTER FINANCE CORPORATION LTD Vs MEERA BAI | AMIT KUMAR SINHA(P), | 9990659331 | kmpspartner@gmail.com | 24-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/56/2025 | 28/01/2025 | Loreal S A Vs UMA MAHESHWARI | Shravan Bansal(P), | | | |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/909/2025 | 27/01/2025 | Axis Bank Ltd Vs RAMESH S O DOLA RAM | ASHISH KUMAR GUPTA(P), | 9999183119 | ashish@agcpartners.co.in | 23-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/910/2025 | 27/01/2025 | Axis Bank Ltd Vs PRITESH KUMAR SINGHVI | ASHISH KUMAR GUPTA(P), | 9999183119 | ashish@agcpartners.co.in | 23-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/911/2025 | 27/01/2025 | Axis Bank Ltd Vs VIKASH SIYAG | ASHISH KUMAR GUPTA(P), | 9999183119 | ashish@agcpartners.co.in | 23-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/58/2025 | 29/01/2025 | OCL SHIPPING INDIA THROUGH AR NISHANT DIXIT Vs BOLD BESPOKE DESIGN PVT LTD | RAKESH KUMAR SHUKLA(P), | 9910536696 | not given | 22-1-25 |
| | | | 40, New Court Block-II | Commercial | Misc DJ/25/2025 | 30/01/2025 | Siddarth Chima Vs Hansraj | ROHIT KHANKRIYAL(P), | 7015928685 | adrohithk@gmail.com | 29-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1042/2025 | 30/01/2025 | Axis Bank Ltd Vs AKHTAR ARIF 3488 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan@yahoo.com | 9-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|--------------------------|----------------------|--------------------------------------------|-----------------|----|--------------------|------------------------|---------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1041/2025 | 30/01/2025 | Axis Bank Ltd Vs AWANISH KUMAR SINGH 2444 | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1040/2025 | 30/01/2025 | Axis Bank Ltd Vs DEEPA PAL 5873 | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1074/2025 | 31/01/2025 | Axis Bank Ltd Vs PUSHRAJ SINGH 7208 | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1092/2025 | 31/01/2025 | AXIS BANK LTD Vs HARJINDER SINGH | | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1075/2025 | 31/01/2025 | Axis Bank Ltd Vs AKHILESH KUMAR SINGH 9791 | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1077/2025 | 31/01/2025 | Axis Bank Ltd Vs YASMEEN NISHA 2486 | | | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 9-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/1094/2025 | 31/01/2025 | AXIS BANK LTD Vs KURESHI ALAM | | | SANJEEV PATHAK(P), | 9717028845 | litigation@srcalegal.com | 27-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/536/2025 | 16/01/2025 | YES BANK Vs aaaaa | | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/535/2025 | 16/01/2025 | YES BANK Vs HARISH GROVER | | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|---------------------|--------------------------------|----|-------------------|------------------------|---------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/534/2025 | 16/01/2025 | YES BANK | Vs ASHISH KUMAR YADAV | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/613/2025 | 18/01/2025 | KOTAK MAHINDRA BANK | Vs RUCHI SINGH | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/612/2025 | 18/01/2025 | KOTAK MAHINDRA BANK | Vs BUSHRAN BEG | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/614/2025 | 18/01/2025 | KOTAK MAHINDRA BANK | Vs M/S BRIJESH CHANDRA DWIVEDI | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/615/2025 | 18/01/2025 | KOTAK MAHINDRA BANK | Vs RISHI PRATAP SINGH | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/623/2025 | 18/01/2025 | YES BANK | Vs N G SOLUTIONS | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/624/2025 | 18/01/2025 | YES BANK | Vs SWADESH JAI PRAKASH KAUSHIK | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/625/2025 | 18/01/2025 | YES BANK | Vs SUMIT DIXIT | | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/675/2025 | 21/01/2025 | KOTAK MAHINDRA BANK | Vs ANUJ KUMAR | | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|---------------------------------------------|------------------|------------------------|---------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/676/2025 | 21/01/2025 | KOTAK MAHINDRA BANK Vs AMAN | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/679/2025 | 21/01/2025 | KOTAK MAHINDRA BANK Vs CHOTE LAL | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/628/2025 | 18/01/2025 | KOTAK MAHINDRA BANK Vs KHALIQUZZAMA | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/681/2025 | 21/01/2025 | KOTAK MAHINDRA BANK Vs VARUN KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/626/2025 | 18/01/2025 | KOTAK MAHINDRA BANK Vs SANDEEP KUMAR SHARMA | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/684/2025 | 21/01/2025 | KOTAK MAHINDRA BANK Vs GOVIND KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/685/2025 | 21/01/2025 | KOTAK MAHINDRA BANK Vs NAJIM ALI | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/627/2025 | 18/01/2025 | KOTAK MAHINDRA BANK Vs SANDEEP KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/746/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs DHARMENDRA KUMAR 222 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|---------------------------------------------|------------------|------------------------|---------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/749/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs AZAHARUDDIN | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/747/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs GYANENDRA SINGH | parv mahajan(P), | 9643646534 | parv.mahajano07@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/750/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs CHANDAN | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/752/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs AMARJEET PASWAN | parv mahajan(P), | 9643646534 | parv.mahajano07@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/751/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs PADMA DEVI | parv mahajan(P), | 9643646534 | parv.mahajano07@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/748/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs AMIT KUMAR YADAV | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/753/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs SANDEEP KUMAR SHARMA | parv mahajan(P), | 9643646534 | parv.mahajano07@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/840/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs RAHUL SHUKLA | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/754/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs PADMA DEVI | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|--------------------------------------------------------------|------------------|------------------------|---------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/841/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs AMARJEET PASWAN | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/755/2025 | 22/01/2025 | KOTAK MAHINDRA BANK Vs GOVIND KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/842/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs RADHARANI TRADERS SUPPLIERS 430 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/843/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs SHISHUPAL SINGH | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/844/2025 | 24/01/2025 | IARC Vs AMMOOLAL DALLU | ASHIM BHATT(P), | 9599624216 | ashim.bhatt17@gmail.com | 24-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/847/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs ANUJ KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/846/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs NANDINI ROAD LINES 248 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/849/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs GOVIND KUMAR | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/850/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs SHISHUPAL SINGH 632 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|-----------------------------------------------------------------|-----------------------|------------------------|----------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/845/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs RAHUL SHUKLA | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/848/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs DEEPAK VERMA | parv mahajan(P), | 9643646534 | parv.mahajano07@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/851/2025 | 24/01/2025 | KOTAK MAHINDRA BANK Vs NANDINI ROAD LINES 598 | parv mahajan(P), | 9643646534 | parv.mahajan007@gmail.com | 7-11-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/852/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Rekha A | Ravi Shankar Garg(P), | 9811252038 | advocatessagaraggarwal@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/926/2025 | 27/01/2025 | IARC Vs RAVI PATIDAR | ASHIM BHATT(P), | 9599624216 | ashim.bhatt17@gmail.com | 24-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/928/2025 | 27/01/2025 | AXIS BANK LIMITED Vs JUNED | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/927/2025 | 27/01/2025 | AXIS BANK LIMITED Vs JUNED AHAMED | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/853/2025 | 24/01/2025 | Ms Cholamandalam Investment And Finance Company Ltd Vs Irshad J | Ravi Shankar Garg(P), | 9811252038 | advocatessagaraggarwal@gmail.com | 10-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/929/2025 | 27/01/2025 | AXIS BANK LIMITED Vs RAVI KUMAR | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|------------------------------------------------------|-------------------------|------------------------|-------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/930/2025 | 27/01/2025 | AXIS BANK LIMITED Vs SUDHIR SINGH | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/931/2025 | 27/01/2025 | IARC Vs PANKAJ PATEL | ASHIM BHATT(P), | 9599624216 | ashim.bhatt17@gmail.com | 24-1-25 |
| | | | 40, New Court Block-II | Commercial | CS (COMM)/35/2025 | 21/01/2025 | CANARA BANK Vs UDIT ENTERPRISES THROUGH ITS PARTNERS | ANSHUMAN SRIVASTAVA(P), | 9990042642 | srlanshu83@gmail.com | 19-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/932/2025 | 27/01/2025 | AXIS BANK LIMITED Vs SONIA | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/933/2025 | 27/01/2025 | AXIS BANK LIMITED Vs ABHISHEK KUMAR | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/934/2025 | 27/01/2025 | AXIS BANK LIMITED Vs MANOJ KUMAR | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/935/2025 | 27/01/2025 | AXIS BANK LIMITED Vs AJITUR RHAMAN | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/936/2025 | 27/01/2025 | AXIS BANK LIMITED Vs MONTU KUMAR | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/937/2025 | 27/01/2025 | AXIS BANK LIMITED Vs MAHENDRI | avinash kumar(P), | 45596482 | avinash.adv@gmail.com | 11-12-24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------------------|------------|-------------------------|----------------------|--------------------------------------------------------------------------------|------------------------|------------------------|----------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/354/2025 | 14/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DHARMINDER KUMAR | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/355/2025 | 14/01/2025 | PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHD IMRAN | RAJESH JANGRA(P), | 9958726491 | delhi.jangraadvocate@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/191/2025 | 15/01/2025 | Webkul Software Pvt Ltd Vs Ecarter Technologies Pvt Ltd | Shalabh Gupta(P), | 98180910649 | subhashguptaadv@gmail.com | 23-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/194/2025 | 09/01/2025 | Late Sh Lakhan Singh Through LRs Vs PARMESHWAR JANA | Gagan Kumar Sharma(P), | not given | not given | 26-12-24 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/185/2025 | 09/01/2025 | Axis Bank Ltd Vs MAHESH RAM 8132 | MAYANK MAHAJAN(P), | 9873347330 | mayank_mahajan05@yahoo.com | 8-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/489/2025 | 15/01/2025 | AXIS BANK LTD Vs AHSAN CHAUDHARY | Sunita Singh(P), | 9871040589 | indolexlaw@gmail.com | 2-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/486/2025 | 15/01/2025 | IFFCO KISAN FINANCE LTD Vs MOHIT JAGRUP | Tusharr Mawkin(P), | 9266434364 | advocatessagaraggarwal@gmail.com | 8-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/176/2025 | 09/01/2025 | POORANMAL GAUR Vs HIMANSHU BABBAR proprietor M S HBFC INTERIORS AND DEVELOPERS | Tushar Kwatra(P), | 9266434364 | advocatessagaraggarwal@gmail.com | 8-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/484/2025 | 15/01/2025 | IFFCO KISAN FINANCE Vs ANIL KUMAR | Tusharr Mawkin(P), | 9266434364 | advocatessagaraggarwal@gmail.com | 8-1-25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|----------------------------------|------------|--------------------------|------------|-------------------------|----------------------|--------------------------------------------------------------------------|--------------------------|------------------------|---------------------------------|----------------|
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/483/2025 | 27/01/2025 | YES BANK Vs arti jha | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/538/2025 | 27/01/2025 | YES BANK Vs VINODYADAV | ANANJAY SINGH(P), | 7030378800 | asaplegalandadvocates@gmail.com | 13-1-25 |
| | | | 40, New Court Block-II | Commercial | OMP (I) (COMM)/557/2025 | 29/01/2025 | SMALL FARMERS AGRIBUSINESS CONSORTIUM / ALPINE FRESH PVT LTD | Nitish Kumar | 9810197092 | dsadvo-13@gmail.com | 24-1-25 |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | 18 BLOCK 1 18 BLOCK 1 | EX(COMM) | 3/2025 | 03-01-2025 | STATE BANK OF INDIA Vs ANJALI SHARMA AND ANR | Shiv Tyagi | 9811059032 | shivktyagi1@gmail.com | 28-12-2024 |
| | | | | CS(COMM) | 5/2025 | 09-01-2025 | WILLUS INFRASTRUCTURE PVT. LTD Vs GEO MILLER AND CO PVT. LTD AND ANR. | J.S. Arora | 9811765540 | jsarora.58@gmail.com | 21-12-2024 |
| | | | | CS(COMM) | 9/2025 | 10-01-2025 | BHOLA SURENDRA KAMATH AND ORS. Vs NATHU'S SWEETS AND ORS. | BHANU PRIYA | 8851892686 | advbhanupriya23@gmail.com | 18-12-2024 |
| | | | | CS(COMM) | 10/2025 | 10-01-2025 | ONE97 COMMUNICATIONS LTD Vs ALAVA JAYA PRAKASH | GAURAV JAIN & ROHIT JAIN | 9811074162 | rohitjn2003@gmail.com | 24-12-2024 |
| | | | | CS(COMM) | 23/2025 | 14-01-2025 | VIPIN AGRAWAL AND ANR. Vs S and S SURGICARE PVT. LTD AND ANR. | GAGAN KUMAR SINGHAL | 8860538313 | gagankumarsinghal@gmail.com | 03-01-2025 |
| | | | | OMP(COMM) | 5/2025 | 16-01-2025 | NITYA NIRANJAN KHAMPARIA Vs EURASIAN MINERALS AND ENTERPRISES PVT. LTD. | AMIT KUMAR | 999933220 | amit.shukla@lexweb.in | 15-01-2025 |
| | | | | CS(COMM) | 42/2025 | 17-01-2025 | BRIGHT STAR GARMENTS Vs BLUE LINE LOGISTICS AND WAREHOUSING LLP AND ANR. | AKASH SWAMI | 9871643443 | pbasrinivasan@yahoo.co.in | 24-12-2024 |
| | | | | EX(COMM) | 27/2025 | 17-01-2025 | LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA | VIVEK YADAV | 9910059706 | advocatevivek07@gmail.com | 15-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|------------------|-----------------|------------|-----------------|-----------------|----------------------|--------------------------------------------------------------------------------------------------------------|-----------------------|------------------------|---------------------------------|----------------|
| | | | | EX(COMM) | 32/2025 | 20-01-2025 | ANIL VOHRA Vs SOUTH DELHI MUNICIPAL CORPORATION Now Municipal Corporation of Delhi MCD | AMBAREEN QAISAR | 8287138358 | Not Mentioned | 17-01-2025 |
| | | | | EX(COMM) | 42/2025 | 23-01-2025 | REINFORCED EARTH INDIA PVT LTD Vs CDS INFRA PROJECTS LTD | GURINDER AND PARTNERS | 9643379563 | contact@gurinderpartners.com | 15-01-2025 |
| | | | | EX(COMM) | 43/2025 | 23-01-2025 | STATE BANK OF INDIA Vs NARENDER KUMAR | DHARMENDRA SINGH | 8800784740 | subhi1673@gmail.com | 09-01-2025 |
| | | | | CS(COMM) | 66/2025 | 23-01-2025 | SHRI SIPAHI SINGH PROPRIETOR OF SS ENGINEERING WORKS Vs M/S ETA ENGINEERING PRIVATE LTD THROUGH ITS DIRECTOR | YOGRAJ GULLAIYA | 9811132049 | advocateyograjgullaiya@gmail | 20-01-2025 |
| | | | | CS(COMM) | 67/2025 | 23-01-2025 | CHEMI TECH ENGINEERS PVT LTD Vs SHRI KRISHNA POLYMERS AND ANR | AKSHIT NAVANEY | 9999276662 | akshit@reignlegal.in | 20-01-2025 |
| | | | | MISC DJ | 99/2025 | 23-01-2025 | LEXUS GRANITO (INDIA) LIMITED Vs SPJ CARGO PRIVATE LIMITED | SIDDHARTH RELAN | 9427464641 | pritshah20@gmail.com | 24-11-2024 |
| | | | | CS(COMM) | 78/2025 | 28-01-2025 | STATE BANK OF INDIA Vs KUNIBILLI SRINIVASA RAO | SUCHITA DIXIT | 8896932838 | agnihotrisuchita@gmail.com | 21-01-2025 |
| | | | | CS(COMM) | 82/2025 | 29-01-2025 | SPENZA CERAMICS PRIVATE LIMITED Vs JUGAL KISHORE AND ANR | SAGAR AGGARWAL | 9311691999 | areness@arenesslaw.com | 27-01-2025 |
| 29 | MS. SINGH, JUDGE | NEELAM DISTRICT | SOUTH-EAST | COMMERCIAL SUIT | CS/COMM/32/2025 | 14.01.2025 | SYNCHRONISING DESTINATIONS VS. SEVEN SEAZ VACATIONS LTD. | VIVEK SINGH | 9810182555 | LEXALLIANCE.VIVEK@GMAIL.COM | 13.01.2025 |
| | | | 14 | | CS/COMM/50/2025 | 16.01.2025 | BANK OF INDIA VS. M/S SINGH SOFT TOYS | AMRENDRA NATH SHUKLA | 9910717081 | ADVAMRENDRA22@GMAIL.COM | 15.01.2025 |
| | | | | | CS/COMM/49/2025 | 17.01.2025 | MODI DISTILLERY VS. GLOW INFOCOM PVT. LTD. | SONALI JOON | 9810098154 | KARWASRAANDASSOCIATES@GMAIL.COM | 16.01.2025 |
| | | | | | CS/COMM/62/2025 | 22.01.2025 | JAGDAMBA JYOTI SAM VDAYNIK SAMITI VS. INNOVATIVE PROJECT MANAGEMENT | HIMANSHU JAIN | 9810441639 | INFO@ADVOCATEHIMANSHUJAIN.COM | 21.01.2025 |
| | | | | | CS/COMM/63/2025 | 22.01.2025 | M/S HIGH FIELD DISTILTERS & BROTHER VS. KUBER POPCORN PVT. LTD. | PRITESH KUMAR | 8586047570 | PRITESH2092@GMAIL.COM | 21.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|----------------------|----------------------|----------------------|-----------------------------------------------------------------------|----------------|------------------------|--------------------------------|----------------|
| | | | | | CS/COMM/64/2025 | 22.01.2025 | ASHA DEVI PROP. OF M/S APS DRUG HOUSE VS. MEDREV HEALTHCARE PVT. LTD. | ANKIT KUMAR | 9015505737 | NIYAMAMLAWOFFICES@GMAIL.COM | 21.01.2025 |
| | | | | | CS/COMM/65/2025 | 22.01.2025 | M/S CRYSTAL AIR SYSTEMS VS. M/S MIDAS MARKETING SERVICES | FATIMA UMAR | 9868952944 | ATTORNEY340@GMAIL.COM | 21.01.2025 |
| | | | | | CS/COMM/81/2025 | 28.01.2025 | PUNJAB NATIONAL BANK VS. AAMIT SAINI | A.K. SHAKYA | 9810362626 | AKASHYA01@GMAIL.COM | 27.01.2025 |
| | | | | | CS/COMM/91/2025 | 29.01.2025 | LAXMI DEVI VS. SUNIL KUMAR SINGH | RAJENDRA YADAV | 9312046733 | YADAVRAZEN@GMAIL.COM | 28.01.2025 |
| | | | | TRADEMARK/ COPYRIGHT | CS/COMM/31/2025 | 14.01.2025 | HALDIRAM SNACKS PVT. LTD. VS. LALITA PRASAD | SANJEEV SINGH | 9811129304 | LITIGATION@SINGHASSOCIATES.COM | 13.01.2025 |
| | | | | | CS/COMM/70/2025 | 24.01.2025 | BENTLEY SYSTEMS INCORPORATED VS. HNR PRASAD | AARSHIA BEHL | 9810621272 | N/A | 23.01.2025 |
| | | | | | CS/COMM/90/2025 | 29.01.2025 | BENTLEY SYSTEMS INCORPORATED VS. MATRIX GEO SOLUTIONS PVT. LTD. | ANKUR KATYAL | 8800858923 | ANKURKATYAL@ASKLEGAL.CO.IN | 28.01.2025 |
| | | | | ARBITRATION U/S 9 | OMP(i)(COMM)/21/2025 | 20.01.2025 | YES BANK LTD. VS. NAJIM NAJIM | KARTIK KUMAR | N/A | N/A | 19.01.2025 |
| | | | | MISC CASES | MISC DJ/5/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | ANKIT KHATRI | N/A | N/A | 02.01.2025 |
| | | | | | MISC DJ/6/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | ANKIT KHATRI | N/A | N/A | 02.01.2025 |
| | | | | | MISC DJ/7/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | ANKIT KHATRI | N/A | N/A | 02.01.2025 |
| | | | | | MISC DJ/8/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | ANKIT KHATRI | N/A | N/A | 02.01.2025 |
| | | | | | MISC DJ/9/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | ANKIT KHATRI | N/A | N/A | 02.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE ID | EMAIL | DATE OF FILING |
|------|-------|----------|------------|-----------|---------------------------|----------------------|-----------------------------------------------------------------------------------------------------|-----------------|----|--------------------|------------------------|-------------|-------|----------------|
| | | | | | MISC DJ/10/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | | | ANKIT KHATRI | N/A | N/A | | 02.01.2025 |
| | | | | | MISC DJ/11/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | | | ANKIT KHATRI | N/A | N/A | | 02.01.2025 |
| | | | | | MISC DJ/12/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | | | ANKIT KHATRI | N/A | N/A | | 02.01.2025 |
| | | | | | MISC DJ/13/2025 | 03.01.2025 | M/S LIUGONG INDIA VS. M/S SEIRRA INFRA | | | ANKIT KHATRI | N/A | N/A | | 02.01.2025 |
| | | | | | MISC DJ/18/2025 | 09.01.2025 | HEMA RAWAT VS. M/S NSB BPO | | | SHIVOM GARG | N/A | N/A | | 08.01.2025 |
| | | | | | MISC DJ/57/2025 | 14.01.2025 | UNION BANK OF INDIA VS. ANAND BIHARI | | | SUNIL CHOUDHARY | N/A | N/A | | 13.01.2025 |
| | | | | | MISC. DJ/111/2025 | 25.01.2025 | AJAY INDUSTRIAL CORP. VS. BRAJENDRA VERMA | | | VIKAS SHARMA | N/A | N/A | | 24.01.2025 |
| | | | | EXECUTION | EXECUTION (COMM)/17/2025 | 10-01-2025 | SPJ CARGO PRIVATE LIMITED Vs M/S KAMDHENU FOODS AND ORS | | | Navneet(P), | N/A | N/A | | 10.01.2025 |
| | | | | | EXECUTION (COMM.)/40/2025 | 22-01-2025 | M/S SUNDARAM FINANCE LTD. Vs RAJEEV ARORA | | | N/A | N/A | N/A | | 21.01.2025 |
| | | | | | EXECUTION (COMM)/39/2025 | 22-01-2025 | GILLANDERS ARBUTHNOT AND CO LIMITED Vs STEEL AUTHORITY OF INDIA LIMITED | | | Ankur Sangal(P), | N/A | N/A | | 21.01.2025 |
| | | | | | EXECUTION (COMM)/37/2025 | 21-01-2025 | FARIDA KARMALI Vs Ms OLYMPIA FITNESS PVT LTD Through former directors RAHUL NARANG AND VINEET KUMAR | | | Ranjan Mishra(P), | N/A | N/A | | 20.01.2025 |
| | | | | | EXECUTION (COMM)/46/2025 | 23-01-2025 | Levis Strauss and Co Vs Dilshad | | | Shravan Bansal(P), | N/A | N/A | | 22.01.2025 |
| | | | | | EXECUTION (COMM)/52/2025 | 28-01-2025 | BERGER PAINTS INDIA LIMITED Vs SANJEEV MITTAL | | | ARUN KUMAR(P), | N/A | N/A | | 27.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF E-FILING |
|------|-------|----------|------------|-----------|-----------------------------|----------------------|-----------------------------------------------------------|-----------------------|------------------------|-------------------|------------------|
| | | | | | EXECUTION (COMM)/53/2025 | 29-01-2025 | M/S JAGATJIT INDUSTRIES LTD Vs M/S ANP MEDICAL PVT LTD | Vishal Khattar(P), | N/A | N/A | 28.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|---------------------|------------|------------|-----------------|--------------------------|----------------------|------------------------------------------------------------------------------------------------|-----------------|----|-----------------------------|--------------------------------|---------------------------------|----------------|
| 30 | SH. AJAY KUMAR JAIN | SOUTH-EAST | 20 | Commercial Suit | OMP (I) (COMM)/3/2025 | 13-01-2025 | SMFG INDIA CREDIT CO LTD (FORMERLY FULLERTON INDIA CREDIT CO LTD) Vs BAJAJ ENTERPRISES | | | Karan Chhibber(P), | 9654003808, 9560099232 | karanchibber26@gmail.com | 03.01.2025 |
| | | | | Commercial Suit | CS (COMM)/24/2025 | 14-01-2025 | MST SHAHNA Vs M/S UPGRID SOLUTINS PVT LTD | | | TABREZ ALAM(P), | 9643008880 | contact@aaalegal.pro | 27.01.2025 |
| | | | | Commercial Suit | CS (COMM)/28/2025 | 15-01-2025 | BENTLEY SYSTEMS INCORPORATED Vs LALIT CHHABRA | | | Aarshia Behl(P), | 9810621272 | - | 12.01.2025 |
| | | | | Commercial Suit | OMP (I) (COMM)/10/2025 | 15-01-2025 | YES BANK LIMITED Vs JITENDRA SINGH | | | KARTIK KUMAR(P), | 011-26211488 | legal@,Katvalassociates.com | 03.01.2025 |
| | | | | Commercial Suit | OMP (I) (COMM)/12/2025 | 15-01-2025 | YES BANK LIMITED Vs DIVANSHU DINKAR | | | KARTIK KUMAR(P), | 011-26211488 | legal@,Katvalassociates.com | 03.01.2025 |
| | | | | Commercial Suit | CS (COMM)/27/2025 | 15-01-2025 | LUXOR INTERNATIONAL PVT LTD Vs CLEARPACK AUTOMATION PRIVATE LIMITED | | | Rounak Nayak(P), | 7042835171 | mail@nayaklawoffice.com | 12.01.2024 |
| | | | | Commercial Suit | EXECUTION (COMM)/26/2025 | 16-01-2025 | INDIAN ENERGY EXCHANGE Vs BHL FOREX AND FINLEASE LTD | | | Maanish Mohan Choudhary(P), | 9971220936 | contact@bharatchugh.in, | 08.01.2025 |
| | | | | Commercial Suit | CS (COMM)/40/2025 | 16-01-2025 | SANDEEP BHATNAGAR Vs M/S YSR ENTERPRISES | | | Prateek Jain(P), | 9717521893 | prateekjain.adv@gmail.com | |
| | | | | Commercial Suit | EXECUTION (COMM)/27/2025 | 17-01-2025 | LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA | | | VIVEK YADAV(P), | +91-9910059706, +91-9717398900 | advocatevivek07@gmail.com | 15.01.2025 |
| | | | | Commercial Suit | EXECUTION (COMM)/30/2025 | 18-01-2025 | BANK OF BARODA Vs DEEPAK KUMAR BHARADWAJ | | | rajnish kumar banyal(P), | 9810872353 | - | 18.12.2024 |
| | | | | Commercial Suit | EXECUTION (COMM)/36/2025 | 21-01-2025 | AISHA PARVEEN Vs M/S AURA INCORPORATED AND ORS | | | MUKHLIS Rehman(P), | 9811022221 | murehman123@gmail.com | 20.01.2025 |
| | | | | Commercial Suit | EXECUTION (COMM)/35/2025 | 21-01-2025 | M/S METROPOL INDIA PVT LTD Vs M/S SIXTEEN DIRECTIONS HOMECARE PVT LTD Homecare Private Limited | | | Shiva Jee Shukla(P), | 9311118861 | shivajishuklaadvocate@gmail.com | 15.01.2025 |
| | | | | Commercial Suit | CS (COMM)/71/2025 | 24-01-2025 | BHUSHAN DEALMARK PRIVATE LIMITED Vs KRISHNA | | | HIMANSHU GARG(P), | 8750618722 | sswaniassociates@gmail.com | 07.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | Commercial Suit | CS (COMM)/74/2025 | 27-01-2025 | M/S TAKKAR INDUSTRIES Vs M/S HADRON SYSTEM PRIVATE LIMITED | WASIM KHAN(P), | 7982268882 | wasimm.khan04@gmail.com | 24.01.2025 |
| | | | | Commercial Suit | CS (COMM)/79/2025 | 28-01-2025 | PUNJAB NATIONAL BANK Vs AJEET SHARMA | Vikram Gola(P), | 9811244209 | Vikramgola2010@gmail.com | 27.01.2025 |
| | | | | Commercial Suit | CS (COMM)/89/2025 | 29-01-2025 | M/S SHIVANI TEXTILES LTD Vs M/S TRANSKNITS | PRAVEEN KAPOOR(P), | 9999955453 | swayampahi@gmail.com | 28.01.2025 |
| | | | | Commercial Suit | CS (COMM)/88/2025 | 29-01-2025 | HARI SINGH Vs M/S PENNO FASHION LLP | GAURAV TOKAS(P), | 9599157095 | - | 28.01.2025 |
| | | | | Commercial Suit | CS (COMM)/87/2025 | 29-01-2025 | M/S WORLD PHONE INTERNET SERVICES PVT LTD Vs M/S GIGNET IT SERVICES PVT LTD | Anupam Prakash(P), | 8860242352 | anupam@ki99.co.in | 27.01.2025 |
| | | | | Commercial Suit | CS (COMM)/95/2025 | 31-01-2025 | M/S GREATWITS SERVICES PVT LTD Vs M/S VIHAAN TRADING COMPANY | Rohit verma(P), | 9811199659 | rajeshgulati22@gmail.com | 23.01.2025 |
| 31 | MS. ANU GROVER BALIGA | SOUTH-EAST | 21 | Execution Petition | EXECUTION (COMM.)/4/2025 | 03-01-2025 | M/S EQUITAS SMALL FINANCE BANK LTD. Vs SHABANA BEGUM | RISHAB RAJ JAIN | 9958737266 | rishab@rrjassociate.com | 23.12.2024 |
| | | | | Execution Petition | EXECUTION (COMM.)/6/2025 | 03-01-2025 | M/S PRATAP TECHNOCRATS PVT LTD Vs TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED | ANKUR DASS | 8390822993 | ankur@msslawchambers.in | 27.12.2024 |
| | | | | Execution Petition | EXECUTION (COMM.)/15/2025 | 03-01-2025 | MR. RANBIR SINGH Vs. M/s Information TV Pvt Ltd | AVINASH K. TRIVEDI | 9871441764 | aktrivedilawoffices@gmail.com | 09.01.2025 |
| | | | | Execution Petition | EXECUTION (COMM.)/21/2025 | 03-01-2025 | M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DE GRANDE SPORTS PVT LTD | DEEPAK AGARWAL | 9650335116 | agarwalandroy@gmail.com | 10.01.2025 |
| | | | | Execution Petition | EXECUTION (COMM.)/31/2025 | 03-01-2025 | M/S KAY SONS (INDIA) PVT LTD. Vs. M/S CARDIOMAC INDIA PVT LTD | DEEPAK SINGH CHAUHAN | 9711156516 | adv.dpkchauhan@gmail.com | 16.01.2025 |
| | | | | Execution Petition | EXECUTION (COMM.)/44/2025 | 03-01-2025 | STATE BANK OF INDIA Vs. SH BISWA TYUNG | DHARMENDRA SINGH | 8800784740 | SUBHI1673@GMAIL.COM | 22.01.2025 |
| | | | | Execution Petition | EXECUTION (COMM.)/49/2025 | 03-01-2025 | INTEC INFONET PVT LTD. Vs. SCS TECH INDIA PVT. LTD. | RAHUL MALHOTRA | 9899218215 | rahulmalhotra@gmail.com | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|--------------------|---------------------------|----------------------|------------------------------------------------------------------------------|-----------------|--------------------------|------------------------|----------------------------------|----------------|
| | | | | Execution Petition | EXECUTION (COMM.)/14/2025 | 10-01-2025 | M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD Vs M/S MEDUSA FASHION | | P K AGGARWAL | 8285230770 | office@pkaggarwaladvocates.com | 09.01.2025 |
| | | | | Commercial suit | CS (COMM)/18/2025 | 13-01-2025 | PAWAN KUMAR Vs M/S LA Arista Fashions | | SHAIENDRA KUMAR JAISWAL | 9810503835 | skjaiswal.adv@gmail.com | 08.01.2025 |
| | | | | Commercial suit | CS (COMM)/19/2025 | 13-01-2025 | MR TUSHAR SUNEJA Vs SH. Sanjay Kumar Sadh | | MR. JATIN DHAWAN | 9810299918 | advocarepartners@gmail.com | 09.01.2025 |
| | | | | Commercial suit | CS (COMM)/33/2025 | 15-01-2025 | TYAZHPROINVEST LLC Vs FR SOLUTIONS PRIVATE LIMITED 031 | | NUSRAT HOSSAIN | 9971882656 | advmanish.singh@yahoo.com | 13.01.2025 |
| | | | | Commercial suit | CS (COMM)/34/2025 | 15-01-2025 | State Bank of India Vs SHRI Rahul Nagle | | SUCHITA DIXIT | 8896932838 | agnihotrisuchita@gmail.com | 11.01.2025 |
| | | | | Commercial suit | CS (COMM)/35/2025 | 15-01-2025 | M/S HYPHEN SCS PRIVATE LIMITED Vs M/S XOTIK FRUJUS PRIVATE LIMITED | | NISHANT KUMAR SRIVASTAVA | 9810230791 | contact@actuslegal.in | 10.01.2025 |
| | | | | Commercial suit | CS (COMM)/38/2025 | 16-01-2025 | M/s BALAJI ENTERPRISES Vs M/S J.V. Enterprises AND ANR. | | UTKARSH GUPTA | 8860211682 | info@ggguptaassociates.in | 12.01.2025 |
| | | | | Commercial suit | CS (COMM)/39/2025 | 16-01-2025 | M/S HIGH FIELD DISTILLERS AND BOTTLERS PVT LTD Vs SUMIT CHAUHAN | | PRITESH KUMAR | 8586047570 | pritesh2092@gmail.com | 13.01.2025 |
| | | | | Commercial suit | CS (COMM)/44/2025 | 17-01-2025 | MADHUSUDAN NAMBOODIRI Vs LIQVID ENGLISH EDGE PVT LTD | | ASHISH PRASAD | 9810455042 | ashishprasad@acaralaw.com | 15.01.2025 |
| | | | | Commercial suit | CS (COMM)/52/2025 | 18-01-2025 | BOETTCHER INDIA PVT LTD Vs J.K. OFFSET GRAPHICS PVT LTD | | PANKAJ AGARWAL | 9818123572 | advocatepankaj@rediffmail.com | 15.01.2025 |
| | | | | Commercial suit | CS (COMM)/54/2025 | 20-01-2025 | M/S DALTON MINES AND MINERALS (P) LTD. Vs M/S POLYGON CHEMICALS PVT LTD. | | SATISH PRAKASH | 7042198312 | info@centurylawfirm.in | 16.01.2025 |
| | | | | Commercial suit | CS (COMM)/55/2025 | 20-01-2025 | MR. AJIT, PROP OF M/S A.S. BUILDERS Vs DELHI DEVELOPMENT AUTHORITY | | AMIT PUNJ | 9810524966 | amit.punj@yahoo.com | 16.01.2025 |
| | | | | Commercial suit | CS (COMM)/56/2025 | 20-01-2025 | M/S Ruby Contractor and Anr Vs M/S THREE HANDS INFRASTRUCTURE INDIA PVT LTD. | | RAJASMIT MONDAL | 9953555255 | advocaterajasmitmondal@gmail.com | 18.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | Petition (Arbitration & Conciliation Act) | OMP (COMM.)/9/2025 | 23-01-2025 | M/S VISIONINDIA AYURVED PVT LTD. Vs MR N.K. SHARMA PROP OF M/S SHIVALIK ENTERPRISES | S.P. SRIVASTAVA | 9811405665 | advocatesrivastavasp@gmail.com | 09.01.2025 |
| | | | | Commercial suit | CS (COMM)/68/2025 | 23-01-2025 | MR/ PRABHAT KUMAR ARORA Vs WTC NOIDA DEVELOPMENT COMPANY PVT LTD | SAURABH DUGGAL | 9311555667 | saurabhduggalandassociates@gmail.com | 17.01.2025 |
| | | | | Commercial suit | Misc DJ/122/2025 | 28-01-2025 | JANTA ASSOCIATES AND CO. LTD Vs INTERNATIONAL PRINT O PAC LTD | SHANUL CHAUHAN | 9899661199 | advocate.shanulchauhan@gmail.com | 25.01.2025 |
| | | | | Commercial suit | CS (COMM)/94/2025 | 31-01-2025 | M/S GLOBE NOBLE ENGINEERING PVT. LTD. Vs R. KRISHNAMURTHY AND CO. | MOHAN LAL SHARMA | 9811056774 | MLSHARMA.MA@GMAIL.COM | 30.01.2025 |
| | | | | Commercial suit | CS (COMM)/96/2025 | 31-01-2025 | PRAXIS CONSULTING AND INFORMATION SERVICES PVT LTD Vs CREDIWATCH INFORMATION ANALYTICS PVT | KARANJOT SINGH MAINEE | 9717413994 | admin@ksmchambers.com | 30.01.2025 |
| 32 | SH. KUMAR | BHUPESH | SOUTH-EAST | Execution Petition | EXECUTION (COMM.)/1/2025 | 03-01-2025 | HIND TERMINALS PVT. LTD. Vs AERO MARINE LOGISTICS PRIVATE LIMITED | SAVYASACHI K SAHAI | 9910081428 | savvasachi.sahai@gmail.com | 27-12-2024 |
| | | | 22 | Commercial Suit | OMP (I) (COMM.)/1/2025 | 09-01-2025 | YES BANK LTD. Vs SAVIN COMMUNICATION PRIVATE LIMITED | KARTIK KUMAR | 1126211488 | legal@Katvalassociates.eom | 03-01-2025 |
| | | | | Commercial Suit | CS (COMM)/7/2025 | 10-01-2025 | MANOJ KUMAR Vs AMIR YAMIN | MOHAMMED NAUSHAD SIDDIQUI | 9810126707 | --- | 07-01-2025 |
| | | | | Commercial Suit | CS (COMM)/8/2025 | 10-01-2025 | MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT. LTD. Vs TRINITY REINSURANCE BROKERS LTD. | Rashi Bansal | 9811229212 | rashi.bansal@rblaw.in | 03-01-2025 |
| | | | | Commercial Suit | OMP (I) (COMM.)/4/2025 | 14-01-2025 | YES BANK LTD. Vs DIVANSHU DINKAR | KARTIK KUMAR | 1126211488 | legal@Katvalassociates.eom | 03-01-2025 |
| | | | | Commercial Suit | OMP (I) (COMM.)/5/2025 | 14-01-2025 | YES BANK LTD. Vs SEEMA GUPTA | KARTIK KUMAR | 1126211488 | legal@Katvalassociates.eom | 03-01-2025 |
| | | | | Commercial Suit | OMP (I) (COMM.)/6/2025 | 14-01-2025 | YES BANK LTD. Vs POOJA BRIJ LAL SEHRA | KARTIK KUMAR | 1126211488 | legal@Katvalassociates.eom | 03-01-2025 |
| | | | | Commercial Suit | OMP (I) (COMM.)/7/2025 | 14-01-2025 | M/S BIO 2 (INDIA) LTD. Vs MRS. SUDESH SINHA AND ORS. | Kunal Tyagi | 9899632810 | pankajjaiswal178@gmail.com | 10-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | Commercial Suit | OMP (I) (COMM.)/8/2025 | 15-01-2025 | YES BANK LTD. Vs ROHIT ROHIT | KARTIK KUMAR | 1126211488 | legal@Katvalassociates.com | 03-01-2025 |
| | | | | Commercial Suit | CS (COMM)/25/2025 | 15-01-2025 | M/S HIGH FIELD DISTILLERS AND BOTTLERS PVT. LTD. Vs HARISH CHAUHAN | VISHAL KUMAR | 856047570 | Pritesh2092@gmail.com | 13-01-2025 |
| | | | | Commercial Suit | CS (COMM)/26/2025 | 15-01-2025 | GMS CONSULTANT PVT. LTD. Vs VIVEK KHANNA AND ANR. | MANOJ KUMAR SINGH | 9999313638 | ma11ika.chadha041@gmail.com | 09-01-2025 |
| | | | | Commercial Suit | CS (COMM)/36/2025 | 16-01-2025 | HDFC BANK LTD. Vs VIJAY PAL AND ANR. | ANISH BHOLA | 9811452022 | Anish_bhola17Qvaho.com | 28-11-2024 |
| | | | | Commercial Suit | OMP (COMM.)/6/2025 | 18-01-2025 | M/S CAPITAL PROP MART LTD. Vs M/S SOHANLAL COMMODITY MANAGEMENT PVT. LTD. | Shrimay Mishra | 9810160176 | office@mishra.law | 10-01-2025 |
| | | | | Execution Petition | EXECUTION (COMM.)/29/2025 | 18-01-2025 | BANK OF BARODA Vs S.K. ENTERPRISES AND ORS. | rajnish kumar banyal | 9810872353 | --- | 19-12-2024 |
| | | | | Execution Petition | EXECUTION (COMM.)/33/2025 | 20-01-2025 | M/S AJAY INDUSTRIAL CORPORATION LIMITED Vs M/S JAY MAHALAXMI TRADERS | Navneet Sharma | 9868546432 | navneetsharmaadvocate@gmail.com | 13-01-2025 |
| | | | | Commercial Suit | OMP (COMM.)/7/2025 | 23-01-2025 | RAJ KUMAR SINGH Vs ROHITBAWA (SINCE DECEASED) | shanker Kashyap | 9899036093 | Kartickay7@gmail.com | 11-01-2025 |
| | | | | Commercial Suit | CS (COMM)/61/2025 | 23-01-2025 | AHUJA PACKERS Vs NIKITA OVERSEAS AND ANR. | VINAY MODI | 8285026408, | --- | 17-01-2025 |
| | | | | Commercial Suit | CS (COMM)/69/2025 | 24-01-2025 | GIANT ROCKET MEDIA ENTERTAINMENT (P) LTD. Vs HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT. LTD. | Dushyant Bhargava | 9013173324 | BHARGA ALEGAL@GMAIL.COM | 22-01-2025 |
| | | | | Commercial Suit | CS (COMM)/75/2025 | 27-01-2025 | PUNJAB NATIONAL BANK Vs M/S UTKRIST INTERNATIONAL AND ANR. | MOHIT SAROHA | 9811216046 | mohitsaroha.legal@gmail.com | 21-01-2025 |
| | | | | Commercial Suit | Misc DJ/113/2025 | 27-01-2025 | M/S RISHI PACKAGING Vs SH. NIHIR JATINBHAI SHAH | ANUJ KUMAR SOLANKI | 9910 271427 | csanujsolani@gmail.com | 25-01-2025 |
| | | | | Commercial Suit | CS (COMM)/84/2025 | 29-01-2025 | M/S TRUENORTH TECHNOLOGIES PVT. LTD. Vs M/S BHAGWATI TRADING COMPANY | RAJESH KUMAR | 9999036580 | liticorpjurists@gmail.com | 25-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| 33 | MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | | Commercial Suit | CS (COMM)/1/2025 | 03-01-2025 | SATINDER SINGH CHABBRA AND ANR. | Vs | BHARAT SINGH | HARSH GATTANI | 9711429298 | chambersofrdb@gmail.com | 24-12-2024 |
| | | | | | CS (COMM)/2/2025 | 03-01-2025 | STATE BANK OF INDIA | Vs | SHRI SURENDER | Suchita Dixit | 8896932838 | agnikotrisuchita@gmail.com | 23-12-2024 |
| | | | | EXECUTION (COMM.)/3/2025 | 03-01-2025 | STATE BANK OF INDIA | Vs | ANJALI SHARMA AND ANR | Shiv Tyagi | 9811059032 | shivktyagi I @gmail.com | 28-12-2024 | |
| | | | | EXECUTION (COMM.)/7/2025 | 09-01-2025 | Arvind Lunia | Vs | Mohmad Kamran | Rhea Luthra | 9917079999 | advrtalchambers@gmail.com | 31-12-2024 | |
| | | | | OMP (I) (COMM.)/2/2025 | 10-01-2025 | WTC NOIDA DEVELOPMENT COMPANY PVT. LTD. | Vs | MS. ARTI KHATTAR | Vipul Agrawal | 968878981 | vipul@rpvlegal.com | 08-01-2025 | |
| | | | | CS (COMM)/11/2025 | 10-01-2025 | MR. AJAI SHANKER TRIPATHI | Vs | DIOS LIFESCIENCES PVT. LTD. | Arun Sharma | 991 I 33127 6 | contactus@aki law.in | 23-12-2024 | |
| | | | | CS (COMM)/12/2025 | 10-01-2025 | M/S HUAWEI TELECOMMUNICATIONS INDIA CO. PVT. LTD. | Vs | M/S ARUN INDUSTRIES | Gunjan Kumar | 9313350568 | gk@cgk.legal | 21-12-2024 | |
| | | | | Misc DJ/29/2025 | 10-01-2025 | SALONY SINGHAL | Vs | RR INDUSTRIES | ARCHIT SINGHAL | 9599043045 | LEGAL@SIGMALEGAL.IN, | 02-01-2025 | |
| | | | | OMP (COMM.)/4/2025 | 13-01-2025 | ANIL ARORA | Vs | RAJU TIWARI AND ORS. | Ravinder Kumar | 9910040933 | kravindersinghji@gmail.com | 09-01-2025 | |
| | | | | CS (COMM)/15/2025 | 13-01-2025 | M/S TRAFIKSOL ITS TECHNOLOGIES LTD. | Vs | M/S RAYWAYS INFRASYS PVT. LTD. AND ANR. | Monica Goel | 9971853567 | advocatemonicagoel@gmail.com | 23-12-2024 | |
| | | | | CS (COMM)/16/2025 | 13-01-2025 | M/S ACME PRINT O PAC PVT. LTD. | Vs | BW BUSINESSWORLD MEDIA PVT. LTD. | NITIN GOEL | 9958617492 | advnيتين@hotmail.com | 06-01-2025 | |
| | | | | EXECUTION (COMM.)/18/2025 | 14-01-2025 | OM STEEL PVT LTD | Vs | ROBOT COMPONENTS PVT LTD | Aditya Goel | 999904433 | internationallegalnetwork@gmail.com | 12-01-2025 | |
| | | | | EXECUTION (COMM.)/19/2025 | 14-01-2025 | WORLDCLASS GORMET FOODS PVT LTD | Vs | KAFFEE CONCEPTS GURGAON PVT LTD | RAKESH SHARMA | 9911125245 | advocaterakeshsharma2006@gmail.com | 14-01-2025 | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | | EXECUTION (COMM.)/20/2025 | 14-01-2025 | SYNERGIC TRAILER AND AUTO SOLUTION PVT LTD Vs PRAKASH KELKAR | PRADEEP TAPARIA | 9810293295 | PRADEEPTAPARIAADVOCATE@GMAIL.COM | 07-01-2025 |
| | | | | | EXECUTION (COMM.)/21/2025 | 14-01-2025 | M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DE GRANDE SPORTS PVT LTD | Deepak Agarwal | 9650335116 | agarwalandroy@gmail.com | 18-12-2024 |
| | | | | | OMP (I) (COMM.)/9/2025 | 15-01-2025 | YES BANK LTD. Vs UDAI RAJ SINGH | KARTIK KUMAR | 011-26211488 | legal@lCatvalassociates.com | 03-01-2025 |
| | | | | | OMP (I) (COMM.)/11/2025 | 15-01-2025 | YES BANK LTD. Vs UMANG SETH | KARTIK KUMAR | 011-26211488 | legal@lCatvalassociates.com | 03-01-2025 |
| | | | | | EXECUTION (COMM.)/22/2025 | 15-01-2025 | Uflex Limited Vs Shiv Trading Corporation | Rajeev Agarwal | 9810028877 | lawyersinc@rediffmail.com | 18-12-2024 |
| | | | | | CS (COMM)/29/2025 | 15-01-2025 | SHRI SANJAY MIDHA Vs CAMPARI EXPORTS PVT. LTD. | Arihant Jain | 9811799646 | arihant1992@hotmail.com | 13-01-2025 |
| | | | | | Misc DJ/68/2025 | 15-01-2025 | INTEC CAPITAL LTD. Vs SH. SUNIL GOYAL | POOJA CHAUDHARY | 9871169411 | legal.pool'achaudhary@gmail.com | 14-01-2025 |
| | | | | | EXECUTION (COMM.)/27/2025 | 17-01-2025 | LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA | VIVEK YADAV | 9910059706 | advocatevivek07@lgmail.com | 15-01-2025 |
| | | | | | EXECUTION (COMM.)/28/2025 | 17-01-2025 | NATIONAL THERMAL POWER CORPORATION LTD. Vs M/S LLOYD INSULATIONS (INDIA) LTD. | ANIL KUMAR | 9968549099 | advocateanilkjha5@gmail.com | 13-01-2025 |
| | | | | | CS (COMM)/46/2025 | 18-01-2025 | HETTICH INDIA PVT. LTD. Vs M/S PLANK AND WEAVE INDIA PVT. LTD. | RUPAM KUMARI | 9910721966 | --- | 16-01-2025 |
| | | | | | CS (COMM)/57/2025 | 21-01-2025 | SESA INDIA PVT. LTD. Vs SONAKSHI STEEL | ATIN HANDUJA | 7011524783 | lawfoxes@gmail.com | 18-01-2025 |
| | | | | | EXECUTION (COMM.)/48/2025 | 27-01-2025 | Shree Ram Engineers Vs Taneja Paints And Hardware Store | Naveen Bhardwaj | 9811899279 | mail@mbassociates.net, | 24-01-2025 |
| | | | | | Misc DJ/112/2025 | 27-01-2025 | M/S NTPC BHEL POWER PROJECTS LTD. Vs M/S CENTURY CRANE ENGINEERING PVT. LTD. | Gurvinder Suri | 011-43434600 | litigation@surico.in | 25-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | | EXECUTION (COMM.)/50/2025 | 28-01-2025 | Meiden T and D India Limited Vs Sudhir Power Projects Limited | Raghu Tandon | 9873074721 | office@kbtlegal.com | 27-01-2025 |
| | | | | | EXECUTION (COMM.)/51/2025 | 28-01-2025 | SPJ CARGO PRIVATE LIMITED Vs M/S WHITE GLOBE | Navneet | 9013155901 | utkarshjoshi255@gmail.com | 25-01-2025 |
| | | | | | CS (COMM)/92/2025 | 31-01-2025 | M/S QUIKCRED FINTECH SERVICES Vs MS LIT (INDIA) PVT. LTD. AND ORS. | Aayush Kuchhal | -8527274542 | admin@rvslegal.in | 29-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| 34 | MS. NIRJA BHATIA, JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT | SOUTH-DISTRICT EAST | NIL | CS (COMM.) | 4/2025 | 03.01.2025 | State Bank of India Vs Sh Jaibeer Singh | | Ms. Suchita Dixit | 8896932838 | agnihotrisuchita@gmail.com | 23.12.2024 | |
| | | | | Misc DJ | 4/2025 | 03.01.2025 | Ankit Mittal Vs Raman Sharma | | Sharad Chandra Jha | 9555326391 | scjhaji@gmail.com | 24.12.2024 | |
| | | | | Execution | 9/2025 | 09.01.2025 | Yokohama India Vs Shree Ram Tyres | | Gautam Kumar | 9990899799 | gautam@legalknights.in | 26.12.2024 | |
| | | | | CS (COMM.) | 6/2025 | 09.01.2025 | Manorama Vs M/S Bharti Airtel ltd | | Ajay Kumar Singh | 9871681168 | ajay111969@gmail.com | 13.12.2024 | |
| | | | | OMP(COMM) | 3/2025 | 10.01.2025 | M/S Splender Buildwell Vs Bharat Bhushan Malik | | Mr Sarthak Gupta | 9899199898 | purico@me.com | 03.01.2025 | |
| | | | | CS (COMM.) | 17/2025 | 10.01.2025 | One 97 Communications Vs Welcome Theatre | | Mr Rohit Jain | 9811074162 | rohitjn2003@gmail.com | 25.12.2024 | |
| | | | | Execution | 16/2025 | 14.01.2025 | Parveen Mittal Vs M/S NBCC(India) | | Mr AK Trivedi | 9871441764 | aktrivedilawoffices@gmail.com | 08.01.2025 | |
| | | | | CS (COMM.) | 37/2025 | 15.01.2025 | M/S AKG Steel Industries Vs Pankaj Bagda | | Mr VK Goel | 9818651449 | vkgoel512@gmail.com | 07.12.2024 | |
| | | | | Execution | 22/2025 | 15.01.2025 | Uflex Limited Vs Shiv Traiding | | Mr Rajeev Agarwal | 9810028877 | lawyersinc@rediffmail.com | 18.12.2024 | |
| | | | | Execution | 23/2025 | 15.01.2025 | HSPC Textiles Vs M/S Kumar Brothers | | Ms. Sonia | 8826268708 | radheysyamadv@gmail.com | 18.12.2024 | |
| | | | | Execution | 34/2025 | 20.01.2025 | Canra Bank Vs Sandeep Kumar | | Mr SC Tiwari | 9811143714 | ad.sctiwari@gmail.com | 24.12.2025 | |
| | | | | Execution | 33/2025 | 20.01.2025 | M/S Ajay Industrial Corporation Vs M/S Jay Mahalaxmi Trader | | Mr. Navneet Sharma | 9868546432 | navneetsharmaadvocate@gmail.com | 13.01.2025 | |
| | | | | CS (COMM.) | 48/2025 | 17.01.2025 | State Bank of India Vs Dilli Kumar | | Mr. R.K. Sinha | 9811255673 | advocatesinha@rediffmail.com | 15.01.2025 | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------|-------------|----------------------|--------------------------------------------------------------------|-----------------|----|-------------------|------------------------|-------------------------------|----------------|
| | | | | CS (COMM.) | 43/2025 | 17.01.2025 | CSCE Governance Services Vs Mohd Salman | | | Mr Sanchit Kumar | 9555727968 | sanchi.legal@gmail.com | 13.01.2025 |
| | | | | OMP(I)COMM | 13/2025 | 17.01.2025 | Yes Bank LTD Vs Gautam Sharma | | | Mr Sanchin Katyal | 9811250543 | legal@katalassociates.com | 03.01.2025 |
| | | | | OMP(I)COMM | 14/2025 | 17.01.2025 | Yes Bank LTD Vs Ramesh chand | | | Mr Sanchin Katyal | 9811250543 | legal@katalassociates.com | 03.01.2025 |
| | | | | OMP(I)COMM | 15/2025 | 17.01.2025 | Yes Bank LTD Vs Manish Kumar | | | Mr Sanchin Katyal | 9811250543 | legal@katalassociates.com | 03.01.2025 |
| | | | | CS (COMM.) | 53/2025 | 18.01.2025 | Boettcher India Pvt Ltd Vs Aravali Printers and Publishers Pvt Ltd | | | Sh Pankaj Agarwal | 9818123572 | advocatepankaj@rediffmail.com | 15.01.2025 |
| | | | | CS (COMM.) | 60/2025 | 22.01.2025 | Jumax foam Vs Shamsons Polymers | | | Lalit Pandey | 8130383143 | lalitpandeyadv@gmail.com | 04.01.2025 |
| | | | | CS (COMM.) | 8/2025 | 23.01.2025 | M/S Jhawar Traders Vs M/S Sohan Lal | | | Saurabh Mishra | 9810160176 | office@mishra.law | 21.01.2025 |
| | | | | CS (COMM.) | 13/2025 | 10.01.2025 | Lord Fincap Ltd. Vs Chandra Prakash Sharma | | | Shekhar Chauhan | 8130267237 | office@asharma.in | 04.01.2025 |
| | | | | Execution | 198/2024 | 09.08.2024 | Punjab National Bank Vs M/s Digital India Technology | | | Vineet Mudgal | 9871343259 | vineetmudgal@gmail.com | 23.07.2024 |
| | | | | CS (COMM.) | 73/2025 | 25.01.2025 | Salora International Vs Shri Ram Furniture | | | Ajay Malvia | 8588809667 | ajaymalviyalaw@yahoo.com | 07.01.2025 |
| | | | | CS (COMM.) | 80/2025 | 27.01.2025 | M/S Trimaster Pvt Ltd Vs Punjab National Bank | | | Rahul Malhotra | 9899218215 | rahulssmalhotra@gmail.com | 04.01.2025 |
| | | | | CS (COMM.) | 83/2025 | 28.01.2025 | M/S Queen Distillers Vs Harish Kumar | | | Vishal Kumar | 856047570 | pritesh2092@gmail.com | 12.01.2025 |
| | | | | OMP(COMM) | 10/2025 | 30.01.2025 | Lords Creative Infra Solution Vs Rita Bhalla | | | Satvinder Singh | 9310905051 | team@sslegalsolutions.com | 28.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-----------------------------------------------------------|------------|------------|------------|-------------|----------------------|-------------------------------------------|-------------------|------------------------|-------------------------------|----------------|
| | | | | CS (COMM.) | 93/2025 | 31.01.2025 | M/S Trimaster Pvt Ltd Vs Sudip Roy | Manoj Kumar | 999936580 | liticorpjurists@gmail.com | 25.01.2025 |
| | | | | CS (COMM.) | 97/2025 | 31.01.2025 | Indian Overseas Bank Vs M/S Arora Namkeen | Surendra Kumar | 8130522481 | surenralawoffices@gmail.com | 09.01.2025 |
| 35 | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | 39 Blockli | EX- CoMM | 56/25 | 03.2.2025 | VATITA HOTLE VS LENS KART SOLUTION | MAYANK MISHRA | 7016507411 | aashimasinghal@enviroindia.in | 27.1.2025 |
| | | | | EX (COMM) | 2/2025 | 03.1.2025 | MS PROOF PACKING VS MS CLASSIC BOTTLE | PARMINDER TOMAR | 9910100507 | tanwar_parminder@gmail.com | 17.12.2024 |
| | | | | CS COM | 3/2025 | 09.1.2025 | S B I VS ANIL KUMAR | SHIV KU TYAGI | 9717811524 | shivktyagi1@gmail.com | 21.12.2024 |
| | | | | EX COM | 8/2025 | 09.01.2025 | MIMINIUM EQUIPMENT VS SIMPLY INFORTUCTION | R.P.SHARMA | 8176635246 | pankajsharma2567@gmail.com | 23.11.2024 |
| | | | | EX (COMM) | 10/2025 | 10.1.2025 | CANARA BANK VS AMIT KUMAR | A N TIWARI | 9313335525 | adsc@gmail.com | 24.12.2024 |
| | | | | EX (COMM) | 11/2025 | 10.1.2025 | CANARA BANK VS Deepak kumar | A N TIWARI | 9313335525 | adsc@gmail.com | 11.12.2024 |
| | | | | EX (COMM) | 12/2025 | 10.1.2025 | MS RIC PROJEC S PVT VS MS NBCC (INDIA) | AVINASH K TRIVADI | 9871441764 | cmdsect@nbcindia.com | 19.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|-----------|-------------|----------------------|----------------------------------------------|-------------------|------------------------|--------------------------------------|----------------|
| | | | | EX (COMM) | 13/2025 | 10.1.2025 | MS GANGA BUILDTECH VS MS KV ENTERPRISE | VIKASH ARORA | 9818493620 | va761212@gmail.com | 11.12.2024 |
| | | | | CS (COMM) | 14/25 | 13.1.2025 | SILVERLINNE VS ARAVALI PRINTER & PUBLICATION | Rajender yadav | 9312046733 | yadavrazen@gmail.com | 20.12.2024 |
| | | | | CS (COMM) | 20/25 | 14.01.2025 | MOVE & TALK DELHI V/S LENS KART | KHYATI DHUPAR | 9971095252 | Khyati.dhupar@dhuparr.com | 17.12.2024 |
| | | | | CS (COMM) | 21/25 | 14.01.2025 | S B I VS PARVEEN KUMAR | SUCHITRA DIXIT | 8896932838 | agnihorisuhitra@gmail.com | 09.01.2025 |
| | | | | CS (COMM) | 22/25 | 14.01.2025 | AARAM TRADERS VS YESS RETAIL & OTHER | RAI JAIN | 8076874565 | advriajain@gmail.com | 13.12.2024 |
| | | | | MISS DJ | 59/25 | 14.01.2025 | MS HSPTS TEXTILE VS MS KUMAR BROTHERS | RADHAY SHYAM | 9811041494 | aadhurgulshan sapra | 19.11.2024 |
| | | | | CS (COMM) | 30/25 | 15.01.2025 | M/S RISE AIR CONDITIONING V/S LINDEX | R. K BACHCHAN | 9868431579 | goodfaithlawoffice850@refiffmail.com | 12.06.2024 |
| | | | | CS (COMM) | 45/25 | 18.01.2025 | CSE E GOVERNMENT SERVICE VS DEEPU SINGH | Mr. Sanchit Kumar | 9555727968 | sanchit.legal@gmail.com | 13.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|--------------|-------------|----------------------|--------------------------------------------------------|----------------|------------------------|----------------------------|----------------|
| | | | | CS (COMM) | 47/2025 | 18.01.2025 | Alam construction vs Gannon | Ashwani Kumar | 9312274877 | ashwailawyer74@gmail.com | 17.01.2025 |
| | | | | OMP (I) CoMM | 16/2025 | 18.01.2025 | YES BANK LTD. V/S VIRENDRA | SACHIN KATYAL | 9811250543 | legal@katyalassociates.com | 13.12.2024 |
| | | | | OMP (I) CoMM | 17/2025 | 18.01.2025 | YES BANK LTD. V/S ANIL | SACHIN KATYAL | 9811250543 | legal@katyalassociates.com | 13.12.2024 |
| | | | | OMP (I) CoMM | 18/2025 | 18.01.2025 | YES BANK LTD. V/S PRASHANT | SACHIN KATYAL | 9811250543 | legal@katyalassociates.com | 13.12.2024 |
| | | | | OMP (I) CoMM | 19/2025 | 18.01.2025 | YES BANK LTD. V/S YOGENDRA | SACHIN KATYAL | 9811250543 | legal@katyalassociates.com | 13.12.2024 |
| | | | | OMP (I) CoMM | 20/2025 | 18.01.2025 | YES BANK LTD. V/S HIMANSHU | SACHIN KATYAL | 9811250543 | legal@katyalassociates.com | 13.12.2024 |
| | | | | ARB.A COM | 1/2025 | 20.01.2025 | VINEET SEREES VS MS IIFL FINANCIAL | ABHINAV SHARMA | 9717033777 | abhinav717@live.in | 17.1.2025 |
| | | | | CS(COM) | 58/2025 | 21.01.2025 | SMT BHAJAN KAUR & OTHER VS SH JOGINDER SINGH & ANATHER | SHASHI SHANKER | 910433650 | advocateshashi@ymail.com | 19.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|----------------|-------------|----------------------|-------------------------------------------------------|-----------------------|------------------------|---------------------------------|----------------|
| | | | | CS(COM) | 59/2025 | 22.01.2025 | JUMEX FOAM VS EASY MATS PV | LALIT PANDAY | 8130383143 | lalitpandeyadv@gmail.com | 04.01.2025 |
| | | | | EX(COM) | 38/2025 | 22.01.2025 | NISHA JAIN VS MS GENISTA ENGINRING | SANJAY GUPTA | 9811271968 | sanjayguptaadvocate@yahoo.co.In | 05.12.2024 |
| | | | | EX(COM) | 45/2025 | 24.01.2025 | ASHOK SONI VS MS G.K DAIRY & MILK PRODUCTS | rajesh mahindru | 9810194135 | rajeshmahindru@gmail.com | 15.01.2025 |
| | | | | CS(COM) | 72/2025 | 25.01.2025 | MS RLG INFRASTRUCTURE VS MS GANNON DUNKERLEY & OTHERS | SHASHANKDATTAVASHISTA | 9971826090 | shashankdvashita@gmail.com | 23.01.2025 |
| | | | | M- EX 09/2025 | 2025 | 03.01.2025 | PREM LATA & ANAHER VS TULSI DEVI | KULDEEP | 9811015945 | kuldeepk544@gmail.com | 03.01.2025 |
| | | | | CS (COMM)76/25 | 2025 | 28.01.2025 | P N B VS AGN ENGINEERINGH | SHADAF KHAN | 999699489 | Khanshadabadvocate@gmail.com | 21.01.2025 |
| | | | | CS (COMM)77/25 | 2025 | 28.01.2025 | SBI V/S SUBBARAYUDU | SUCHITA DIXIT | 8896932838 | agnihorisuchita@gmail.com | 21.01.2025 |
| | | | | CS (COMM)85/25 | 85/25 | 29.01.2025 | HIGHFIELD V/S ADARSH | PRITESH KUMAR | 856047570 | pritesh2092@gmail.com | 17.10.24 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING | |
|------|---------------------------------------------|---------------|------------|-----------------|-------------|----------------------|-------------------------------------------------------------------------------------------|-----------------|----|-------------------------|------------------------|----------------------------------|----------------|----------|
| | | | | CS (COMM)86/25 | 86/25 | 29.01.2025 | FRATELLI WINES V/S JAIN DEPARTMENTAL | | | PRITESH KUMAR | 856047570 | pritesh2092@gmail.com | 17.10.24 | |
| | | | | EX- (COMM)86/25 | 54/25 | 29.01.2025 | VIJAYLAXMI VS BAJAJ CAPITAL INSURANCE | | | SURANA | 8271640960 | ar@lawindia.com delhi | 16.12.24 | |
| 36 | SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT) | EAST DISTRICT | 209 | CS COMM 74 | 52/2025 | 09-01-2025 | RCI ELECTRICALS PVT. LTD. VS DURGA INDUSTRIES | | | SH DEEPAK SINGH THANKUR | 9654290606 | advdeepaksinghofficial@gmail.com | 09.01.25 | |
| | | | 209 | CS COMM 74 | 77/2025 | 10-01-2025 | CHINTAMANI FINLEASE LTD. VS PANKAJ SINGH | | | SH V. K. SINGH | 9810144934 | vrijesh.k.singh@gmail.com | 10.01.25 | |
| | | | 209 | CS COMM 74 | 78/2025 | 10-01-2025 | CHINTAMANI FINLEASE LTD. VS SHUBHRAJIT ROY | | | SH V. K. SINGH | 9810144934 | vrijesh.k.singh@gmail.com | 10.01.25 | |
| | | | 209 | CS COMM 74 | 80/2025 | 13-01-2025 | VIKAS GOEL VS MILAN GUPTA | | | MS MANSI ASIJA | 7042000328 | advocatemansiasija@gmail.com | 10.01.25 | |
| | | | 209 | CS COMM 74 | 90/2025 | 14-01-2025 | M W WIRETEC PVT. LTD. VS PANKAJ TANEJA | | | SH DALIP K SHARMA | 9313513674 | dalipsharma.adv@gmail.com | 13.01.25 | |
| | | | 209 | CS COMM 74 | 100/2025 | 16-01-2025 | PUNJAB AND SIND BANK VS ALKA JHA | | | SH SHADAB KHAN | 9999699489 | khanshadab@gmail.com | 13.01.25 | |
| | | | 209 | CS COMM 74 | 109/2025 | 16-01-2025 | NEHUL TRADERS PVT. LTD. THRU RAHUL KUMAR VERMA VS BISHWANATH TRADERS AND INVESTMENTS LTD. | | | SH KUNWER PAL SINGH | 9811276140 | kpsingh7754@gmail.com | 14.01.25 | |
| | | | 209 | CS COMM 74 | 115/2025 | 16-01-2025 | SHWETA SAWANT VS POOJA SHARMA | | | SH MANOJ KUMAR | 8901212128 | | | 14.01.25 |
| | | | 209 | CS COMM 74 | 124/2025 | 17-01-2025 | NANDI INFRATECH PVT. LTD. VS HIMANSHU BHANDARI AND ORS | | | DIWAN ASSOCIATES | 7827723292 | service@diwanassociates.com | | 15.01.25 |
| | | | 209 | CS COMM 74 | 134/2025 | 18-01-2025 | BHARATI BHAWAN PUBLISHERS AND DISTRIBUTORS VS ASHOK JAISWAL PROP JAISWAL ENTERPRISES | | | SH NIKHIL TRIPATHI | 9899836932 | snassociates73@gmail.com | | 16.01.25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-----------------------------------------------|---------------|------------|-------------|-------------|----------------------|-----------------------------|-----------------------------|----|--------------------------|------------------------|--------------------------------------|----------------|
| | | | 209 | CS COMM 74 | 143/2025 | 18-01-2025 | PUNJAB NATIONAL BANK VS | KAVITA SINGH | | SH SUDHIR KUMAR SINGH | 9868927179 | sksinghadvdelhi@gmail.com | 17.01.25 |
| | | | 209 | CS COMM 74 | 149/2025 | 24-01-2025 | PUNJAB NATIONAL BANK VS | BIRHAM | | SH SANJAY SOTI | 9810935078 | soti.sanjay@gmail.com | 18.01.25 |
| | | | 209 | CS COMM 74 | 212/2025 | 24-01-2025 | SURINDER SINGH BHARAJ VS | BHAGWAT PRASAD | | SH VIKRAM BAWEJA | 9811107664 | vbaweja21@gmail.com | 24.01.25 |
| | | | 209 | CS COMM 74 | 228/2025 | 25-01-2025 | BANK OF BARODA VS PANKAJ | YADAV | | SH UMESH JOSHI | 9910568669 | advumeshjoshi@gmail.com | 25.01.25 |
| | | | 209 | CS COMM 74 | 231/2025 | 25-01-2025 | LALIT AHUJA VS EXOTIC | VACATION PVT. LTD. | | SH KANISHK KHARBANDA | 9999457850 | kanishk.kharbanda20@gmail.com | 25.01.25 |
| | | | 209 | CS COMM 74 | 233/2025 | 25-01-2025 | TECHNO POLYMERS VS S. M. | ENTERPRISES | | SH SURENDER KUMAR SHARMA | 9891297097 | sksharmaadvocate@hotmail.com | 25.01.25 |
| | | | 209 | CS COMM 74 | 235/2025 | 27-01-2025 | CLASSIC ONE ALUMINIUM VS | HARRE KRISHAN JHA PROP | | MS NANCY JAIN | 9660729214 | e3legal@gmail.com | 25.01.25 |
| | | | 209 | CS COMM 74 | 276/2025 | 30-01-2025 | LANDLORDS REALTORS AND | DEVELOPERS LLP VS REGROB | | SH VINAY KUMAR | 9999730492 | officeofsameersrivastava@gmail.com | 29.01.25 |
| 37 | MS. RUBY ALKA GUPTA, JUDGE (COMMERCIAL COURT) | EAST DISTRICT | 101 | CS COMM 74 | 9/2025 | 04-01-2025 | CANARA BANK VS ANKITA GUPTA | | | SH ANUJ AGARWAL | 9999490798 | advocateanujagarwal@yahoo.com | 03.01.25 |
| | | | 101 | CS COMM 74 | 18/2025 | 07-01-2025 | EAST INDIA TRANSPORT AGENCY | VS SATNAM GLOBAL | | SH SANJAY KUMAR | 9650410577 | sanjay@justitialaw.com | 04.01.25 |
| | | | 101 | OMP COMM 73 | 43/2025 | 24-01-2025 | SUNEET FINMAN PVT. LTD. VS | MANOJ KUMAR | | SH B. B. SHARMA | 9891887145 | bankebiharisharma@rediffmail.com | 08.01.25 |
| | | | 101 | CS COMM 74 | 76/2025 | 10-01-2025 | CHINTAMANI FINLEASE LTD. VS | AJIT PAL SINGH | | SH V. K. SINGH | 9810144934 | vrijesh.k.singh@gmail.com | 10.01.25 |
| | | | 101 | CS COMM 74 | 104/2025 | 14-01-2025 | YUGVIR SINGH ARYA VS | ZOOMCAR INDIA PVT. LTD. AND | | SH KSHATRIYA KUMAR | 9654898770 | dksinghassociates2007@rediffmail.com | 14.01.25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|------------------------------------------------------------|------------|-----------------------|------------------|-------------|----------------------|---------------------------------------------------------------------|----------------------|------------------------|------------------------------|----------------|
| | | | 101 | CS COMM 74 | 150/2025 | 20-01-2025 | BANK OF MAHARASHTRA VS POONAM ENTERPRISES | SH RAKESH KUMAR | 9891691568 | rakesh.advct@gmail.com | 18.01.25 |
| | | | 101 | CS COMM 74 | 160/2025 | 20-01-2025 | POLECAT INFRASTRUCTURES PVT. LTD. VS GOVIND PRASAD AGGARWAL | SH CHAITANYA SINGH | 8826644756 | adv.chaitanyasingh@gmail.com | 20.01.25 |
| | | | 101 | CS COMM 74 | 161/2025 | 23-01-2025 | ABDUL JABBAR VS MOHAMMAD ALI SIDDIQUI | SH NISHANT MAIDASANI | 9910352622 | nishantmaidasani@gmail.com | 20.01.25 |
| | | | 101 | CS COMM 74 | 167/2025 | 21-01-2025 | CPR CAPITAL SERVICES PVT. LTD. VS BHAVESH RAJNIKANT MEHTA | SH MANISH KUMAR | 9899554212 | vermaadvocate53@gmail.com | 20.01.25 |
| | | | 101 | CS COMM 74 | 168/2025 | 23-01-2025 | AUSHADHI HERBAL VS MASTER HEALTHCARE | SH MAYANK JOSHI | 9873079397 | advmayankj@gmail.com | 20.01.25 |
| | | | 101 | CS COMM 74 | 193/2025 | 23-01-2025 | PUNJAB NATIONAL BANK VS IMRAN | SH SUNAV RASTOGI | 7838389845 | sunavrustgi@gmail.com | 22.01.25 |
| | | | 101 | CS COMM 74 | 221/2025 | 25-01-2025 | MIRAYA INFOWAYS PVT. LTD. VS ARYAN INFRAHEIGHT DEVELOPERS PVT. LTD. | SH SHRESHTH JAIN | 9871206484 | shreshth@lawkins.in | 24.01.25 |
| | | | 101 | CS COMM 74 | 230/2025 | 25-01-2025 | GRADES HEALTHCARE PVT. LTD. VS SANGI HEALTHCARE PVT. LTD. | SH BILAL AHMAD | 9690318731 | bilal2feb93@gmail.com | 25.01.25 |
| | | | 101 | CS COMM 74 | 242/2025 | 27-01-2025 | CHINTAMANI FINLEASE LTD. VS ANIL KUMAR | SH V. K. SINGH | 9810144934 | vrijesh.k.singh@gmail.com | 27.01.25 |
| | | | 101 | OMP COMM 73 | 263/2025 | 29-01-2025 | RAJSHI FINANCIAL AND INVESTMENT COMPANY PVT. LTD. VS NAVEEN KUMAR | SH SHIKHAR GARG | 9319615151 | office@samanvayalaw.com | 28.01.25 |
| | | | 101 | CS COMM 74 | 267/2025 | 29-01-2025 | CENTRAL BANK OF INDIA VS SHRIVARDHAN TRADING COMPANY | SH SHADAB KHAN | 9999699489 | khanshadab@gmail.com | 28.01.25 |
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | 201, New Building KKD | Execution(Comm.) | 1/2025 | 04-01-2025 | LAXMI GOELVsMEHTAB AL | MAYANK SARIN | 9313362890 | nbhandari2009@gmail.com | 23.12.2024 |
| | | | --do-- | Execution(Comm.) | 2/2025 | 07-01-2025 | Raj Home FurnishingsVsV J Enterprises | DEEPAK RANA | 9811553596 | deepakrana.adv@gmail.com | 26.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------------|-------------|----------------------|-----------------------------------------------------------------------------------------------------------------|--------------------|------------------------|-----------------------------|----------------|
| | | | ---do-- | Execution(Comm.) | 3/2025 | 07-01-2025 | SONU JAINVsMR. AVDHESH KUMARKAUSHIK PROPRIETOR OFM/S PINGAKSHCOLLECTION | N/A | N/A | N/A | 07.01.2025 |
| | | | ---do-- | OMP (I)(COMM) | 1/2025 | 08-01-2025 | SMFG INDIA CREDIT CO.LTD.VsMOHD MAJAHAR KHAN | KARAN CHIBBER | 9560099232 | N/A | 04.01.2025 |
| | | | ---do-- | OMP (I)(COMM) | 2/2025 | 08-01-2025 | SMFG INDIA CREDIT COLTDVsCHANDAR PRAKASH | KARAN CHIBBER | 9560099232 | N/A | |
| | | | ---do-- | C.S.(COMM) | 1/2025 | 08-01-2025 | Armaan SteelVs Bharat heavy electronicslimited | ARVIND KUMAR DUBEY | 7838122354 | advdusey1984@gmail.com | 21.12.2024 |
| | | | ---do-- | C.S.(COMM) | 2/2025 | 08-01-2025 | PUNJAB NATIONAL BANKThrough its authorizedrepresentative Mr DeepakKumarVsM s MDK Enterprisesthrough its Prop Mr | LOVISH | 9999459966 | N/A | 04.01.2025 |
| | | | ---do-- | C.S.(COMM) | 3/2025 | 08-01-2025 | M/s Qadri BrothersVsM/s Kajal Enterprises | VINEY SHARMA | 9811514149 | viriodsharma.d721@gmail.com | 08.01.2025 |
| | | | ---do-- | MISC DJ | 10/2025 | 09.01.2025 | STANDARD TRADERSVsBruck pharma private ltd | SANDEEP BAJAJ | 9582152999 | vipul@psl.chamber.of.com | 07.01.2025 |
| | | | ---do-- | C.S.(COMM) | 4/2025 | 09.01.2025 | PUNJAB NATIONAL BANKTHROUGH ITS ARVsMAHA LAXMI GENERALSTORE THROUGH ITS PROPRIETOR | SAYAK BANDOPADHYAY | 9818307300 | SAYAK.LAW@GMAIL.COM | 30.12.2024 |
| | | | ---do-- | C.S.(COMM) | 5/2025 | 09.01.2025 | M/S ARO EQUIPMENTSPVT LTDVsM/S INDIA PUC MART | UMESH SURI | 9810424804 | avinashsarilawyer@gmail.com | 04.01.2025 |
| | | | ---do-- | Execution(Comm.) | 4/2025 | 09.01.2025 | SMT BEENA TRIPATHIVsVijay Bansal | SHAILENDER NEGI | 9999029218 | shailnegi1984@gmail.com | 07.01.2025 |
| | | | ---do-- | C.S.(COMM) | 6/2025 | 10.01.2025 | ICICI BANK LTD.VsVIJENDRA KUMAR | HEMANT GUPTA | 9899009971 | juris@hemantgupta.in | 09.01.2025 |
| | | | ---do-- | C.S.(COMM) | 7/2025 | 10.01.2025 | ICICI BANK LTDVsWASIM RAJA | HEMANT GUPTA | 9899009971 | juris@hemantgupta.in | 09.01.2025 |
| | | | ---do-- | C.S.(COMM) | 8/2025 | 10.01.2025 | ICICI BANK LTDVsVinesh Sharma | HEMANT GUPTA | 9899009971 | juris@hemantgupta.in | 10.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------------|-------------|----------------------|-----------------------------------------------------------------------------------------|----|-----------------|------------------------|---------------------------------|----------------|
| | | | ---do-- | C.S.(COMM) | 9/2025 | 10.01.2025 | NAUSHAD MALIKVsBRIGHT WESTECHSOLUTION PVT LTD | | ZAREEF AHMA | 9891158390 | N/A | 09.01.2025 |
| | | | ---do-- | C.S.(COMM) | 10/2025 | 10.01.2025 | NAUSHAD MALIKVsBRIGHT WESTECHSOLUTION PVT LTD | | ZAREEF AHMA | 9891158390 | N/A | 09.01.2025 |
| | | | ---do-- | MISC DJ | 15/2025 | 13-01-2025 | BUDH PRAKASHVsINDASO CONSTRUCTIONPVT. LTD ORS | | GAURAV KUMAR | N/A | N/A | 13.01.2025 |
| | | | ---do-- | OMP (I)(COMM) | 3/2025 | 13-01-2025 | UJJIVAN SMALL FINANCEBANK LTDVsRENU SINGH | | UMAKANT KATARIA | 9910111711 | lexsolutio35@gmail.com | 07.01.2025 |
| | | | ---do-- | OMP (I)(COMM) | 4/2025 | 13-01-2025 | UJJIVAN SMALL FINANCEBANK LTDVsKAILASH CHANDSATYAWALI | | UMAKANT KATARIA | 9910111711 | lexsolutio35@gmail.com | 07.01.2025 |
| | | | ---do-- | OMP (I)(COMM) | 5/2025 | 13-01-2025 | UJJIVAN SMALL FINANCEBANK LTDVsSHIV PAL SINGH | | UMAKANT KATARIA | 9910111711 | lexsolutio35@gmail.com | 07.01.2025 |
| | | | ---do-- | OMP (I)(COMM) | 6/2025 | 13-01-2025 | UJJIVAN SMALL FINANCEBANK LTDVsSUDHIR KUMAR | | UMAKANT KAT | 9910111711 | lexsolutio35@gmail.com | 07.01.2025 |
| | | | ---do-- | OMP (I)(COMM) | 7/2025 | 13-01-2025 | UJJIVAN SMALL FINANCEBANK LTDVsARTI | | UMAKANT KAT | 9910111711 | lexsolutio35@gmail.com | 07.01.2025 |
| | | | ---do-- | C.S.(COMM) | 11/2025 | 13-01-2025 | Bank of BarodaVsMohammad Faheem | | UMESH JOSHI | 9910568669 | advumeshjoshi@gmail.com | 13.01.2025 |
| | | | ---do-- | C.S.(COMM) | 12/2025 | 14-01-2025 | STATE BANK OF INDIAVsAJEET SINGH | | GOPAL CHAND | 9810210832 | gopalchand83@gmail.com | 13.01.2025 |
| | | | ---do-- | Execution(Comm.) | 5/2025 | 16.01.2025 | Krishnacharya TechnologiesPvt LtdVsAsif Fruit Traders | | AKSHAY GOYAL | 98117830198 | akshay.goel10@agentdamounter.in | 09.01.2025 |
| | | | ---do-- | Execution(Comm.) | 6/2025 | 17.01.2025 | Deutsche cars pvt ltdVsSumit Kumar | | JATIN ARORA | 9810008481 | ashokchhabra4@gmail.com | 17.01.2025 |
| | | | ---do-- | C.S.(COMM) | 13/2025 | 20.01.2025 | PREM SHARMA PROP OFPRESTRO CREATIONVsJAKAN IMPEX PRIVATELIMITED (THROUGH IT'SDIRECTORS) | | JAGRITI JAIN | 8527506427 | LAWFIRM@UNSOLVEDLEGAL.COM | 17.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|----------------------------------------|-------------------------------|-------------------------|------------------|------------------|----------------------|-------------------------|--------------------------------|----|----------------|------------------------|------------------------------|----------------|
| | | | ---do-- | C.S.(COMM) | 14/2025 | 20.01.2025 | vanshika enterprises | Vsshambhu cards and stationers | | ASHWANI TYAGI | 9818084111 | tyagitus@gmail.com | 09.01.2025 |
| | | | ---do-- | C.S.(COMM) | 15/2025 | 20.01.2025 | Vanshika enterprises | VsSUNIL CARDS | | ASHWANI TYAGI | 9818084111 | tyagitus@gmail.com | 09.01.2025 |
| | | | ---do-- | MISC DJ | 30/2025 | 22-01-2025 | NANDAN SINGH | VsKRISHAN SWAROOP | | MONIKA | | | |
| | | | ---do-- | C.S.(COMM) | 16/2025 | 22-01-2025 | Bank of Baroda | VsDeepak Kumar Jha | | AKSHAY RAJ | 9650501903 | advhunnysharma.28@gmail.com | 21.01.2025 |
| | | | ---do-- | C.S.(COMM) | 17/2025 | 22-01-2025 | MOHD IDREES | VsDEEP MANNI | | N/A | N/A | N/A | 22.01.2025 |
| | | | ---do-- | C.S.(COMM) | 18/2025 | 23.01.2025 | VARUN VERMA | VsDANISH ANSARI | | ADV SHENOY D | 9811400314 | advvarunsharma2009@gmail.com | 09.01.2025 |
| | | | ---do-- | Execution(Comm.) | 7/2025 | 24.01.2025 | THE MAHARISHI PARSHURAM | COOPVsJawad | | PRAVEEN KUMAR | 9210040583 | praveenmilanie@gmail.com | 22.01.2025 |
| | | | ---do-- | C.S.(COMM) | 19/2025 | 31.01.2025 | PUNJAB NATIONAL BANK | VsPRAVEEN KUMAR | | ALOK KUMAR | 9911000] 26 | alok.adv2001@gmail.com | 30.01.2025 |
| 39 | SH. KUMAR DISTRICT COMMERCIAL COURT-01 | BRIJESH GARG, JUDGE, SHAHDARA | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 07-01-2025 | VIKAS JAIN | Vs SHAKTI FOOTWEAR | | Ruchi jain(P), | 9811941190 | dpk_arora24@yahoo.co.in | 04/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 10-01-2025 | CANARA BANK | Vs RESHMA | | ANUJ AGARWA | 9599490798 | advocateanujaganna@gmail.com | 08/01/2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-------------------------|-----------------|-----------------|----------------------|--------------------------------------|----|------------------|------------------------|------------------------------|----------------|
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 10-01-2025 | CANARA BANK Vs SURJIT SINGH BAJWA | | ANUJ AGARWA | 9599490798 | advocateanujaganna@gmail.com | 06/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 10-01-2025 | Suheil Vs Deepak Kumar | | manoj kumar(P) | 9350646405 | Mk859537@gmail.com | 03/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 10-01-2025 | KHILENDER GUPTA Vs HIND FOOD PRODUCT | | SHANTNU AGG | 7838282904 | officeofllp@gmail.com | 04/01/2025 |
| | | | 301, New Court Building | CS/COMMERCIAL | CS/COMMERCIAL | 13-01-2025 | HDFC BANK LTD Vs RAVI SHARMA | | ajay uppal(P), | 9811740125 | Virtuous.people@gmail.com | 08/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 13-01-2025 | Dheraj Kumar Vs Ajibul Haque | | Gaurav sharma(P) | 9811695953 | vashistgauray.07@gmail.com | 09-01-2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 13-01-2025 | HDFC BANK LTD Vs SARITA | | ajay uppal(P), | 9811740125 | Virtuous.people@gmail.com | 11-01-2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 13-01-2025 | HDFC BANK LTD Vs REETA RANI | | ajay uppal(P), | 9811740125 | Virtuous.people@gmail.com | 11-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-------------------------|-----------------|-----------------|----------------------|--------------------------------------------------------------------------------------|-------------------|------------------------|-------------------------------------|----------------|
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 13-01-2025 | HDFC BANK LTD Vs HAROON KHAN | ajay uppal(P), | 9811740125 | Virtuous.people@gmail.com | 11-01-2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 14-01-2025 | Yatin Arora Vs Union Of India and others | Abhijit Mishra(P) | 9718740727 | YATINARORA08093@GMAIL.COM | 10/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 15-01-2025 | PREM WATI Vs PRAVEEN KUMAR SINGH | HABIBUR REHM | 9811238759 | rehmanadv@gmail.com | 13/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 15-01-2025 | MAHAVEER KUMAR Vs ARCHANA SINGH | Neelam Malik(P) | 7303296156 | neelammalik@gmail.com | 13/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 16-01-2025 | shree bankey behari fabrics pvt ltd Vs ashu sharma | Sumit Mangla(P) | 9718565756 | rakesh.nautiyal21@gmail.com | 09-01-2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 16-01-2025 | Ms Chemsynth Drugs And Pharmaceuticals Pvt Ltd Vs m/s krivsy pharmaceuticals pvt ltd | Roop Chand Tiw | 9871724396 | chuuhanpramod833@gmail.com | 13-01-2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 16-01-2025 | M/S NAV BHARAT ENTERPRISES Vs Zakir | MD NAUSHAD A | 8920260088 | advocateakjain.associates@gmail.com | 13/01/2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-------------------------|-----------------|-----------------|----------------------|-----------------------------------------------------------|------------------|------------------------|----------------------------------|----------------|
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 21-01-2025 | M/s PRV Industries LLP Vs M s Durga Auto Products and Ors | VIDIT GUPTA(P) | 9868118015 | ctiwariadv@gmail.com | 16/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 22-01-2025 | MANISH BHARDWAJ AND ANR Vs VIVEK MODI | Prateek Shahdeo | 8800183002 | prateekshahdeo@gmail.com | 18/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 22-01-2025 | GAURAV CHADDA Vs RANJEET CHAUDHARY AND ORS | Deepak Singh Th | 9315829565 | advdeepaksinghofficial@gmail.com | 16/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 23-01-2025 | SHRI SURENDER KUMAR MISHRA Vs MD ASIF | Kunal Madan(P) | 9717468652 | kunalmadan@kmalawoffice.com | 17/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 23-01-2025 | SHRI SURENDER KUMAR MISHRA Vs SH DHIRENDRA KUMAR DHEERAJ | Kunal Madan(P) | 9717468652 | kunalmadan@kmalawoffice.com | 17/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 24-01-2025 | Danish Vs Bukkabuddiamir Saheb Sadik Husen | Sachin Malik(P), | 9811762836 | advirshad1@yahoo.com | 21/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 24-01-2025 | ELAN FASHION Vs NAVNEET CHOUDHARY AND ORS | Milind Garg(P), | 8470000786 | sunnsوني@gmail.com | 21/01/2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-------------------------|-----------------|-----------------|----------------------|--------------------------------------------------------------------|-------------------|------------------------|------------------------------------|----------------|
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 25-01-2025 | ANCON INFRA TECH Vs PUERTO LIFE SCIENCES PVT LTD | SHAURYA CHO | 9211786420 | parasharshantanu14@gmail.com | 22/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 25-01-2025 | PUNJAB NATIONAL BANK Vs JANKI AND ORS | SANJAY SOTI(P) | 9537766036 | sanjaysoti12@gmail.com | 22/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 25-01-2025 | SUNIT GUPTA Vs SH JYOTI BHATIA AND ANR | Beenu(P), | 9718764007 | dkmalhotra001@gmail.com | 21/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 25-01-2025 | Roshtash Kumar and Anr Vs K3S Security and Allied Services Pvt Ltd | Udit Kumar(P), | 9999448797 | kumarudit@gmail.com | 22/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 28-01-2025 | Mahendra Goyal Vs RSG Sales and Services Pvt Ltd | ANUJ KUMAR(P) | 9958724670 | anuj123@gmail.com | 22/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 28-01-2025 | UPGRID SOLUTION PRIVATE LIMITED Vs Bharat Bhushan | Kritika Tuteja(P) | 8826550368 | nandvani@indialawoffices@gmail.com | 24/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 29-01-2025 | M/S MEGA STEELS PVT LTD Vs ATUL SHARMA AND ANR | KSHITIZ MAHI | 8285672608 | advocatevarunbedi@gmail.com | 24/01/2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|------------------------------------------------------|----------|-------------------------|-----------------|-----------------|----------------------|---------------------------|----------------------------------------|----|------------------|------------------------|--------------------------------------|----------------|
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 29-01-2025 | Fulltoss Creemz India LLP | Vs PK Enterprises | | Arpit Jain(P), | 9999448797 | kushagrabansal@akassocial e s.orq.in | 25/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 30-01-2025 | VISHAL KUMAR GUPTA | Vs OM PRAKASH SHARDA | | swadesh bansal(| 9811215075 | advswadeshbansal14@gmail.com | 27/01/2025 |
| | | | 301, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 30-01-2025 | Preeti Jain | Vs Aesthetic Nutrition Private Limited | | Shreshth Jain(P) | 9654713565 | advshreshthjain@gmail.com | 28/01/2025 |
| 40 | MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT) | SHAHDARA | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 04-01-2025 | SUNDER SINGH | Vs SURENDER SINGH | | SANJAY SOTI(P) | 9810935078 | seti.sanjay@gmail.com | 04-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 04-01-2025 | PUNJAB AND SIND BANK | Vs SHUBHAM | | AKANKSHA KALRA | 9810386632 | akankshakapoor1691@gmail.com | 04-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 04-01-2025 | Canara Bank | Vs JANMEJAY KUMAR | | ANUJ AGARWAL | 9999490798 | advocateanujagarwal@yahoo.com | 04-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 04-01-2025 | SATISH ALIAS SATISH KUMAR | Vs | | PARADYUMNA | 9891663778 | psinghadvocate58@gmail.com | 04-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 07-01-2025 | MANTHAN CREATION | Vs MANJU | | Pallav Gupta(P), | 9910186086 | advpallavgupta@gmail.com | 07-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 07-01-2025 | M/s Gupta Plastics | Vs M/s Vasu Polymers | | Harjeet Narang(| 9891373754 | harjeetnarang@rediffmail.com | 07-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 09-01-2025 | Dheraj Kumar | Vs Rashid alam | | Gaurav sharma(| 9811695953 | vashistgourav.07@gmail.com | 09-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | M/S V J CRANES PRIVATE LIMITED | Jaspreet Singh(P) | | | 9899641617 | jaspreet.low@gmail.com | 13-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | Rajat Goel Vs Praveen Kumar Jain | Ashish Aggarwal | | | 9899695533 | p.p.aggarwal@gmail.com | 13-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 15-01-2025 | padmavati garments Vs shri khatu s | vishal(P), | | | 9910703213 | kaushiksunder78@gmail.com | 15-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 15-01-2025 | Singhal Industries Vs Sindh Garment | Arpit Jain(P), | | | 9811595800 | arpitjain2099@gmail.com | 15-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 15-01-2025 | V J CRANES PRIVATE LIMITED Vs | Jaspreet Singh(P) | | | 9899641617 | jaspreet.low@gmail.com | 15-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 18-01-2025 | Levikas Enterprises Pvt Ltd Vs Neeraj | Ankit Kumar(P), | | | 9015505737 | advaankitarya@gmail.com | 18-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 21-01-2025 | SHREE BANKEY BEHARI FABRICS | Sehdev Rana(P), | | | 9718565756 | prakesh.nautiyal21@gmail.com | 21-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 22-01-2025 | MS EON ADVISORS PVT LTD Vs M | Ankit Mehta(P), | | | 9873172746 | paraschannal2010@gmail.com | 22-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 27-01-2025 | M/S CAPRISO FINANCE LTD Vs M | Abdullah shahid | | | 886049812 | saurabhadvocate.jain@gmail.com | 27-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 27-01-2025 | M/S SIRI INFINLEASE PVT LTD Vs | Abdullah shahid | | | 8860141196 | saurabhadvocate.jain@gmail.com | 27-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 27-01-2025 | M/S SIRI INFINLEASE PVT LTD Vs | Abdullah shahid | | | 8860141196 | saurabhadvocate.jain@gmail.com | 27-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 28-01-2025 | UNIQUE TOYS Vs SHIVAM TRADIS | SADDAM HUSS | | | 9643816144 | freedomlawhouselp@gmail.com | 28-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 28-01-2025 | SH RAVI AGGARWAL Vs Om Prakash | Bharat Prakash(C | | | 9268300000 | bharat_guparkca@gmail.com | 28-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-------------|------------|-------------|----------------------|--------------------------------------------------------|-----------------|------------------|------------|------------------------------|-------------------|----------------|
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 30-01-2025 | UNIQUE TOYS Vs SHIVAM FOOD | | SADDAM HUSS | 9643816144 | freedomlawhouselp@gmail.com | 30-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 09-01-2025 | ANKIT JAIN Vs NIDHI PODDAR | | Zareef Ahmad(P | 9312610477 | legalremedies2k@gmail.com | 09-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | State Bank Of India Vs Varul Kumar | | Arun Upadhyay(| 9045375818 | upadhyayarun137@gmail.com | 13-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 15-01-2025 | M/s Aman Electricals Vs M/s Krishna | | Kunal Madan(P) | 9717468652 | kunalmadan@kmalawoffice.com | 15-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 22-01-2025 | SURESH KUMAR Prop of M/s R S T | | Vikas Bhatia(P), | 9811379676 | virsh6@gmail.com | 22-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 27-01-2025 | MOHAN LAL GUPTA Vs MAHAGUN | | LALLAN OJHA(| 9868520336 | snpadv88@gmail.com | 27-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 27-01-2025 | SHRI BHAGWAN PROJECTS PVT LTD | | LALLAN OJHA(| 9868520336 | snpadv88@gmail.com | 27-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 29-01-2025 | PUNJAB AND SIND BANK Vs MR S | | Prabhakar Awast | 9818893545 | prabhakarawasthi69@gmail.com | 29-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 30-01-2025 | STATE BANK OF INDIA Vs NITIN | | Gopal Chand Sha | 9810210832 | vijayprakesh9682@gmail.com | 30-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 30-01-2025 | STATE BANK OF INDIA Vs satendra | | Arun Upadhyay(| 9045375818 | upadhyayarun137@gmail.com | 30-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 27-01-2025 | SHRI BHAGWAN PROJECTS PVT LTD Vs MAHAGUN INDIA PVT LTD | | LALLAN OJHA(| 9868520336 | snpadv88@gmail.com | 27-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 24-01-2025 | DALIP MAHAJAN Vs SHAILA ENGL | | Ghanshyam yada | 9250542740 | advghanshyam@gmail.com | 24-01-2025 | |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 24-01-2025 | PUNJAB NATIONAL BANK Vs HAR | | Lokesh kumar ra | 9711197467 | lokeshkumarrana@gmail.com | 24-01-2025 | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------------------------------------------------|-----------------|-------------------------|-------------------------|-------------------------|----------------------|-----------------------------------------------------------------------------------------------------|----|-----------------|------------------------|---------------------------|----------------|
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 10-01-2025 | HDFC BANK LTD Vs SHER SINGH | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 10-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 10-01-2025 | HDFC BANK LTD Vs VIKRAM RAV | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 10-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 10-01-2025 | HDFC BANK LTD Vs YATENDRA K | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 10-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 10-01-2025 | HDFC BANK LTD Vs DIMPLE VER | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 10-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | HDFC BANK LTD Vs SACHIN HAR | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 13-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | HDFC BANK LTD Vs GAURAV S O | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 13-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | HDFC BANK LTD Vs TAHIRA TAH | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 13-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | HDFC BANK LTD Vs SARVESH KU | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 13-01-2025 |
| | | | ROOM NO 208 | COMMERCIAL | COMMERCIAL | 13-01-2025 | HDFC BANK LTD Vs SIFAT | | ajay uppal(P), | 9810740125 | virtuous.people@gmail.com | 13-01-2025 |
| 41 | SH. SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT | SANJAY SHAHDARA | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 03-01-2025 | SHREE JAI DURGE DI CUTTING DIE Vs ARV IMPORT EXPORT (OPC) PRIVATE LIMITED | | Pinki Sah(P), | 8595136264 | advpinkisah2022@gmail.com | 03/01/2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 04-01-2025 | EASY TRIP OLANNERS LTD FORMERLY KNOWN AS EASY TRIP PLANNERS PVT LTD VS SPHERE ENTERTAINMENT PVT LTD | | Anuj Jain | 9810599376 | unassociates@hotmail.com | 04/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 04-01-2025 | REGAL PAINTS AND BRUSH PVT LTD Vs SUSHIL KUMAR AGARWALA | | Dinesh Monga(P) | 9810626750 | mongadinesh@gmail.com | 04/01/2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 04-01-2025 | M/S EASY TRIP PLANNERS LTD VS FLY HI TRAVELLING SOLUTION | | Anuj Jain | 9810599376 | vippen@agarwaltravels.net | 04/01/2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|-------------------------|-------------------------|-------------------------|----------------------|-------------------------------------------------------------------------------------------|------------------|------------------------|-----------------------------|----------------|
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 07-01-2025 | MEENA JAIN Vs M/S MOTION INDUSTRIES | Mohd Sarfaraj(F | 9312610477 | legalremedies2k@gmail.com | 07/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 06-01-2025 | MANISH KUMAR PROP OF MANISH KUMAR TRADING CO VS VIJAY KHANDELWASL PROP OF MUNMUN GARMENTS | Arun Kumar | 9211647076 | adv.vyasarun@gmail.com | 06/01/2024 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 09-01-2025 | DHEERAJ KUMAR Vs MD SHAHNAWAZ RJA | Gaurav sharma(J | 9555581067 | vashishtgaurav.07@gmail.com | 09/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 09-01-2025 | SHREE BANKEY BEHARI FABRICS PVTLTD Vs MANOJ SHARDA | dhruv sisodia(P) | 9718565756 | rakesh.nautiyal21@gmail.com | 09/01/2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 09-01-2025 | M/S JAIN DIAGNOSTIC PVT LTD VS VELMED HOSPITAL | | 9354531496 | rakesh.nautiyal21@gmail.com | 09/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 10-01-2025 | VEE PEE FABRIC PRIVATE LIMITED Vs ASHOK KUMAR JAIN | SAMRIDHI SAM | 9654713565 | rakesh.nautiyal21@gmail.com | 10/01/2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 10-01-2025 | BANK OF BARODA VS PRAMOD SHARMA | Rajnish kumar b | 9810872353 | rajnish-122@yahoo | 10/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 13-01-2025 | ISHA GUPTA Vs JAI KRISHNA AGGRWAL | Vipin Kumar Mis | 8826185806 | vipinm.mishra@gmail.com | 13-01-2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 16-01-2025 | GAGAN BHASIN Vs M/S LAJ EXPORTS LIMITED | ANANT RAO(P) | 8750602223 | vipinm.mishra@gmail.com | 16-01-2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 16-01-2025 | Integrated Casetech Consultants Pvt Ltd Vs Uttam Sucrotech International Pvt Ltd | VIDIT GUPTA(P | 9810038239 | dkgupta5758@yahoo.com | 16-01-2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 16-01-2025 | SUBHASH CHAND SHAKYA VS M/S VIJAY BOX MAKER | Subhash Chandr | 9599364916 | dkgupta5758@yahoo.com | 16-01-2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 20-01-2025 | AMARJEET JOG (SENIOR CITIZEN) Vs POONAM | Mohit Bansal(P) | 9999777147 | mohitbansal@yahoo.com | 20-01-2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 21-01-2025 | Rahul Vs Kamal Sapra | Man Mohan Swa | 9818992285 | swaroop-manmohan@yahoo.com | 21/01/2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 22-01-2025 | M/S ALP AEROFLEX INDIA PVT LTD Vs M/S COOL AIRWAYS PVT LTD AND ORS | Kulwinder singh | 98181443967 | advomnattoo@gmail.com | 22/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 23-01-2025 | M/S EON ADVISORS PVT LTD Vs M/S PARASHAVNATH MEDIA PRIVATE LIMITED | Ankit Mehta(P), | 9873172746 | satvikbajaj@gmail.com | 23/01/2025 |
| | | | 303, New Court Building | MISC DJ | MISC DJ | 24-01-2025 | MANJU JOSHI VS SACHIN VERMA | Anurag Ahluwalia | 9810196486 | advanuragahluwalia@gmail.com | 24/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 25-01-2025 | M/S SIRI INFINLEASE PVT LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD | Abdullah shahid | 8860141196 | saurabhadvocate.jain@gmail.com | 25-01-2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 25-01-2025 | M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD | Abdullah shahid | 8860141196 | saurabhadvocate.jain@gmail.com | 25-01-2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 29-01-2025 | M/S DC AGENCIES PRIVATE LIMITED Vs M/S MEDICART E-COMMERCE (INDIA) PRIVATE LIMITED | PRADEEP GIRI | 9811128170 | medicartecom@gmail.com | 29/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 29-01-2025 | APL APOLLO TUBES Vs SANJAY KUMAR JAIN | SHRIHAR TRIP | 9548888420 | legal@boostip.in | 29/01/2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 29-01-2025 | HOMESHREE HOUSING FINANCE LIMITED Vs Lalitesh Deo | Nidhi Saini(P), | 9654737306 | nidhisainio103@gmail.com | 29/01/2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 29-01-2025 | V J CRANES PVT LTD VS PADAM SHARMA PROP OF AMIGO CONNECT | Padam | 9899641617 | padam55557@gmail.com | 29/01/2025 |
| | | | 303, New Court Building | CS (COMMERCIAL) | CS (COMMERCIAL) | 30-01-2025 | M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD Vs M/S UKAR HELATHCARE PVT LTD AND ORS | RAJESH KUMAR | 9810344932 | niraj1974.nm@gmail.com | 30/01/2025 |
| | | | 303, New Court Building | EXECUTION (COMMERCIAL) | EXECUTION (COMMERCIAL) | 31-01-2025 | PUNJAB AND SIND BANK Vs MR VIPIN JAIN | Prabhakar Awasthi | 8860618418 | prabhakarawasthi697@gmail.com | 31/01/2025 |
| 42 | SH. PAWAN KUMAR MATTO DJ (COMM-04) | SHAHDARA | | COMMERCIAL | COMMERCIAL | 20-12-2024 | AGARWAL AND COMPANY Vs Praveen Kumar Mittal | VIJAY KUMAR S | 9919799930 | RAJPUTLEGALSERVICESLLP@GMAIL.COM | 04-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 30-12-2024 | AYUSH JAIN Vs ASHISH SHARMA | Saroj kumar Jha | 9818701001 | haandassociatesdhc@gmail.com | 04-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | COMMERCIAL | COMMERCIAL | 03-01-2025 | PUNJAB NATIONAL BANK Vs VINEET JAIN PROP M/S KOCHAR TRADING COMPANY | Sudhir Kumar Si | 9868927179 | skssinghadvdelhi@gmail.com | 04-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 04-01-2025 | Vee Pee fabric Pvt Ltd formerly known as Maps Creation Pvt Ltd Vs Vikas Sethia | SAMRIDHI SAM | 9654713565 | info@kclellp.com | 07-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 21-12-2024 | Brix Hunt Pvt Ltd Vs VINITA TYAGI | Ravin Rao(P), | 9871644446 | office(a)rrpartners.co | 08-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 03-01-2025 | KRISHAN LAL TANEJA Vs DHARAM SINGH | GAURAV KOCH | 9810940055 | | 08-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 07-01-2025 | SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs AJAY VERMA PROP SWAMI GARMENTS | Vishal Chhabra(I | 9718556557 | rakesh.nautiyal21@gmail.com | 09-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | Harswaroop Bhama Vs Shubhshree Interiors Pvt Ltd | Abhijit Mishra(P | 9891578108 | PAYAL@ADVOCATEPAYAL.COM | 10-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 10-01-2025 | M S ENVIRO ROOTS DEVICES PVT LTD Vs M S PAV REALTY LIMITED | Mehaak Jaggi(P) | 9811250312 | mehaakjaggi@gmail.com | 10-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 14-01-2025 | Traun Aggarwal Vs R N FAUCETS PVT LTD | swadesh bansal(I | 9899848679 | swadeshbansal73804@gmail.com | 14-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 13-01-2025 | CANARA BANK Vs OS Foils India through its Proprietor Ms Anita Mathur | Rekha Rustagi(P | 9810168430 | rekharustagifa@gmail.com | 15-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 24-12-2024 | M/S BCL SECURE PREMISES PVT LTD Vs Lotus Maintenance Services Pvt Ltd | Kamal Katyan(P | 99999 56333 | katyanandkatyan@gmail.com | 16-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 08-01-2025 | KHURSHID ANSARI Vs Mayasheel Retail India Ltd | Deepak GAUR(P | 981025956 | Shamimkhang325@gmail.com | 17-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 18-01-2025 | ACN INDUSTRIES PVT LTD Vs HERMAN EXPORTS AND IMPORTS | SADIQ ALI(P), | 871530480 | sadiqchaudhaxyl982adv@gmail.com | 18-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 10-01-2025 | STATE BANK OF INDIA Vs NAVIN JAIN | Arun Upadhyay(I | 9045375818 | UP ADHYA ARUN137@GMAIL.COM | 18-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | COMMERCIAL | COMMERCIAL | 16-01-2025 | M S HYLNE LOGISTICS PVT LTD Vs KM ALISHA VOHRA | | Hemant Gupta(C | 9811249331 | legalteam.plc@gmail.com | 18-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 15-01-2025 | M S STARCO METAPLAST PVT LTD Vs STAR PACKAGING PLUS THROUGH ITS PROPRIETOR MR ANIL PANDEY | | SUSHIL BABU C | 9810315576 | adv_sbc@yahoo.co.in | 18-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | SMFG INDIA CREDIT CO LTD FORMERLY FULLERTON INDIA CREDIT CO LTD Vs ABDUL WAHID | | Karan Chhibber(C | 9990241436 | | 21-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 18-01-2025 | SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP | | Manish Kumar(P | 9968466963 | advocatemanishkumar@outlook.com | 21-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 21-01-2025 | Ankit Mohata Vs Ramesh Kumar Pareek | | Anuj Tomar(P), | 9990789695 | anujtomar.advocate@gmail.com | 22-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs MOHD FARMAN ALI | | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 24-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs SIKHA DEVI | | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 24-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs NAUSHAD ILYAS KHAN | | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 24-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs AMIT AMIT | | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 24-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs SAJID CHOUDHARY | | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 24-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 22-01-2025 | NITYO GARTEX PVT LTD Vs Shri Khatu Shyam Mega Mart LLP and Ors | | Vinay Gupta(P), | 9810015303 | vcguptavinay@gmail.com | 24-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs NARVEER | | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 24-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs YASHANK PRASHAR | | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 24-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs LALIT KUMAR GOUR | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 22-01-2025 | M/S CAPRISO FINANCE LTD Vs M/S KAD HOUSING PVT LTD | SAURABH JAIN | 8860141196 | saurabhadvocate.jain@gmail.com | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 22-01-2025 | M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD | SAURABH JAIN | 8860141196 | saurabhadvocate.jain@gmail.com | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 21-01-2025 | M/S SIRI IN FINLEASE PVT LTD Vs KAD HOUSING PVT LTD | SAURABH JAIN | 8860141196 | saurabhadvocate.jain@gmail.com | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 15-01-2025 | Tayaje and Sons Pvt Ltd Vs Mukesh Kumar | Ashish Aggarwal | 9899695533 | | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs SHOAIB KARNI | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs YOGESH KUMAR JAIN | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 24-01-2025 | RCI cable through SPA Vs Onkar Engine and Generator pvt ltd | Deepak Singh Th | 9654290606 | Advdeepaksinghofficial@gmail.com | 27-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 25-01-2025 | VISHAL KUMAR GUPTA Vs PREHLAD | swadesh bansal(| 9899848679 | swadeshbansal73804@gmail.com | 28-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 26-01-2025 | SH. BHAGWAN PROJECTS PVT. LTD. VS MAHAGUN INDIA PVT. LTD. | S.N. PANDEY | 9868520336 | snpadv88@gmail.com | 29-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 20-12-2024 | BANK OF BARODA Vs arun collecti | rajnish kumar ba | 9810872353 | | 10-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 09-01-2025 | HDFC BANK LTD Vs AABID | ajay uppal(P), | 9811740125 | virtuous.people@gmail.com | 25-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 18-12-2024 | M/S EASY TRIP PLANNERS LTD Vs M/S ISHITA HOLIDAYS | Anuj Jain(P), | 9810599376 | CNVASSOCIATES@HOTMAIL.COM | 29-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|--------------------------------------------------------------|------------|------------|------------|-------------------|----------------------|-------------------------------------------------------------------|-----------------|----|-----------------|------------------------|------------------------------|----------------|
| | | | | COMMERCIAL | COMMERCIAL | 29-01-2025 | SMFG India Credit Company Limited | | | SOURABH CHA | 9990241436 | sourabh@firstassociates.in | 31-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 30-01-2025 | PUNJAB NATIONAL BANK Vs GAGAN MEHRA PROP GAGAN CATERING SERVICES | | | Sudhir Kumar Si | 9868927179 | skssinghadvdelhi@gmail.com | 31-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 30-01-2025 | SMFG India Credit Company Limited Vs Jai Hanuman Readymade Agency | | | SOURABH CHA | 9990241436 | sourabh@firstassociates.in | 31-01-2025 |
| | | | | COMMERCIAL | COMMERCIAL | 22-01-2025 | Punjab National Bank Vs Sanjay Jai | | | Sunav Rastogi(P | 7838389845 | sunavrustgi@gmail.com | 31-01-2025 |
| 43 | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH-WEST | 406 | Civil | CS (COMM)/1/2025 | 03-01-2025 | ABHISHEK AGARWAL Vs JAI SIN | | | Rakesh Kumar(P | 9711771000 | rakesh.advocate18@gmail.com | 24-12-2024 |
| | | | | | CS (COMM)/9/2025 | 07-01-2025 | SURAJ BHAN JINDAL Vs ABDUL | | | Rakesh Kumar(P | 9711771000 | rakesh.advocate18@gmail.com | 04-01-2025 |
| | | | | | CS (COMM)/8/2025 | 07-01-2025 | BANK OF MAHARASHTRA Vs MR | | | BANKE BIHARI | 8010812345 | advocatepankaj2018@gmail.com | 04-01-2025 |
| | | | | | CS (COMM)/6/2025 | 07-01-2025 | M/S J M K ALLOYS Vs SH PREM C | | | GHANSHYAM M | 9313714525 | NIL | 04-01-2025 |
| | | | | | CS (COMM)/7/2025 | 07-01-2025 | M/S J M K ALLOYS Vs SUMIT SHAG | | | GHANSHYAM M | 9313714525 | NIL | 04-01-2025 |
| | | | | | CS (COMM)/4/2025 | 07-01-2025 | DHARAMVIR JAIN Vs DINESH KU | | | Sudhir Saneja(P | 9810897157 | sanejask@rediffmail.com | 04-01-2025 |
| | | | | | CS (COMM)/5/2025 | 07-01-2025 | M/S J M K ALLOYS Vs VINAY MAL | | | GHANSHYAM M | 9313714525 | NIL | 04-01-2025 |
| | | | | | CS (COMM)/10/2025 | 07-01-2025 | M/S VICTOIR PERFUMES PVT LTD | | | Ramakant Shukl | 9582158748 | wakilguru@gmail.com | 04-01-2025 |
| | | | | | CS (COMM)/12/2025 | 07-01-2025 | STATE BANK OF INDIA Vs VIKAS | | | Gopal Chand Sha | 9810210832 | vijayprakash9682@gmail.com | 04-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | | CS (COMM)/11/2025 | 07-01-2025 | STATE BANK OF INDIA | Vs RAMESH | | Gopal Chand Sharma | 9810210832 | vijayprakash9682@gmail.com | 04-01-2025 |
| | | | | | CS (COMM)/16/2025 | 08-01-2025 | UNION BANK OF INDIA | Vs Surresh | | Deepa Gupta(P), | 9312292558 | advocate.deepa.gupta@gmail.com | 07-01-2025 |
| | | | | | CS (COMM)/21/2025 | 08-01-2025 | State Bank of India | Vs RAJ BALA | | Kunal Malik(P), | 7503444555 | ADV.KUNALMALIK@GMAIL.COM | 07-01-2025 |
| | | | | | CS (COMM)/19/2025 | 08-01-2025 | M/s Harish Electricals | Vs M/s Kash | | Neeraj Kumar(P) | 9599222549 | neeraj.justicein@gmail.com | 07-01-2025 |
| | | | | | CS (COMM)/18/2025 | 08-01-2025 | CANARA BANK | Vs DIVESH GUPTA | | Sanjeev Chopra(P) | 9711142200 | chopra6791@gmail.com | 07-01-2025 |
| | | | | | CS (COMM)/27/2025 | 09-01-2025 | AVHA LIFESCIENCES PRIVATE LIM | | | PAWAN SWAMI | 9599195495 | gurbircharya@gmail.com | 08-01-2025 |
| | | | | | CS (COMM)/28/2025 | 10-01-2025 | YOGESH KUMAR AND SONS HUF | | | ANKIT GUPTA(P) | 9953030485 | ankit.gupta@gravitaslegal.co.in | 09-01-2025 |
| | | | | | CS (COMM)/31/2025 | 15-01-2025 | NIFL PVT LTD | Vs Sandeep Mahajan | | ANIL KUMAR S | 9810134793 | allipcare@gmail.com | 14-01-2025 |
| | | | | | CS (COMM)/32/2025 | 15-01-2025 | SH GURMIT SINGH PROPRIETOR | | | Devinder Pal(P) | 9999758272 | extex.adv@gmail.com | 14-01-2025 |
| | | | | | CS (COMM)/36/2025 | 18-01-2025 | FEDERAL BANK LTD | Vs RAJA RAJ | | Arun Kumar Shu | 9312400295 | connect@snslegal.in | 17-01-2025 |
| | | | | | CS (COMM)/38/2025 | 20-01-2025 | PUNJAB NATIONAL BANK | Vs LUKA | | ALOK KUMAR(P) | 9911000126 | ALOK.ADV2001@GMAIL.COM | 18-01-2025 |
| | | | | | CS (COMM)/39/2025 | 20-01-2025 | PUNJAB AND SIND BANK | Vs SUSHI | | CHITRA MALH | 9212888057 | chitramalhotralegal@gmail.com | 18-01-2025 |
| | | | | | CS (COMM)/40/2025 | 20-01-2025 | PUNJAB AND SIND BANK | Vs GAUR | | CHITRA MALH | 9212888057 | chitramalhotralegal@gmail.com | 18-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | | CS (COMM)/37/2025 | 20-01-2025 | PUNJAB NATIONAL BANK Vs PRASANJAY SOTI(P), | | | | | | 18-01-2025 |
| | | | | | CS (COMM)/42/2025 | 21-01-2025 | PUNJAB AND SIND BANK Vs BRIJCHITRA MALH | | | 9212888057 | chitramalhotralegal@gmail.com | | 20-01-2025 |
| | | | | | CS (COMM)/54/2025 | 25-01-2025 | SHRI RAM STEELS Vs MS ORIENT | Rahul Kumar Pa | | 9313321173 | adv.rkpaliwal@gmail.com | | 27-01-2025 |
| | | | | | CS (COMM)/63/2025 | 28-01-2025 | UNION BANK OF INDIA Vs Abhish | Deepa Gupta(P), | | 9312292558 | advocate.deepa.gupta@gmail.com | | 27-01-2025 |
| | | | | | CS (COMM)/66/2025 | 29-01-2025 | M/s Axle Tools Industries Vs Sh Sanvikrant arora(P), | | | 9910909990 | vikrantarora15@gmail.com | | 28-01-2025 |
| | | | | | CS (COMM)/67/2025 | 29-01-2025 | Smt Shakuntala Jain Vs J P Electric | preetpal singh(P | | 9958555055 | Chamberppsingh@gmail.com | | 28-01-2025 |
| | | | | | CS (COMM)/68/2025 | 29-01-2025 | NIKUNSH AGGARWAL Vs MONIK | Abhishek Gupta(| | 9718062292 | thesuitslawfirm@gmail.com | | 28-01-2025 |
| | | | | | CS (COMM)/70/2025 | 29-01-2025 | NIKUNSH AGGARWAL Vs AMIT M | Abhishek Gupta(| | 9718062292 | thesuitslawfirm@gmail.com | | 28-01-2025 |
| | | | | | CS (COMM)/69/2025 | 29-01-2025 | M/S VS Singhal And Anr Vs RAJES | Madhur Mahajan | | 9953849748 | office@mmlaw.in | | 28-01-2025 |
| | | | | | CS (COMM)/74/2025 | 30-01-2025 | M/S MAKINO INTERNATIONAL HE | Arun kumar(P), | | 7428318383 | akhilesh.kumar3@gmail.com | | 29-01-2025 |
| | | | | | CS (COMM)/75/2025 | 30-01-2025 | DEV DAHIYA STONE CRUSHER Vs | VICHITRA KUM | | 8508012660 | advocate.abhishek@gmail.com | | 29-01-2025 |
| | | | | | CS (COMM)/77/2025 | 30-01-2025 | M/S SHRI BALJIT IMPEX Vs M/S | DEEPAK KASHY | | 9810199132 | deepakashyap.adv@gmail.com | | 29-01-2025 |
| | | | | | CS (COMM)/73/2025 | 30-01-2025 | MODERN LAMINATORS PVT LTD | lalit pandey(P), | | 8130383143 | lalitpandeyadv@gmail.com | | 29-01-2025 |

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| 44 | SH.VINOD YADAV | NORTH-WEST | 316 | Civil | CS(Comm.)/2/25 | 03.01.25 | Abhishek Agarwal Vs. Atul Goel | Rakesh Kumar | 9711771000 | rakesh.advocate18@gmail.com | 21.12.24 |
| | | | | | CS(Comm.)/3/24 | 04.01.25 | Vanguard Industries (P) Ltd. Vs. Ajay Kr. Tanwar | Jagriti Jain | 8527506427 | lawfirm@unsolvedlegal.com | 01.01.25 |
| | | | | | CS(Comm.)/13/24 | 07.01.25 | PNB Vs. Neha Sharma | Paras Aggarwal | 9810600656 | parasaggarwaladv@gmail.com | 19.12.24 |
| | | | | | CS(Comm.)/14/24 | 07.01.25 | SBI Vs. Arun Kumar | Vijay Prakash | 9810210832 | vijayprakash9682@gmail.com | 19.12.24 |
| | | | | | CS(Comm.)/15/24 | 07.01.25 | M/s Shah T.C Vs. M/s Umedica Laboratories (P) Ltd. | Renu Chauhan | 9582036867 | renuchauhan04@gmail.com | 20.12.24 |
| | | | | | CS(Comm.)/17/24 | 07.01.25 | SBI Vs. Megh Singh | Sunil Sehrawat | 9212190624 | delhilawyers76@yahoo.co.in | 12.10.24 |
| | | | | | CS(Comm.)/20/24 | 08.01.25 | SBI Vs. Megh Singh | Sunil Sehrawat | 9212190624 | delhilawyers76@yahoo.co.in | 12.10.24 |
| | | | | | CS(Comm.)/23/24 | 08.01.25 | Suresh Singhal Vs. M/s Best City Estate Management Pvt. Ltd. | Naman Singhal | 7701841949 | paramsantlegal@gmail.com | 23.12.24 |
| | | | | | CS(Comm.)/24/24 | 08.01.25 | Vanij Texo Pack (P) Ltd. Vs. M/s Indusind Bank Ltd. | Amit Joshi | 9811299468 | a.joshi@bmjlawpartners.com | 20.12.24 |
| | | | | | CS(Comm.)/25/24 | 08.01.25 | Union Bank of India Vs. Jasvir Rathi | Deepa Gupta | 9312292558 | deepa.gupta@gmail.com | 25.12.24 |
| | | | | | CS(Comm.)/26/24 | 08.01.25 | SBI Vs. Manoj Kumar Gupta | Kunal Malik | 7503444555 | advkunalmalik@gmail.com | 23.12.24 |
| | | | | | CS(Comm.)/29/24 | 10.01.25 | MVPEX Software Solution LLP Vs. M/s Roadzen Technologies Pvt. Ltd. | Rahul Gupta | 9711953429 | Rahulgupta219@gmail.com | 07.01.25 |
| | | | | | CS(Comm.)/30/24 | 14.01.25 | Dushyant Kaushik Vs. M/s Vantex Paints Pvt. Ltd. | Sunil Dutt | 9313345075 | advocatessunildutt@gmail.com | 04.01.25 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | OPPETITIONER NAME RESPONDENT NAME | VSADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | | CS(Comm.)/33/25 | 18.01.25 | M/s JMK Alloys Vs. Rajesh Garg | P.C Dogra | 9313714525 | pritamdogra999@gmail.com | 24.12.24 |
| | | | | | CS(Comm.)/34/25 | 18.01.25 | M/s JMK Alloys Vs. Kapil Sethi | P.C Dogra | 9313714525 | pritamdogra999@gmail.com | 24.12.24 |
| | | | | | CS(Comm.)/35/25 | 18.01.25 | M/s Surya Kiran Metal (P) Ltd. Vs. Kishore Kr. | Dharmender Kr. | 9891445632 | dharmendra411@yahoo.co.in | 08.01.25 |
| | | | | | CS(Comm.)/41/25 | 20.01.25 | M/s Naresh Pharma Vs. M/s Pure & Cure Health Care Pvt. Ltd. | Sahil Tanwar | 9711592772 | sahiltalwar@yahoo.com | 10.01.25 |
| | | | | | CS(Comm.)/43/25 | 21.01.25 | Sunder Marketing Associates (P) Ltd. Vs. Joginder Sehgal | P.S Singal | 9811107817 | singhalps@gmail.com | 06.01.25 |
| | | | | | CS(Comm.)/44/25 | 21.01.25 | Sunder Marketing Associates (P) Ltd. Vs. Diamond Solvex Pvt. Ltd. | Satender Kr. | 9968347727 | satender.gautam85@gmail.com | 13.01.25 |
| | | | | | CS(Comm.)/45/25 | 21.01.25 | PNB Vs. Anand Srivastava | Alok Kumar | 9911000126 | alok.adv2001@gmail.com | 17.01.25 |
| | | | | | CS(Comm.)/46/25 | 22.01.25 | NAV Records Pvt. Ltd. Vs. Rehmat Gramophone House | N.K Bhardwaj | 9810147174 | nkbhardwaj@rkdewanmail.com | 19.01.25 |
| | | | | | CS(Comm.)/47/25 | 22.01.25 | Jay Kumar Trading Vs. Rishi Kumar | Anil Kr. Sahu & Roshan Kr. | 9810134793 | allipcare@gmail.com | 20.01.25 |
| | | | | | CS(Comm.)/48/25 | 22.01.25 | Jay Kumar Trading Vs. Santosh Kr. Lodhi | Anil Kr. Sahu & Roshan Kr. | 9810134793 | allipcare@gmail.com | 20.01.25 |
| | | | | | CS(Comm.)/49/25 | 23.01.25 | M/s Chauhan Enterprises Vs. Ms. Sproutlife Food Pvt. Ltd. | Ramnath | 9810690264 | ramnath.1965@gmail.com | 17.01.25 |
| | | | | | CS(Comm.)/50/25 | 23.01.25 | M/s Dorek International Pvt. Ltd. Vs. M/s Super Milk Product Pvt. Ltd. | Shivangi Singh | 8826406247 | shivangi47@gmail.com | 09.01.25 |
| | | | | | CS(Comm.)/51/25 | 23.01.25 | M/s Ensure Innovations Pvt. Ltd. Vs. M/s Hanuman Food Products Pvt. Ltd. | Shivangi Singh | 8826406247 | shivangi47@gmail.com | 09.01.25 |

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| | | | | | CS(Comm.)/52/25 | 24.01.25 | PNB Vs. Anirudh Sharma | | | Chitra Malhotra | 9212888057 | chitramalhotra@gmail.com | 17.01.25 |
| | | | | | CS(Comm.)/53/25 | 24.01.25 | M/s V M Can Industries Pvt. Ltd. Vs. M/s Nina Foods | | | Kunal Madan | 9717468652 | kunalmadan@kmalawoffice.com | 20.01.25 |
| | | | | | CS(Comm.)/55/25 | 25.01.25 | Nicholas Healthcare Ltd. Vs. Dr. S.K Mosiur Rohaman | | | G.S Charya | 9599195495 | gurbicharya@gmail.com | 08.01.25 |
| | | | | | CS(Comm.)/56/25 | 27.01.25 | Bank of India Vs. Atul Luthra | | | J.K Sharma | 9811161300 | adv.varunsharma@gmail.com | 22.01.25 |
| | | | | | CS(Comm.)/57/25 | 27.01.25 | Bank of India Vs. Amit | | | J.K Sharma | 9811161300 | adv.varunsharma@gmail.com | 22.01.25 |
| | | | | | CS(Comm.)/58/25 | 27.01.25 | Bank of India Vs. Praveen Mann | | | J.K Sharma | 9811161300 | adv.varunsharma@gmail.com | 22.01.25 |
| | | | | | CS(Comm.)/60/25 | 28.01.25 | Union Bank of India Vs. Rajinder | | | Deepa Gupta | 9312292558 | advocate.deepa.gupta@gmail.com | 21.01.25 |
| | | | | | CS(Comm.)/61/25 | 28.01.25 | Union Bank of India Vs. Ashwani Arora | | | Deepa Gupta | 9312292558 | advocate.deepa.gupta@gmail.com | 21.01.25 |
| | | | | | CS(Comm.)/62/25 | 28.01.25 | Aarav Graphics Vs. N.K Enterprises | | | nusha & Sunil Ad | 9354280071 | adv.tanusha@gmail.com | 18.01.25 |
| | | | | | CS(Comm.)/64/25 | 28.01.25 | M/s Balaji Steel Wires Vs. M/s Vishal Steels | | | Jayendra Mishra | 9990621756 | adv.jayendra@gmail.com | 15.01.25 |
| | | | | | CS(Comm.)/65/25 | 28.01.25 | M/s Maxemo Capital Services Vs. Pankaj Kumar | | | Rohit Goel | 9312248785 | rohitgoel1975@gmail.com | 25.01.25 |
| | | | | | CS(Comm.)/71/25 | 29.01.25 | M/s RSPL Ltd. Vs. Ashok Kr. | | | Mohit Sharma | 9971773474 | mvslegalip@gmail.com | 27.01.25 |
| | | | | | CS(Comm.)/72/25 | 29.01.25 | Amit Gupta aka Amit Kr. Gupta Vs. The Orana Panipat | | | Amit Verma | 9810550160 | conceptlegal@gmail.com | 26.01.25 |

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| | | | | | CS(Comm.)/76/25 | 30.01.25 | Anmol Vs. Bajaj Finance | Arvind Singh | 7290057300 | arvind36b@gmail.com | 27.01.25 |
| | | | | | CS(Comm.)/78/25 | 30.01.25 | M/s Gauri Shankar Enterprises Vs. M/s MYC Infra (P) Ltd. | Vivekanand Jha | N.A | adv.vivekanandjha@gmail.com | 03.01.25 |
| | | | | | CS(Comm.)/79/25 | 31.01.25 | Ashish Enbngineers Vs. Gulshan Industries | D.K Singh | 9811108641 | dksinghassociates2007@rediffmail.com | 24.01.25 |
| | | | | | CS(Comm.)/80/25 | 31.01.25 | Sushil Enterprises (P) Ltd. Vs. Eduzone Publications | Balvinder Ralhan | 9810118130 | advocateballi@gmail.com | 24.01.25 |
| | | | | | CS(Comm.)/81/25 | 31.01.25 | M/s Aditya Infra Solutions Vs. M/s Hi SKY Group | P.K Dash | 9953929409 | prartapkdash@gmail.com | 24.01.25 |
| | | | | | CS(Comm.)/653/24 | 28.01.25 | Mayank Aggarwal Vs. M/s Maan Builders & Ors. | Gravitas Legal | 9953030485 | ankitgupta@gravitaslegal.co.in | 15.10.24 |
| 45 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT | NORTH | 307 | Civil | | | | | s | | |
| | | | | | MISC DJ/31/2025 | 08-01-2025 | Vishal Goyal Vs Kumar Food Indust | ANANT RAO(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/5/2025 | 08-01-2025 | MAHINDER KUMAR Vs PUNJAB | NATUL GUPTA(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | CS (COMM)/18/2025 | 09-01-2025 | Suresh Kumar Singhal Vs Ms Guriya | | ANKUR SINGHA | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/24/2025 | 13-01-2025 | EXCELDUPLEX PRIVATE LIMITED | | ANKIT GUPTA | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/23/2025 | 13-01-2025 | ashok kumar gupta Vs madhav gupta | | Bharat Gupta(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/12/2025 | 15-01-2025 | HDB FINANCIAL SERVICES LIMITED | | DINESH JAIN | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/11/2025 | 15-01-2025 | HDB FINANCIAL SERVICES LIMITED | | DINESH JAIN | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/9/2025 | 15-01-2025 | MS CHEMI ENTERPRISES THROUGH | | SUMEET(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/8/2025 | 15-01-2025 | MS CHEMI ENTERPRISES THROUGH | | Deepa Gupta(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | CS (COMM)/25/2025 | 15-01-2025 | Arun Jain Vs Neelam | | Priti Agarwal(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/10/2025 | 15-01-2025 | Raman Kumar Proprietor of R K Poly | | Arun Kumar Shu | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/29/2025 | 16-01-2025 | Gold Plus Glass Industry Vs Preet G | | SANCHAY MEH | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/30/2025 | 16-01-2025 | UNION BANK OF INDIA THROUGH | | SANCHAY MEH | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/36/2025 | 16-01-2025 | SUPRAJIT ENGINEERING LIMITE | | SHANTNU AGG | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/37/2025 | 16-01-2025 | SUPRAJIT ENGINEERING LIMITE | | Vivek Kumar(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/28/2025 | 16-01-2025 | RAJESH AGARWAL Vs IFAMULLA | | Karan Bhambri | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | CS (COMM)/27/2025 | 16-01-2025 | IDBI BANK LTD Vs GAURAV GARGA | | ANKIT GUPTA | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/26/2025 | 16-01-2025 | HI TECH FITFOOT AGENCIES PVT | | ABHISHEK TYA | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/32/2025 | 17-01-2025 | EXCELDUPLEX PRIVATE LIMITED | | ABHISHEK TYA | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | RP/1/2025 | 17-01-2025 | ASHOK GUPTA Vs NISHA JAIN | | Ankit Rai(P), | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | RP/2/2025 | 17-01-2025 | ASHOK GUPTA Vs SAVITA JAIN | | Nitin Kumar Sin | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/31/2025 | 17-01-2025 | Quality Electroplating Vs M/S Sage | | Nitin Kumar Sin | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/14/2025 | 18-01-2025 | M S BHAWNA LAMINATION Vs AI | | AMAN MUDGA | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | Execution (Comm)/13/2025 | 18-01-2025 | M S BHAWNA LIMINATION | Vs RA | | Amit Kumar(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/45/2025 | 18-01-2025 | RAJESH KUMAR | Vs GLOBAL WAS | | Kajol sahu(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/46/2025 | 18-01-2025 | Kashmiri LAL | Vs TAHIR | | deepak kohli(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | OMP (I) (COMM)/3/2025 | 18-01-2025 | Juneja Finance | Vs Ajit kumar | | Ritik Malik(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/16/2025 | 20-01-2025 | Ms India Trade Link Pvt Ltd | Vs NAV | | Prasun Kumar(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm)/17/2025 | 20-01-2025 | Ms Psa Polymers Pvt Ltd | Vs RAJEN | | ABHISHEK GUR | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | MISC DJ/118/2025 | 20-01-2025 | M/S Dorris Pharmaceutical Pvt Ltd | Vs | | VASHU PATHAK | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | | CS (COMM)/51/2025 | 20-01-2025 | M/s Venture Cables Vs M/s Aggarwal | | Rakesh Patiyal | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS DJ/39/2025 | 20-01-2025 | PARK Industries Pvt Ltd Vs Mr Moh | | SUSHIL KUMAR | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/52/2025 | 20-01-2025 | SAGAR BANSAL Vs KAVITA | | PARTHIV J. ME | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/53/2025 | 21-01-2025 | Canara Bank Vs RAHUL YADAV | | aakash sehrawat | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/69/2025 | 27-01-2025 | IDBI BANK LIMITED Vs SUNIL KUR | | rajeev kumar tev | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/56/2025 | 22-01-2025 | Mumbai Fresh Foods LLP Vs Spice | | Sameer Khan(P) | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/57/2025 | 23-01-2025 | Valuable Business Solutions Pvt Ltd | | Sameer Khan(P) | | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF E-FILING |
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| | | | | | Execution (Comm)/18/2025 | 24-01-2025 | MUKESH KUMAR RATHORE Vs G | | Amit Kumar(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/66/2025 | 25-01-2025 | Parveen Kumar Prop of Prateek Poly | | Shah Rukh Khan | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/65/2025 | 25-01-2025 | Parveen Kumar Prop of Prateek Poly | | Hitesh Kumar(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM)/64/2025 | 25-01-2025 | KASHMIRI LAL AND SONS (Throug | | TARUN SHOKE | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | OMP (COMM)/2/2025 | 27-01-2025 | SADASHIV MISHRA AND ANR Vs | | Rahul Yadav(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| | | | | | CS (COMM)/70/2025 | 28-01-2025 | M/S S K IMPORTS Vs RITESH GUT | | VINAY MOHAN | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| | | | | | CS (COMM)/71/2025 | 28-01-2025 | M/S FUTURE INFO EDGE PRIVAT | | HAAROHI MIKKI | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE ID | EMAIL | DATE OF FILING | E- |
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| | | | | | CS (COMM)/72/2025 | 28-01-2025 | Shrine Hospital Vs | B R Healthcare Pvt | | Ashok Jain(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | | | |
| | | | | | Execution (Comm)/19/2025 | 30-01-2025 | DR MRS NEENA GUPTA Vs | SSS OVER | | RAJESH JANGRA | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | | | |
| | | | | | CS (COMM)/73/2025 | 30-01-2025 | AP LEATHER COMPANY PVT LTD | | | Varun Gupta(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | | | |
| | | | | | CS (COMM)/74/2025 | 30-01-2025 | Mukesh Jhuthra and Anr Proprietor | | | (Bipul Mishra(P), | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | | | |
| | | | | | OMP (I) (COMM)/6/2025 | 30-01-2025 | TOYOTA FINANCE SERVICE INDIA | | | Aamarendra kumar | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | | | |
| | | | | | Execution (Comm)/20/2025 | 31-01-2025 | MS OMKARA TRANSPORT Vs | MS | | ARCHIT SINGH | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | | | |
| | | | | | CS (COMM)/7/2025 | 07-01-2025 | M/S COSMIC ALLOYS AND METAL | | | PARTHIV J. ME | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | | | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | | | CS (COMM)/3/2025 | 07-01-2025 | NAVDIP FORGE PVT LTD Vs TEST | PARTHIV J. ME | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| | | | | | CS (COMM)/2/2025 | 07-01-2025 | MENAMED PHARMA PRIVATE LIM | PARTHIV J. ME | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| | | | | | CS (COMM)/6/2025 | 07-01-2025 | IDBI BANK LTD Vs JATIN SHARM | DEV PRAKASH | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| | | | | | CS (COMM)/5/2025 | 07-01-2025 | IDBI BANK LTD Vs SHRAWAN KU | ANANT RAO(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| | | | | | CS (COMM)/4/2025 | 07-01-2025 | IDBI BANK LTD Vs SANJAY ROHI | ATUL GUPTA(P) | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| | | | | | CS (COMM)/8/2025 | 08-01-2025 | MUKESH VERMA Vs THE DIRECT | ANKUR SINGH | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | | |
| 46 | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL) | NORTH | 110 | Civil | CS (COMM.)/1/2025 | 03-01-2025 | Gufic Biosciences Limited VS PACIFIC BIOENGINEERING PRIVATE LTD. | ABHISHEK CHA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | Execution (Comm.)/3/2025 | 03-01-2025 | SH AMIT GARG PROPRIETOR OF BALA INDUSTRIES VS SHRI BALAJI PLASTIC THROUGH SH. MANOJ SINGHAL | SIDHANT ANTI | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm.)/4/2025 | 03-01-2025 | SHANDAR HAIDER PROP OF HARDMAN JEANS VS FASHION BULL INDIA RETAILS PVT. LTD. | NOT MENTION | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | OMP (COMM.)/1/2025 | 07-01-2025 | DELHI COCHIN ROAD CARRIER VS HDB FINANCIAL SERVICES LIMTED | SOMVIR SINGH | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | OMP (I) (COMM.)/2/2025 | 07-01-2025 | INFINITY FINCORP SOLUTIONS PVT. LTD. VS MADHU GURJAR | ANURAG MISH | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm.)/6/2025 | 07-01-2025 | Ms Sandeep Kumar Nikhil Kumar VS RAKESH KUMAR | PRASHANT KUMAR | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/9/2025 | 07-01-2025 | IDBI BANK LTD VS HEMA DEVI | PARTHIV J. MEHTA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/10/2025 | 07-01-2025 | IDBI BANK LTD VS ALKA LAKHAN | PARTHIV J. MEHTA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | CS (COMM.)/11/2025 | 07-01-2025 | IDBI BANK LTD VS VIKAS GULATI | | PARTHIV J. MEHTA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/12/2025 | 07-01-2025 | IDBI BANK LTD VS TARUN KUMAR | | PARTHIV J. MEHTA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/13/2025 | 07-01-2025 | IDBI BANK LTD VS M/S BRJS CONTRACTORS PVT. LTD. | | PARTHIV J. MEHTA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/14/2025 | 07-01-2025 | Sarvan Kumar VS SUPER KICKS | | ANJALI | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/15/2025 | 07-01-2025 | Rajender Talwar VS RAVINDER KHARBANDA | | PAWAN KAWRANI | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/16/2025 | 07-01-2025 | KAILASH CHAND PROPRIETOR OF M/S VISHWAKARMA INDUSTRIES VS SHREE PRAKASH MISHRA PROPRIETOR OF M/S SHRI GYAN GANGA INDUSTRIES | | KAMAL GARG | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/17/2025 | 07-01-2025 | M S OMKARA TRANSPORT PRIVATE LIMITED VS M/S OAK SHIPPING SERVICES PRIVATE LTD. | | VARUN GUPTA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | CS (COMM.)/19/2025 | 08-01-2025 | Ms PANTHER LOGISTICS PRIVATE LIMITED | VS M/S SERVOTECH POWER SYSTEMS LIMITED | | SOVI BIPNEET SINGH | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/20/2025 | 08-01-2025 | Rajiv Gupta | VS DIVESH SHARMA | | ROHIT | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/21/2025 | 08-01-2025 | Savita Gupta through SPA Sanjay Gupta | VS M/S DELITE INDUSTRIES | | MANISH SHARMA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/22/2025 | 08-01-2025 | PROTEIN NATION THR PROP | VS SEEMA AGGARWAL | | YUVRAJ FRANCIS | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm.)/7/2025 | 10-01-2025 | ARVINDER SINGH | VS VINAYAK ENTERPRISES | | VIVEK KADYAN | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/33/2025 | 14-01-2025 | Raghav Mundhra | VS M/S TATA PROJECTS LIMITED | | SANJAY KUMAR | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/34/2025 | 15-01-2025 | MONSOON AGRO CHEMICALS PRIVATE LIMITED | VS MANIK JAIN | | CHANDER SHEKHAR | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | CS (COMM.)/35/2025 | 15-01-2025 | SURINDER KUMAR JAIN VS ANITA RANA | IMTIYAZ HUSSAIN | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/42/2025 | 15-01-2025 | Arun kakkar VS VISHNU CHAPAGAL | SAURABH UPADHYAY | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/38/2025 | 16-01-2025 | SATYA BHAMA VS AJIT SINGH | ANKIT GUPTA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/39/2025 | 16-01-2025 | BANK OF INDIA VS GHANSHYAM KUMAR | VARUN SHARMA | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/40/2025 | 16-01-2025 | IDBI BANK LTD VS GURMEET SINGH | VIVEK KUMAR | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/41/2025 | 16-01-2025 | SHIV RAJ ENGINEERING WORKS VS GAURANSH INDUSTRIES | LAHANA SINGH SAINI | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/89/2025 | 16-01-2025 | RAJESH AGARWAL VS SHAMA IFAMULLA FAIZI | SHANTNU AGGARWAL | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |

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| | | | | | CS DJ/29/2025 | 17-01-2025 | Evergrace Healthcare Consultancy Pvt Ltd thr its Director VS ELANTIS HEALTHCARE PVT. LTD. | PUNIT JAIN | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/43/2025 | 17-01-2025 | BALBIR SINGH VS TIKAM SINGH | DINESH KUMAR | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/44/2025 | 17-01-2025 | WATARANA RENTALS PRIVATE LTD. M/S JAIN FARM FRESH | PANKAJ KASHYAP | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | Execution (Comm.)/15/2025 | 18-01-2025 | AMARDEEP BUILDERS VS DELHI DEVELOPMENT AUTHORITY | AKSHU JAIN | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/47/2025 | 18-01-2025 | PUNJAB NATIONAL BANK VS M/S ANSHU HOSIERY | SARABJEET SINGH | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/48/2025 | 18-01-2025 | Shri Ram Plastic India VS ROLIFLEX CABLES INDUSTRIES | RAVI CHAUHAN | NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL | NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL |
| | | | | | CS (COMM.)/49/2025 | 18-01-2025 | Midson Chits Pvt Ltd Through Its Ar Amit Gupta VS ARVIND BAJAJ | J. S JAISWAL | | | |

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| | | | | | CS (COMM.)/50/2025 | 18-01-2025 | INDIAN BANK VS S. K TELCOM | BANISH BHARDWAJ | | | | | |
| | | | | | OMP (I) (COMM.)/4/2025 | 20-01-2025 | TATA CAPITAL LIMITED VS KAMLESH SINGH | LALIT PANDEY | | | | | |
| | | | | | CS (COMM.)/54/2025 | 21-01-2025 | IDBI BANK LTD VS SUNNY PURI | PARTHIV J. MEHTA | | | | | |
| | | | | | CS (COMM.)/55/2025 | 21-01-2025 | M/s Lezini Metals PVT LTD VS M/S RAFFLESIA TOLPIS | DEEPAK KOHLI | | | | | |
| | | | | | CS (COMM.)/58/2025 | 22-01-2025 | Gold Plus Glass Industry VS SUPER GLASS CENTRE | PRITI AGGARWAL | | | | | |
| | | | | | CS (COMM.)/59/2025 | 23-01-2025 | SUNRISE ASSOCIATES VS KCJ MARKETING PRIVATE LTD. | KAMAL ANAND | | | | | |
| | | | | | CS (COMM.)/60/2025 | 23-01-2025 | State bank of india VS VINOD | RAVINDER NARAYAN SINGH | | | | | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE ID | EMAIL | DATE OF FILING | E- |
|------|-------|----------|------------|-----------|------------------------|----------------------|--------------------------------------------------------------------------------------|------------------------|------------------------|-------------|-------|----------------|----|
| | | | | | CS (COMM.)/61/2025 | 23-01-2025 | STATE BANK OF INDIA VS INDERJEET KUMAR | RAVINDER NARAYAN SINGH | | | | | |
| | | | | | CS (COMM.)/62/2025 | 23-01-2025 | STATE BANK OF INDIA VS MANISH KAUSHIK ENTERPRISES | RAVINDER NARAYAN SINGH | | | | | |
| | | | | | CS (COMM.)/63/2025 | 23-01-2025 | STATE BANK OF INDIA VS CL TRADING COMPANY | RAVINDER NARAYAN SINGH | | | | | |
| | | | | | OMP (I) (COMM.)/5/2025 | 24-01-2025 | SMFG INDIA CREDIT CO. LTD. VS KULDEEP ENTERPRISES | KARAN CHHIBER | | | | | |
| | | | | | CS (COMM.)/67/2025 | 24-01-2025 | state bank of india VS MANIMARK HEALTHCARE | RAVINDER NARAYAN SINGH | | | | | |
| | | | | | OMP (COMM.)/3/2025 | 25-01-2025 | MS United Insurance Co Ltd through its AR VS M/S PARUL HANDICRAFTS PVT. LT.D | AARYA KUMAR | | | | | |
| | | | | | CS (COMM.)/68/2025 | 25-01-2025 | M/S KASHMIRI LAL AND SONS (through sanjeev taneja alias nikko) VS HAZI MATLOOB HASAN | AMIT KUMAR | | | | | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE ID | EMAIL | DATE OF FILING | E- |
|------|-------|----------|------------|-----------|---------------------------|----------------------|----------------------------------------------------------|---------------|------------------------|-------------|-------|----------------|----|
| | | | | | MISC DJ/161/2025 | 25-01-2025 | Amit gupta VS PAWAN | NEERAJ KUMAR | SINGH | | | | |
| | | | | | Execution (Comm.)/23/2025 | 28-01-2025 | MS VIPUL ELECTRICALS INDIA VS M/S SSG ELECTRIC ENGINEERS | CHE TAN ROY | | | | | |
| | | | | | CS (COMM.)/81/2025 | 28-01-2025 | Priyank Gupta VS M/S SHAKTI FOOTWEAR | ANANT KUMAR | HAZELAY | | | | |
| | | | | | OMP (I) (COMM.)/13/2025 | 29-01-2025 | Juneja finance company VS LOKESH NIJHAWAN AND ORS | KAJOL SAHU | | | | | |
| | | | | | CS (COMM.)/79/2025 | 29-01-2025 | MBS TRADERS PRIVATE LTD. VS SUMAN FIBRE AND INTERIOR | ADITYA KAPOOR | | | | | |
| | | | | | CS (COMM.)/80/2025 | 29-01-2025 | M/S VITAL HOME CARE VS ARUN GUPTA | RAGHAV SALUJA | | | | | |
| | | | | | Execution (Comm.)/24/2025 | 30-01-2025 | HOMESHREE HOUSING FINANCE LIMITED VS SHUBHAM BAJPAYEE | NIDHI SAINI | | | | | |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------------------------------------------------------|------------|------------|-----------------|-------------------------|----------------------|------------------------------------------------------|---------------------|------------------------|-------------------------------|----------------|
| | | | | | OMP (I) (COMM.)/14/2025 | 31-01-2025 | JS Hospitality Services Private Ltd VS SIDBALI GROUP | NIMISH MISHRA | | | |
| 47 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01 | SOUTH-WEST | 603 | Commercial Suit | CONTEMPT PETITION | 04.01.2025 | CALVIN KLEIN TRADEMARK VS HARISH/SATISH THADANI | GAUTAM BHASIN | 9999093893 | eludication.legal@outlook.com | 03.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 16/2025 | 09.01.2025 | PUMA SE VS ASHOK KUMAR | GAUTAM BHASIN | 9999093893 | eludication.legal@outlook.com | 08.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 19/2025 | 13.01.2025 | SIDDHARTH GAHLOT VS DR. SANJAY MAHINDRA | PANKAJ VIVEK | 9811215778 | Pankajvivek@gmail.com | 11.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 23/2025 | 15.01.2025 | M/S UCL DISTRIBUTION PVT LTD VS SAGAR GOEL | RADHEY SHYAM | 9811041494 | Radheyshyamadv@gmail.com | 04.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 24/2025 | 15.01.2025 | STATE BANK OF INDIA VS SUMIT KUMAR | ARVIND GUPTA | 9811317311 | advocatearvindgupta@gmail.com | 09.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 25/2025 | 15.01.2025 | INDIAN BANK VS K.MAYA | SANJEEV CHOPRA | 9711142200 | chopra6791@gmail.com | 14.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 38/2025 | 22.01.2025 | SAMSONITE IP HOLDING SARL VS ASHOK KUMAR | GAUTAM BHASIN | 9999093893 | eludication.legal@outlook.com | 21.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 39/2025 | 22.01.2025 | PUMA SE VS AYUSH | GAUTAM BHASIN | 9999093893 | eludication.legal@outlook.com | 21.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 40/2025 | 23.01.2025 | CRM POLYMERS VS YFC PROJECTS PVT LTD | RAJESH KUMAR SINGLA | 9810248506 | rajeshsingla1971@gmail.com | 21.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 41/2025 | 24.01.2025 | RAVI HOODA VS VINDO VERMA | L.C.RAJPUT | 9871432179 | advfcr292@gmail.com | 22.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 46/2025 | 27.01.2025 | INDIAN OVERSEAS BANK VS GEETA MEHRA | SUBHASH KUMAR JHA | 9810840045 | skjhaassociates@yahoo.com | 26.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------------------|----------------------|----------------------|-----------------------------------------------------------------------|-----------------------|------------------------|--------------------------------------|----------------|
| | | | 603 | Commercial Suit | CS COMM. 47/2025 | 27.01.2025 | RAJ AGGARWAL VS ISHAN AGGARWAL | VAIBHAV GUPTA | 7982592275 | legal@crediblelegalconsultations.com | 26.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 48/2025 | 27.01.2025 | THE SUPREME INDUSTRIES LTD VS RAMAN GARG | GAUTAM BHASIN | 9999093893 | eludication.legal@outlook.com | 25.01.2025 |
| | | | 603 | Commercial Suit | COUNTER CLAIM 4/2025 | 28.01.2025 | M/S SEAGULINFRA VS GONSAI LOGISTICS PVT LTD | S.GOWTHMAN | 9899339689 | NOT PROVIDED | 27.01.2025 |
| | | | 603 | Commercial Suit | CS COMM. 52/2025 | 31.01.2025 | M/S BROTHERS AND COMPANY VS M/S MFB GEOTECH PVT LTD | ARJUN SANJAY | 9899500164 | ARJUNSANJAY24@GMAIL.COM | 30.01.2025 |
| | | | 603 | Commercial Arbitration | OMP COMM. 1/2025 | 15.01.2025 | M/S ARCHRITISPACES VS M/S SY LOGISTIC PARK LLP | SOMVIR SINGH DESWAL | 9313060905 | deswal.somvir12345@gmail.com | 15.01.2025 |
| | | | 603 | Commercial Arbitration | OMP(I) COMM. 2/2025 | 13.01.2025 | DJA COOPERATIVE GROUP HOUSING SOCIETY VS NISHI KHANDELWAL | OM PRAKASH | 9810794402 | advomparkash392@gmail.com | 07.01.2025 |
| | | | 603 | MISC. APPLICATION | MISCDJADJ 22/2025 | 14.01.2025 | RCM FINANCE LEASING PVT LTD VS LANCER TRADING | MUKESH KUMAR | 9810346487 | mukeshkjuj@gmail.com | 09.01.2025 |
| | | | 603 | MISC. APPLICATION | MISCDJADJ23/2025 | 14.01.2025 | STATE BANK OF INDIA VS VIVEK KUMAR | KUNAL MALIK | 7503444555 | Advkunalmalik@gmail.com | 04.01.2025 |
| | | | 603 | MISC. APPLICATION | MISCDJADJ28/2025 | 16.01.2025 | SUNTA MITTAL VS MUKESH SINGH | ASUTOSH LOHIA | 9810120000 | alohiadv@gmail.com | 15.01.2025 |
| | | | 603 | MISC. APPLICATION | MISCDJADJ 31/2025 | 17.01.2025 | UNION BANK OF INDIA VS NISHA GUPTA | SANDEEP DHARIWAL | 8800892099 | dhariwalsandeep905@gmail.com | 16.01.2025 |
| | | | 603 | MISC. APPLICATION | MISCDJADJ 32/2025 | 17.01.2025 | M/S RAVI AND SINGH COMMUNICATION VS SAI BALAJI ELECTRICAL AND NETWORK | AMARENDRA KUMAR DUBEY | 9599801188 | outsmartadvocate@gmail.com | 16.01.2025 |
| | | | 603 | MISC. APPLICATION | MISCDJADJ 37/2025 | 18.01.2025 | M/S RAVI AND SINGH COMMUNICATION VS M/S MALUK TELELINKS | AMARENDRA KUMAR DUBEY | 9599801188 | outsmartadvocate@gmail.com | 17.01.2025 |
| | | | 603 | MISC. APPLICATION | MISCDJADJ 38/2025 | 18.01.2025 | RAJINDER KARIRO VS DHRUVI FOODS AND HOSPITALITY PVT LTD | RAJEEV KUMAR CHAUHAN | 9810782793 | rajeevchauhan46707@gmail.com | 17.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|----------------------------------------------------|------------|------------|--------------------|---------------------------|----------------------|------------------------------------------------------------------------------|-------------------------|------------------------|---------------------------------|----------------|
| | | | 603 | MISC. APPLICATION | MISCDJADJ 72/2025 | 31.01.2025 | SNEH BIOTECH PVT LTD VS FLEBO IN PVT LTD | RISHI SOOD | 9650133112 | Rishisoodadvocate@gmail.com | 30.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.6/2025 | 13.01.2025 | PAWAN VERMA VS JAMIL AHMAD | RAM KUMAR | 9810750151 | ramk.professional@gmail.com | 08.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.9/2025 | 13.01.2025 | STATE BANK OF INDIA VS PRASHANT KUMAR SRIVASTAVA | PRANSHU VASHISHTH | NOT PROVIDED | NOT PROVIDED | 10.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.7/2025 | 13.01.2025 | M/S TBU & GAMSLEY VS M/S NYSAA RETAILS P. LTD. | PRANAY JAIN | 8527817330 | prannayajain@gmail.com | 10.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.5/2025 | 13.01.2025 | PUNJAB AND SIND BANK VS KHAN CHAND & ORS | GURBACHAN SINGH DHINGRA | 9818332680 | gsdhingra123@gmail.com | 10.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.8/2025 | 13.01.2025 | ANIL CHANDEL VS PRADEEP SHARMA | SATISH KUMAR TOMAR | 9958893510 | satishtomar.advocate@gmail.com | 10.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.17/2025 | 15.01.2025 | RAM DARSHAN SINGH VS M/S DIAMOND INTERNATIONAL | PARAMVEER SINGH | 9811348590 | paramveer196584@gmail.com | 14.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.23/2025 | 25.01.2025 | SAAMAG EXIM PVT. LTD. VS RAKSHASUPREME CAMOUFLAGE PVT. LTD. | VIJAY KAUNDAL | 9811264777 | vijay.kaundal@sarafpartners.com | 23.01.2025 |
| | | | 603 | EXECUTION PETITION | EX. COMM.22/2025 | 23.01.2025 | PUNJAB NATIONAL BANK VS M/S BHOOMIKA TRADERS | VED PRAKASH | 9711900673 | advocateprakashved@gmail.com | 22.01.2025 |
| 48 | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT. | SOUTH-WEST | 613 | Contempt petition | Contempt Petition/ 2/2025 | 27-01-2025 | SMT TAJINDER KAUR Vs JAGMEET SINGH | Sh Satish Prakash | 7042198312 | info@centurylawfirm.in | 24-01-2025 |
| | | | 613 | Commercial Suit | CS (COMM)/49/2025 | 27-01-2025 | continental carriers private limited Vs leder wills | Sh Rajan Miglani | 9811432766 | rajanmiglani@gmail.com | 23-01-2025 |
| | | | 613 | Commercial Suit | CS (COMM)/42/2025 | 25-01-2025 | OZONE PHARMACEUTICALS LTD. Vs AASHIRWAD MEDICOS PRIVATE LIMITED | Sh Surender Tyagi | 9999993833 | surendersuparn@gmail.com | 24-01-2025 |
| | | | 613 | Commercial Suit | CS (COMM)/34/2025 | 18-01-2025 | SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs MUNICIPAL CORPORATION OF DELHI | Sh Aseem Mehrotra | 9312211157 | mehrotra.aseem@yahoo.co.in | 14-01-2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 613 | Commercial Suit | CS (COMM)/35/2025 | 18-01-2025 | BANK OF INDIA Vs Kartar Singh | Sh V.P. Tiwari | 9990182901 | vptiwariadvocate@gmail.com | 14-01-2025 |
| | | | 613 | Arbitration | OMP (I)(COMM.)/3/2025 | 17-01-2025 | SMFG INDIA CERDIT CO LTD Vs RAJIV KUMAR | Sh Karan Chhibber | 9654003808 | karanchibber26@gmail.com | 16-01-2025 |
| | | | 613 | Commercial suit | CS (COMM)/30/2025 | 17-01-2025 | CANARA BANK Vs ANJU JASWAL | Sh Sanjeev Chopra | 9711142200 | chopra6791@gmail.com | 14-01-2025 |
| | | | 613 | Commercial Execution | Execution (Comm.)/18/2025 | 16-01-2025 | Rakesh Gupta Vs DR BATRAS POSITIVE HEALTH PRODUCTS LTD | Sh Nitin Garg | 9958986363 | info@knowlex.in | 10-01-2025 |
| | | | 613 | Commercial suit | CS (COMM)/26/2025 | 15-01-2025 | ZAST LOGISOLUTIONS PVT. LTD. Vs OXYZEN EXPRESS PRIVATE LIMITED | Ms. Shashi Bala | 9971155677 | scjlawoffice@gmail.com | 14-01-2025 |
| | | | 613 | Commercial suit | CS (COMM)/17/2025 | 10-01-2025 | Jai Prakash Sharma Vs ANKIT RATHI | Sh Jai Prakash | 9811594594 | bhardwajajit66@gmail.com | 09-01-2025 |
| | | | 613 | Misc Application | MISC DJ ADJ/20/2025 | 09-01-2025 | PUNJAB NATIONAL BANK Vs SRPK TRADINGS | Sh Ajay Singh Malik | 9811647476 | advocateajaysinghmalik@gmail.com | 09-01-2025 |
| | | | 613 | Commercial suit | CS (COMM)/15/2025 | 08-01-2025 | Puma Se Vs Ashok Kumar | Sh Navlin Swalin | 9999306881 | eludication.legal@outlook.com | 07-01-2025 |
| | | | 613 | Commercial Suit | CS (COMM)/10/2025 | 07-01-2025 | PUMA SE Vs Rachit | Sh Gautam Bhasin | 9999306881 | eludication.legal@outlook.com | 04-01-2025 |
| | | | 613 | Commercial Suit | CS (COMM)/8/2025 | 04-01-2025 | CANARA BANK Vs E Marri Muthu | Sh Raj Kumar Singh | 8447002421 | adv.rks.sikriwal@gmail.com | 23-12-2024 |
| | | | 613 | Commercial Suit | CS (COMM)/1/2025 | 03-01-2025 | M/s Shine And Standard Vs M/s Garg Heart And Multispeciality Hospital Pvt Ltd | Sh Rajender Kumar Malik | 9891064603 | rajendermalik235@gmail.com | 24-12-2024 |
| | | | 613 | Commercial Suit | CS (COMM)/7/2025 | 03-01-2025 | M/S GREEN WORLD EXPERIENCE PVT. LTD. Vs M/S LIPUR PHAMACEUTICALS PVT. LTD. | Sh Geetansh Nagpal | 9717178299 | geetanshnagpal.legal@gmail.com | 24-12-2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
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| | | | 613 | Commercial Suit | OMP (COMM.)/2/2025 | 18-01-2025 | MS United India Insurance Co Ltd through its authorized signatory Vs M/S Parul Handicrafts Pvt Ltd | | | Sh A.K. De | 9811718302 | akde_advocate@yahoo.co.in | 13-01-2025 |
| | | | 613 | Commercial Suit | Execution (Comm.)/20/2025 | 18-01-2025 | HARVINDER SINGH SETHI Vs ADHARV ENTERPRISES | | | Sh Jaspreet Singh | 9899641617 | jaspreet.law@gmail.com | 14-01-2025 |
| | | | 613 | Misc Application | Execution (Comm.)/13/2025 | 14-01-2025 | Kanta Rani Vs SANJAY SHARMA | | | Sh Tarun Soni | 8800106808 | advtarunsoni@gmail.com | 13-01-2025 |
| 49 | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH-WEST | 614 | COMMERCIAL SUIT | CS (COMM)/05/2025 | 03-01-2025 | MR. MANISH GOYAL VS RINKU KAUSHIK | | | NAMAN ISRANI | 9711330006 | ADV.NAMANISRANI@GMAIL.COM | 23.12.2024 |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/13/2025 | 08-01-2025 | M/S BRS PACKAGING VS M/S SHUBHAM PACKAGING | | | GIRISH KUMAR | 9811626363 | GIRISHGAUTAM@GMAIL.COM | 18.12.2024 |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/14/2025 | 08-01-2025 | PUMA SE VS MR. AGGARWAL | | | GAUTAM BHASIN | 9999093893 | ELUDICATION.LEGAL@OUTLOOK.COM | 06.01.2024 |
| | | | 614 | EXECUTION | EX (COMM)/10/2025 | 13-01-2025 | GREENOLUTION PVT LTD VS RHINO CONCETES INDIA PVT LTD | | | SURENDER GUPTA | 8178518299 | SURENDERGUPTA.ADV@GMAIL.COM | 09.01.2025 |
| | | | 614 | EXECUTION | EX (COMM)/11/2025 | 13-01-2025 | MS FACMED PHARMACEUTICALS VS M/S BIOVISTA LIFESCIENCES | | | NISHANT SHARMA | 9953681574 | SHARMA.NISHANT.NS@GMAIL.COM | 09.01.2025 |
| | | | 614 | EXECUTION | EX(COMM)/12/2025 | 13-01-2025 | HDB FINANCIAL SERVICES LIMITED VS MOHIT YADAV | | | RAHUL BHARDWAJ | 9013493108 | AMARNATH.ADV@YAHOO.COM | 04.01.2025 |
| | | | 614 | COMMERCIAL SUIT | CS (Comm.)/21/2025 | 15-01-2025 | AMIT WADHAWAN VS OPERA GLOBAL PRIVATE LIMITED | | | AJAY SATIJA | 9958989680 | SATIJAAND ASSOCIATES@GMAIL.COM | 08.01.2025 |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/22/2025 | 15-01-2025 | UPGRID SOLUTION PVT LTD VS SATYA | | | RUPESH GUPTA | 9643008880 | CONTACT@AAALEGAL.PRO | 09.01.2025 |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/28/2025 | 16-01-2025 | CANARA BANK VS ASHA BANSAL | | | SANJEEV CHOPRA | 9711142200 | CHOPRA6791@GMAIL.COM | 03.01.2025 |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/29/2025 | 17-01-2025 | ASICS CORPORATION VS SANDEEP JAIN | | | GAUTAM BHASIN | 9999093893 | ELUDICATION.LEGAL@OUTLOOK.COM | 15.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING | |
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| | | | 614 | COMMERCIAL SUIT | CS (COMM.)/33/2025 | 18-01-2025 | DR ANJUNA DHIR ALIAS ANJUNA PRASHAR DHIR VS AIR FORCE NAVAL OFFICERS CGHS LTD | AJAY SINGH | 9873788480 | CHETANALAW@GMAIL.COM | 16.01.2025 | |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/36/2025 | 20-01-2025 | STATE BANK OF INDIA VS MUKESH DEVI | SUNIL SEHRAWAT | 9999330725 | DEHLILAWYERS76@YAHOO.CO.IN | 31.12.2024 | |
| | | | 614 | EXECUTION | EX. (COMM)/21/2025 | 21-01-2025 | SAJID ALI VS KULBHUSHAN SOOD | MOHD PERVEZ | 9891497191 | INFO@IMPLO.IN | 18.12.2024 | |
| | | | 614 | CONTEMPT PETITION | CONTEMPT PETITION/04/2025 | 28-01-2025 | PUMA SE VS LANCER FOOTWEAR INDIA PVT LTD | GAUTAM BHASIN | 9999093893 | ELUDICATION.LEGAL@OUTLOOK.COM | 24.01.2025 | |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/50/2025 | 30-01-2025 | AKASHDEEP PAPERS PVT LTD VS AGGARWAL LAMINATES | NITIN GARG | 9958986363 | INFO@KNOWLEDGE.IN | 22.01.2025 | |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/51/2025 | 30-01-2025 | INDIAN OVERSEAS BANK VS AGGARWAL LAMINATES | MR ARJUN DHAWAN | 9560483563 | ARJUNDHAWAN91@GMAIL.COM | 26.01.2025 | |
| | | | 614 | COMMERCIAL SUIT | CS (COMM)/53/2025 | 30-01-2025 | GYAN CHAND AGARWAL VS PARVEEN GUPTA | ASHISH ROHILLA | 9654747477 | ADV.ASHISHROHILLA@GMAIL.COM | 28.01.2025 | |
| 50 | SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04 | SOUTH-DISTRICT WEST | 509 | CS(COMM) | 02/2025 | | PREM DAAN SANSTHAN, TRUST REGISTERED UNDER INDIAN TRUST ACT, 1882 | 03-01-2025 | SHITIJ CHAKRAVARTY | 9599374211 | shitij.chakravarty@yahoo.com | 28.12.2024 |
| | | | 509 | CS(COMM) | 03/2025 | | AGRICULTURAL PRODUCE MARKETING COMMITTEE Vs THE DELHI COOPERATIVE | 03-01-2025 | AVNISH AHLAWAT | 8800214862 | admin@ahlawatassociates.in | 23.12.2024 |
| | | | 509 | CS(COMM) | 4/2025 | | CANARA BANK Through its Branch Manager Sh Pardeep Kumar Vs Mohd Hanif | 03-01-2025 | RAJ KUMAR SINGH | 8447002421 | adv.rks.sikriwal@gmail.com | 24.12.2024 |
| | | | 509 | CS(COMM) | 6/2025 | | MAHALAKSHMI MULTI STATE COOPERATIVE GROUP HOUSING SOCIETY | 03-01-2025 | ARUN DHIMAN | 9891972707 | info.glxlawofficers@gmail.com | 31.12.2024 |

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|------|-------|----------|------------|------------------|-------------|----------------------|---------------------------------------------------------------------------------------|----|--------------------|------------------------|------------------------------|----------------|
| | | | 509 | MISC DJ/ADJ | 8/2025 | | Indolog Logistics Pvt. Ltd. Vs Kanchan Vanijya Pvt. Ltd. | | SANDEEP KUMAR KARN | 9310934697 | advsandeeppkarn@gmail.com | 04.01.2025 |
| | | | 509 | CS(COMM) | 11/2025 | | Swift Air Transped Pvt. Ltd. Vs P AND G ENTERPRISES PVT LTD | | ARUN AGGARWAL | 9810163624 | advocatearun23@gmail.com | 31.12.2024 |
| | | | 509 | CS(COMM) | 12/2025 | | SWIFT AIR TRANSPED PRIVATE LIMITED Vs AVON CONTAINERS | | ARUN AGGARWAL | 9810163624 | advocatearun23@gmail.com | 31.12.2024 |
| | | | 509 | Execution (COMM) | 1/2025 | | Ayushman Logistics Services Private Limited Vs Dagrowave Agscience Private Limited | | SAHIL VIJ | 8882889245 | advocatesahilvij@gmail.com | 07.01.2025 |
| | | | 509 | Execution (COMM) | 2/2025 | | SUNDARAM FINANCE LTD Vs PANKAJ KUMAR TIWARI Proprietor of M/S Shri Tirupati | | MANISHA BARUAH | 8826750777 | manishabaruahlegal@gmail.com | 09.01.2025 |
| | | | 509 | Execution (COMM) | 3/2025 | | SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES | | MANISHA BARUAH | 8826750777 | manishabaruahlegal@gmail.com | 09.01.2025 |
| | | | 509 | Execution (COMM) | 4/2025 | | SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES | | MANISHA BARUAH | 8826750777 | manishabaruahlegal@gmail.com | 09.01.2025 |
| | | | 509 | OMP(I)(COMM) | 1/2025 | | SMFG India Credit Co. Ltd. Vs SHREE BALAJI TRADING CO | | KARAN CHHIBBER | | | 10.01.2025 |
| | | | 509 | CS(COMM) | 18/2025 | | M/S KAVYA ENTERPRISES Vs M/S SVR AUTO INDUSTRIES | | ATUL KHARBANDA | 981133939 | f.a.g.chambers@gmail.com | 23.12.2024 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | RESPONDENT NAME | VS ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF FILING |
|------|-------|----------|------------|------------------|-------------|----------------------|---------------------------------------------------------------------|-----------------|-----------------------|---------------------------|---------------------------------|----------------|
| | | | 509 | CS(COMM) | 20/2025 | | SIDDHARTH GAHLOT Vs MUKESH NAIN | 14-01-2025 | PANKAJ VIVEK | 9811215778 | pankajvivek@gmail.com | 14.01.2025 |
| | | | 509 | CS(COMM) | 27/2025 | | Affibay Vs Admonz Monzdav private limited | 16-01-2025 | ANKUR SHARMA | 8130056237, 9193966237 | advankursharmaa@gmail.com | 15.01.2025 |
| | | | 509 | Execution (COMM) | 19/2025 | | Vikel Business Corporation Vs YUGAL KISHORE | 17-01-2025 | ABHISHEK SETHI | 9582000430 | abhisheksethiadvocate@gmail.com | 10.01.2025 |
| | | | 509 | CS(COMM) | 31/2025 | | M/S SURINDRA PACKAGING PVT LTD. Vs M/S Thermo Insupack pvt. Ltd. | 17-01-2025 | NEERAJ GUPTA | 9811267045 | info@juslawoffices.com | 14.01.2025 |
| | | | 509 | CS(COMM) | 32/2025 | | RISHI RAMAN SINGH Vs DEEPAK CHANDWANI | 18-01-2025 | I S CHAUHAN | 9811008367 | ischauhanadv01@gmail.com | 16.01.2025 |
| | | | 509 | MISC DJ/ADJ | 35/2025 | | M/s Ravi And Singh Communication Vs TELNET SOLUTIONS | 18-01-2025 | AMRENDERA KUMAR DUBEY | 9599801188 | outsmartadvocate@gmail.com | 17.01.2025 |
| | | | 509 | COUNTER CLAIM | 03/2025 | | ARVIND KUMAR VS STATE BANK OF INDIA | 22.01.2025 | PRABHU NATH CHAUDHARY | 8799732324 | pnsharda64@gmail.com | 21.01.2025 |
| | | | 509 | CS(COMM) | 43/2025 | | UCO BANK VS RAKHI FASHION | 27.01.2025 | SUNIL KUMAR | 9971955807 | sunilkumarsimpal99@gmail.com | 24.01.2025 |
| | | | 509 | CS(COMM) | 44/2025 | | SMT ASHA RANI VS PRIYANKA SAXENA AND ANR | 27.01.2025 | ROHIT SEHGAL | 9911040316 | gauravgauradvocate@gmail.com | 25.01.2025 |

| S.NO | COURT | DISTRICT | COURT ROOM | CASE TYPE | CASE NUMBER | DATE OF REGISTRATION | PETITIONER NAME | VS | ADVOCATE | ADVOCATE MOBILE NUMBER | ADVOCATE EMAIL ID | DATE OF E-FILING | |
|--------------|-------|----------|------------|------------------|-------------|----------------------|---------------------------------------------------------------|----|-------------------|------------------------|------------------------------|------------------|--|
| | | | 509 | CS(COMM) | 45/2025 | 27.01.2025 | UNION BANK OF INDIA VS SANDEEP KUMAR GUPTA | | ARVIND SINHA | 9810618195 | arvindsinha1@gmail.com | 23.01.2025 | |
| | | | 509 | Execution (COMM) | 24/2025 | 30.01.2025 | AMRIT KAUR BAWEJA VS RAJ KUMAR | | M P CHOUDHARY | 8588826768 | mpchaudhary07@gmail.com | 25.01.2025 | |
| | | | 509 | Execution (COMM) | 25/2025 | 30.01.2025 | AMRIT KAUR BAWEJA VS SURESH | | M P CHOUDHARY | 8588826768 | mpchaudhary07@gmail.com | 25.01.2025 | |
| | | | 509 | Execution (COMM) | 26/2025 | 30.01.2025 | SUNDARAM FINANCE LTD Vs HEMARAJ KUMAR PROP OF M/S VINAY TEMPO | | MANISHA BARUAH | 8826750777 | manishabaruahlegal@gmail.com | 29.01.2025 | |
| | | | 509 | MISC DJ/ADJ | 68/2025 | 30.01.2025 | Indian overseas bank vs Shanti Devi | | NISHA SETHI SUDAN | 7678557312 | nishasethi534@gmail.com | 09.12.2024 | |
| TOTAL | | | | | | | 2569 | | | | | | |